

BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
EASTERN ZONE BENCH, KOLKATA
(THROUGH PHYSICAL HEARING WITH HYBRID MODE)

Appeal No. 06/2026/EZ

IN THE MATTER OF: -

Bibekananda Pattnaik-----Appellant(s)

Versus

State of Odisha and Others. -----Respondent(s)

AFFIDAVIT ON BEHALF OF THE OPPOSITE
PARTY/RESPONDENT NO.05 STATE ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA), ODISHA

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Place: Bhubaneswar
Date: 12/05/2026

Shri Apurba Ghosh
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(SEIAA), Odisha
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BEFORE THE HON'BLE NATIONAL GREEN TRIBUNAL
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PARTY/RESPONDENT NO.05 STATE ENVIRONMENT IMPACT
ASSESSMENT AUTHORITY (SEIAA), ODISHA

1. Dr. Pradeept Kumar Nayak, son of Sri Bhimasen Nayak aged about 43 years, at present working as Environmental Scientist, State Environment Impact Assessment Authority, Odisha, do hereby solemnly affirm and state as follows.
2. That I am the deponent in this affidavit and I have been duly authorized to swear this affidavit on behalf of the Opposite Party No.05 before this Hon'ble National Green Tribunal.
3. That, I have gone through the appeal petition and Hon'ble NGT, EZ order dated. 01.04.2026 and understood the contents thereof. I am well acquainted with the facts of the case and the relevant official records. Any contention, allegation or averment not dealt with in the present affidavit shall be construed as denied.

Pradeept Kumar Nayak
Environmental Scientist
SEIAA, Odisha

12 MAY 2026



4. That in reply to the averments made in the Para-01 of the appeal petition, the deponent humbly submits the following facts in chronological order for the kind consideration and better appreciation of the Hon'ble NGT, EZ, Kolkata.

a) **28.12.2019:** As per the Ministry of Environment, Forest and Climate Change (MoEF & CC), Government of India Notification (S.O. No. 141(E)) dated 15.01.2016 and Notification No. S.O.3611(E) dated 25.07.2018, the District Survey Report (DSR) of Sand in Mayurbhanj District has prepared and approved by the District Environment Impact Assessment Authority (DEIAA), Mayurbhanj on 28.12.2019 which was valid for 5 years from date of approval i.e. valid upto 27.12.2025.

b) **08.08.2021:** The Mining Plan for Budhabalanga River Sand Bed, Belpal over an area of 12.35 acres or 5.00 ha in village-Belpal, Tahasil-Badasahi, Dist-Mayurbhanj, Odisha was approved by the Mining Officer, Baripda, Mayurbhanj vide letter no. 1902 dated 08.08.2021 for a period of 5 years.

The copy of the Mining Plan approval letter dated 08.08.2021 is attached in **Annexure-I**.

c) **10.11.2021:** The Hon'ble Supreme Court in the judgment dated 10.11.2021 in Civil Appeal No. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) has directed to all state for approved DSRs by State Expert Appraisal Committee (SEAC) and State

Pradeep Kumar Nayak
Environmental Scientist
SEIAA, Odisha



Environment Impact Assessment Authority (SEIAA) in due procedure specified by the Hon'ble Supreme Court of India in order dated 10.11.2021. Accordingly, a letter was issued by SEIAA, Odisha to All the District Collector of Odisha vide letter no. 25/12-2022 dated 16.12.2022 for preparation and submission of DSR of minor mineral and for approval of SEAC and SEIAA. Subsequently, reminder letter was issued dated 03.03.2023, 29.07.2024 and letter to the Chief Secretary to Government of Odisha on 14.11.2024 for instruction all the Collectors and Deputy Directors of Mines for Preparation of DSR as per the guidelines.

The copy of the SEIAA, Odisha letter dated 03.03.2023, 29.07.2024 and 14.11.2024 are attached in **Annexure-II**.

- d) **06.12.2021**: The Tahasildar, Badasahi, Mayurbhanj as an applicant had submitted a fresh Environmental Clearance (EC) application vide online application no. SIA/OR/MIN/228164 dated 06.12.2021 for Budhabalanga River Sand Bed, Belpal over an area of 12.35 acres or 5.00 ha in village-Belpal, Tahasil-Badasahi, Dist-Mayurbhanj, Odisha. After SEAC recommendation dated 05.01.2022, the proposal was placed in SEIAA, Odisha Authority meeting and the EC was approved vide EC Identification No. - EC22B001OR151087 dated 31.01.2022 in favour of Tahasildar, Badasahi, Mayurbahnj.

The copy of the EC letter dated 31.01.2022 is attached in **Annexure-III**.

Pradeept Kumar Nayak
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SEIAA, Odisha



e) **16.04.2022:** A case has been registered on 16.04.2022 before Hon'ble NGT, EZ in OA no. 46/2022/EZ in the matter of Bibekananda Pattnaik Vrs State of Odisha and Others. In the petition, the petitioner alleged that on the basis of an Interim District Survey Report, an advertisement has been issued for auctioning of four sand sources. After hearing in the matter, the Hon'ble NGT, EZ disposed of the matter vide order dated **26.08.2022** with direction to the SEIAA, Odisha, to examine the 'Interim DSR' for the District of Balasore, having regard to the directions given by the Hon'ble Supreme Court in Pawan Kumar (Supra) as well as the directions given by this Tribunal in Haripada Manna (Supra). Also, direction to the Collector & District Magistrate, Mayurbhanj District and the Tahasildar-Badsahi, shall abide by the undertaking given by the Collector & District Magistrate, Mayurbhanj District, in his affidavit dated 24.05.2022 not to proceed with the auction sale process of the 4 (four) sand beds in question in pursuance of the advertisement dated 15.03.2022.

f) **19.07.2022:** The Collector-Cum-District Magistrate, Mayurbhanj vide letter no. 736 dated 19.07.2022 had submitted DSR of Sand in Mayurbhanj District to SEIAA, Odisha through email for approval and the same was forwarded to SEAC for appraisal. After SEAC appraisal on DSR of Sand, the Authority, SEIAA, Odisha returned the DSR to applicant with suggestion to apply the DSR in online through Parivesh Portal for approval.

Pradeep Kumar Nayak
Environmental Scientist
SEIAA, Odisha



g) **02.07.2024**: Further, a new case has been registered on 02.07.2024 before Hon'ble NGT, EZ in OA no. 125/2024/EZ in the matter of Bibekanand Pattnaik vrs State of Odisha and Others. In the petition, the petitioner alleged that a notice for auction has been issued for a five-year long-term lease of Budhabalang Sand Bed-1 in Belonapura, Madhunanda, Demphouda of Betonati Tahasil, over an area of 4.98 hectares, MGQ of 5000 CM per annum with having geological reserve of 56809 CM. It is stated that in the notice dated 20.06.2024 the area has been shown as less than 5 hectares and in the interim District Survey Report ('DSR' for short) the area is mentioned as 5.01 hectares. After hearing in the matter, the Hon'ble NGT, EZ disposed of the matter vide order dated **10.01.2025** with direction to the Respondents to ensure that no sand mining shall be carried out in District-Mayurbhanj in the absence of a District Survey Report ('DSR' for short) for District-Mayurbhanj unless the same has been duly considered by State Level Expert Appraisal Committee ('SEAC' for short) and duly approved by State Environment Impact Assessment Authority ('SEIAA' for short), Odisha.

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Environmental Scientist
SEIAA, Odisha

h) **26.12.2024**: The Mining Officer, Mayurbhanj submitted DSR of proposal to SEAC, Odisha vide online application no. SIA/OR/MIN/516272/2024 dated 26.12.2024 in Parivesh Portal and the same was returned to the Mining Officer, Mayurbhanj with instruction to apply fresh DSR with individual DSR application for each minor mineral. Accordingly, the Mining Office, Mayurbhanj applied



afresh DSR of Sand vide application no. SIA/OR/MIN/527720/2025 dated 07.04.2025 for approval of SEAC and SEIAA. The DSR of Sand in Mayurbhanj District was approved by SEIAA, Odisha vide Identification No. EC25C0107OR5782226N dated **18.04.2025**.

The copy of the DSR of Sand in Mayurbhanj was approval vide letter dated 18.04.2025 is attached in **Annexure-IV**.

- i) **08.12.2025:** Intimation letter to Successful bidder, Sri Dinesh Agarwal for Budhabalanga Sand Bed, Belpal was issued vide letter 3198 dated 08.12.2025 by the Mining Officer, Mayurbhanj.

The copy of the intimation letter to Successful bidder dated 08.12.2025 is attached in **Annexure-V**.

- j) **29.01.2026:** Sri Dinesh Agarwal, the successful bidder of Budhabalanga Sand Bed, Belpal submitted transfer of Environmental Clearance (EC) application to SEIAA, Odisha vide online application no. SIA/OR/MIN/567167/2026 dated 29/01/2026 for change of name from Tahasildar, Badasahi to Sri Dinesh Agarwal. The transfer of EC application was placed in 271st SEIAA, Odisha meeting held on 10.02.2026 and the Authority allowed the transfer of EC vide EC Identification No. EC26C0107OR5264596T dated 23.02.2026 with allowing the extraction quantity of sand

Pradeept Kumar Nayak
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SEIAA, Odisha



5000 cum as per the EC approved quantity with average depth of 0.5meter upto 05.08.2026 (i.e. Validity of Mining Plan).

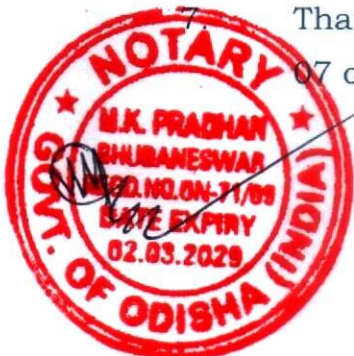
The copy of transfer of EC dated 23.02.2026 is attached in **Annexure-VI.**

k) 31.03.2026: As per the suggestion made by SEIAA, Odisha in DSR of Sand in Mayurbhanj District vide approval letter dated 18.04.2025, the Mining Officer, Mayurbhanj vide letter no.1054 dated 31.03.2026 has submitted the replenishment study report of remaining sand source and the same was received by SEIAA, Odisha through email dated 31.03.2026.

The copy of replenishment study report of remaining sand source of Mayurbhanj District is attached in **Annexure-VII**

5. That, in reply to the averments made in the Para-02 of the appeal petition, deponent humbly submits that the averments are matters on record and this deponent has no comments to offer.
6. That, in reply to the averments made in the Para-03 to Para-05 of the appeal petition, deponent humbly submits that the details reply is mentioned in para-04 above.

That, in reply to the averments made in the Para-06 to Para-07 of the appeal petition, deponent humbly submits that this a

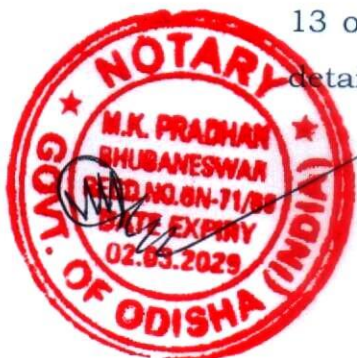


Pradhyot Kumar Nayak
Environmental Scientist
SEIAA, Odisha

single lease area passing through middle of the existing river bridge. Accordingly, the Mining Plan has been prepared and approved for the said sand bed after 250 meter safety zone from upstream and downstream of the existing bridge. The SEIAA, Odisha approved EC and allowed the transfer of EC with condition that no mining is allowed within 250 meter of upstream and 500 meter of the downstream of the existing river bridge.

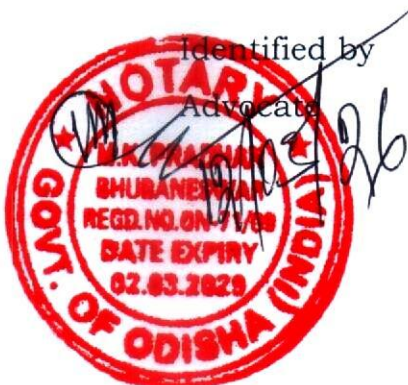
8. That, in reply to the averments made in the Para-08 to Para-09 of the appeal petition, deponent humbly submits that the Environmental Clearance (EC) of Budhabalanga Sand Bed, Belpal was issued on 31.01.2022 with allowing the extraction quantity of sand 5000 cum in 1st year with depth of mining 0.5 meter subject to condition the replenishment study report be submitted by 30.11.2022. The Mining Officer, Mayurbhanj vide letter dated 20.01.2026 clarified that the source has not operated since obtaining the EC from SEIAA, Odisha. The Mining Plan for Budhabalanga River Sand Bed, Belpal was approved by the Mining Officer, Baripda, Mayurbhanj vide letter no. 1902 dated 08.08.2021 for a period of 5 years. Based on the validity of Approved Mining Plan, the transfer of EC was allowed on 23.02.2026 with allowing the extraction quantity of sand 5000 cum with average depth of 0.5 meter upto 05.08.2026 (i.e. Validity of Mining Plan).

9. That, in reply to the averments made in the Para-10 to Para-13 of the appeal petition, deponent humbly submits that the details reply is mentioned in para-04 above.



Pradhept Kumar Nayak
Environmental Scientist
SEIAA, Odisha

- 10. That, in reply to the averments made in the Para-15 to Para-17 of the appeal petition, deponent humbly submits that the DSR of Sand in Mayurbhanj District of Odisha has been approved by SEAC and SEIAA in due procedure.
- 11. That, in reply to the averments made in the Para-18 to Para-23 of the appeal petition, deponent humbly submits that as per Environmental Clearance (EC) conditions, all the project proponent shall prominently advertise in newspaper indicating the project has been accorded environment clearance and details of website where it is placed. In the DSR of sand approval letter dated 18.04.2025, no such conditions given for any newspaper advertisement that the said DSR has been accorded. It is also submitted that all the approval letter of ECs and DSRs by issued by SEIAA or Ministry are uploaded in Parivesh Portal which is public domain designed by Ministry of MoEF & CC, Govt. of India and anyone can assess the documents without any log in.
- 12. That the deponent reserves the right to file further affidavit as and when necessary.
- 13. That the facts stated above in this counter affidavit are true to the best of my knowledge and belief which are based on official records that I believe to be true.



Pradeep Kumar Nayak
Environmental Scientist
Deponent
SEIAA, Odisha

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MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH-9437627119 (M)

12/05/26

VERIFICATION

12 MAY 2026

Verified at Bhubaneswar on this day of -----
that the contents of the above affidavits are true and correct on
the basis of the records maintained by the respondent in the daily
course of its business, no part of it is false and nothing has been
concealed therefore.

Place: Bhubaneswar

Date: **12 MAY 2026**

Pradhept Kumar Nayak
Environmental Scientist
Deponent
DPTAA, Odisha

SWORN BEFORE ME



MANJULA KUMAR PRADHAN
NOTARY PUBLIC
BHUBANESWAR
REGD. NO. ON-71/2009
PH-9437627119 (M)

12/05/26

OFFICE OF THE MINING OFFICER, BARIPADA
CIRCLE, BARIPADA

E-mail Id:-mo.baripada@orissaminerals.gov.in

No. 1902 //Mincs, Date 08/08/2021 //

From

The Mining Officer,
Baripada Circle, Baripada.

To

The Tahasildar, Badasahi,
Dist- Mayurbhanj.

Sub:

Approval of Mining plan in respect of **Budhabalanga Sand Bed, Belpal** over 12.35 acres or 5.00 hect., in village Belpal under Badasahi Tahasil of Mayurbhanj District for five years only.

Sir,

In exercise of powers conferred by Rule 28(5) of Odisha Minor Mineral Concession Rules 2016, Read with Govt. of Odisha, Steel & Mines Department, order No. 5311/SM, dt.11.06.2015, the Mining plan submitted by Sri Pravat Kumar Sahoo, RQP (D.M. Regd. No. RQP/OI/025/2015) in respect of above cited quarry lease is hereby approved for five years only subject to the following conditions.

1. The Mining plan is approved without prejudice to any other law applicable to the quarry / area from time to time, whether made by Central Government., State Government or any other authority.
2. The Mining plan is approved without prejudice to any order of direction from the Court of competent Jurisdiction.
3. The approval of aforesaid Mining plan does not in any way imply the approval of the Government in terms of any other provisions under Odisha Minor Mineral Concession Rules 2016 or any other laws.
4. The approval of Mining plan is subject to provision of Forest (Conservation) Act,1980 & Rules made there under any other relevant statutes & guide lines as they may be applicable to the lease area from time to time.
5. The approval of the Mining plan is based on the information provided by the concerned RQP & if anything is found to be concealed in the contents of the Mining plan, the approval shall be deemed to have been withdrawn with immediate effect.
6. The boundary pillars of the quarry area shall be maintained in good order throughout the tenure of the quarry lease.
7. Forest growth, if any, available in the area shall not be cut or cleared during operation without prior permission from Forest Dept.

Contd.....

8. The resources have been estimated based on the present conditions which may be changed after rainy seasons. As such, reassessment of resources required after rainy seasons every year.
9. Provisions of the Mines Act, 1952 & Rules & Regulations made there under including submission of notices of opening, appointment of Managers & others statutory personnel as required by the Act, shall be complied with & if anything is found to be concealed in the contents of the Mining plan, this approval shall be deemed to have been withdrawn with immediate effect.
10. The approval is subject to strict compliance by the lessee in respect of the observation made in the mining plan which shall be monitored during field visit by the competent authority
11. The approval of mining plan is subject to submission of required Financial Assurance in shape of Bank Guarantee in favour of the competent authority before execution of the quarry lease.

You are requested to monitor the commitments made by the concerned RQP on behalf of the applicant in the approved Mining Plan during the concession period. A copy of the approved Mining Plan in respect of the above cited quarry lease is submitted herewith for necessary action.

Encl: As above.

Yours faithfully

Mining Officer,
Baripada Circle, Baripada

Memo No. 1903 // Mines, Date 08/08/2021 //

Copy submitted to the concerned RQP, Sri Pravat Kumar Sahoo (D.M. Regd. No. RQP/OD/025/2015), Geomage System (P) Ltd., Plot No. L/3-139, Acharyavihar, Bhubaneswar-751013 for information and necessary action.

Mining Officer,
Baripada Circle, Baripada

Memo No. _____ // Mines, Date _____ //

Copy submitted to the Sub Collector, Baripada for information & necessary action.

Mining Officer,
Baripada Circle, Baripada



**STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY,
ODISHA**

5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3510075, Email: seiaaodisha@gmail.com
(A statutory body constituted by Ministry of Environment, Forest & Climate Change under
Environment (Protection) Act, 1986)

SEIAA File No. 25/12-2022

Dated 29th July, 2024

To

The All Collectors of Odisha

.....
The Deputy Director of Mines of All District of Odisha

.....

Sub: 2nd Reminder for Submission of District Survey Report (DSR) for Minor Minerals to SEIAA, Odisha for approval-Reg

- Ref:** 1. This office letter dated 16.12.2022 of SEIAA, Odisha through e-mail dated 21.12.2022.
2. 1st Reminder letter issued by SEIAA, Odisha on 03.03.2023

Sir / Madam,

This has reference to the Government of Odisha, Revenue and Disaster Management Department letter no.RDM-LRGEC-EXINST-002-2008-27689 dated 27th July, 2018 regarding preparation of District Survey Report. The guidelines stipulate that the DSR shall be prepared for each minor mineral sources of the district separately in the prescribed structure, which shall form the basis for EC.

However, in many instances the applications for Environmental Clearance (EC) are submitted with a combined DSR and/or without following the prescribed structure, procedure, and without annexures. In the Notification dt. 25.07.2018 of MoEF& CC, Govt. of India regarding preparation of DSR it is mentioned that "the District Survey Report (DSR) shall form the basis for application for environmental clearance, preparation of reports and appraisal of projects. The DSR report shall be

updated **once every five years**” and mostly the validity of DSR of all districts of Odisha will end on December 2024 and some other by December 2025 (copy of the expiry date of DSR list attached). Presently, the SEIAA, Odisha is considering the environmental clearance (EC) application based on the DSR approved by District Environment Impact Assessment Authority (DEIAA) earlier.

It is reiterated that the structure of DSR should be as per MoEF&CC Notification No. S.O. 3611 (E) dated 25th July 2018 and the procedure and annexures should be as per the MoEF & CC Enforcement and Monitoring Guidelines of January 2020. Copies of the DSR Structure and Annexures (I to VII) is enclosed for ready reference.

Hon’ble Supreme Court vide its order dated 10.11.2021 in Civil Appeal Nos. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) has ordered that the draft DSR shall be prepared by the sub-divisional committee consisting of Sub-Divisional Magistrate, officers from Irrigation Department, State Pollution Control Board, Forest Department, Geological or mining officer by site visit using modern technology. The DSR should contain a Certificate stating that a survey has been carried out by the District Environmental Impact Assessment Authority (DEIAA) with the assistance of Geology Deptt., Irrigation Deptt., Forest Deptt., Public Works Deptt., Ground Water Boards, Remote Sensing Deptt., Mining Deptt. etc. in the district by site visit using modern technology and the recommendation are made on the suitability of site for mining or prohibition thereof. The State Government shall give an advertisement in the local and national newspaper for seeking comments of the general public on the list of mining lease included in the DSR. The DSR should be placed in the public domain for at least one month from the date of publication of the advertisement for obtaining comments of the general public. The comments shall be placed before the sub-divisional committee for active consideration and accordingly, change/modified in the format as per Annexure-V, VI & VII and to SEIAA& SEAC for approval. The District Magistrate of the concerned District shall forward the DSR to SEIAA for approval, which will be considered after its examination and evaluation by the SEAC.

In view of the above the SEIAA, Odisha has issued letter to all the Collectors vide letter no. 25/12-2022 dt. 16.12.2022 and 1st reminder letter dt. 03.03.2023 for submission of DSR to SEIAA, Odisha approval but the DSR of all districts of Odisha except Balasore District (DSR of Balasore District was approved by SEIAA, Odisha on 27.04.2023 subject to condition that the DSR will be liable for revocation if no replenishment study is submitted by 31st May 2024 but they unable to submit the replenishment study report in due time period and the matter was taken before Hon'ble NGT in an Appeal No.18/2023/EZ (I.A. No.10/2024/EZ) and finally the Hon'ble NGT in its order dated 16.07.2024 quash the approval of DSR of Balasore by SEIAA, Odisha dt. 26.04.2023) and the DSR of Angul District (is under consideration) has not been received at SEIAA, Odisha approval.

Therefore, it is reminded you and requested to kindly submit separate DSR for each minor minerals are to be prepared following prescribed procedure, format and annexures and submitted to SEIAA, Odisha for approval at an early date.

Yours faithfully,


Member Secretary, SEIAA

Copy for favour of information and necessary action to:

1. Additional Chief Secretary, Forest, Environment & Climate Change Dept., Government of Odisha for information.
2. Member Secretary, State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-8, Bhubaneswar for information.
3. Member Secretary, SEAC, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, Bhubaneswar for information.
4. Director of Mines, Steel & Mines Dept, Govt. of Odisha Bhubaneswar for information.
5. Director, Environment-cum-Special Secretary to Government, FE & CC Department for kind information and necessary action.


Member Secretary, SEIAA



**STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY,
ODISHA**

5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3510075, Email: seiaaodisha@gmail.com
(A statutory body constituted by Ministry of Environment, Forest & Climate Change under
Environment (Protection) Act, 1986)

SEIAA File No. 25/12-2022

Dated ^{rcd} 03 March, 2023.

To

The All Collectors

Sub:Reminder for Submission of District Survey Report (DSR) for Minor Minerals to SEIAA, Odisha for approval.

Ref: This office letter dated 16.12.2022 of SEIAA, Odisha through e-mail dated 21.12.2022.

Sir / Madam,

This has reference to the Government of Odisha, Revenue and Disaster Management Department letter no.RDM-LRGEC-EXINST-002-2008-27689 dated 27th July, 2018 regarding preparation of District Survey Report. The guidelines stipulate that the DSR shall be prepared for each minor mineral sources of the district separately in the prescribed structure, which shall form the basis for EC.

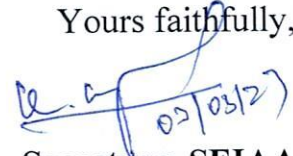
However, in many instances the applications for Environmental Clearance (EC) are submitted with a combined DSR and/or without following the prescribed structure, procedure, and without annexures.

It is reiterated that the structure of DSR should be as per MoEF&CC Notification No. S.O. 3611 (E) dated 25th July 2018 and the procedure and annexures should be as per the MoEF & CC Enforcement and Monitoring Guidelines of January 2020. Copies of the DSR Structure and Annexures (I to VII) is enclosed for ready reference.

Hon'ble Supreme Court order vide its order dated 10.11.2021 in Civil Appeal Nos. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) (**copy attached**) has ordered that the draft DSR shall be prepared by the sub-divisional committee consisting of Sub-Divisional Magistrate, officers from Irrigation Department, State Pollution Control Board, Forest Department, Geological or mining officer by site visit using modern technology. The District Magistrate of the concerned District shall forward the DSR to SEIAA for approval, which will be considered after its examination and evaluation by the SEAC.

It is therefore requested that separate DSR for each minor minerals are to be prepared following the prescribed procedure, format and annexures and submitted to SEIAA, Odisha for accordance of approval.


Yours faithfully,



Member Secretary, SEIAA

Copy for favour of information and necessary action to:

1. Additional Chief Secretary to Government of Odisha, Revenue & Disaster Management Department.
2. Director of Minor Minerals, Government of Odisha.



Member Secretary, SEIAA



**STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY
ODISHA, BHUBANESWAR**

(Constituted under the EP Act, 1986 and EIA Notification, 2006 by the MoEF & CC, Govt. of India)
5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3510075, E-mail-seiaaorissa@gmail.com

SEIAA File No. 25/12-2022

Dated 16th December, 2022.

To

All Collectors

Sub: Preparation of District Survey Report (DSR) for Minor Minerals

Sir / Madam,

This has reference to the Government of Odisha, Revenue and Disaster Management Department letter no.RDM-LRGEC-EXINST-002-2008-27689 dated 27th July, 2018 regarding preparation of District Survey Report. The guidelines stipulate that the DSR shall be prepared for each minor mineral sources of the district separately in the prescribed structure, which shall form the basis for EC.

However, in many instances the applications for Environmental Clearance (EC) are submitted with a combined DSR and/or without following the prescribed structure, procedure, and without annexures.

It is reiterated that the structure of DSR should be as per MoEF&CC Notification No. S.O. 3611 (E) dated 25th July 2018 and the procedure and annexures should be as per the MoEF&CC Enforcement and Monitoring Guidelines of January 2020. Copies of the DSR Structure and Annexures (I to VII) is enclosed for ready reference.

Hon'ble Supreme Court vide its order dated 10.11.2021 in Civil Appeal Nos. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) has ordered that the draft DSR shall be prepared by the sub-divisional committee consisting of Sub-Divisional Magistrate, officers from Irrigation Department, State Pollution

Control Board, Forest Department, Geological or mining officer by site visit using modern technology. The District Magistrate of the concerned District shall forward the DSR to SEIAA for approval, which will be considered after its examination and evaluation by the SEAC.

It is therefore requested that separate DSR for each minor minerals are to be prepared following the prescribed procedure, format and annexures and submitted to SEIAA, Odisha for accordance of approval.

Yours faithfully,


(Member Secretary, SEIAA)

Copy for favour of information and necessary action to:

1. Additional Chief Secretary to Government of Odisha, Revenue & Disaster Management Department.
2. Director of Minor Minerals, Government of Odisha.

All District DSR Expiry Date

	Districts	Approved date of DSR	Expiry date of DSR
1.	Angul	March, 2021	March, 2026
2.	Balangir	July, 2020	July, 2025
3.	Balasore	December, 2019	DSR Approved
4.	Bargarh	June, 2020	June, 2025
5.	Bhadrak	January, 2020	January, 2025
6.	Boudh	August, 2020	August, 2025
7.	Cuttack	December, 2019	December, 2024
8.	Deogarh	November, 2020	November, 2025
9.	Dhenkanal	December, 2019	December, 2024
10.	Ganjam	January, 2020	January, 2025
11.	Gajapati	February, 2020	February, 2025
12.	Jajpur	December, 2019	December, 2024
13.	Jagatsinghpur	January, 2020	January, 2025
14.	Jharsuguda	January, 2020	January, 2025
15.	Kalahandi	October, 2019	October, 2024
16.	Kandhamal	November, 2019	November, 2024
17.	Keonjhar	January, 2020	January, 2025
18.	Kendrapara	September, 2019	September, 2024
19.	Khordha	October, 2019	October, 2024
20.	Koraput	Decembesr, 2019	December, 2024
21.	Mayurbhanj	December, 2019	December, 2024
22.	Nabarangpur	January, 2020	January, 2025
23.	Nayagarh	February, 2019	February, 2024
24.	Nuapada	September, 2020	September, 2025
25.	Puri		
26.	Rayagada	November, 2019	November, 2024

27.	Sambalpur		
28.	Subarnapur	October, 2019	October, 2024
29.	Sundargarh	March, 2020	March, 2025
30.	Malkanagiri	December, 2019	December, 2024

22

110

GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

No. FE-ENV1-ENV-0028-2018 15619 / FE&CC, Date. 25.07./2023

From

Dr.K.Murugesan,IFS
Director Environment cum Special Secretary to Government

To

The Additional Chief Secretary to Government,
Revenue & DM Department,

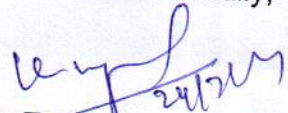
Sub: Preparation of District Survey Report (DSR) for Minor Mineralas in the State .

Sir,

In inviting a reference to the subject cited above, I am directed to enclose herewith a copy of the letter from SEIAA bearing No 5727/SEIAA dated 14.07.2023 with a request to instruct all the Collectors to take up Preparation of District Survey Report (DSR) of all the districts in a time bound manner so as to enable SEIAA to issue EC for the Developmental works of the State.

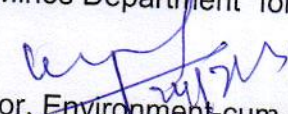
Yours faithfully,

Encl: As above


Director, Environment-cum-
Special Secretary to Govt.

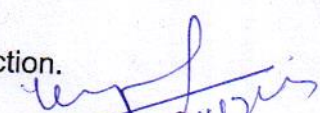
Memo No. 15620 /FE&CC, dt. 25.07.23

Copy forwarded to the Director, Minor Mineral, Steel & Mines Department for information .


Director, Environment-cum-
Special Secretary to Govt.

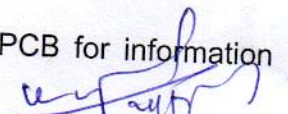
Memo No. 15621 /FE&CC, dt. 25.07.23

Copy forwarded to all Collectors for information & necessary action.


Director, Environment-cum-
Special Secretary to Govt.

Memo No. 15622 /FE&CC, dt. 25.07.23

Copy forwarded to the Member Secretary, SEIAA/SEAC & SPCB for information with reference to their letter No 5727/SEIAA dated 14.04.2023.


Director, Environment-cum-
Special Secretary to Govt.





19072/FE/2023
19.07.23
25680/eso
18.7.23
111

STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY ODISHA, BHUBANESWAR

(Constituted under the EP Act, 1986 and EIA Notification, 2006 by the MoEF & CC, Govt. of India)
5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3510075, E-mail-seiaaorissa@gmail.com

Letter No 5727/SEIAA

Di. 14.07.2023

Stamp: ADDITIONAL CHIEF SECRETARY TO GOVT. OF ODISHA, FOREST, ENV. & CLIMATE CHANGE DEPT.
Date: 18 JUL 2023
Signature: [Handwritten Signature]
Text: ACS, FEACC / R&DM
Text: Chief Secretary Odisha

To
The Chief Secretary,
Government of Odisha

Sub: Preparation of District Survey Report (DSR) for Minor Minerals in the State-Reg.

Sir,

In pursuance of the order of Hon'ble Supreme Court in Civil Appeal No. 3661-3662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) the District Survey Report prepared by the District Collectors is required to be approved by State Environment Impact Assessment Authority before issue of Environmental Clearance. So far, the DSR of Balasore District has been approved on 24.04.2023 with a condition that the replenishment study must be carried out within one year. The DSRs of other districts are yet to be received by SEIAA. A statement showing the district-wise expiry date of DSRs is enclosed for your information.

As per the MoEFCC guidelines and Supreme Court orders, river mapping, sand auditing and replenishment study are pre-requisite for preparation of DSR, which needs at least one year (i.e., two seasonal data) for completion. Very few districts have started this exercise as of now. It is submitted that without an approved DSR, SEIAA will not be in a position to issue EC. This will result in non-availability of minor minerals like sand, stone, etc. for the development works. Hence all the District Collectors may be impressed upon to take up preparation of DSR, in a time bound manner.

SEIAA in consultation with ORSAC has developed a Standard Operation Procedure for carrying out the replenishment study in the state to facilitate ECs. In order to complete this exercise in a time bound manner and for technical competency reasons, Government of Odisha may consider assigning the task of river mapping, sand auditing and replenishment study for river stretches to be included in DSR to ORSAC in the State. In addition, ORSAC may also be assigned to maintain these geo-referenced data in public portal for subsequent monitoring of sand extraction in the State.

Encl: As above

Handwritten notes:
D.D. No. 19072/FE/2023
19.07.23
ACS, FEACC / R&DM
Chief Secretary
Odisha
18.07.23

Yours faithfully,

Signature
14.07.2023
Chairman, SEIAA, Odisha

District - wise expiry date of District Survey Reports (DSRs) in Odisha

	Districts	Approved date of DSR	Expiry date of DSR
1.	Balasore	December, 2019	DSR Approved
2.	Nayagarh	February, 2019	February, 2024
3.	Kalahandi	October, 2019	October, 2024
4.	Khordha	October, 2019	October, 2024
5.	Subarnapur	October, 2019	October, 2024
6.	Kandhamal	November, 2019	November, 2024
7.	Rayagada	November, 2019	November, 2024
8.	Puri	November, 2019	November, 2024
9.	Cuttack	December, 2019	December, 2024
10.	Dhenkanal	December, 2019	December, 2024
11.	Jajpur	December, 2019	December, 2024
12.	Mayurbhanj	December, 2019	December, 2024
13.	Malkangiri	December, 2019	December, 2024
14.	Koraput	Decembesr, 2019	December, 2024
15.	Bhadrak	January, 2020	January, 2025
16.	Ganjam	January, 2020	January, 2025
17.	Jagatsinghpur	January, 2020	January, 2025
18.	Jharsuguda	January, 2020	January, 2025
19.	Keonjhar	January, 2020	January, 2025
20.	Nabarangpur	January, 2020	January, 2025
21.	Sambalpur	January, 2020	January, 2025
22.	Gajapati	February, 2020	February, 2025
23.	Sundargarh	March, 2020	March, 2025
24.	Bargarh	June, 2020	June, 2025
25.	Balangir	July, 2020	July, 2025
26.	Boudh	August, 2020	August, 2025
27.	Kendrapara	September, 2019	September, 2024
28.	Nuapada	September, 2020	September, 2025
29.	Deogarh	November, 2020	November, 2025
30.	Angul	March, 2021	March, 2026

GOVERNMENT OF ODISHA
FOREST, ENVIRONMENT & CLIMATE CHANGE DEPARTMENT

No. FE-ENV1-ENV-0028-2018/ 9438 / FE&CC, Date 08.05.23

From

Dr. K. Murugesan, IFS
Director, Environment -cum- Special Secretary to Government

To

The Additional Chief Secretary,
Revenue & DM Department

Sub: Regarding preparation of District Survey Report (DSR) for Minor Mineral in all districts except Balasore and submission thereof to SEIAA for approval.

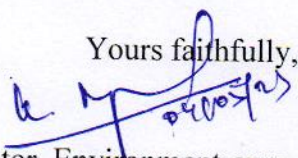
Ref: Letter No. 16235 dt. 13.09.2021 and Letter No. 19003 dt.29.10.2021.

Sir,

In inviting a reference to letter cited above this is to intimate that the preparation of Districts Survey Report for Minor Mineral has been approved by the SEIAA only for the district Balasore, where as the DSR of rest 29 districts are not yet approved. The matter of sustainable sand mining activities in Hon'ble NGT OA No. 360/2015 and OA No. 173/2018, in the matter of Sudarshan Das Vrs. State of West Bengal is to be complied and sand mining activities is to be conducted in conformity with SSMG-2016 and EMGSM-2020.

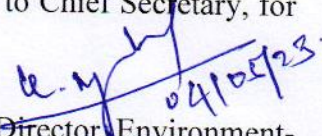
Therefore, it is requested to intimate to all Collectors except district Balasore for preparation of DSR, which is to be forwarded by Collector and DM after approval from DEIAA to SEIAA for obtaining approval after due appraisal.

Yours faithfully,


Director, Environment-cum-
Special Secretary to Government

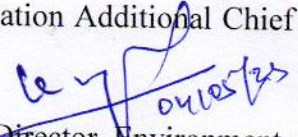
Memo No. 9439 / FE & CC, Dt 08.05.23

Copy forwarded to the OSD cum ex-Officio Special Secretary to Chief Secretary, for kind information Chief Secretary.


Director, Environment-
cum-Special Secretary to Govt.

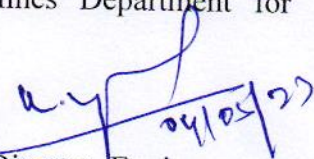
Memo No. 9440 / FE & CC, Dt 08.05.23

Copy forwarded to Sr. P.S. to ACS, FE & CC for kind information Additional Chief Secretary, FE & CC.


Director, Environment-
cum-Special Secretary to Govt.

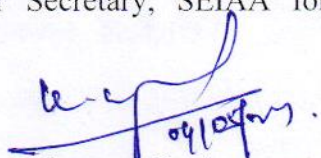
Memo No. 9441 / FE & CC, Dt 08.05.23

Copy forwarded to Director, Minor Mineral, Steel & Mines Department for information.


Director, Environment-
cum-Special Secretary to Govt.

Memo No. 9442 / FE & CC, Dt 26.06.23

Copy forwarded to Member Secretary, SPCB/ Member Secretary, SEIAA for information.


Director, Environment-cum-Special Secretary to Govt.

[Faint handwritten notes and signatures]

[Faint stamps and handwritten text]

Government of Odisha

Forest, Environment & Climate Change Department

No. FE-ENV1-ENV-0028-2018/ ^{****} 16235 / FE&CC, dt. 13.09.21

From

Sri Susanta Nanda, IFS,

Director, Environment-Cum-Special Secretary to Government

To

The Principal Secretary,

Revenue & DM Department

Sub: Regarding compliance to the minutes of the meeting held on **22.07.2021 at 12:45 PM** through online VC mode under the Chairmanship of Chief Secretary, Odisha regarding Hon'ble NGT O.A. No. 360/2015 r/w to O.A. No. 173/2018, Sudarsan Das Vrs. State of West Bengal on illegal sand mining activities.

Sir,

In inviting a reference to the subject cited above, I am directed to say that a separate "Interest" bearing Bank Account named "Environmental Compensation" bearing Account No. **06640110075074, IFSC-UCBA0000664, MICR Code-751028004**, Forest, Environment & Climate Change, Government of Odisha-751001 (copy enclosed) has been opened in UCO Bank for deposit of the funds received as environmental compensation from illegal sand mining and utilising the amount so collected, for restoration of environment by preparing action plan. It is requested to kindly deposit the amount of compensation received from illegal sand mining in the aforesaid account henceforth.

Further, it is stated that as decided in the meeting held on 22.07.2021 under the Chairmanship of Chief Secretary, you are requested to kindly comply to the following in compliance to the direction of Hon'ble NGT, and submit action taken report:-

- I. Preparation of District Survey Report in each District by accredited consultants from NABET(National Accreditation Board for Education and Training) / QCI(Quality Control Council of India).
 - II. Verification of the contents of the DSR through DEIAA on the parameters prescribed in the SSMG-2016 and forwarding the same for examination by SEAC for recommendation to SEIAA for approval.
- III. Replenishment study as per the direction of Hon'ble NGT by R&DM Department.



- IV. To adhere to the rate fixed by the Hon"ble NGT in their order dated 26.02.2021 in O.A. NO. 360/2015 vide para 8 in case of seizure of vehicles and equipment for which a notification is to be issued by R&DM Department.
- V. Use of the digital technology for monitoring including remote sensing, vehicle tracking through GPS fitted vehicles used for transportation to prevent excess mining.

Yours faithfully,


Director, Env.-cum- | 09

Special Secretary to Govt.

Memo No. 16236 /FE&CC, dt. 13 .09.2021

Copy forwarded to the OSD to Chief Secretary, Odisha for kind information of Chief Secretary.


Director, Environment-cum- | 01

Special Secretary to Govt.

Memo No. 16237 /FE&CC, dt. 13 .09.2021

Copy forwarded to the Senior PS to Additional Chief Secretary, FE & CC Department for kind information of Additional Chief Secretary.


Director, Environment-cum- | 01

Special Secretary to Govt.

Government of Odisha

Forest, Environment & Climate Change Department

No. FE-ENV1-ENV-0028-2018/ 19003 / FE&CC, dt. 29.10.21

From

Sri Susanta Nanda, IFS,

Director, Environment-Cum-Special Secretary to Government

To

The Principal Secretary,

Revenue & DM Department

Sub: Submission of compliance to Hon'ble NGT O.A. No. 360/2015 r/w O.A. No. 173/2018, Sudarsan Das Vrs. State of West Bengal on Sustainable Sand Mining Activities.

Ref: This Department letter No. 16235 dated 13.09.2021.

Sir,

This is with reference to the subject cited above, wherein it was intimated to take necessary action for compliance of the direction of Hon'ble NGT O.A. No. 360/2015 r/w O.A. No. 173/2018, Sudarsan Das Vrs. State of West Bengal on Sustainable Sand Mining Activities.

Therefore, it is requested to kindly furnish the Action Taken Report on preparation of District Survey Report, implementation of SSMG-2016 & EMGSM-2020, submission of DSR to SEIAA, replenishment study, environmental compensation collected, if any, and monitoring activities through remote sensing etc. to this Department for placing the same in the next meeting on Sustainable Sand Mining to the convened shortly under the chairmanship of CS, Odisha.

Yours faithfully,

Susanta Nanda
29/10/21
Director, Env.-cum-

Special Secretary to Govt.





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STATE ENVIRONMENT IMPACT ASSESSMENT AUTHORITY, ODISHA

5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-3512840, Email: seiaaodisha@gmail.com

*(A statutory body constituted by Ministry of Environment, Forest & Climate Change under
Environment (Protection) Act, 1986)*

Top Priority

Letter No. 6110/ SEIAA- 25/ 12- 2024

Dated 14.11.2024

To,

The Chief Secretary, to the Government of Odisha
Department of General Administration and Public Grievance,
Government. of Odisha, Bhubaneswar.

Sub: Preparation of District Survey Report (DSR) for Minor Minerals found in various Districts of Odisha as per the order of Hon'ble Supreme Court dated 10.11.2021 in Civil Appeal No. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) -Reg.

**Ref: 1. SEIAA file No. 25/12-2022 dated 16.12.2022 issued to all Collector,
2. SEIAA file No. 25/12-2022 dated 03.03.2023 issued to all Collector (first reminder),
3. SEIAA file No. 25/12-2022 dated 29.07.2024 issued to all Collector (2nd reminder) and
4. letter no. 2727 dated 14.07.2023 addressed to the Chief Secretary, Odisha.**

Sir,

In continuation to the letters under reference on the subject cited above, this is to bring to your kind notice the fact that the approval of District Survey Report (DSR) by State Environment Impact Assessment Authority (SEIAA), Odisha has been made mandatory by Hon'ble Supreme Court in the judgment dated 10.11.2021 in Civil Appeal No. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others). Accordingly, the DSR of Balasore District has been approved vide file no. SIA/MIN/426984/2023 dated 24.04.2023 by SEIAA, Odisha. The list of the validity of DSR Reports of different Districts of Odisha is enclosed at **Annexure I. It may be noted that the validity of DSRs of 21 number of Districts have either lapsed or will end by December, 2024 and the remaining DSRs are due for renewal during the year 2025- 2026.**

Accordingly, the DSR of these Districts are yet to be received through online in the PARIVESH Portal for consideration and approval by the SEIAA, Odisha. Some districts have submitted DSR without following the mandatory procedure as per the order of Hon'ble Supreme Court. **Further, in the absence of a valid DSR duly approved by SEIAA, it will not be possible to accord Environmental Clearance (EC) to mining proposals/ projects relating to major/ minor minerals in the State.**

Therefore, it is requested to kindly instruct all the Collectors and Deputy Directors of Mines for preparation of DSR as per the guidelines mentioned in Hon'ble Supreme Court Judgment dated 10.11.2021 in Civil Appeal No. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) including mandatory Public Consultation and notice period and submit to SEIAA, Odisha for approval the PARIVESH Portal at the earliest.

This may be treated as most urgent.

Thanking You,

Yours Sincerely,



Chairman, SEIAA, Odisha

Memo No. 6110 (3) SEIAA-25/ 12-2022

Dated 14.11.2024

Copy forwarded to the:

1. The Additional Chief Secretary, Department of Forest Environment and Climate Change for the favour of his information and urgent action.
2. The Additional Chief Secretary, Department of Steel and Mines, Government of Odisha for the favour of his information and necessary urgent action.
3. The Director, Environment -cum- Spl. Secretary, Department of Forest, Environment and Climate Change, Government of Odisha, Bhubaneswar for the favour of information and necessary urgent action.



Chairman, SEIAA, Odisha

**The Validity Period of District Survey Reports (DSRs) on Minor Minerals
of Various Districts of Odisha**

S. No.	Districts	Approval date of DSR	Expiry date of DSR
1.	Balasore	December, 2019	DSR Approved on April, 2023
2.	Nayagarh	February, 2019	January, 2024
3.	Kendrapara	September, 2019	August, 2024
4.	Kalahandi	October, 2019	September, 2024
5.	Khordha	October, 2019	September, 2024
6.	Subarnapur	October, 2019	September, 2024
7.	Kandhamal	November, 2019	October, 2024
8.	Rayagada	November, 2019	October, 2024
9.	Puri	November, 2019	October, 2024
10.	Cuttack	December, 2019	November, 2024
11.	Dhenkanal	December, 2019	November, 2024
12.	Jajpur	December, 2019	November, 2024
13.	Mayurbhanj	December, 2019	November, 2024
14.	Malkanagiri	December, 2019	November, 2024
15.	Koraput	December, 2019	November, 2024
16.	Bhadrak	January, 2020	December, 2024
17.	Ganjam	January, 2020	December, 2024
18.	Jagatsinghpur	January, 2020	December, 2024
19.	Jharsuguda	January, 2020	December, 2024
20.	Keonjhar	January, 2020	December, 2024
21.	Nabarangpur	January, 2020	December, 2024
22.	Sambalpur	January, 2020	December, 2024
23.	Gajapati	February, 2020	January, 2025
24.	Sundargarh	March, 2020	February, 2025
25.	Bargarh	June, 2020	May, 2025
26.	Bolangir	July, 2020	June, 2025
27.	Boudh	August, 2020	July, 2025
28.	Nuapada	September, 2020	August, 2025
29.	Deogarh	November, 2020	October, 2025
30.	Angul	March, 2021	February, 2026
Note:			
	Validity of DSR has either expired or is expiring by December, 2024		
	Validity of DSR is expiring by December, 2025		
	Validity of DSR is expiring by February, 2026		

ENVIRONMENTAL
CLEARANCE

Government of India
Ministry of Environment, Forest and Climate Change
(Issued by the State Environment Impact Assessment
Authority(SEIAA), Orissa)

To,

The TAHASILDAR
TAHASILDAR BADASAHI MAYURBHANJ
AT/PO-BADASAHI DISTRICT-MAYURBHANJ -756026

Subject: Grant of Environmental Clearance (EC) to the proposed Project Activity under the provision of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application for Environmental Clearance (EC) in respect of project submitted to the SEIAA vide proposal number SIA/OR/MIN/228164/2021 dated 06 Dec 2021. The particulars of the environmental clearance granted to the project are as below.

- | | |
|--|--|
| 1. EC Identification No. | EC22B001OR151087 |
| 2. File No. | 228164/102-MINB2/12-2021 |
| 3. Project Type | New |
| 4. Category | B2 |
| 5. Project/Activity including Schedule No. | 1(a) Mining of minerals |
| 6. Name of Project | BUDHABALANGA SAND BED,BELPAL OVER AN AREA OF 12.35 ACRES OR 5.00 HECTARES IN VILLAGE BELPAL UNDER BADASAHI TAHASIL OF MAYURBHANJ DISTRICT ODISHA |
| 7. Name of Company/Organization | TAHASILDAR BADASAHI MAYURBHANJ |
| 8. Location of Project | Orissa |
| 9. TOR Date | N/A |

The project details along with terms and conditions are appended herewith from page no 2 onwards.

Date: 31/01/2022

(e-signed)
Sri Susanta Nanda
Member Secretary
SEIAA - (Orissa)

Note: A valid environmental clearance shall be one that has EC identification number & E-Sign generated from PARIVESH.Please quote identification number in all future correspondence.

This is a computer generated cover page.

PARIVESH

(Pro-Active and Responsive Facilitation by Interactive,
and Virtuous Environmental Single-Window Hub)





STATE LEVEL ENVIRONMENT IMPACT ASSESSMENT AUTHORITY ODISHA, BHUBANESWAR

(Constituted under the EP Act, 1986 and EIA Notification, 2006 by the MoEF & CC, Govt. of India)
5RF-2/1, Unit-IX, Bhubaneswar-751022, Tel: 0674-2541029, E-mail-seiaaorissa@gmail.com

Letter No _____

Dt. _____

SEIAA File No: 228164/102-MINB2/12-2021

Project: Proposal of Tahasildar, Badasahi for mining of Sand from Budhabalanga Sand Bed, Belpal over an area of 12.35 Acres or 5.00 Ha at Village- Belpal, Tahasil-Badasahi, District- Mayurbhanj - Environmental Clearance reg.

Ref: Your online application dated 06.12.2021 for issue of EC vide File No: SIA/OR/MIN/228164/2021

Sir,

This has reference to your online application seeking environmental clearance of the mining project for mining of Sand from Budhabalanga Sand Bed, Belpal over an area of 12.35 Acres or 5.00 Ha at Village- Belpal, Tahasil- Badasahi, District- Mayurbhanj. The proposal falls in the category 1(a)- 'Mining of minerals' in the schedule of EIA Notification, 2006 as amended from time to time. The proposal has been appraised on the basis of the documents enclosed with the application, such as Form-2, supported by other necessary documents, namely the PFR, DSR, EMP, Approved Mining Plan and Checklist.

2. **The proposed activities in a nut shell are as follows: -**

- a. This is a proposal for mining of sand from Budhabalanga Sand Bed, Belpal lying in the Budhabalanga River bed located at village- Belpal, Tahasil- Badasahi, District- Mayurbhanj, over lease area of 12.35 Acres or 5.00 Ha.
- b. The mine area is a part of the Survey of India Toposheet No. F45O13, F45O14 bounded by Latitude: 21°44'40.5" N to 21°45'23.1" N and Longitude: 86°45'52.8" E to 86°46'15.7" E.
- c. The mining lease is an identified sairat source in the DSR. The Budhabalanga Sand Bed, Belpal sairat source will be leased out under the OMMC Rules, 2016 by Tahasildar, Badasahi to the successful bidder (lessee) on the basis of public auction for a lease period of 5 years.

DM

- d. The mining plan of the mining project prepared has been approved by Mining Officer, Baripada Circle, Baripada on 06.08.2021.
 - e. As per the approved mining plan submitted, it is observed that the mineable reserve in the lease area is 30464 cum of sand, when extracted upto a depth of 1.0 m. No study of the annual rate of replenishment of sand has been done for the sairat source which is a pre requisite as per the guidelines of sustainable sand mining management issued by the MoEF & CC, Govt. of India, and as per orders dated 13.09.2018 of the Hon'ble NGT.
 - f. The project proponent has also not furnished the width of the river, nor the alignment of the extraction path for sand transportation. As reported by the tahasildar, a river bridge is at a distance of 0.3Km away from the mining lease area.
 - g. The cluster certificate has been furnished by the Tahasildar certifying that there is no other mine located within 500 meters from the periphery of the proposed mine lease area. As reported by the Tahasildar, this sairat source is not a part of any cluster.
 - h. As per the approved mining plan submitted, it is observed that sand from the quarry will be extracted upto a depth of 1.0 meter with annual extraction of sand not exceeding 30000 cum, maximum production capacity during the valid lease period.
3. This proposal conforms to the item no. 1(a) in the schedule of EIA Notification, 2006 as amended time to time, and the minor mineral extraction project falls under Category B2 as the mining lease area is less than or equal to 5ha.
 4. The proposal is duly appraised by the SEAC in its meeting held on 05.01.2022. The SEAC has submitted the appraisal report and recommended for grant of EC, vide their letter no. 04/SEAC-Misc-02 dated 07.01.2022.
 5. The Environmental Clearance (EC) is accordingly granted to the proposed activity of sand mining subject to the following conditions and stipulations. The EC shall take effect from the date of registration of duly executed lease deed in this regard by the Tahasildar and shall be coterminous with the expiry of lease period.

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6. The Tahasildar, Badasahi who is the lease granting authority in this case is responsible for monitoring strict compliance of the following conditions of grant of environment clearance, by the project proponent(lessee).

7. **Stipulated Conditions:**

- 7.1 This Environmental Clearance is given with a condition that "Maximum allowable depth of sand mining is 0.5 meter and Maximum quantity that can be extracted in 1st year is 5000 cum, pending rate of replenishment study report. This study report has to be filed by November, 2022, failing which the EC would stand revoked."
- 7.2 The project proponent has to carry out by engaging appropriate consultant, a study of the annual replenishment rate of sand by collecting pre monsoon & post monsoon data from the field to know the quantum of volume of sand deposited/replenished & extracted in the mining lease area. The detailed comparison of both pre-monsoon and post-monsoon elevation data shall be included in the study report. The replenishment rate of sand may be calculated by using the volumetric survey method or any other methods as laid down in Enforcement & Monitoring Guidelines for Sand Mining, 2020 issued by the MoEF & CC, Govt. of India. The finding of the study shall be submitted to SEIAA to assess the rate of replenishment of mined out sand in the lease area. Pending carrying out of the study & submission of the report, this clearance is being granted in an adhoc manner and is liable to be revoked after one year if satisfactory replenishment study report is not submitted. The submission of study report of rate of annual replenishment of sand within one year is obligatory for the project proponent.
- 7.3 The project proponent should carry out River bed sand mining manually by engaging local laborers in force to check over exploitation of sand at the source.
- 7.4 Any change in the plan or quantity to be produced shall require prior approval of SEIAA. This EC shall not be transferred without the permission of SEIAA. In case, the lease is settled in favour of any lessee, the permission of SEIAA will be taken along with the deposit of scrutiny fee.
- 7.5 The Tahasildar has submitted the cluster certificate of the mines located within 500 meters from the periphery of the proposed mine lease area. This EC is liable to be cancelled/revoked if the submission on cluster is found to be incorrect/false in future.
- 7.6 There shall be a 'no working zone' to protect the embankment on both sides, road or rail bridge in the vicinity, if any, dam, weir, water intake structure of irrigation or drinking water project, or any cross drainage structure. 10 % of the width of river shall be left intact along the embankments on both sides as 'no mining zone'. Further, no mining shall be allowed within 200 m of any existing structures dam, weir, water intake structure of irrigation or drinking water project, or any cross

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drainage structure. In case of River Bridge, this no mining zone shall extend upto a minimum stretch of 200 meters from the bridge and it may extend upto 500 meters in sensitive locations. The lease area shall be accordingly curtailed to carve out the actual sand mining area within the leasehold. Exact map of the lease area, and the 'no mining zone' shall be drawn to scale, showing the DGPS coordinates of all corner points, and the location of the bridge, embankment, extraction route & other structures; and such map has to be submitted to SEIAA by the project proponent through the Tahasildar within three months of the date of issue of the EC. The quantum of sand allowed to be extracted will be worked out on the basis of the actual working area.

- 7.7 The lease area and the actual working area shall be demarcated on the ground by erecting durable masonry /concrete pillars by the project proponent.
- 7.8 The project proponent shall take prior statutory and regulatory clearance as required from the concerned authorities in respect of the project, before carrying out any operation.
- 7.9 Mining is not permissible within the water channel or stream flow area. No stream shall be diverted for the purpose of mining and no natural water course shall be obstructed. The mining or any ancillary activity shall not in any way disturb the flow pattern of the river water during the non monsoon period. There shall be no sand mining in the river during the rainy season or when there is flow of water in the river.
- 7.10 Sand mining operations shall not affect the existing sources for irrigation / drinking water / industrial purpose.
- 7.11 The natural sand dunes, if any, near or surrounding the lease area shall not be disturbed.
- 7.12 No transportation of the minerals shall ordinarily be allowed on any road passing through villages/habitations/forest land without prior explicit permission. Transportation of minerals through existing rural roads can be allowed only by the concerned Govt. Department/Gram Panchayat and only after required strengthening, such that the carrying capacity of road is increased to handle the sand truck traffic. The project proponent shall bear the cost towards the widening and strengthening of existing public roads in case the same is proposed to be used for the project. No movement on any road is allowed on existing village road network without appropriately increasing the carrying capacity of such roads. Project proponent shall ensure that the road may not be damaged due to transportation of the mineral and transport of minerals will be as per IRC Guidelines with respect to complying with traffic congestion and traffic density. Plying of sand extraction trucks may be allowed on roads / path ways passing close to schools, temples, hospitals and such other public places only with prior written permission of competent authority.

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- 7.13 Vehicles hired for transportation of sand from the site should be in good condition and should have pollution check certificate and should conform to applicable air and noise emission standards and should be operated only during non-peak hours.
- 7.14 The vehicles shall not be overloaded and shall be covered with Tarpaulin. The Tahasildar may collect an appropriate road maintenance levy from the lessee as part of the lease conditions on the basis of quantum of sand transported, and utilize the proceeds of the levy for proper maintenance of the extraction paths and roads to prevent their degradation on account of plying of sand trucks.
- 7.15 The project proponent shall take all precautionary measures against causing damage to flora and fauna of the locality. The PP shall plant and nurse to full establishment a minimum of 100 number of saplings of native tree species along the approach roads, river banks and in community areas in consultation with the Gram Panchayat.
- 7.16 Water spray should be made on the road/extraction paths to control dust emission during transportation of sand.
- 7.17 The Project Proponent shall undertake phased restoration, reclamation and rehabilitation of land affected by mining and completes this work before abandonment of mine.
- 7.18 Environmental Management Plan (EMP) shall be implemented by PP to ensure compliance with the environmental conditions specified above. The year wise funds earmarked for environmental protection measures shall be kept in separate account and shall be spent according to the plan proposed. Year wise progress of implementation of EMP shall be reported to the SEIAA, Odisha and OSPCB along with the compliance report.
- 7.19 The proponent shall take necessary measures to ensure that there is no adverse impact of the mining operations on the human habitation if any, existing nearby.
- 7.1 It shall be mandatory for the project management to submit quarterly compliance reports on the status of implementation of the above stipulated environmental safeguards to the SEIAA, Odisha / SPCB, Odisha/ Regional Office of the MoEF& CC, Bhubaneswar, in hard and soft copies on 1st day of January, April, July, October of each calendar year, failing which EC is liable to be revoked. The project proponent shall upload the quarterly compliance report, including results of monitored data, as applicable on the website of the Ministry portal (www.parivesh.nic.in) for monitoring of EC conditions.
- 7.20 At the end of mine closure, the proponent shall immediately remove all the sheds put up in the quarry and all the equipment in the area before closure of the quarry.
- 7.21 The conditions stipulated in the environmental clearance will be closely monitored on the ground by the lease granting authority, i.e. the Tahasildar, who shall ensure that the project proponent submits quarterly compliance reports.

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- 7.22 The concerned Regional Office of the MoEF&CC/ SPCB, Odisha shall periodically monitor compliance of the stipulated conditions as applicable for this project. The project authorities should extend full cooperation to the MoEF&CC officer(s)/SPCB officer(s) by furnishing the requisite data / information / monitoring reports.
- 7.23 A copy of the clearance letter shall be sent by the proponent to concerned Gram Panchayat /Panchayat Samiti /ZilaParisad /Municipal Corporation / Urban Local Body as the case may be. A copy of this Environmental Clearance letter shall also be displayed at the Regional Office, SPCB, Collector's Office/ Tahasildar's office for 30 days. Copy of the environmental clearance letter can be downloaded from the Ministry portal (www.parivesh.nic.in).
- 7.24 Project proponent shall obtain Consent to Operate from the OSPCB and effectively implement all the conditions stipulated therein. The mining activity shall not commence prior to obtaining Consent to Establish / Consent to Operate from the State Pollution Control Board.
- 7.25 The SEIAA, Odisha may revoke or suspend this EC, if implementation of any of the above conditions is not satisfactory. The SEIAA, Odisha reserves the right to alter /modify the above conditions or stipulate any further condition in the interest of environment protection.
- 7.26 The Project Proponent (lease holder) shall inform the SEIAA of any change in ownership of the mining lease. In case, there is any change in ownership or mining lease is transferred, then mining operation can be carried out only after transfer of EC as per provisions of the para 11 of EIA Notification, 2006, as amended from time to time.
- 7.27 Concealing any factual information or submission of false/fabricated data and failure to comply with any of the conditions mentioned above may result in withdrawal of this environment clearance besides attracting penal provisions in the Environment (Protection) Act, 1986.
- 7.28 The above conditions will be enforced inter-alia, under the provisions of the Water (Prevention & Control of Pollution) Act, 1974, the Air (Prevention & Control of Pollution) Act, 1981, the Environment (Protection) Act, 1986 and the Public Liability Insurance Act, 1991 along with their amendments and rules made there under and also any other orders passed by the Hon'ble Supreme Court of India/ High Court and any other Court of Law relating to the subject matter.
- 7.29 This Environmental Clearance (EC) is subject to orders/judgment of Hon'ble Supreme Court of India, Hon'ble High Court, Hon'ble NGT and any other Court of Law, Common Cause Conditions as may be applicable.



7.30 Any appeal against this environmental clearance shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under section 16 of the National Green Tribunal Act, 2010.

Yours Faithfully,


Member Secretary

Memo No _____ /Dt. _____

Copy to

1. Additional Chief Secretary, Forests & Environment Dept., Government of Odisha for information.
2. Member Secretary, State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-8, Bhubaneswar for information.
3. Member Secretary, SEAC, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, Bhubaneswar for information.
4. Deputy D.G.Forest., Regional Office (EZ), Ministry of Environment & Forests, A-31, Chandrasekharpur, Bhubaneswar for information.
5. Principal Secretary, Revenue and DM Department, Govt. of Odisha Bhubaneswar for information.
6. Collector & DM, Mayurbhanj/ Sub Collector, Baripada/ Tahasildar, Badasahi for Information and necessary action.
7. Guard file for record/Website/Parivesh Portal.


Member Secretary



सत्यमेव जयते

4X
File No.:

129

Government of India
Ministry of Environment, Forest and Climate Change
(Issued by the State Environment Impact Assessment Authority (SEIAA),
ODISHA)



Dated 18/04/2025



To,

Sri Udayabhanu Sahu
Mining Officer, Mayurbhanj
Office of the Mining Officer, Mayurbhanj, Odisha, 757002
mo-mbj@gov.in

Subject: Approval of District Survey Report (DSR) of Sand Sources of Mayurbhanj District located in District-Mayurbhanj, State-Odisha for the period 2025 to 2030 under the provisions of EIA Notification 2006-regarding

Sir/Madam,

This is in reference to your application submitted to SEIAA, Odisha vide proposal number SIA/OR/MIN/527720/2025 dated 07/04/2025 for approval of District Survey Report (DSR) of Sand Sources of Mayurbhanj District for the period 2025-2030 located in District-Mayurbhanj, State-Odisha in terms of the provision of the Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986 and subsequent amendment thereto, i.e. the Sustainable Sand Mining Management Guideline (SSMMG)-2016 and Enforcement and Monitoring Guidelines for Sand Mining (EMGSM)-2020 and in pursuance of MoEF & CC, GoI Notification dated 15.01.2016 & 25.07.2018 and as per order of Hon'ble Supreme Court dated 10.11.2021 in Civil Appeal No. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others)-reg.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC25C0107OR5782226N
(ii) File No.	
(iii) Clearance Type	Mining EC Under 5 Ha
(iv) Category	B2 & B1
(v) Project/Activity Included Schedule No.	1(a) Mining of minerals
(vii) Name of Project	Proposal for Approval of DSR Mayurbhanj (Sand)
(ix) Location of Project (District, State)	MAYURBHANJ, ODISHA
(x) Issuing Authority	SEIAA, Odisha
(xii) Applicability of General Conditions	No

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-2, forwarding letter, proceeding copy, copy of 30 days public notice period, copy of paper clipping and advertisement for Public notice both in Odia and in English and final District Survey Report (DSR) copy of sand sources were submitted to the SEIAA, Odisha for an appraisal by the State Level Expert Appraisal Committee (SEAC) under the provision of EIA notification 2006 and its subsequent amendments.
4. The above-mentioned proposal has been considered by SEAC in the meeting held on 01.03.2025. The minutes of the meeting and all the documents are available in the PARIVESH portal which can be accessed from the PARIVESH portal by scanning the QR Code above.
5. Details of the DSR and the brief on the salient features as submitted by the project proponent in Form-2 and as presented during the SEAC meeting are annexed as Annexure-2.
6. The SEAC, in its meeting held on 01.03.2025, based on information submitted & clarifications provided by the project proponent and after detailed deliberations on all technical aspects and compliance thereto furnished by the Project Proponent, the SEAC, Odisha recommended that the SEIAA, Odisha may consider for approval of the DSR of Mayurbhanj District for implementation, subject to insertion/correction of the above as observed by the SEAC on the following points as mentioned below.
 1. In overall DSR, a chapter on sand mineral availability and its potential to be incorporated (including in DSR of sand) as per OMs and Guidelines of MoEF&CC, Govt. of India referred above.
 2. All DSR (except overall DSR) to be highlighted as respective mineral (at present it is written Sand in red for all)
 3. KML file for respective mineral to be incorporated as overall KML file does not give any information.

The PP has submitted the additional document sought by SEAC.

7. The SEIAA, Odisha has examined the DSR proposal in 194th Meeting of SEIAA held on 10.04.2025 in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 under the Environment (Protection) Act, 1986 and subsequent amendment thereto, Sustainable Sand Mining Management Guideline (SSMMG)-2016, Enforcement and Monitoring Guidelines for Sand Mining (EMGSM)-2020 and in pursuance of MoEF & CC, GoI Notification dated 15.01.2016 & 25.07.2018 and as per order of Hon'ble Supreme Court dated 10.11.2021 in Civil Appeal No. 36613662 of 2020 (State of Bihar Vrs. Pawan Kumar and Others) and based on the recommendations of the SEAC, clarification submitted by Project Proponent (PP) to the query raised by SEAC. Accordingly, the PP/competent Authority have submitted their reply and modified revised DSR. After detailed deliberation in the matter, the authority hereby approved the DSR for sand of Mayurbhanj District with the condition that the remaining Annual Rate of Replenishment Study (ARRS) reports of sand sources shall be completed and submitted latest by 31st March, 2026.
8. The SEIAA, Odisha reserves the right to stipulate additional conditions, if found necessary.
9. The Validity of DSR is upto 5 years i.e. from 2025 to 2030 from the date of issue of this approval letter.
10. This issue with an approval of the Competent Authority.

Copy To

1. Additional Chief Secretary, Forest, Environment & Climate Change Dept., Government of Odisha for information.
2. Member Secretary, State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-8, Bhubaneswar for information.
3. The Director of Mines, Steel & Mines Dept, Govt. of Odisha Bhubaneswar for information.
4. Additional Principal Conservator of Forests, Integrated Regional Office (IRO), Ministry of Environment & Forests, A/3, Chandrasekharpur, Bhubaneswar for information.

5. Additional Chief Secretary, Revenue and DM Department, Govt. of Odisha Bhubaneswar for information.
6. Chairman, Central Pollution Control Board, CBD-cum-Office Complex, East Arjun Nagar, New Delhi-110032 for information.
7. Chairman/Member/Member Secretary, SEIAA for information.
8. Member Secretary, SEAC, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, Bhubaneswar for information.
9. Collector & DM, Mayurbhanj, Sub-Collector, Mayurbhanj, Deputy Director of Mines, Mayurbhanj, DFO, Baripada & Karanjia, RO, SPCB, Balasore, All Tahasildar of Mayurbhanj District/Mining Officer, Baripada for Information and necessary action.
10. The Director, Minor Mineral, Steel & Mines Dept, Govt. of Odisha Bhubaneswar for information.
11. Guard file for record/Website/Parivesh Portal



Annexure-2

1. Proposal in brief:

The highlights of the proposal as ascertained from the application and as revealed from proceedings/discussion held during the meeting of SEAC/SEIAA, are given as under.

- i) The need for District Survey Report (DSR) have been necessitated by Ministry of Environment, Forest and Climate Change (MoEF&CC) vide their Notification No. S.O. 141 (E), dated 15th January 2016. The notification was addressed to bring certain amendments with respect to the EIA notification 2006 and in order to have a better control over the legislation. District level committees have been introduced in the system. As a part of this notification, preparation of District Survey Reports has been introduced.
- ii) The MoEF&CC in compliance of the Hon'ble Supreme Court's and NGT'S order has prepared "Sustainable Sand Mining Guidelines (SSMG), 2016" in consultation with State governments, detailing the provisions on Environmental Clearance (EC) for cluster, creation of District Environment Impact Assessment Authority, preparation of District survey report and proper monitoring of minor mineral.
- iii) Subsequently, Ministry of Environment, Forest and Climate Change has published Notification No. 3611 (E), dt. 25th July, 2018 regarding inclusion of the "Minerals Other than Sand" and format for preparation of the DSR has been specified. The notification stated about the objective of DSR i.e. "Identification of areas of aggradations or deposition where mining can be allowed; and identification of areas of erosion and proximity to infrastructural structures and installations where mining should be prohibited and calculation of annual rate of replenishment and allowing time for replenishment after mining in that area".
- iv) Enforcement & Monitoring Guidelines for Sand Mining (EMGSM) January 2020 has been published modifying Sustainable sand Mining Guidelines, 2016 by MoEF&CC for effective enforcement of regulatory provisions and their monitoring. The EMGSM 2020 directed the states to carry out river audits, put detailed survey reports of all mining areas online and in the public domain, conduct replenishment studies of river beds, constantly monitor mining with drones, aerial surveys, ground surveys and set up dedicated task forces at district levels. The guidelines also push for online sales and purchase of sand and other river bed materials to make the process transparent. They propose night surveillance of mining activity through night- vision drones.
- v) The Hon'ble NGT in O. A. No. 360/2015- NGT Bar Association Vrs. Virender Singh (State of Gujarat) & O. A. No. 173/2018 - Sudarshan Das Vrs. State of West Bengal & Ors issued the following directions to the States:
 - As the DEIAA is not functioning as a consequence of the decision of the Tribunal in Satendra Pandey (supra) case, the DSR shall be prepared through consultants accredited by the National Accreditation Board of Education and Training/ Quality Control Council of India in terms of O.M. of MoEF&CC, Govt. of India dated 16.03.2010.
 - The DSR so prepared shall be submitted to the District Magistrate who shall verify the DSR only in respect of the relevant facts pertaining to the physical and geographical features of the district which shall be distinct from the scientific findings based on the parameters prescribed in the SSMMG- 2016. After such verification, the District Magistrate shall forward the DSR for examination and evaluation by the State Expert Appraisal Committee (SEAC) having regard to the fact.
 - The SEAC after appraisal of the report shall forward it to the SEIAA for consideration and approval if it meets all scientific/technical requirements.
 - While preparing the DSR, the MoEF&CC, Govt. of India Accredited Agency/Consultant shall scrupulously follow the procedure and the parameters laid down under the SSMMG-2016 and EMGSM - 2020 read in sync with each other."
- vi) The order of the Hon'ble NGT clearly specifies that DSR to be prepared by the MoEF&CC,

Govt. of India Accredited Agency/Consultant and sent to the SEIAA by the technical appraisal by the SEAC.

- vii) The SEAC observed that requirement of preparation of DSR by MoEF & CC, Govt of India Accredited Agency/Consultant as per order of Hon'ble NGT has been withdrawn by the Hon'ble Supreme Court of India in civil appeal nos. 3661 – 3662 of 2020.
- viii) The SEAC has received 05 District Survey Reports (DSR) for Mayurbhanj, Keonjhar, Rayagada, Sambalpur, Puri for examination and evaluation. The SEAC has examined and evaluated the Draft DSRs of Mayurbhanj, Keonjhar, Rayagada, Sambalpur, Puri Districts as follows:

COMMENTS ON DSR OF MAYURBHANJ

(SAND, STONE, MORRUM, BRICK EARTH, QUARTZ, DECORATIVE STONE, SOAP STONE, CHINA CLAY, FIRE CLAY, TALC, PYROXENITE AND ARTISAN GRADE STONE)

There are repetition of basic facts till clause 9 (about particular mineral), over all reports are satisfactory.

3 major observations:

1. In overall DSR, a chapter on sand mineral availability and its potential to be incorporated (including in DSR of sand) as per OMs and Guidelines of MoEF&CC, Govt. of India referred above.
2. All DSR (except overall DSR) to be highlighted as respective mineral (at present it is written Sand in red for all)
3. KML file for respective mineral to be incorporated as overall KML file does not give any information.

2. **Whether SEAC recommended the proposal** – Yes, the proposal was placed in the SEAC meeting held on 01.03.2025 and the after detailed discussion, the SEAC, Odisha recommended that the SEIAA, Odisha may consider for approval of the DSR of Mayurbhanj for implementation, subject to insertion/correction of the above as observed by the SEAC.

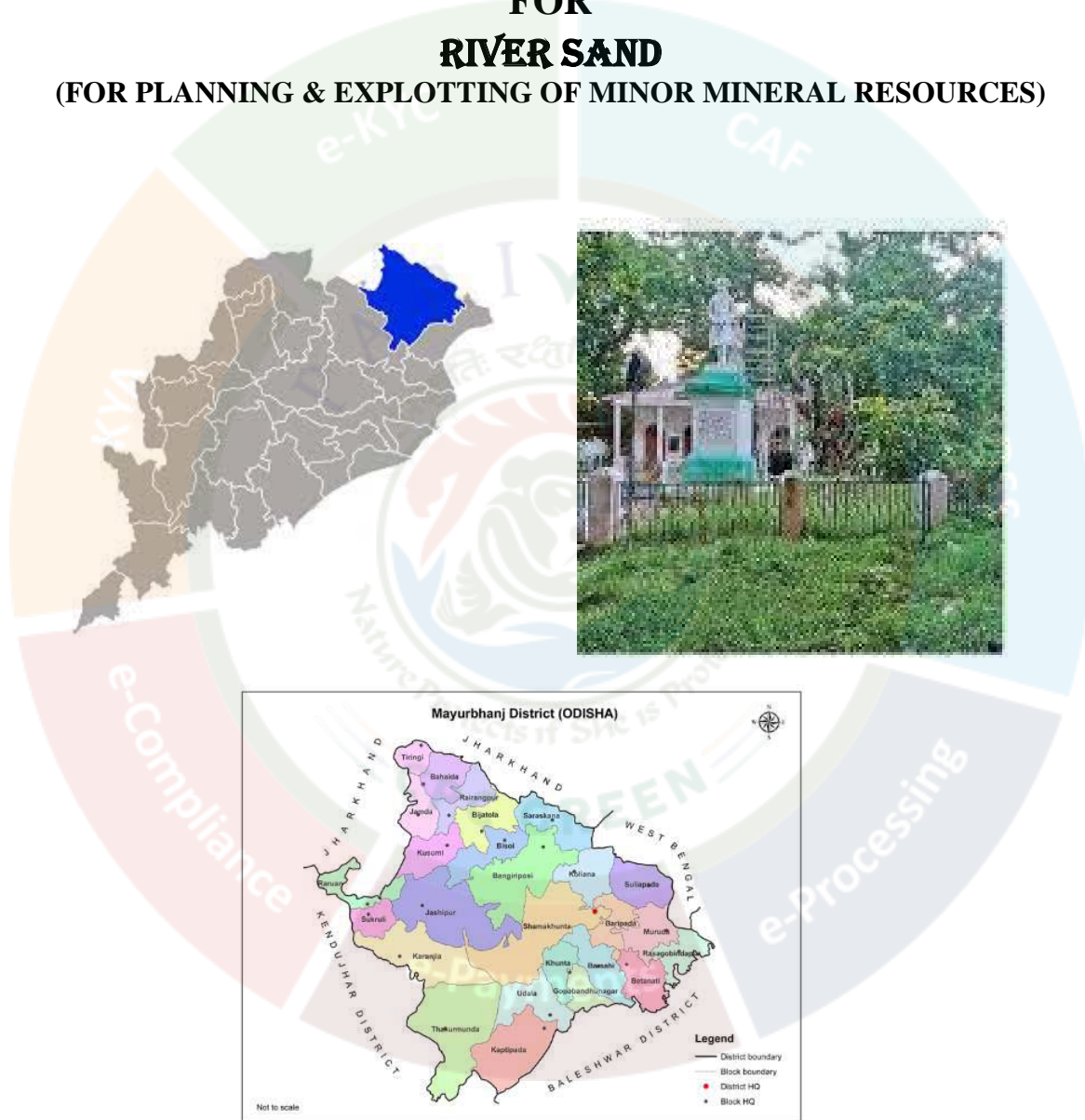
3. **SEIAA Observation**-Annexure-III is not submitted and transporting route map are not submitted.

SEIAA Observation on Other than Sand DSR-

- (i) Point no. 06-Not mentioned area cover for mining
 - (ii) No details on Eco-sensitive zone
 - (iii) Impacts of Mining on Environment is very sketchy and not point specific.
 - (iv) Plantation Green Belt Development in Respect of Lease already Granted in the District:
 - (v) As per the submission in column no. 8 & 9 of Annexure-B all the 89 sources are new that may be verify.
 - (vi) No Annexure-II, III & IV (Cluster & contagious cluster and transporting route)
 - (vii) Reclamation of Mined out area (best practice already implemented in the district, requirement as per rules and regulation, proposed reclamation plan);
 - (viii) No page numbering.
4. The proposal was placed in 192nd SEIAA Odisha meeting held on 20.03.2025 and the authority decided to return the application in present form for compliance of the objections / corrections recommended by SEIAA and SEAC also with opine that the PP shala apply individual application in the PARIVESH PORTAL 2.0 for each type of minor mineral, after duly incorporating the compliances to the observations raised by SEAC and SEIAA as the case may be for each minor mineral in tabular form in the respective DSRs.
5. The PP has submitted individual application with complying the observation of SEAC and SEIAA. The District Authority has mentioned that out of 116 sand source sources 79 sources have not completed the replenishment study as it is newly detected source include DSR and the replenishment study was not done yet however, it will be completed by march 2026.



DISTRICT SURVEY REPORT (DSR)
OF
MAYURBHANJ DISTRICT, ODISHA.
FOR
RIVER SAND
(FOR PLANNING & EXPLOITING OF MINOR MINERAL RESOURCES)



As per Notification No. S.O. 3611(E) New Delhi
 dated 25th July 2018 of
 Ministry of Environment, Forest & Climate Change
 (MoEF & CC)

**(Prepared by Sub-Divisional Committee under Guidance
 of Collector & District Magistrate, Mayurbhanj).**

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PREAMBLE

Odisha is the major mineral rich in India. Mayurbhanj is a unique district in Odisha lies on the northern most part of the state with varied mineral resources. In pursuance of the order of Hon'ble Supreme Court Petition (C) No. 19628-19629 of 2009, dated 27th Feb. 2012 in the matter of Deepak Kumar Vs State of Haryana and others etc., prior environmental clearance has now become mandatory for mining of minor minerals irrespective of the area of Mining Lease. And also in view of the Hon'ble National Green Tribunal, order dated the 13th Jan. 2015 the matter regarding Sand, Brick earth, & burrowed earth cutting for Road Construction has to take prior E.C. for Mining Lease area more or less than 5 hectares also suggested making a policy on E.C for minor minerals lease in cluster. As per MOEF & CC Notification S.O.-1533(E) dated 14th Sept. 2006 and subsequent MoEF & CC Notification S.O. 141(E) dated 15th Jan. 2016, District Environment Impact Assessment Authority (DEIAA) & District level Expert Appraisal Committee (DEAC) has been formed for Category –B2 Minor Minerals having area less than or equal to 5 ha. In compliance to the notification issued by the Ministry of Environment and Forest and Climate Change Notification no. S.O.3611 (E) New Delhi dated 25-07-2018; the preparation of district survey report of river sand mining was prepared in accordance with Clause II of Appendix X of the notification. Subsequently the five years period of the last DSR prepared by DEIAA is going to be completed on 27.12.2024 and this fresh DSR is prepared by the Sub-divisional Committee of the district under the guidance of Collector & District Magistrate Mayurbhanj.

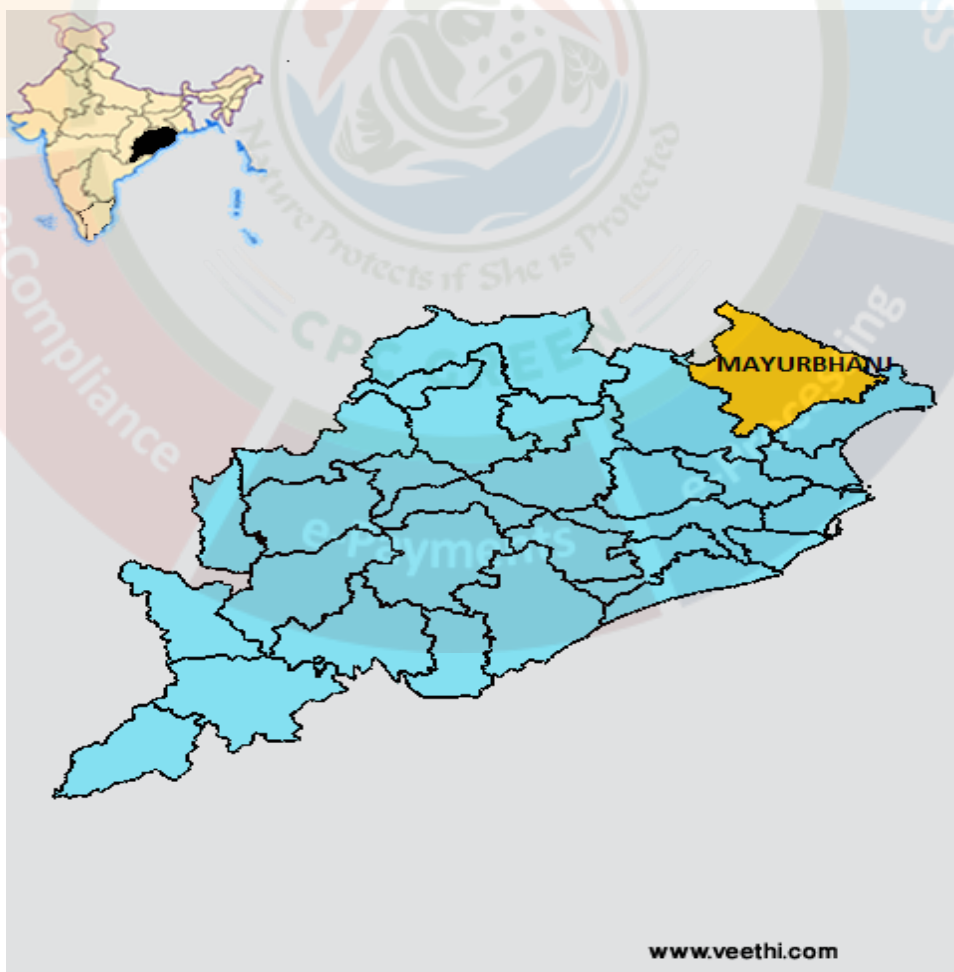
Keeping in view of the prior information of Odisha Minor Mineral Concession Rule 2004, (OMMCR -2004) and amended thereof, the mining operation for minor mineral was carried out in unscientific manner. Identifying this fact in exercise of power, Conferred by Section 15 by Mines and Minerals (Development and Regulation) Act 1957 as amended in 2015 and all other powers enabling it in that behalf, the Mining & Geology Department, Govt. of Odisha framed the aforementioned rule. Further, this report will act as a compendium of available mineral resources, geological set up, environmental and ecological set up of the district and based on data of various departments like Revenue, Water Resources, Forest, Geology and Mining in the district as well as statistical data uploaded by various state Government departments for preparation for district survey report.

1. INTRODUCTION

Mayurbhanj at a Glance:

1.1 Location and Geographical Area:

Mayurbhanj district is the largest among the thirty districts of Odisha and Baripada is the District head quarter, spreading over an area of 10,418 sq.km lies between latitudes 21° 17' North to 22° 34' North and longitudes 85°40' East to 87°10' East. It is bounded on the north by the Singhbhum district of Jharkhand and Midnapore district of West Bengal, on the south by the districts of Keonjhar, on the east by the Midnapore and on the west by the districts of Keonjhar and Singhbhum. Mayurbhanj occupies a unique position being endowed with lush green vegetation, different fauna & flora and rich cultural heritage. The district has a rich mineral base and is a home to the Similipal Biosphere. Iron-ore (hematite), Vanadiferous and Titaniferous magnetic, China clay, Galena (lead ore), Kyanite, Asbestos, Steatite (soap stone), Quartz & Quartzite and Decorative Stone constitute the principal mineral resources of Mayurbhanj district, of above these the iron-ore deposits of Gorumahisani, Badampahar and Suleipat, which have been exploited for a period of about half a century, deserve special mentioned district.

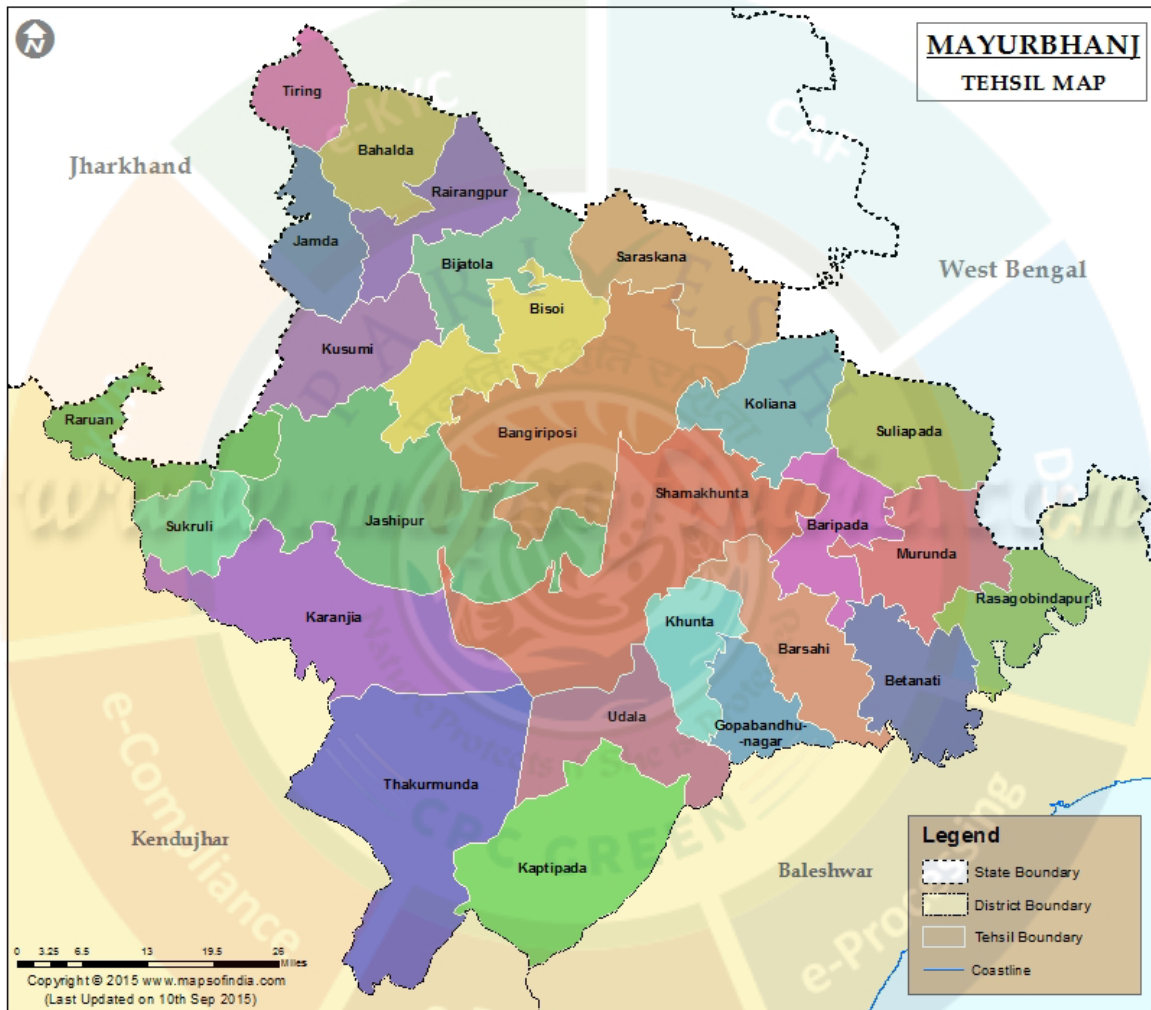


1.2 Administrative Units:-

Baripada is the administrative headquarter of Mayurbhanj district. It is located at a distance of 263 km from Bhubaneswar, the state capital of Odisha. In order of size, the district is the largest among the thirty districts of Odisha. It has 3980 villages (including 178 uninhabited villages) covering 26 Blocks, 26 Tahasils and 4 Sub-Divisions. The district is divided into 4 Sub-Divisions namely 1) Sadar Sub-Division Baripada, 2) Kaptipada Sub-Division Udala, 3) Bamanghaty Sub-Division, Rairangpur, 4) Panchpir Sub-Division, Karanjia which are given below:-

SI No.	Name of the Block/Tehsil	Name of the Sub-Division with Head quarter
1	Baripada	Sadar Sub-Division, Baripada
2	Samakhunta	
3	Kuliana	
4	Bangriposi	
5	Saraskana	
6	Suliapada	
7	Betnoti	
8	Badsahi	
9	Rasgovindpur	
10	Moroda	
11	Udala	Kaptipada Sub-Division, Udala
12	Kaptipada	
13	Khunta	
14	Gapabandhu Nagar	
15	Rairangpur	Bamanghaty Sub-Division, Rairangpur
16	Bisoi	
17	Bijatata	
18	Kusumi	
19	Bahalda	
20	Tiring	
21	Jamda	Panchpir Sub-Division, Karanjia
22	Karanjia	
23	Jashipur	
24	Sukruli	
25	Thakurmunda	
26	Raruan	

The population of the district 25,19,738 according to the 2011 Census. The district accounts for 6.69% of the state’s territory and about 6% of state’s population. The density of population of the district is 242 per square km as against 270 per square km of the state. As per 2011 census, the population of Scheduled Caste is 1,84,682 (7.30%), that of Scheduled Tribe is 14,79,576 (58.7%). The literacy percentage of the district covers 63.2 against 72.9 of the state.

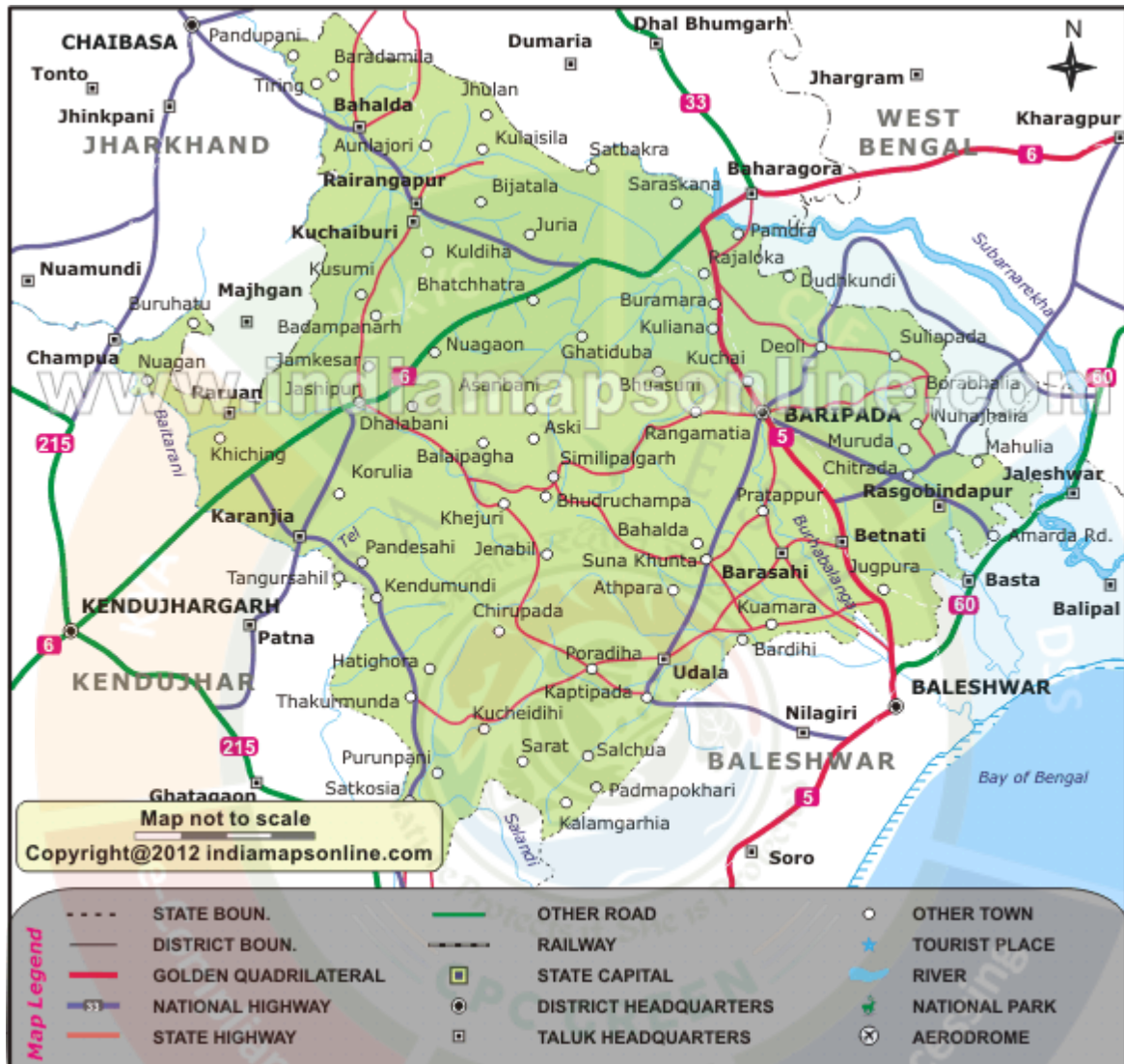


1.3 Connectivity facilities:-

Road Network

The district is well served by a network of good roads and has been called the motorists’ paradise. The chief roads emanating from Mayurbhanj town are NH-18 and NH-49 passes the district. Baripada is 103 Kms from Kharagpur, 163 Kms from Jamshedpur, 231 Kms from Cuttack, 255 Kms from Bhubaneswar and 368 Kms from Rourkela. It is also connected with other cities such as Sambalpur, Puri, Bolangir,

Bhadrak, Jhargram, Angul, Ranchi and Kolkata via Odisha State Road Transport Corporation and some private travel services.



Rail Network

Mayurbhanj district is well connected by rail link to different places, the city of Baripada is well connected to many places in India like Bhubaneswar, Kolkata, Jamshedpur and Cuttack.



Air Network

At present, Mayurbhanj has no connection by airway. The site selection for aerodrome is presently under process. Nearest aerodrome is Dum Dum Airport (International Airport) Kolkata, roughly 195 Kms from Baripada. The other nearest airport to Baripada is Biju Patnaik Airport, Bhubaneshwar, 207 Kms from Baripada.



2.0 GENERAL PROFILE OF THE DISTRICT:

2.1 Demography:

Census – 2011	
Geographical Area	10,418 Sq. Km.
Total population	25,19,738
Male Population	12,56,213
Female Population	12,63,525
Male Literacy	794,171
Female Literacy	575,226
SC Male	92,127
SC Female	92,555
ST Male	730,487
ST Female	749,089
OBC	855,480
Illiterate Male	462,042
Illiterate Female	688,299

2.2 Climate:

The climate in Mayurbhanj is warm and temperate. In winter, there is less rainfall in Mayurbhanj than in summer. The general climate of the district is characterized by oppressive heat in summer, severe cold in winter with high humidity throughout the year. The rainfall distribution is equal during the monsoon period. The period from June to October is the rainy season and the district experiences it from the southwest monsoon. May is the hottest month when the mean daily maximum temperature rises up to 47° Celsius. The Köppen-Geiger climate classification is Cwa & as per they the average temperature in Mayurbhanj is 24.7 °C. The temperature in May averages 32.3 °C. January has the lowest average temperature of the year, it is 16.5 °C. There is a difference of 321 mm of precipitation between the driest and wettest months. During the year, the average temperatures vary by 15.8 °C., when the mean daily minimum temperature dips to 4° Celsius. The higher reaches of the Similipal experiences frosting during the peak of winter.

Source: Indian Meteorological Department

3.0 LAND UTILIZATION PATTERN IN THE DISTRICT

3.1 Forest and non forest land

The forest of Mayurbhanj district is full variety of medicinal plants, Kendu leaves, Bamboo, Sal, Teak, other timber species and a wide range of carnivorous & herbivorous wild animals. The district has one Wildlife Sanctuaries known as the Similipal Wildlife Sanctuary situated at the heart of the district, which hosts all type of wildlife even tigers. The area of the sanctuary is 26, 886.23 hectares. And two kilometer safety zone of eco-sensitive zone of Kuldiha Wildlife Sanctuary are coming in Mayurbhanj district. In these sanctuary areas the principal animals that are found are Elephant, Bear, Nilgai, Sambhar, Peacock, Wild Boar and Deer, together with variety of snakes and birds.

District-wise Forest Cover Area in Odisha (Area in Km²)

2023 Assessment								
District	Geographical Area Km ²	Very Dense Forest	Moderate. Dense Forest	Open Forest	Total	Percent of GA	Change	Scrub
Angul	6375	371	1380	1004	2755	43.22	43	84
Bolangir	6575	70	224	837	1131	17.2	151	142
Balasore	3806	23	127	234	380	9.98	30	48
Bargarh	5837	176	371	484	1031	17.66	88	47
Bouda	3098	263	546	480	1289	41.61	27	57
Bhadrak	2505	0	9	66	75	2.99	2	0
Cuttack	3932	53	226	517	796	20.24	11	68
Deogarh	2940	191	667	614	1472	50.07	-3	14
Dhenkanal	4452	174	418	825	1417	31.83	9	82
Gajapati	4325	84	1490	946	2520	58.27	12	262
Ganjam	8206	164	1075	864	2103	25.63	15	655
Jagatsinghpur	1668	0	5	131	136	8.15	6	0
Jajpur	2899	6	72	225	303	10.45	3	50
Jharsugada	2114	3	140	179	322	15.23	9	36
Kalahandi	7920	362	729	1327	2418	30.53	36	362
Kandhamal	8021	661	2588	2143	5392	67.22	16	380
Kendrapada	2644	84	88	133	305	11.54	14	2
Keonjhar	8303	289	1404	1519	3212	38.68	4	55
Khorda	2813	21	186	250	457	16.25	0	92
Koraput	8807	94	740	1255	2089	23.72	120	944
Malkangiri	5791	158	709	1475	2342	40.44	20	45
Mayurbhanj	10418	1335	1718	1027	4080	39.16	42	34
Nabarangpur	5291	168	428	507	1103	20.85	8	47
Nayagarh	3890	189	965	556	1710	43.96	28	173
Nuapada	3852	86	482	705	1273	33.05	33	109
Puri	3479	0	54	160	214	6.15	8	11
Rayagada	7073	422	853	1851	3126	44.2	7	349
Sambalpur	6624	499	1675	1106	3280	49.52	13	40
Subarnapur	2337	2	187	161	350	14.98	26	29
Sundargarh	9712	1019	1814	1431	4264	43.9	107	89
Grand Total	155707	6967	21730	23008	51345	32.98	885	4306

(Source: India state of forest report 2017-Odisha)

The major portion of the district is covered by forest (39.16 % of TGA) and has scattered settlement pattern. The forest is full of variety of medicinal plants. The district has considerable flat land, which provide suitable site for agricultural use. The hilly areas are mostly under forest with patches of cultivation on scarp areas. Major crops grown in the district are rice and pulses. Only 14.82 percent area of agricultural use are net irrigated and major source of irrigations are well and tube wells.

Source: Fertilizer and Agriculture Statistics, Eastern Region

Tahasil	Forest Area	Misc Tree	Permanent Pasture	Cultivated waste	Non Agricultural uses	Barren land	Current Fallow	Other Fallow	Net area sown
Bahalda	964	471	1397	1262	2590	1900	875	944	14031
Bangiriposi	3712	281	1037	1688	3046	684	2054	922	16951
Baripada	216	6733	128	1628	1376	8	2752	2156	4219
Badasahi	288	1807	1194	1874	3840	24	3378	2110	17630
Betnoti	2271	911	1198	1728	3227	21	1915	578	17022
Bijatata	2841	224	681	3100	1792	1636	1214	600	11228
Bisoi	3116	471	757	2508	2193	459	2298	1643	15860
G.B.Nagar	191	116	683	582	1147	590	643	1209	10960
Jamda	408	100	1650	434	2060	785	840	1149	13608
Jashipur	8932	141	1389	2655	3637	400	3873	2634	17754
Kaptipada	8745	387	3292	5596	4123	2165	3123	4930	19932
Karanjia	1644	838	1444	2441	3065	462	3493	1362	16690
Khunta	400	2260	314	672	2061	21	1332	2213	12879
Kuliana	1749	1626	2222	1902	2529	608	4919	1504	11108
Kusumi	1434	32	2320	2679	2337	587	1086	1682	18032
Morada	993	4127	513	4340	1941	61	1909	3633	10179
Rairangpur	2260	107	1759	1373	2027	504	1276	631	9713
Raruan	1210	171	890	1120	1899	503	1609	1020	12818
Rasgovindpur	288	2145	665	1091	2774	142	2002	1537	10054
Shamakhunta	1354	764	1378	2472	1859	334	1861	941	6695
Saraskana	3464	275	689	2658	4042	115	1864	1837	15384
Sukruli	412	211	734	1295	1271	502	1286	1294	10352
Suliapada	2937	5535	97	2262	2148	86	1589	2906	8971
Thakurmunda	10885	96	1530	1438	2034	795	5317	2670	17681

3.2 Mining land:

Mayurbhanj district in Odisha has diverse mineral resources, including iron ore, vanadiferous and titaniferous magnetic, china clay, Fireclay, talc, pyroxenite & kyanite, asbestos, steatite (soap stone), artisan grade stone, quartz & quartzite and decorative stone etc. constitute the principal mineral resources of district, out of

these the iron-ore deposits of Gorumahisani, Badampahar and Suleipat, which have been exploited for a period of about half a century. Instead of these the district has deserve a special mention with mining activities primarily focused on minor minerals like sand, stone asweathered granite, and brick clays, with some leases for morrum quarry. Total land covered for all these above mineral is chalked out tentatively 7657.085 hectares which may increase in future with reconnaissance survey.

3.3 Agriculture Land:

Mayurbhanj is surrounded by no of forest areas as well as Rocky Mountains. People used to cultivate Paddy in most parts of the hill slopes and in plain lands. Most of the cultivators grow short duration local paddy in the un-bonded upland during Kharif season. The crop suffers moisture stress at different stages due to inadequate rainfall. The primary objective of Agriculture Department is increase of production as well as productivity of major crops like paddy, groundnut, mustard, Mung, Biri & vegetables which is widely covered in this District in both Khariff & Rabi season. Another key objective is the all round development of the farming community of the District. The Deputy Director of Agriculture is the head of office so far as agriculture is concerned & he is the Principal Agriculture Officer of the District. Under him there are 5 District Agriculture Officers & the block under them. As already pointed out, that agriculture is the main livelihood of the people in Mayurbhanj District. It is therefore also designated as the food bowl of Odisha. Rice is the principal crop grown in this district, followed by other cereals, pulses, oilseeds, vegetables, spices and sugarcane. The agricultural statistics for the district is shown in subsequent tables below:

Table – 3.6a: Crop Coverage Area of Mayurbhanj District, Odisha

Crop	Khariff		Rabi		Annual	TOTAL	
	Area (ha)	(% of Cropped Area)	Area (ha)	% of Cropped Area	Area (ha)	Gross Cropped Area (ha)	% of Gross Cropped Area
Rice	301.37	82.353%	3.80	4.015%	---	305.17	62.051%
Cereals	9.99	2.730%	2.17	2.293%	---	12.16	2.472%
Pulses	32.37	8.846%	36.20	38.255%	---	68.57	13.943%
Oilseeds	5.92	1.617%	28.30	29.906%	---	34.22	6.958%
Vegetables	12.39	3.386%	21.74	22.974%	---	34.13	6.940%
Fibres	2.43	0.664%			---	2.43	0.494%

Spices	1.48	0.404%	2.42	2.557%	---	3.90	0.792%
Sugarcane	---	---	00	---	---	00	---
Tobacco	---	---	00	---	---	00	---
Fruits	---	---	---	---	---	31.23	6.350%
TOTAL	365.95	100.00%	94.63	100.00%	---	491.81	100%

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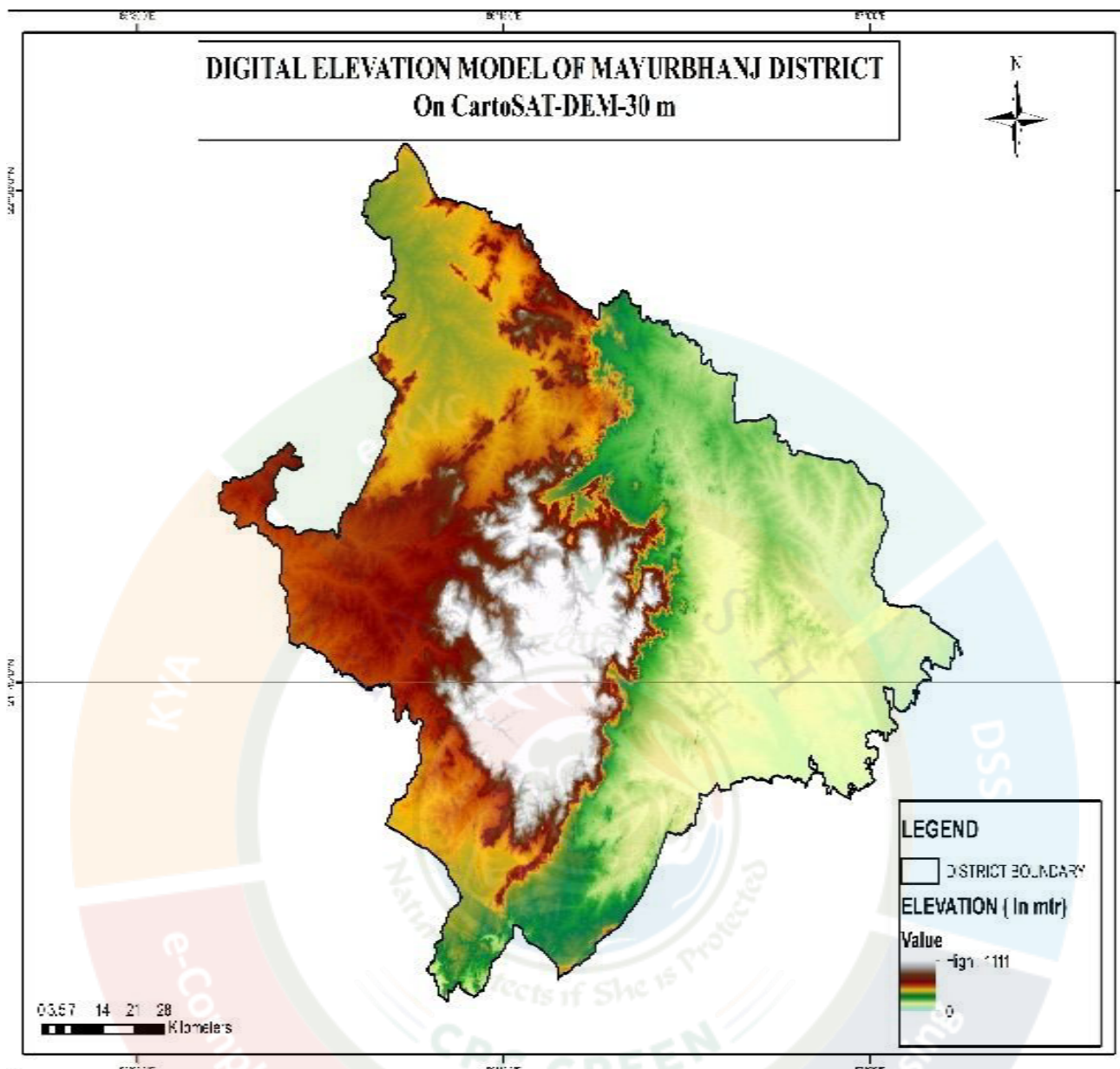
3.3 Horticulture Land:

The primary objective of Horticulture Department is increase of production as well as productivity of major fruits like Mango, Guava, Citrus etc., which is widely covered in this District. Another key objective is the all round development of the farming community of the District. The Deputy Director of Horticulture is the head of office.

4.0 PHYSIOGRAPHY OF THE DISTRICT:

Mayurbhanj district presents diverse physiographic features; Physiographically the study area can be divided into 3 categories. The first physiographic unit of the district is high mountain ranges, Similipal Complex being at its central part (Figure 1). The mountain ranges comprise mainly of highland plateau and valleys with intrusive running through them. The second physiographic unit is Tertiary Plain occurring in the eastern part of the district. The third physiographic unit is Alluvial Plain which lies partly in Rasgobindpur, Morada, Samakhunta, Betnoti, Baripada, Badasahi and Suliapada blocks. The highest elevation about 1500m near similipal hill of the district, due to scarp landforms some waterfalls are observed in the district. The general slope of the district is from north to south. Geologically the area is comprised with Archean granites and gneisses. Geomorphologically the district is divided into 3 units:

- i) The denudational hills with moderate to high slope occurring in the western part of the district.
- ii) Dissected pediments having gentle slope.
- iii) Pediplain having slope between 0° to 5°.



5.0 RAINFALL OF THE DISTRICT AND CLIMATE CONDITION

5.1 Month wise rainfall:

The driest month is November, with 3 mm of rain. There is an average 0 mm of precipitation in December. In July, the precipitation reaches its peak, with an average of 324 mm. May is the warmest month of the year. The temperature in May averages 32.3 °C. January has the lowest average temperature of the year. It is 16.5 °C.

Year		2022	2023	2024	Average
Sl. No.	Month	(mm)	(mm)	(mm)	(mm)
1	Jan	28.83	0.00	21.50	16.78
2	Feb	22.83	0.00	15.39	12.74
3	Mar	4.65	68.75	88.12	53.84
4	Apr	23.66	33.74	2.26	19.89
5	May	89.22	73.79	96.40	86.47
6	Jun	164.70	115.17	94.87	124.91
7	Jul	294.01	304.17	278.37	292.18
8	Aug	487.45	363.42	342.10	397.66
9	Sep	178.75	274.08	391.10	281.31
10	Oct	119.34	87.27	29.18	78.59
11	Nov	0.00	16.86	0.00	5.62
12	Dec	0.00	38.67	0.00	12.89
Total		1413.44	1375.92	1359.29	1382.88

Source: District Emergency Operation Centre, Mayurbhanj.

The District Emergency Operation Centre, Mayurbhanj, Baripada vide letter No. 1558/Emg, dated 15th October, 2024 has provided the period of Rainy Season viz. Normal dates of Onset and Withdrawal of South West Monsoon over India as state-wise. The duration for the period is 10th June to 15th October.

6.0 GEOLOGY AND MINERAL WEALTH OF THE DISTRICT:

6.1 Regional Geology:

Mayurbhanj is a unique district in Odisha with rich and varied geology. The major rock types encountered in the district are Granite Gneiss, Quartzite, Orthoquartzite, Arkose, Shale, Phyllite, Gabbro, Px-granite. The geology of the district is constituted by the Similipal complex at its central part belonging the Archaean age, unconformable lying over Singhbhum Granite and Banded Iron Formation (BIF). It consists of three alternate bands of volcano sedimentary units uniquely disposed in a ring like circular pattern formed under sub-marine conditions. The sedimentary of Similipal mostly comprise of orthoquartzite, Arkoses and minor band of ferruginous shale and phyllite. The quartzites are devoid of any volcanic materials within it and exhibit well-preserved cross-bedding and palaeo-current structures indicating shallow water sub-marine origin. Important mineral resources include iron, copper, titanium, vanadium, chinaclay, nickel, kyanite, quartz, talc, steatite, soapstone and bauxite. Natural Emerald, green Beryl and opaque Beryl are reported to occur

around Jaraguda, Pokharidiha, Bahadurpur.

6.2 Geomorphology:

Geomorphological features of Mayurbhanj district are mainly attributed to Similipal Complex being at its central part. The mountain ranges comprise mainly of highland plateau and valleys with intrusive running through them. The second physiographic unit is Tertiary Plain occurring in the eastern part of the district. The third physiographic unit is Alluvial Plain. The drainage density is observed to be fairly moderate and drainage pattern is dendritic in nature. It consists of three alternate bands of volcano sedimentary units uniquely disposed in a ring like circular pattern formed under sub- marine conditions. Baripada Beds outcrops of tertiary formation occur around Baripada town. These comprise stratified clay and sand with marly clay or limestone interbands. The alluvial plains owe their origin due to various fluvial actions of major rivers. The details of the geomorphic unit as identified are as below:

6.3 Stratigraphy:

The study area comprises the following distinct geomorphic units:

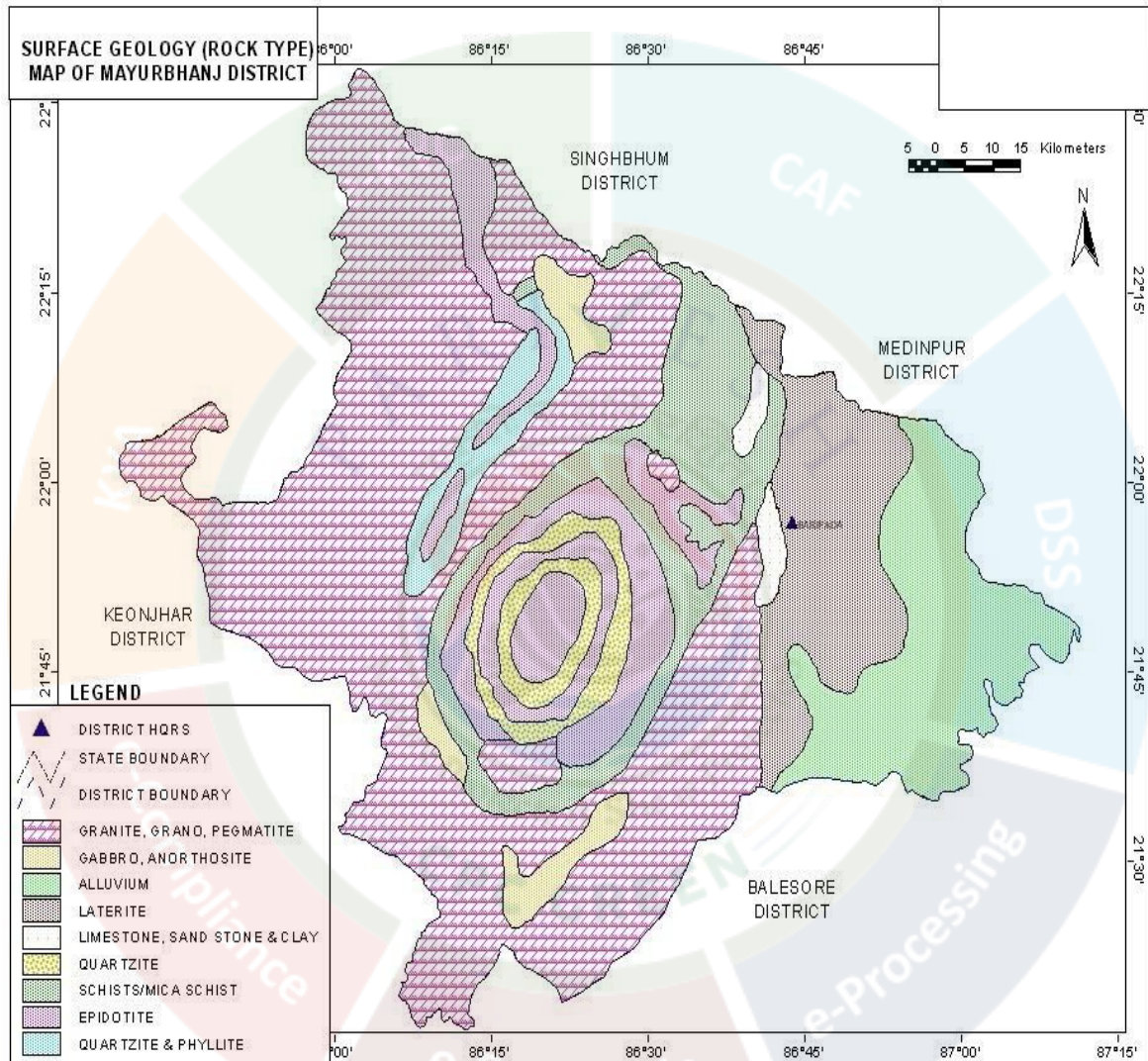
- i) Younger alluvial plain
- ii) Older alluvial plain
- iii) Lateritic upland

<u>Geological Age</u>	<u>Geological Formation / Group</u>
Quaternary	: Recent Alluvium, Clays, silt, Sand, Gravel
Tertiary	: Older Alluvium, Laterite, Baripada Beds.
Mesozoic/ Palaeozoic	: Volcanics / Epidiorite
Precambrian	: Slate/ Phyllite/ Schist / Gneiss
Archean	: Granite/ Granite Gneiss

6.4 Mineral Resources:

The earliest known geological survey in Mayurbhanj dates back to 1903, when P.N. Bose brought to light the extensive iron-ore deposits of high quantity on the Gorumahisani and Suleipat hills in Bamanghaty Sub-Division. These deposits were considered to be almost inexhaustible and were pronounced to be of excellent quality, perhaps second to none in the whole of Asia by the famous American and English experts like M/s Perin, Weld and Colonel Staddart, who visited these deposits

during 1905-06. This discovery was a momentous one as the steel plant of the Tata Iron & Steel Co. at Jamshedpur was entirely based on the exploitation of these deposits. By 1915, important discoveries of Steatite near Lulung and placer gold from the sands of Subarnarekha, Kharkhai and Barhai rivers had been made. The placer gold deposits were being worked by M/s J.B. Bettie of Calcutta, Mr. V.G. Piggot of Ghatsila and the Mayurbhanj Prospecting Concession Syndicate.



Gold: The mid-Archaean Gorumahisani-Badampahar schist belt composed of basic ultrabasic, volcanic rocks and volcanogenic sediments. This belt has been prognosticated as a rift-type of volcanic dominated one and is highly potential for economic grade gold mineralization. Likely targets include: a) auriferous quartz veins close to the contact of sulphide chert volcanics, b) sheared and sulphidised Fe-rich tholeiite with anomalous copper, c) epigenetic vein type of mineralization and BIF volcanic association, and d) sulphidic conglomerate resting over the basic volcanics.

Placer gold occurrences are known from rivers and stream of Mayurbhanj district. An area of about 5 square kilometers of alluvium at the headwaters of Sapgora and Borai rivers near Kudersai was indicated as promising.

Iron: Bose discovered iron ore deposits in Gorumahisani and Badampahar in the eastwhile princely state of Mayurbhanj (now Mayurbhanj District). Gorumahisani deposits were investigated by Perin & Weld (1905). Gorumahisani- Badampahar-Suleipat deposits are associated with banded hematite / magnetite grunerite and BHJ.

Gorumahisani – Badampahar- Suleipat (Broad geological sequence)

Laterite & Alluvium
 Newer Dolerite
 Gabhro-Anorthosite Granite
 ---Unconformity---
 Ultramafic dyke
 Singhbhum Granite
 Banded magnetite/ Martite quartzite with Fe-Ores
 Quartzite
 Basal Conglomerate
 ----Unconformity----
 Older metamorphic

Vanadium Ores & Titanium: Vanadium is an important alloying element. Magnetite associated with gabbro- anorthosite suite of rocks contains vanadium and titanium. Deposits of vanadium-magnetite occur in association with gabbro- Anorthosite suite of rocks in the precambrian metamorphites. Vanadium bearing magnetite belts are :-

- (a) Rairangpur – Bisoi belt (Kumardubi, Betjharan Amdabeda)
- (b) Bisoi – Joshipur belt (Mayurbeka, Kesham, Sialnoi)
- (c) Baripada – Podadiha belt (Andipur, Bahalda)

Bauxite: In Similipal complex (Mayurbhanj) aluminous laterite/ Bauxite are observed around 1000 m AMSL. The spongy aluminous laterite/bauxite occurs as sheets and boulders occupying the flat-topped hills made up of metavolcanics. Both ultramafics and metavolcanics are lateritised giving rise to nickeliferous laterite and aluminous laterite respectively.

Kyanite: Kyanite deposits of refractory grade occur in Panijia area of Mayurbhanj dist, where it is associated with dumortierite bearing rocks, qtz-veins, quartz-mica-

schists and talc-tremolite-schist. Other kyanite occurrence include Purnapani & Similipal.

Pyrophyllite: is mainly used as a high grade ceramic product, electric insulator and refractory material. The comp. is $Al_2O_3 \cdot 4SiO_2 \cdot H_2O$. It is formed as an alteration product of feldspar. Pyrophyllite occurrences are reported at Kankrani, Jashipur, Gorumahisani, Bangriposhi and Manada in Mayurbhanj dist. Ichinda, Khairakocha, Jamukunda, Nakulkocha, Kapadiha, Dunguridiha, Maheshpur, Kashidiha, Sagragora and Pokpoka. Dimension stone of the district are granite, granite-gneiss, migmatites, syenite, gabbro, anorthosite, charnockite, leptynite, pyroxene granulite, dolerite, pyroxinite and dunite etc.

China Clay: is clay like material approximating the mineral Kaolinite ($Al_2O_3 \cdot 2SiO_2 \cdot 2H_2O$). China clay is found to occur in a long belt stretching from Singhbhum to Mayurbhanj. Badampahar-Joshiapur- Karanjia – Ramachandrapur belt is the most important china-clay producing area of the state. The important deposits in Mayurbhanj district are found near Joshipur, Chanchbani, Dumuria, Jamda, Kodadiha, Jamkeswar and Thakurmunda. China clay has many industrial applications as filler in paper, textile, rubber, in the manufacture of potteries, ceramics, sanitary wares, glazed tiles, white cement, insecticides, paints, cosmetics, refractory bricks etc. Soap stone and Steatite Asbestos is mined from Mayurbhanj area.

Fire Clay: Important deposits are found in Mayurbhanj district of Brukshyabhanapur belongs to Saraskana area.

Pyroxenite: Important deposits are found in Suruda, Samsaijunji, Chandri, Palsa and Dharamdihi belongs to Tiringi & Balada area of Mayurbhanj district.

Talc and soapstone (steatite): Important localities of these deposits in Mayurbhanj dist are Bangiriposi, Tiring, Kendumundi and Kharidamak.

Quartz & Quartzite: Quartz and silica sand are mostly used in glass foundry, ferrosilicon alloy, ceramic industry, abrasive, paint, rubber, textile industries. Transparent varieties of quartz such as rock crystal, amethyst, citrine, Rosequartz and smoky quartz are used as semi-precious gemstone. Quartz is a piezoelectric material and is used in radio circuit, Radars and ultra-sonic devices. Quartzite is a monomineralic rock constituted predominantly of quartz. There are 6 mining leases for quartz and quartzite in Mayurbhanj dist.

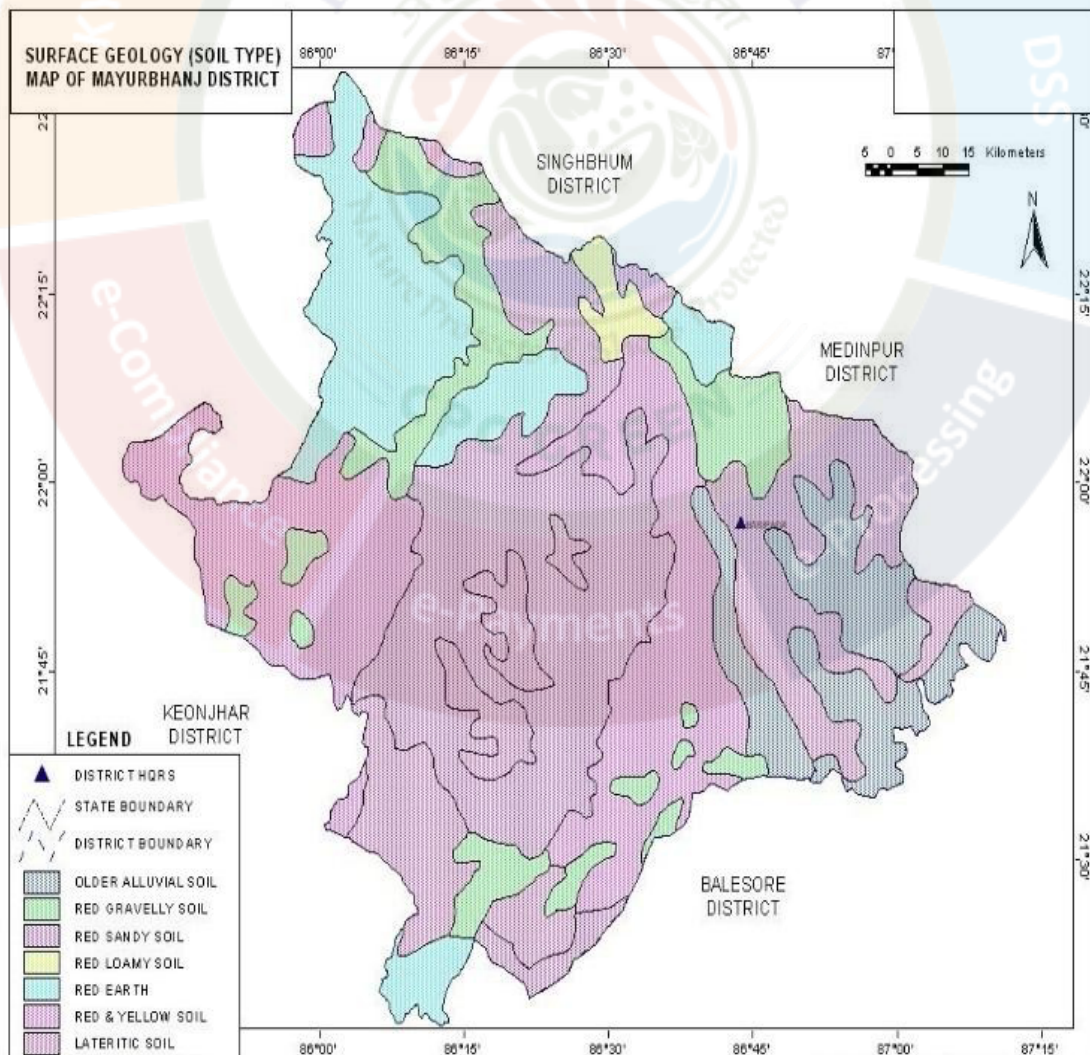
Decorative Stone Deposit: Important deposits are found in Sirathali, Brundabanchandrapur and Balijodi belongs to Udala, Khunta & G. B. Nagar area of Mayurbhanj district.

High Magnesia rock: are found in Notapahar, Thakurmunda, Amjori and Badampahar of Mayurbhanj Dist.

Nickel: Nickel is concentrated within chemically weathered ultramafic rocks and found in the laterite and soil capping in Similipal area. The mineral occurs in silicate form i.e. garnierite. The important patches of prospective ore zones are: Gurguria and Nawana.

6.5 Soil:

The district comprises chiefly of lateritic, sandy loam and clayey loam type of soil (Figure 3). Laterite soil is mostly marked in the area occupied by crystalline rocks. The low lying valley fields are covered with clayey loam type of soil.



7.0 OVERVIEW OF MINING ACTIVITY IN THE DISTRICT:

Mayurbhanj district is land features of both plain and hilly region. Most of the mineralized area coming under safety zone eco-sensitive zone, mining activity only confined out of safety zone of eco-sensitive zone. The mining activity in the district is not only restricted to minor minerals i.e. of sand, stone, granite and brick clays. Altogether there are leases of Iron-ore (hematite), vanadiferous and titaniferous magnetic, pyrophyllite, pyroxene, chaina clay, fire clay, galena (lead ore), Kyanite, asbestos, steatite (soap stone), quartz & quartzite and decorative stone constitute the principal mineral resources of Mayurbhanj district, of these the iron-ore deposits of Gorumahisani, Badampahar and Suleipat, which have been exploited for a period of about half a century. Stone, granite and sand which has been granted to the district is regulated as per minerals concession rules of Odisha. At present Leases of stone, sand and bricks making units are operational in the district. Stone chips, granite stones, ordinary sand constitute the principal mining activity of Baripada, Udala Bangirposi, Badasahi, Kaptipada, Kuliana, G.B Nagar, Morada, Bahalda, Tiring, Jamda, Raiarangpur, Karanjia, Sukuruli area etc. of Mayurbhanj district, Out of these major potential of sand deposits are available in Baripada, Udala Badasahi, Kaptipada, Kuliana, G.B Nagar, Morada, Bahalda, Tiring, Jamda, Raiarangpur, Karanjia, Sukuruli and Raruan area etc. of the district, which have been provides tremendous scope for development of few more industries based on these resources.

Iron-ore (hematite), vanadiferous and titaniferous magnetic, chaina clay, galena (lead ore), Kyanite, asbestos, steatite (soap stone) and quartzite constitute the principal mineral resources of Mayurbhanj district, of these above the iron-ore deposits of Gorumahisani, Badampahar and Suleipat, which have been exploited for a period of about half a century.

8.0 LIST OF MINING LEASES WITH LOCTION, AREA, AND PERIOD OF VALIDITY IN THE DISTRICT:

8.1 List of Mines is operation in the district:

Attached as **Annexure- A**

8.2 List of Mines is not operation in the district:

Attached as **Annexure- A**

9.0 DETAIL OF ROYALTY OR REVENUE RECEIVED IN LAST THREE YEARS:

Sl. No.	Name of the Tahasil	2021-22	2022-23	2023-24	Total Amount (Rs.)
1	Baripada	3784620	2527200	843648	7155468
2	Samakhunta	704175	2602862.5	2813026	6120063.5
3	Kuliana	-	-	-	-
4	Bangriposi	-	-	-	-
5	Saraskana	7936166	6688617	1112520	15737303
6	Suliapada	-	-	-	-
7	Betnoti	125874	1379162	6896112	8401148
8	Badsahi	8093301	-	8635592	16728893
9	Rasagovindpur	10893666	11792636.12	4351678	27037980.12
10	Morada	17344000	21969958.51	15808849.5	55122808.01
11	Udala	21387337	1687604	1492185	24567126
12	Kaptipada	10881711	8544549	1406493.5	20832753.5
13	Khunta	-	-	-	-
14	G.B Nagar	1198130	3809492	5133000	10140622
15	Rairangpur	1401500	1647000	489000	3537500
16	Bisoi	-	-	-	-
17	Bijatala	-	-	-	-
18	Kusumi	-	375888	187944	563832
19	Bahalda	516632	5231100	3367290	9115022
20	Tiring	382179	5000000	8446000	13828179
21	Jamda	1145785	-	4125000	5270785
22	Karanja	-	960000	4800000	5760000
23	Jashipur	-	-	-	-
24	Sukruli	2016990	1695212	3320661	7032863
25	Thakurmunda	49140	-	-	49140
26	Raruan	709170	48750	52500	810420
Grand Total		88570376	75960031.13	73281499	237811906.13

N:B- (-) as Not working.

10.0 DETAILS OF PRODUCTION SAND OR BAJRI OR MINOR MINERAL IN LAST THREE YEARS:

Details of Production in Cum:

Sl. No.	Name of the Circle	2021-22	2022-23	2023-24	Total in Cum.
1	Baripada	15775.5	4050	1352	21177.5
2	Samakhunta	5050	7997.5	1804	14851.5
3	Kuliana	-	-	-	-
4	Bangriposi	-	-	-	-

5	Saraskana	16000	10583	2642	29225
6	Suliapada	-	-	-	-
7	Betnoti	2997	1666	8334	12997
8	Badsahi	10050	-	6392	16442
9	Rasagovindpur	29318	24917	8073	62308
10	Morada	48000	52909	33130	134039
11	Udala	120002	11451	6630	138083
12	Kaptipada	9400	34358	6077	49835
13	Khunta	-	-	-	-
14	G.B Nagar	15965	7500	32000	55465
15	Rairangpur	5320	9250	2750	17320
16	Bisoi	-	-	-	-
17	Bijatata	-	-	-	-
18	Kusumi	3080	1528	764	5372
19	Bahalda	11958	4700	3300	19958
20	Tiring	10644	5000	9500	25144
21	Jamda	6723	-	6875	13598
22	Karanjia	-	750	3750	4500
23	Jashipur	-	-	-	-
24	Sukruli	8950	7506	10789.5	27245.5
25	Thakurmunda	1870	-	-	1870
26	Raruan	1761662	1300	1400	1764362
Grand Total		2082764.5	185465.5	145562.5	2413792.5

N:B- (-) as Not working.

11.0 DETAILS OF RIVER OR STREAM AND OTHER SAND SOURCE:

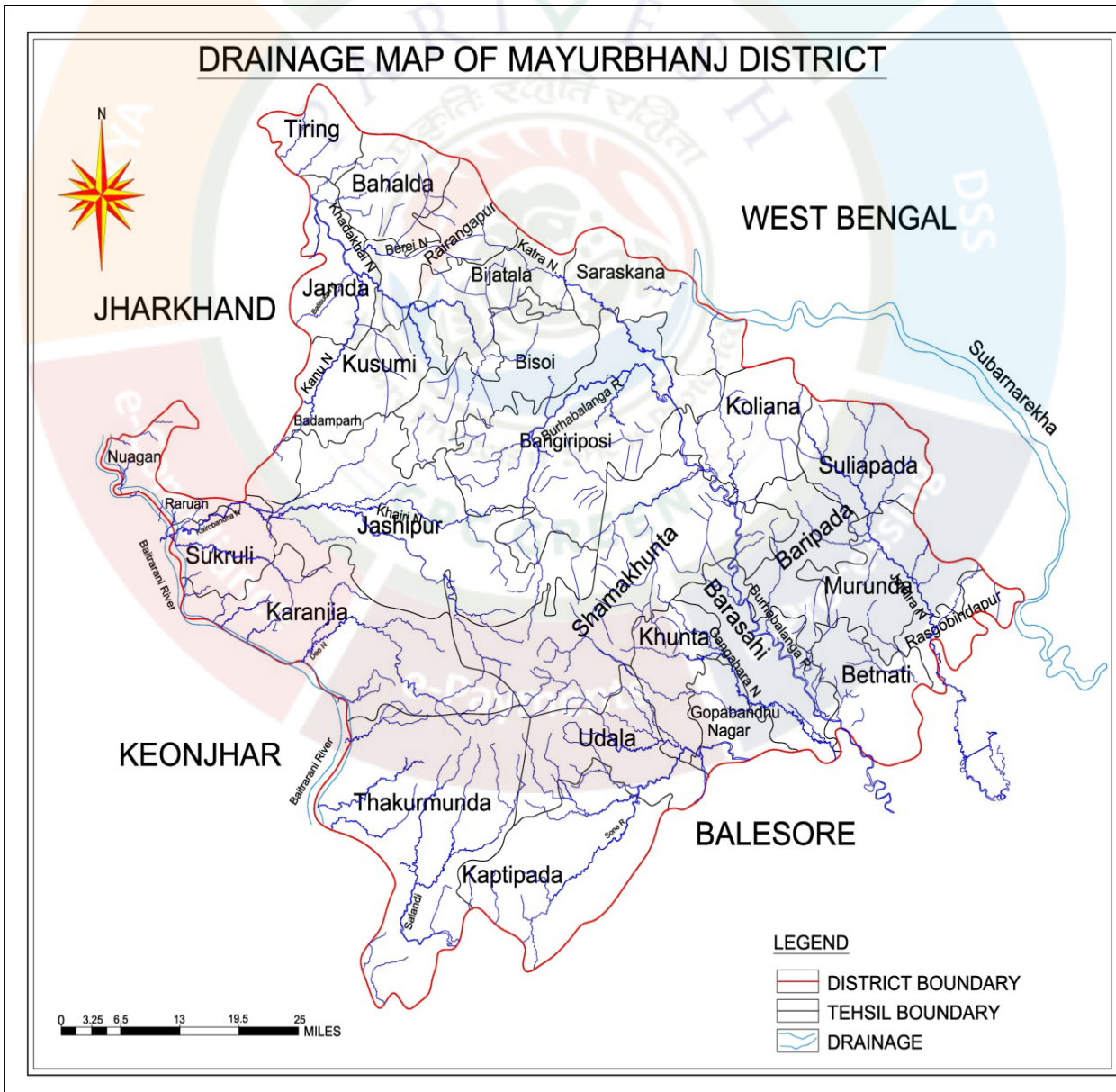
11.1 DRAINAGE SYSTEM WITH DESCRIPTION OF MAIN RIVERS:

The district has considerable flat land, which provide suitable site for agricultural use. The hilly areas are mostly under forest with patches of cultivation on scarp areas. Major rivers flowing in the district are Budhabalanga, Subernarekha, Jambhira, Sona, Khadkhai, Deo, Katra, Khairibandhan & Baitarani. Major crops grown in the district are rice only. 14.82 percent area of agricultural use are net irrigated and major source of irrigations are well and tube-wells.

Sl. No.	Name of the River	Area drained (Sq.Km.)	% Area drained in the District
1	Budhabalanga	2143	21%
2	Subernarekha	265	0.25%
3	Jambhira	1377	13%
4	Sona	1062	10%
5	Khadkhai	1131	10.8%

6	Khairibandhan	1014	0.09%
7	Deo	473	0.04%
8	Katra	352	0.03%
9	Gangahar	594	0.057%
10	Baitarani	260	24.6%
11	Tel	96	0.009%
12	Kantamauli	82	0.007%
13	Sim	165	0.015%
14	Jhagada	30	0.002%
15	Balijori	56	0.005%
16	Kantakhaira	186	0.017%
17	Kanhu	383	0.036%
18	Balisudura	170	0.016%

Drainage pattern map of Mayurbhanj District



11.2 Salient Features of Important Rivers and Streams:

The Budhabalanga River (also called Balanga River) flows through the districts of Mayurbhanj & Balasore and finally reached Bay of Bengal. The Budhabalanga, rises from Similipal hills and plunges through Barehipani Falls, the second-highest waterfall in India, located in Similipal National Park. It then flows in a northerly direction up to the village Karanjiapal in Bangiriposi police-station. Thereafter, it turns to the north-east and flows along the railway track up to the village Jhankapahadi. There it changes its course to the south and meets the Katra nala. The other tributaries are the Palpala and the Chipat both of which are hill streams rising from the Similipal hills. Then the river passes through Baripada. It later flows through Balasore district and into the Bay of Bengal. The Budhabalanga is about 175 kilometres (109 mi) long and has a total catchment area of 4,840 square kilometres (1,870 sq mi). Its major tributaries are the Sona, Gangahar, and the Katra. Burhabalang and its tributaries, viz. Sona Nadi, Amrutia Nadi, Gangahar Nadi drain almost round the year in the present area. Sona Nadi receives the watery effluent load through a nalah (Sankh nalah) from the Balgopalpur Industrial Estate and flows from west to east. Amrutia Nadi flows from NNW to SSE and carries the waste water load of East Coast. Subarnrekha originate from Nagri of Jharkhand and then enter into Mayurbhanj district, very less portion of the river flows within Mayurbhanj district, Major portion of Subarnarekha River passes in the Balasore district. Another river Jambhira runs in Mayurbhanj district then enters into Balasore district and Renamed as river Jalaka flows into Bay of Bengal. Other small rivers run in this district like River Khadkhai originates from Tunhgru R.F. and plunges through Suleipat Dam (Khadkhai Reservoir). It then runs towards Rairangpur, Bahalda, Tiringi area of western direction of Mayurbhanj district and finally reached at River Subarnarekha. River Deo rises from Similipal R.F. and runs towards western part of the district and flows through Karanjia area and then joins with Baitarani River. River Khairabandhan originates from Similipal R.F. and flows towards western part of the Mayurbhanj district through Jashipur, Raruan, Sukruli area of district and then joins with River Baitarani This river maintains a sluggish flow in the pre-monsoon period, but swells menacingly with the onset of monsoon often flooding large tracts. Another small tributary named as Kanhu starts from River Khadkhai and branched into

Jalapa, Ghagera nala meets at Jharbeda area of Mayurbhanj District.

1	2	3	4	5
Sl. No.	Name of the River or Stream	Total Length in District (in Km.)	Place of Origin	Altitude at Origin
1	Budhabalanga	161	Similipal Hill	940 mrl.
2	Subarnarekha	4	Nagri, Jharkhanda	610 mrl.
3	Jambhira	64	Chandra R.F. Mayurbhanj	60 mrl.
4	Sona	70	Jaymal Hill, Dugdha Mayurbhanj.	340 mrl.
5	Khadkhai	75	Tunhgru R.F.	500 mrl.
6	Khairibandhan	65	Similipal R.F.	800 mrl.
7	Deo	65	Similipal R.F.	930 mrl.
8	Katra	55	Jari R.F.	700 mrl.
9	Gangahar	55	Similipal R.F.	740 mrl.
10	Baitarani	48	Gonasika, Guptaganga Hills	900 mrl.
11	Tel	20	Similipal R.F.	940 mrl.
12	Kantamauli	25	Similipal R.F.	360 mrl.
13	Sim	85	Similipal R.F.	900 mrl.
14	Jhagada	15	Jhagada R.F.	430 mrl.
15	Balijori	22	Similipal R.F.	520 mrl.
16	Kantakhaira	36	Similipal R.F.	420 mrl.
17	Kanhu	42	Similipal R.F.	400 mrl.
18	Balisudura	15	Similipal R.F.	450 mrl.

12.0 TOTAL MINERAL AVAILABILITY OF SAND OR GRAVEL OR AGGREGATE IN THE DISTRICT:

Total mineral resource of sand is **3319394.63** cum which may increase after replenishment of sand in each year detail investigation is as below.

- (i) Blocks were identified based on geological studies through field observation.
- (ii) Mineable resource was calculated by considering detail prospecting.
- (iii) Area calculated as per DGPS enabled Drone survey information obtained from individual source. Land detail need to be verified from revenue record.
- (iv) To meet the requirement of minerals, more such blocks need to be identified and the data should be updated periodically, after certain intervals to update the data bank of DSR.

Total Geological resource (in cum)	Total Mineable resource(in cum)
3319394.63	2505823.68

Summary of Identified Mineral Potential:

6	7	8	9	10
Portion of River or Stream Recommended for Mineral Concession	Length of area Recommended for Mineral Concession (in Km.)	Average width of area Recommended for Mineral Concession (in meter)	Area Recommended for Mineral Concession (in Sq. meter.)	Mineable mineral potential (in cubic meter) (60%of total mineral potential)
Details enclosed in Annexure-A				

12.1 Mineral Potential

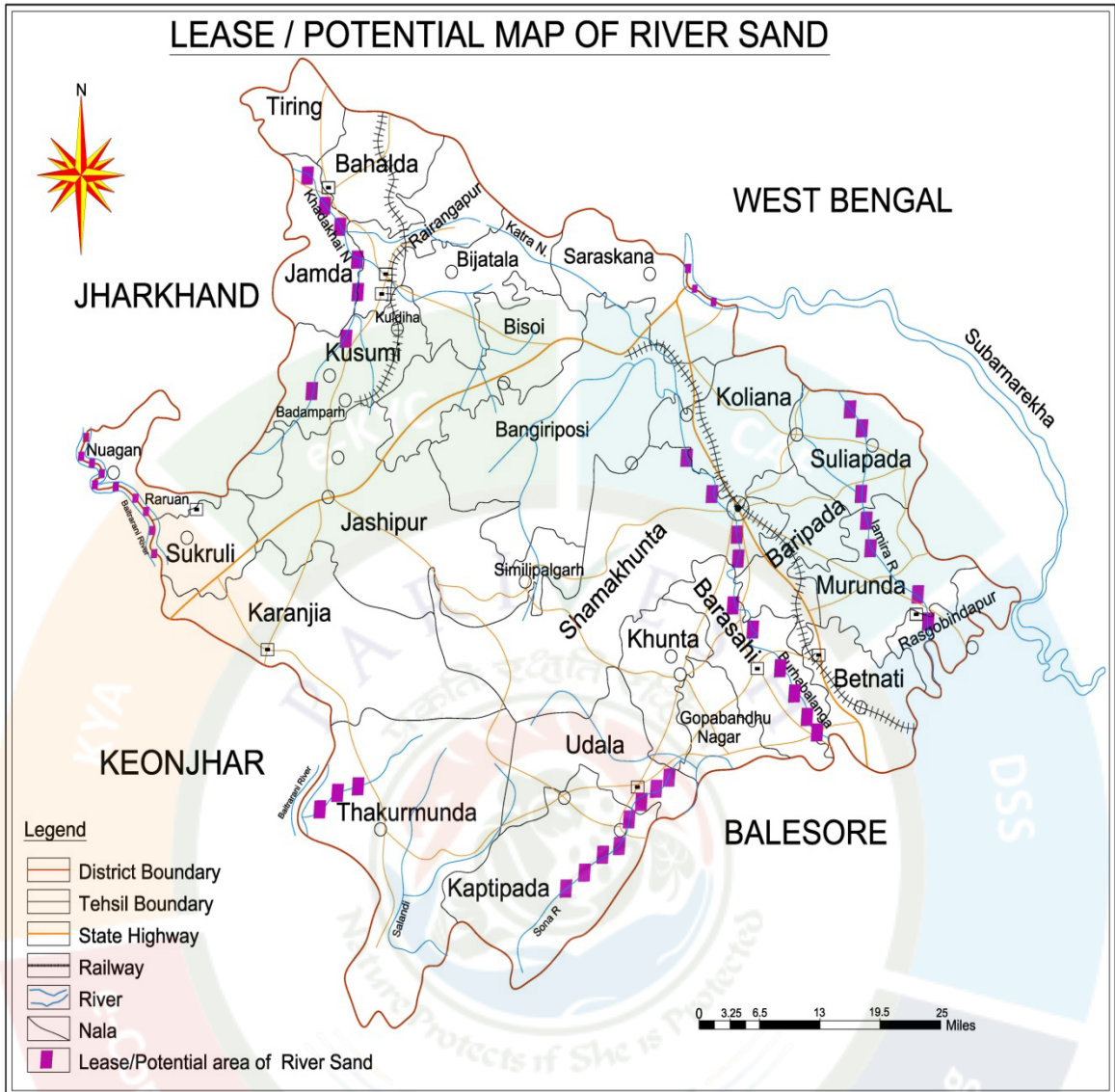
Name of the River or Stream	Boulder (Cum)	Bajri (Cum)	Sand (Cum)	Total Sand Mineable Mineral Potential (Cum)
Budhabalanga	---	---	699101	560684
Subarnarekha	---	---	110000	92686
Jambhira	---	---	381000	247453
Sona	---	---	1004681	782276
Khadkhai	---	---	385351	312980
Khairibandhan	---	---	27254	19831
Deo	---	---	87950	73300
Katra	---	---	---	---
Gangahar	---	---	---	---
Baitarani	---	---	203829	162991
Tel	---	---	6000	3510
Kantamauli	---	---	---	---
Sim	---	---	40375	35767
Jhagada	---	---	---	---
Balijori	---	---	---	---
Kantakhaira	---	---	18278	10320
Kanhu	---	---	272661	150810
Balisudura	---	---	28,167	15,451
Baunsanali nala	---	---	---	---
Kangira	---	---	54747.63	37764.68
Bankbahal Nala	---	---	---	---

N:B- (---) as Not accessed.

12.2 Annual Deposition:

Name of the River or Stream	Boulder (Cum)	Bajri (Cum)	Sand (Cum)	Total Mineable Mineral Potential (Cum)
Budhabalanga	---	---	615166.15	369099.69
Subarnarekha	---	---	104416.2	62649.72
Jambhira	---	---	295431	177258.6
Sona	---	---	580978.8	348587.28
Khadkhai	---	---	206328.10	123796.86
Khairibandhan	---	---	39537	23722
Deo	---	---	25200	15120
Katra	---	---	21182.4	12709.44
Gangahar	---	---	1,145.33	687.20
Baitarani	---	---	252586.2	151551.72
Tel	---	---	17523.6	10514.16
Kantamauli	---	---	1,855	1,113
Sim	---	---	3600	2160
Jhagada	---	---	----	-----
Balijori	---	---	----	-----
Kantakhaira	---	---	42986	25791.84
Kanhu	---	---	277123.8	166274.28
Balisudura	---	---	16900.2	10140.12
Baunsanali nala			4725	2835
Kangira			89387.78	53632.66
Bankbahal Nala			4871	4383

N:B- (---) as Not accessed.



**13.0 PROCESS OF DEPOSITION OF SAND OR BAJRI OR MINOR MINERAL
IN LAST THREE YEARS:**

Sl. No.	Name of the River	Financial Year	Process of Deposition of Sediments	Volume of Sand deposited in last three years
1	Budhabalanga	2021-22	moderate	1,39,234
		2022-23	---do---	1,84,642
		2023-24	---do---	2,70,968
Total Volume of Sand in three years				5,94,844
2	Subarnarekha	2021-22	moderate	1,02,351
		2022-23	---do---	1,13,124
		2023-24	---do---	1,18,215
Total Volume of Sand in three years				3,33,690
3	Jambhira	2021-22	moderate	1,02,875
		2022-23	---do---	1,24,982
		2023-24	---do---	1,28,874
Total Volume of Sand in three years				3,56,731
4	Sona	2021-22	moderate	2,58,753
		2022-23	---do---	2,85,136
		2023-24	---do---	2,32,225
Total Volume of Sand in three years				7,76,114
5	Khadkhai	2021-22	moderate	19,826
		2022-23	---do---	78,624
		2023-24	---do---	1,01,893
Total Volume of Sand in three years				2,00,343
6	Khairibandhan	2021-22	Slow	13,775
		2022-23	---do---	15,926
		2023-24	---do---	16,781
Total Volume of Sand in three years				46,482
7	Deo	2021-22	Slow	00
		2022-23	---do---	152
		2023-24	---do---	00
Total Volume of Sand in three years				152
8	Katra	2021-22	Slow	8,212
		2022-23	---do---	9,164
		2023-24	---do---	5,870
Total Volume of Sand in three years				23,246
9	Gangahar	2021-22	Slow	1,756
		2022-23	---do---	975
		2023-24	---do---	1,685
Total Volume of Sand in three years				4,416
10	Baitarani	2021-22	moderate	56,342
		2022-23	---do---	56,128
		2023-24	---do---	31,845
Total Volume of Sand in three years				1,44,315

11	Tel	2021-22	Slow	8,647
		2022-23	---do---	8,716
		2023-24	---do---	9,245
Total Volume of Sand in three years				26,608
12	Kantamauli	2021-22	Slow	1,968
		2022-23	---do---	2,348
		2023-24	---do---	1,587
Total Volume of Sand in three years				5,903
13	Sim	2021-22	Slow	8,674
		2022-23	---do---	7,002
		2023-24	---do---	8,452
Total Volume of Sand in three years				24,128
14	Kangira	2021-22	Slow	35,981
		2022-23	---do---	36,027
		2023-24	---do---	37,356
Total Volume of Sand in three years				1,09,364
15	Balijori	2021-22	Slow	158
		2022-23	---do---	326
		2023-24	---do---	212
Total Volume of Sand in three years				696
16	Kantakhaira	2021-22	Slow	21,586
		2022-23	---do---	21,213
		2023-24	---do---	20,976
Total Volume of Sand in three years				63,775
17	Kanhu	2021-22	Slow	15,254
		2022-23	---do---	16,346
		2023-24	---do---	18,872
Total Volume of Sand in three years				50,472
18	Balisudura	2021-22	Slow	8,214
		2022-23	---do---	7,625
		2023-24	---do---	7,856
Total Volume of Sand in three years				23,695
Grand Total				27,84,974



14. CONCLUSION:

To meet the requirement of minerals in the present scenario, it is proposed to identify such potential areas at certain interval and get the data bank of DSR to be updated. The insitu mining activity in any area is on one hand bring revenue and employment (Direct and indirect) and on other hand if not done properly potential pollution and ecological imbalance increases, the ability of the ecosystem can also be reduced. Particulate matter transported by the wind as a result of excavations, blasting, transportation of materials, heavy equipments used raise these particulate levels; and Gas emissions from the combustion of fuels in stationary and mobile sources, explosions, and mineral processing. All these activities indirectly affected the biodiversity of area. Larger potential and smaller areas have been identified in Mayurbhanj district on the basis of geological study carried out during field observation, which can be considered for mining concession after all the parameters for statutory clearances are verified by consulting with concerned authorities.

Glimapase of Replenishment Study by Drone/ UAV Survey in the District of Mayurbhanj.



The District Survey Report of River Sand (Minor Mineral) of Mayurbhanj District in accordance with Appendix-X, Para-7 (iii) (a) of S.O 3611(E) dt. 25.07.2018 of ministry of Environment, Forest & Climate Change, New Delhi , Enforcement & Monitoring Guideline for Sand Mining-2020 and in compliance with the orders of Hon'ble Supreme Court dt. 10.11.2021 in the connection of C.A Nos-3661-3662, of 2020. Before preparation of this report, a survey has been conducted by the Sub Divisional Committee. The Final DSR is being submitted to SEIAA, Odisha, Bhubaneswar for approval.

Baripada Sub-Division	Karanjia Sub-Division
<p>S.E Irrigation, Baripada (Member)</p> <p>R.O, SPCB Balasore (Member)</p> <p>ACF Baripada (Member)</p> <p>Geologist Keonjhar (Member)</p> <p>DDM Bhadrak (Member)</p> <p>DDM Baripada (Member)</p> <p>Mining Officer, Mayurbhanj (Member Convener)</p> <p>Sub-Collector-Cum-Sub-Divisional Magistrate Baripada (Chairman)</p> <p>Kaptipada Sub-Division</p>	<p>S.E Irrigation, Rairangpur (Member)</p> <p>R.O, SPCB Balasore (Member)</p> <p>ACF Karanjia (Member)</p> <p>Geologist Keonjhar (Member)</p> <p>DDM Bhadrak (Member)</p> <p>DDM Baripada (Member)</p> <p>Mining Officer, Mayurbhanj (Member Convener)</p> <p>Sub-Collector-Cum-Sub-Divisional Magistrate Panchpir, Karanjia (Chairman)</p> <p>Rairangpur Sub-Division</p>
<p>Mayurbhanj Irrigation Division Baripada (Member)</p> <p>R.O, SPCB Balasore (Member)</p> <p>ACF Baripada (Member)</p> <p>Geologist Keonjhar (Member)</p> <p>DDM Bhadrak (Member)</p> <p>DDM Baripada (Member)</p> <p>Mining Officer, Mayurbhanj (Member Convener)</p> <p>Sub-Collector-Cum-Sub-Divisional Magistrate Kaptipada, Udala (Chairman)</p>	<p>S.E Irrigation, Rairangpur (Member)</p> <p>R.O, SPCB Balasore (Member)</p> <p>ACF Rairangpur (Member)</p> <p>Geologist Keonjhar (Member)</p> <p>DDM Bhadrak (Member)</p> <p>DDM Baripada (Member)</p> <p>Mining Officer, Mayurbhanj (Member Convener)</p> <p>Sub-Collector-Cum-Sub-Divisional Magistrate (Chairman)</p>

Placed for approval of the Authority

Collector & District Magistrate,
Mayurbhanj
0410712

ANNEXURE-A

LIST OF MINING LEASE WITH LOCATION, AREA AND PERIOD OF VALIDITY

Name of the Tahasil	SI No	Name of river or stream	Portion of the river or stream recommended for Mineral Concession with GPS Co-Ordinate, Village, Khata No, Plot No. & Kisam	Length of Area recommended for Mineral Concession (in Km)	Average width of Area recommended for Mineral Concession (in meter)	Length of Area recommended for Mineral Concession (in sq. meter/Ha.)	Mineable Mineral potential in Metric tones (60% of total Minerals/Potential)	Geological mineral potential in Metric tones/Cums	Name of the Lessee with address	Period of Lease		Status of Working or Non working/ Temp permit working for despatch
										From	To	
1	2	3	4	5	6	7	8	9	10	11	12	13
Bahalda	1	Khadakhai River	Lat-22°20'09.103"N to 22° 20' 13.215"N Long-86°05'18.930"E to 86° 05' 39.010"E Mouza- Basingi, Khata No -457, Plot No - 2899/1, Kisam- Nadi	0.0894	230	12.35 Ac. / or 4.997 Ha. / 5.00Ha	54,625cum	62,936 Cum	M/S Blue Edge Trade Venture(Trilok Sarkar),AI/PO-Joda,Kendujhar	2022-23	2027-28	Working
Bahalda	2	Khadakhai River	Lat.-22°22'47.540"N to 22°23'03.126"N Long-86°03'38.502"E to 86°03'48.882" E, Mouza - Bahalda, Khata No-587, Plot No - 1/1, Kisam- Nadi	0.11	209	12.35 Ac. / or 4.997 Ha. / 5.00Ha	10204 Cum	12091 Cum	-	-	-	Non Working
Bahalda	3	Khadakhai River	Lat- 22°20'46.716"N to 22°21'17.669"N Long.86°04'49.562"E to 86°04'57.335" E, Mouza- Tentala & Kadamdina Khata No - 216, Plot No -483/1, Kisam- Nadi & Khata No.-99 ,Plot No-455/1, Kisam- Nadi	0.0546	237.5	12.30 Ac. / or 4.977 Ha.	9410 Cum	14,371 Cum	-	-	-	Non Working
Jamda	4	Khadkhai river	Lat-22°23'08.189"N to 22°23'18.636"N Long-86°03'44.366"E to 86°03'55.469"E, Mouza-Baddundu, Khata. No.-310, Plot. No.-1106/2, Kisam-Nadi	0.340 KM.	160 m.	12.35 Ac. / or 4.997 Ha / 5.00Ha	36584 Cum	37980 Cum	-	-	-	Non Working
Jamda	5	Balisundura river	Lat-22°18'23.692"N to 22°18'55.138" N Long.-86°02'48.199"E to 86°03'23.846" E, Mouza-Bhagabada, Khata No.-177, Plot No - 1 & 2116/1399/1, Kisam-Nadi	1.530 KM.	20m.	12.35 Ac. / or 4.997 Ha./ 5.00Ha	15451 Cum	28167 Cum	-	-	-	Non Working
Jamda	6	Khadkhai river	Lat-22°18'54.583"N to 22°19'16.421"N Long-86°06'08.262"E to 86°06'21.866" E, Mouza-Ghumal, Khata. No.-152, Plot No.- 1832/1, Kisam-Nadi	0.780 KM.	70 m.	12.35 Ac. / or 4.997 Ha./ 5.00Ha	38162 Cum	41034 Cum	Satyabrata Mandal,AIPO-Ichinda, Rairangpur	2023-24	2028-29	Working
Jamda	7	Khadkhai river	Lat-22°19'54.077"N to 22°20'10.619"N Long-86°05'17.772"E to 86°05'54.211" E, Mouza-Ghumal, Khata. No.-152, Plot No.- 1/1, Kisam-Nadi	1.120 KM.	84m.	24.00Ac or 9.712 Ha.	-	-	-	-	-	Non Working
Jamda	8	Kanhu river	Lat. 22°16'23.263"N to 22°16'44.493" N Long-86°07'33.088"E to 86°07'55.199" E , VIII-Laxmiposi, Khata No.-85, Plot. No.- 689/1 &1409/1, Kisam-Nadi	1.150 KM	50 m.	12.35 Ac. / or 4.997 Ha. / 5.00 Ha.	25897 Cum	35494 Cum	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Jamda	9	Kanhu river	Lat- 22°11'17.473"N to 22°11'46.288" N Long-86°06'05.634"E to 86°06'21.384" E .Mouza-Hensda, Khata. No.- 95, Plot No. - 792/1, Kisam-Nadi	0.530 Km.	45 m.	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	6383 Cum	21656 Cum	-	-	-	Non Working
Kusumi	10	Khadkhai	LAT- 22°12'24.534" N to 22°12'39.693" N LONG-86°12'56.805" E to 86°13'05.580"E Mouza-Chandida,Khata No.- 126, Plot No.- 45/1 & 895/1, Kisam- Nadi	511 mtr 0.511 km	150 mtr	12.00Ac. or 4.856Ha.	35123Cum	40710Cum	-	-	-	Non Working
Kusumi	11	Kanhu River	LAT- 22°06'14.526" N to 22°06'29.696" N LONG-86°02'02.166"E to 86°02'49.006"E Village-Kathabaria, Khata No.-221 Plot No.- 911/1 & 1059 Kisam- Nadi	1.2 Km	93 Mtr	12.00Ac. or 4.856Ha.	3040 Cum	7867 Cum	-	-	-	Non Working
Kusumi	12	Kanhu River	LAT- 22°06'32.067" N to 22°07'44.414" N LONG- 86°02'33.632" E to 86°03'05.659" E Mouza-Bankand & Basila, Khata No.-99 & 235 Plot No.- 1/1680/1776 & 747 , Kisam-Nadi	1.76 Km	40 Mtr	11.68 Ac. or 4.726 Ha.	21084 Cum	65470 Cum	Bhabani Sankar Sahoo,Al- Silida,Po-Kasarda,Cuttaack	2022-23	2027-28	working
Kusumi	13	Kanhu River	LAT- 22°09'45.230" N to 22°10'01.589" N LONG- 86°04'41.588" E to 86°05'05.834" E Mouza-Uparbada & Rangamatia, Khata No.- 697 & 108 , Plot No.- 3161 & 1141/1 Kisam-Nadi	0.75 Km	123 Mtr	12.05 Ac. or 4.876 Ha.	21800 Cum	48678 Cum	Kalyan Sarkar,Al/Po- Joda,Kendujhar	2022-23	2027-28	working
Rairangpur	14	Kanhu River	LAT- 22°13'55.850" N to 22°14'17.217" N LONG- 86°07'01.472" E to 86°07'24.339" E MOUZA - Neunti,Khata No-112 Plot No - 1 Kisam-Nadi	1.16 Km	132 Meter	12.25 Ac. or 4.957Ha.	32036 Cum	40794 Cum	Tapas Das, Al-Kucheibudi, Po- Rairangpur ,Rairangpur	2022-23	2027-28	Working
Rairangpur	15	Kanhu River	LAT- 22°15'32.922" N to 22°15'52.945" N LONG-86°07'39.526"E to 86°07'54.494" E Mouza- Champrei,Khata No- 106 Plot No - 1,Kisam-Nadi	1.88 Km	60 Mtr	12.30 Ac. or 4.977Ha.	40570 Cum	52702 Cum	Tapas Das, Al-Kucheibudi, Po- Rairangpur ,Rairangpur	2022-23	2027-28	Working
Rairangpur	16	Khadakhai River	LAT- 22°16'48.869" N to 22°17'01.881" N LONG- 86°08'32.548" E to 86°08'51.786" E Mouza- Ramipal, Khata No-58,Plot No- 1 & 537 Kisam-Nadi	1.24 Km	60 Mtr	12.00 Ac. or 4.856Ha.	14040 Cum	19766 Cum	-	-	-	Non Working
Tiring	17	Khadakhai River	LAT- 22°25'34.547"N to 22°25'42.812"N LONG- 86°00'01.202" E to 86°00'27.482"E Village- Badnarayani, Khata No.- 93 Plot No.- 1006, Kisam- Nadi	0.8	66.38	12.35 Ac. or 4.997 Ha./ 5.00Ha	10116 Cum	23407Cum	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Tiring	18	Khadakhai River	LAT- 22°26'54.085"N to 22°27'06.523"N LONG- 85°57'55.897"E to 85°58'13.692"E Mouza- Blijaybasa, Khata No.- 42 Plot No.- 1/1, KISSAM- Nadi	0.87	60.35	12.35 Ac. or 4.997 Ha./ 5.00Ha	52192Cum	66667Cum	Gayatri Traders,At-Asirbadbhawan,Choubey colony ,Raipur	2022-23	2027-28	Working
Tiring	19	Khadakhai River	LAT- 22°24'54.508"N to 22°25'13.300"N LONG- 86°00'59.375"E to 86°01'10.038"E Mouza- Dhobadhobani, Khata No.- 79 Plot No.- 657/P & 102/P, KISSAM- Nadi	0.076	16	12.34 Ac. or 4.993 Ha./ 5.00Ha	9655 Cum	13537 Cum	-	-	-	Non Working
Tiring	20	Khadakhai River	LAT- 22°26'33.331" N to 22°26'53.344" N LONG- 85°58'20.086" E to 85°58'38.701" E Mouza- Meghna, Khata No.-180, Plot No.- 1132, KISSAM- Nadi	0.79	68.4	12.35 Ac. or 4.997 Ha./ 5.00Ha	26000Cum	30662Cum	Manoj Agarwall,At-Flat no.215,Patia,Bhubaneswar	2023-24	2028-29	Working
Tiring	21	Khadakhai River	LAT- 22°27'36.460" N to 22°27'45.762" N LONG- 85°57'48.564" E to 85°58'09.924" E Mouza- Rambeda, Khata No.- 52 Plot No.- 989/P, KISSAM- Nadi	0.07	10.05	12.34 Ac. or 4.993Ha./ 5.00Ha	16869 Cum	22190 Cum	-	-	-	Non Working
GB Nagar	22	Sono River	LAT- 21°36'08.282" N to 21°36'16.301" N LONG- 86°39'39.291" E to 86°39'57.673" E Mouza- Chhellaibeda & Srinathpur, Khata No -44 & 42,Plot No - 83/1 & 174	1.0 Km	0.076 m	9.24 Ac. or 3.739 Ha.	21819Cum	26746Cum	-	-	-	Non Working
GB Nagar	23	Sono River	LAT-21°35'26.570" N to 21°36'06.336"N LONG- 86°41'29.378" E to 86°41'54.946"E Mouza - Debagan, Khata No - 693, Plot No - 3068/1, KISSAM - Nadi	2.32 km	89 m	27.93 Ac. or 11.303 Ha.	118014 Cum	142203 Cum	-	-	-	Non Working
GB Nagar	24	Sono River	LAT- 21°35'30.336" N to 21°35'48.790" N LONG- 86°38'14.669" E to 86°38'40.848" E Mouza - Dighi, Khata No - 266, Plot No - 1127/1 & 1314 KISSAM - Nadi,	1.180 km	67 m	12.14 Ac. or 4.912Ha.	49638 Cum	62454Cum	Dillip Kumar Sahoo,At-Plot No.746,Sahidnagar, Bhubaneswar	2021-22	2026-27	Working
GB Nagar	25	Sono River	LAT- 21°35'43.807" N to 21°36'07.301"N LONG-86°38'43.444" E to 86°38'49.301" E Mouza - Dighi& Goda, Khata No - 266 & 232, Plot No - 1340/1,703/1 & 213/1 KISSAM - Nadi	1.180 km	67 m	12.30 Ac. or 4.977Ha.	50788 Cum	64465Cum	-	-	-	Non Working
GB Nagar	26	Sono River	LAT-21°36'22.244" N to 21°36'25.261" N LONG- 86°40'12.220" E to 86°40'25.698" E Mouza - Jayapur & Baradihi, Khata No - 467& 330, Plot No - 2225/1& 562/1 KISSAM - Nadi	0.72 km	72 m	6.48 Ac. or 2.622Ha.	10953 cum	13798 cum	-	-	-	Non Working



1	2	3	4	5	6	7	8	9	10	11	12	13
GB Nagar	27	Sono River	LAT- 21°36'12.215" N to 21°36'20.606"N LONG- 86°38'56.990" E to 86°39'22.360"E Mouza - Keshpur, Sarikpur & Goda Khata No - 219, 46 & 232, Plot No - 383, 166, 1 & 1073, Kism - Nadi	-	-	12.32 Ac. or 4.985Ha.	49633Cum	66624Cum	Ranjan Kumar Bhol, At- Mahrisbihat, Po- Sahadebkhunta, Bateswar	2024-25	2029-30	Working
GB Nagar	28	Sono River	LAT- 21°36'29.599"N to 21°36'37.382"N LONG- 86°40'52.572" E to 86°41'07.613"E Mouza - Nuagan& Parichhipur, Khata No - 50 & 64 Plot - 156/1 & 169/1, Kism - Nadi	0.42 km	130 m	12.33 Ac. or 4.989Ha.	49678Cum.	59830Cum.	Sankuntala Das, AI/Po-Nuagaon, Jaypur	2023-24	2028-29	Working
GB Nagar	29	Sono River	LAT- 21°36'18.976" N to 21°36'32.396" N LONG- 86°41'29.854" E to 86°41'46.615" E Mouza-Parichhipur Khata No-64, Plot No- 176/1, 177/1 & 185/1, Kism - Nadi	-	-	12.31 Ac. or 4.981Ha.	57061Cum	68979Cum	-	-	-	Non Working
GB Nagar	30	Sono River	LAT- 21°35'11.713" N to 21°35'16.282" N LONG- 86°42'01.080" E to 86°42'35.446"E Mouza - Sainkula & Kantisahi Khata No - 1162 & 178, Plot No- 2049/1, 366/1 & 592/1, Kism - Nadi	0.63	80 m	12.34 Ac. or 4.993Ha.	52339Cum	74908Cum	-	-	-	Non working
GB Nagar	31	Sono River	LAT- 21°35'43.757" N to 21°36'05.713"N LONG- 86°41'30.890" E to 86°41'49.978"E Sainkula-Manicha Sand Bed, Mouza- Sainkula, Khata No -1162, Plot No - 1755/1, Kism - Nadi	1.0 Km	0.076 m	12.34 Ac. or 4.993Ha.	51211Cum	69400Cum	-	-	-	Non Working
GB Nagar	32	Sono River	LAT- 21°35'21.239"N to 21°35'39.505" N LONG- 86°41'52.386"E to 86°41'59.467" E Sainkula(Nath ghat) Sand Bed , Mouza - Sainkula, Khata No -1162 , Plot No. 1755/1 & 2040/1 Kism - Nadi	0.48 km	105 m	12.30 Ac. or 4.977Ha	15984Cum	20396 Cum	-	-	-	Non working
Kaptipada	33	Sono River	LAT- 21°33'38.182" N to 21°33'46.951" N LONG- 86°34'24.816" E to 86°34'36.289" E Badbisol Sand Bed, Mouza- Ambadiha Khata No- 871 , Plot No.- 3024/1 Kism- Nadi	580 Meter	80 Meter	12.35Ac. or 4.997Ha or 5.00Ha.	22356Cum	24371Cum	Rajendra Bindhani, AI/Po- Sanbisol, Kaptipada	2021-22	2026-27	Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Kaptipada	34	Sono River	LAT- 21°31'45.444" N to 21°31'57.011" N LONG- 86°32'04.772" E to 86°32'31.456" E Janakpur (Bajarpur) Sand Bed, Mouza- Janakpur(Bajarpur), Khata No.-182, Plot No- 1 & 2, Kisan-Nadi	866 Meter	75 Meter	12.33Ac. or 4.989Ha	20751Cum	27501Cum	Pradipta Kishore Panda ,At-Purnachandrapur, Po- Bhanjpur, Baripada	2021-22	2026-27	Working
Kaptipada	35	Sono River	LAT- 21°31'07.000" N to 21°31'23.822" N LONG- 86°32'13.772" E to 86°32'22.880" E Village- Janakpur & Kaptipada Khata No.-182 & 850 , Plot No.- 555/1 & 1349/1 , Kisan- Nadi	540 Meter	43 Meter	12.35Ac. or 4.997Ha or 5.00Ha.	20024Cum	25574Cum	-	-	-	Non Working
Kaptipada	36	Sono River	LAT- 21°30'41.440" N to 21°30'53.672" N LONG- 86°31'55.466" E to 86°32'12.696" E Mouza- Kaptipada & Beldiha, Khata No. - 850 & 408 Plot No.- 1973/1, 2613/1, 1 & 313/1, Kisan- Nadi	680 Meter	130 Meter	12.35Ac. or 4.997Ha or 5.00Ha.	20032Cum	26102Cum	-	-	-	Non Working
Kaptipada	37	Sono River	LAT- 21°32'03.433" N to 21°32'22.610" N LONG- 86°32'30.674" E to 86°32'39.343" E Mouza- Sambisol, Khata No.-468 ,Plot No. 1 & 790/1 , Kisan- Nadi	620 meter	132 Meter	12.35Ac. or 4.997Ha or 5.00Ha.	20414Cum	25247Cum	-	-	-	Non Working
Kaptipada	38	Sono River	LAT- 21°29'54.766" N to 21°30'08.518" N LONG- 86°31'21.792" E to 86°31'30.360" E Mouza- Sudsudia, Khata No.-497 Plot No.-995/1, Kisan- Nadi	420 Meter	113 Meter	12.35Ac. or 4.997Ha or 5.00Ha.	20245Cum	24274Cum	-	-	-	Non Working
Udala	39	Sono River	LAT- 21°33'27.486" N to 21°33'41.697" N LONG- 86°33'41.041" E to 86°33'48.992" E, Mouza-Athangan, Khata No-214, Plot No-474/1, Kisan- Nadi	468 Meter	89 Meter	8.94Ac. or 3.617Ha	27328Cum	32026Cum	Maheeswar Pradhan, At- Khuntapal, Po-Sambisol, Udala	2021-22	2026-27	Working
Udala	40	Sono River	LAT- 21°33'03.125" N to 21°33'18.011" N LONG- 86°33'10.998" E to 86°33'29.754" E , Mouza-Bhimtali, Khata No.-68, Plot No.- 120/1, Kisan-Nadi	0.76m	60m	11.05Ac. or 4.471Ha	38286 Cum	49956 Cum	Kailash Chandra Mohanty, At/Po-Podasole, Nilagiri	2021-22	2026-27	Working
Udala	41	Sono River	LAT- 21°35'49.299" N to 21°36'17.042" N LONG- 86°36'49.975" E to 86°37'16.900" E , Mouza-Kainsari, Khata No.- 441, Plot No.- 2611/1 & 1914/2613, Kisan-Nadi	1.2	40	12.35Ac. or 4.997Ha or 5.00Ha.	34285 Cum	54808 Cum	Surendra Nath Parichha, At/Po-Patpur, Udala	2021-22	2026-27	Working



1	2	3	4	5	6	7	8	9	10	11	12	13
Udala	42	Sono River	LAT- 21°33'26.78" N to 21°33'35.59"N LONG- 86°34'05.88" E to 86°34'23.89" E Mouza-Kainthaora, Khata No.37, Plot No.- 92/1, KISSAM-NADI	0.86	40	6.75Ac. or 2.73Ha.	6480 Cum	9162 Cum	Santosh Kumar sahu,At- Udala town,Po-Udala,Udala	2021-22	2026-27	Working
Udala	43	Sono River	LAT- 21°33'52.574"N to 21°34'22.022"N LONG- 86°35'42.230" E to 86°36'00.216" E Mouza-Raidandia, Khata No-209, Plot No- 1299/1580, & 1299/1588, KISSAM- NADI	1.08	50	12.35Ac. or 4.997Ha.or 5.00Ha.	13321 Cum	19561 Cum	-	-	-	Non Working
Udala	44	Sono River	LAT- 21°33'06.822" N to 21°33'20.534" N LONG- 86°32'39.786" E to 86°32'56.411" E ,Mouza-Jalda, Khata No.- 428, Plot No.- 847/1.& 878/1, KISSAM-NADI	0.72	80	12.35Ac. or 4.997Ha.or 5.00Ha	11636 Cum	16296 Cum	-	-	-	Non Working
Baripada	45	Budha Balanga	LAT- 21°54'57.136" N to 21°55'20.482" N LONG- 86°43'08.371" E to 86°43'37.481" E Mouza-Baripada Town, Unit No-7, Khata No-242, Plot No- 103/1,621/1,624/1,625/1,628/1,311/1,312,3 13,314/1,315,316/1 KISSAM-NADI	1.89	172.65	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	21642 cum.	27696Cum	Kamal Kumar Tosniwal, s/o- Mohani Lal Tosniwal, At- Madhuban, PO- Baripada, Dist- Mayurbhanj,	2021-22	2025-26	Working
Baripada	46	Budha Balanga	LAT- 21°50'25.284" N to 21°50'47.245" N LONG- 86°42'46.817" E to 86°43'09.031" E , Mouza-Balipal Khata No-114, Plot No-24/1, KISSAM-NADI	9.10M	50M	12.30 Ac. or 4.997 Ha.	37081 Cum.	42961 Cum	-	-	-	Non Working
Baripada	47	Budha Balanga	LAT- 21°50'56.843" N to 21°51'04.028" N LONG- 86°42'13.705" E to 86°42'28.332" E ,Mouza-Jamdapal,Khata No152,Plot No- 655/1,KISSAM-NADI	0.494	60	6.20 Ac. or 2.509 Ha.	16970 Cum.	20747 Cum.	-	-	-	Non Working
Baripada	48	Budha Balanga	LAT- 21°47'53.855" N to 21°48'08.608" N LONG- 86°43'03.004" E to 86°43'27.469" E ,Mouza-Orchandavila ,Khata No544,Plot No- 2536,KISSAM-NADI	-	-	12.35Ac or 4.997 Ha. or 5.00 Ha.	-	-	-	-	-	Non Working
Badasahi	49	Budhabalanga	LAT- 21°45'17.410"N to 21°45'40.342"N LONG- 86°44'13.031"E to 86°44'22.812"E Mouza- Arapata Khata No.- 261,Plot No.- 554,KISSAM- NADI	0.950 KM	88 mtr.	12.35Ac or 4.997 Ha. or 5.00 Ha.	29,792 cum.	35,669 cum.	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Badasahi	50	Budhabalanga	LAT- 21°48'12.132" N to 21°48'20.606" N LONG- 86°43'39.486" E to 86°43'53.150" E Mouza- Pratappur, Khata No. - 327, Plot No- 118/1, Kisam- Nadi	0.785 KM	82 mtr.	12.35Ac. or 4.997 Ha. or 5.00 Ha.	27958 cum.	33600 cum.	-	-	-	Non Working
Badasahi	51	Budhabalanga	LAT- 21°43'29.071" N to 21°43'34.842" N LONG- 86°47'29.353" E to 86°47'44.779" E Mouza- Baguli Khata No. - 224 Plot No. - 1635/1 Kisam- Nadi	0.4 KM	173 mtr.	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	41946 cum.	50000 cum.	-	-	-	Non Working
Badasahi	52	Budhabalanga	LAT- 21°40'41.372" N to 21°40'48.097" N LONG- 86°49'00.829" E to 86°49'09.653" E VIII- Asukand, Khata No. - 126, Plot No. - 1/1 Kisam- Nadi	0.9 KM	81 mtr.	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	40467 cum.	45577 cum.	-	-	-	Non Working
Badasahi	53	Budhabalanga	LAT- 21°44'40.276" N to 21°45'23.263" N LONG- 86°45'53.262" E to 86°46'15.956" E Mouza- Belpal, Khata No. 287, Plot No. 50/1 & 50/2 Kisam- Nadi	0.78 KM	66 mtr.	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	30464 cum.	39742 cum.	-	-	-	Non Working
Badasahi	54	Budhabalanga	LAT- 21°46'25.778" N to 21°46'41.814" N LONG- 86°44'15.793" E to 86°44'44.240" E Mouza- Sakua, Khata No. - 230, Plot No. - 1344 & 1/1 Kisam- Nadi	-	-	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	32642Cum	44284Cum	-	-	-	Non-Working
Badasahi	55	Budhabalanga	LAT- 21°41'59.478" N to 21°42'11.722" N LONG- 86°47'57.275" E to 86°48'03.337" E Mouza- Dingira Khata No. -188 Plot No. - 844/1 & 794/1 Kisam- Nadi	-	-	12.29 Ac. or 4.973 Ha.	-	-	-	-	-	Non-Working
Badasahi	56	Budhabalanga	LAT- 21°39'13.264" N to 21°39'31.624" N LONG- 86°49'50.591" E to 86°49'59.488" E Mouza- Mahapura Khata No. -175 Plot No. - 253 Kisam- Nadi	0.6 KM	175 mtr.	12.35Ac. or 4.997 Ha. or 5.00 Ha.	36927 cum.	45410 cum.	-	-	-	Non Working



1	2	3	4	5	6	7	8	9	10	11	12	13
Badasahi	57	Budhabalanga	LAT- 21°41'18.485" N to 21°41'31.934" N LONG- 86°48'51.196" E to 86°49'12.673" E Mouza- Tunagambhatia Khata No.- 228 Plot No.- 746 Kisam- Nadi	-	-	18.31Ac. or 7.405 Ha.	15980Cum	23680Cum	Amir kumar Nayak,At-Belpal, Po-Khuntapal	2020-21	2025-26	Working
Badasahi	58	Budhabalanga	LAT- 21°50'25.793"N to 21°50'46.792"N LONG- 86°43'07.187" E to 86°42'44.500" E Mouza- Uthainuagan Khata No.- 378 Plot No.- 2203/1 Kisam - Nadi	0.515 KM	128 mtr.	12.35Ac. or 4.997 Ha. or 5.00 Ha.	53,667 cum.	64,597 cum.	-	-	-	Non Working
Bethoti	59	Budhabalanga	LAT- 21°38'03.17" N to 21°38'09.17" N LONG-86°51'00.24" E to 86°51'20.12" E Mouza-Belanpura, Madhunanda & Demphouda,Khata No-160,95 & 200, Plot No-711/1, 1/1 & 1/1,Kisam - Nadi	-	-	12.33 Ac. or 4.989 Ha.	16,709Cum	18,719Cum	-	-	-	Non Working
Bethoti	60	Budhabalang	LAT- 21°37'58.523" N to 21°38'06.086" N LONG- 86°51'21.722" E to 86°51'55.498" E Mouza- Pratimadeipur & Patalipura Khata No-121 & 175 Plot No.-177/1 & 491/1 Kisam- Nadi	0.600 Kms.	80 Mtrs.	12.32 Ac. or 4.985 Ha.	30512 Cum	37700 Cum	Bibekananda Rout,At- Nuasahi,Po-Bailia,Baleswar	2022-23	2027-28	Working
Bethoti	61	Budhabalang River	LAT- 21°38'32.237" N to 21°38'52.044" N LONG- 86°49'46.427" E to 86°49'58.357" E Mouza- Sankhamod Khata No-63 Plot No-1/1 & 2/5 Kisam- Nadi	3.780 Kms.	55 Mtrs.	12.33 Ac. or 4.989 Ha.	17070 Cum	23535 Cum	Priyanka Behera, AUPo-Sathilo,Belmati	2022-23	2027-28	Working
Kuliana	62	Budhabalanga	LAT-21°58'29.942" N to 21°58'40.097" N LONG- 86°41'22.245" E to 86°41'29.933" E Mouza- Padhariapur, Khata No.-80 , Plot No.-126 , Kisam-Nadi	1.086km	152Mtr	12.34Ac. or 4.99 Ha.	9590 cum	20100cum	-	-	-	Non Working
Kuliana	63	Budhabalanga	LAT-21°57'33.973" N to 21°57'45.598" N LONG- 86°42'02.239" E to 86°42'18.022" E Mouza- Turmuda , Khata No.-52 Plot No.- 225 & 87/1, Kisam-Nadi	0.37 km	154mtr	12.30Ac. or 4.977 Ha.	20119 cum	23246 cum	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Moroda	64	Jambhira	LAT- 21°56'49.474"N to 21°57'26.284" N LONG- 86°54'56.952" E to 86°55'22.343"E Village-Kaduan, Khata No.-184 Plot No.-653/1,667 & 525 Kisam-Nadi	0.4 Km	110 Mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	24150 Cum	30750 Cum	-	-	-	Non Working
Moroda	65	Jambhira	LAT- 21°55'56.816"N to 21°56'30.214"N LONG- 86°55'15.420"E to 86°55'39.630"E Mouza-Baunskania, Gadia & Kendudih Khata No.-184, 162, & 71, Plot No.- 811/1048/1, 931/1 & 1/463/1 & Kisam-Nadi	0.54 Km	106 Mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	12852 Cum	25605 Cum	Ramakrushna Mohapatra, At-Chhancha, Po-Chhancha, Baripada	2021-22	2026-27	Working
Moroda	66	Jambhira	LAT- 21°53'53.912" N to 21°54'06.350" N LONG- 86°55'43.169" E to 86°55'59.754" E, Mouza-Badferi, Ranipal & Paramananda , Khata No.-143, 107 & 111, Plot No.- 328, 328/890/1, 570 & 51/1, Kisam-Nadi	0.53 Km	90 Mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	23144 Cum	31159Cum	Bikram Keshari Behera, AI/PO- Pariakuli, Moroda	2021-22	2026-27	Working
Moroda	67	Jambhira	LAT- 21°52'39.698" N to 21°52'57.947" N LONG- 86°56'08.747" E to 86°56'44.621" E Village-Gholmuhani & Khuntapal, Khata No.-172 & 242, Plot No.-124/1, 124/2, 860/1 & 860/2, Kisam- Nadi	0.58 Km	96 mtr	12.00 Ac. or 4.856Ha.	7480 Cum	8789 Cum	-	-	-	Non Working
Moroda	68	Jambhira	LAT- 21°52'10.178" N to 21°52'22.832" N LONG- 86°56'42.914" E to 86°57'08.957" E Mouza-Gandaguhali & Pariakuli Khata No.-123 & 170, Plot No.-221/1 & 14/1, Kisam-Nadi	1.2 Km	26 Mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	12521 Cum	15823 Cum	Bikram Keshari Behera, AI/PO- Pariakuli, Moroda	2021-22	2026-27	Working
Moroda	69	Jambhira	LAT- 21°51'11.092" N to 21°51'40.921" N LONG- 86°57'27.911" E to 86°57'41.047" E , Mouza-Rukuni, Pariakuli, Chitroda&Silda, Khata No.-125, 170, 422 & 429, Plot No.- 471/548, 765, 496, 544 & 1756/2910/1 Kisam-Nadi	0.6 Km	93 Mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	18552 Cum	22140 Cum	M/s Fortune Group(Tapas Kumar Pathy), AI-Patia, Flat No.-312(Asima Residency), Bhubaneswar	2022-23	2026-27	Working
Moroda	70	Jambhira	LAT- 21°49'39.123" N to 21°49'57.024" N LONG- 86°59'22.074" E to 86°59'30.614" E Mouza-Bainchdiha Samil Barkanda & Morada, Khata No.-102 & 471 Plot No.-1880, 1881 & 441/1, Kisam- Nadi	-	-	12.35Ac. or 4.997 Ha. or 5.00 Ha.	8135Cum	10262Cum	Gideon Simons, AI/PO- Padhuanpada, Baleswar	2021-22	2026-27	Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Moroda	71	Jambhira	LAT- 21°54'17.737" N to 21°54'50.854" N LONG- 86°55'45.289" E to 86°55'54.631" E Mouza-Badmundabani, Khata No.-208 Plot No.-1002/1, , Kisam- Nadi	-	-	12.00Ac. or 4.856Ha	28034Cum.	36866Cum	Shreerakshyan Infracon Private Limited, At-Flat No. 224, Shreebihar, Chandrasekharpur	2022-23	2027-28	Working
Rasgovindapur	72	Jambhira	LAT- 21°43'11.042" N to 21°43'41.873" N LONG- 87°01'40.476" E to 87°02'15.860" E, Mouza- Badampur, Khata No -452, Plot No -2224/1 & 2385 , Kisam- Nadi	2.7 Km	15 Mtr	11.03 Ac. or 4.463 Ha.	14828 Cum	25963 Cum	Raja Kishore Mohanty, AI-Panchagochhia, Po-Moroda, Moroda	2022-23	2027-28	Working
Rasgovindapur	73	Jambhira	LAT- 21°41'27.431" N to 21°42'55.991" N LONG- 87°01'51.553" E to 87°02'20.846"E Mouza-Ektali, Satasodia, Manikpur & Handihua, Khata No -127, 168, 161 & 78, Plot No - 440,441,520/636 & 622,290,296,469,571,578,608,592/609 & 581/620, 540 & 542,251/1, Kisam- Nadi	1.8 Km	27 Mtr	10.36 Ac. or 4.192 Ha.	11402 Cum	30099 Cum	Bikram Keshari Behera, AI/PO- Pariakuli, Moroda	2022-23	2027-28	Working
Rasgovindapur	74	Jambhira	LAT- 21°40'45.026" N to 21°41'21.044" N LONG- 87°02'24.623" E to 87°02'41.222" E Mouza- Handihua, Paikisahi, Muruda Khata-78,217,206 Plot- 251/1,421 & 250/1 ,Kisam- Nadi	0.81 Km	32 Mtr	9.15 Ac. or 3.702Ha	12066 Cum	24252 Cum	Ajay Kumar Behera, AI/PO- Pariakuli, Moroda	2022-23	2026-27	working
Rasgovindapur	75	Jambhira	LAT- 21°48'24.887" N to 21°49'03.173" N LONG- 87°00'23.310" E to 87°00'47.736"E Mouza-Bachhuripal, Khata No -203, Plot No -416/1,416/3 & 420/1248/1, Kisam- Nadi	1.7 Km	37 Mtr	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	23097 Cum	33566 Cum	Gideon Simons, AI/PO- Padhuanpada, Baleswar	2021-22	2026-27	Working
Rasgovindapur	76	Jambhira	LAT- 21°44'45.337" N to 21°45'32.008" N LONG- 87°01'16.165" E to 87°02'04.362" E Village-Pinguli & Patharchatia Khata No -88 & 173 Plot-189/690/1, 488 & 666 ,Kisam- Nadi	1.8 Km	30 mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	15742 Cum	29563 Cum	-	-	-	Non Working
Rasgovindapur	77	Jambhira	LAT- 21°46'23.866" N to 21°46'55.434" N LONG- 87°01'28.222" E to 87°01'55.621" E, Mouza -Ramchandrapur & Bhedisahi, Khata- 120 & 139, Plot-1, 589/682 & 647/689/1 ,Kisam- Nadi	1.58 Km	42 Mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	20450 Cum.	31163 Cum	Atanu Kumar Poul, AI- Majhiapada, Po- Ghantua, Baleswar	2022-23	2027-28	Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Dasgovindapur	78	Jambhira	LAT- 21°45'29.153" N to 21°46'18.656" N LONG- 87°01'27.775" E to 87°02'04.326" E Mouza- Dohilipura, -Padmatalla & Pinguli Khata-53,59 & 88 Plot-273,117/336,320/331,321/339,289/1 & 2, Kisam- Nadi	2.5 Km	27 Mtr	12.35Ac. or 4.997Ha. or 5.00 Ha.	15000Cum	25000 Cum	-	-	-	Non Working
Saraskana	79	Subarnarekha	LAT- 22°13'24.071" N to 22°13'32.671" N LONG- 86°40'38.280" E to 86°40'50.142" E ,Mouza- Jamunapal & Kumbhirmundi , Khata:44 & 15 Plot No.1/1 & 1/1, Kisam- Nadi	.4Km	196mtr	12.35Ac. or 4.997 Ha. or 5.00 Ha.	42130cum	50000cum	Kartik Chandra Mohanty,At/Po-Jamudiha, Baleswar	2021-22	2026-27	Working
Saraskana	80		LAT- 22°13'51.784" N to 22°14'03.865" N LONG- 86°40'13.105" E to 86°40'22.080" E Mouza- Sirsha, Khata-450 Plot No.2301/ 2327, Kisam- Nadi	.66Km	76mtr.	12.35Ac. or 4.997 Ha. or 5.00 Ha.	50556cum	60000cum	Jayprakash Khandelwal, At- Purunahatasahi, Po-Baripada, Baripada	2022-23	2027-28	Working
Shamakhunta	81	Budha Balanga	LAT- 21°52'20.921" N to 21°52'41.797" N LONG- 86°42'53.932" E to 86°43'05.596" E, ,Mouza-Bajratundi , Khata No.177, Plot No.- 11/10/1, Kisam-Nadi	3km.	140m	12.32 Ac. or 4.99 Ha.	18754Cum	23215Cum	-	-	-	Non Working
Shamakhunta	82	Budha Balanga	LAT- 21°57'57.355" N to 21°58'07.522" N LONG- 86°40'46.834" E to 86°40'55.862" E ,Mouza-Inkidapal , Khata No.-69 , Plot No.- 412/1, Kisam-Nadi	0.406 km	181mtr	12.35 Ac. or 4.997 Ha. or 5.00 Ha	27186 cum	33049 cum	Rajkishore Mandal,At- Pandhada, Po- Bhagabandi, Tiring	2021-22	2026-27	Working
Shamakhunta	83	Budha Balanga	LAT- 21°53'26.502" N to 21°53'49.650" N LONG- 86°43'22.872" E to 86°43'36.908" E , Mouza-Pundura, Khata No.68 , Plot No.- 2/2 , Kisam-Nadi	0.688 km	67 mtr	12.35 Ac. or 4.997 Ha. or 5.00 Ha.	20073Cum	26379Cum	Abani Pattnaik,At- Deulasahi, Po-Baripada, Baripada	2021-22	2026-27	Working
Shamakhunta	84	Budha Balanga	LAT- 21°53'46.687" N to 21°54'11.966" N LONG- 86°43'04.696" E to 86°43'15.085" E , Mouza-Mahulia ,Khata No.- 251,Plot No.- 414,432 & 458/1 , Kisam-Nadi	0.941 km.	57 mtr	12.32 Ac. or 4.99 Ha.	15135Cum	19195Cum	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Karanjia	85	Baitarani	LAT- 21°50'20.738"N to 21°50'38.512" N LONG- 85°48'30.690" E to 85°48'37.386" E, Mouza-Birajadunathpur, Khata No - 61, Plot No - 1/627/1, KISAM-NADI	0.264	77.5	12.35Ac. or 4.997Ha. or 5.00Ha.	-	-	Md. Nurul Islam At- Chaddeibhol, Po-Ghosada, Karanjia	2022-23	2027-28	Working
Karanjia	86	Baitarani	LAT- 21°48'28.750"N to 21°48'39.575" N LONG- 85°48'54.580" E to 85°49'07.734" E ,Mouza- Mahadevdeuli, Khata No -125, Plot No - 922/1, KISAM-NADI	0.3	60	12.35Ac. or 4.997Ha. or 5.00Ha.	-	-	-	-	-	Non Working
Karanjia	87	Baitarani	LAT- 21°48'15.721"N to 21°48'31.021" N LONG- 85°49'25.496" E to 85°49'36.552" E ,Mouza- Mahadevdeuli, Khata No -125, Plot No - 922/2, KISAM-NADI	-	-	12.35Ac. or 4.997Ha. or 5.00Ha.	-	-	MD. Nasir. At-Chadeibhol, Po- Ghosada, Karanjia	2021-22	2026-27	Working
Karanjia	88	Deo	LAT- 21°48'01.480" N to 21°48'11.228" N LONG- 85°51'09.360" E to 85°51'34.506" E Mouza-Bhalugoda Oraf Chitraposi & Asanbari Khata No-152 & 119, Plot No- 1127, 400,403 . KISAM-NADI	-	-	9.690 Ac. or 3.9214Ha.	27410 Cum	42000 Cum	-	-	-	Non Working
Karanjia	89	Deo	LAT- 21°47'27.445" N to 21°46'58.336" N LONG- 85°53'31.855" E to 85°52'57.666" E , Mouza-Bhanra, Khata No-215, Plot No-2234/1, KISAM-NADI	386 m	100 m	12.35Ac. or 4.997Ha. or 5.00Ha.	45890 Cum	45950 Cum	-	-	-	Non Working
Sukruli	90	Baitarani River	LAT- 21°53'52.829" N to 21°54'03.021" N LONG- 85°47'33.978" E to 85°47'46.917" E, Mouza- Adipur, Khata No.- 225 , Plot No.- 1951/1 , KISAM-NADI	600 m	80 m	10.00 Ac. or 4.04Ha.	57382 Cum	49568 Cum	-	-	-	Non Working
Sukruli	91	Baitarani	LAT- 21°54'07.798" N to 21°54'51.458" N LONG- 85°47'18.100" E to 85°47'28.093"E, Mouza-Adipur, Khata No.- 225 Plot No.-1604/1 & 1578, KISAM-NADI	2.484	39.56	12.35 Ac. or 4.997Ha. or 5.00Ha.	17973 Cum	29206 Cum	Satya Prasad Mohanta,At- Adipu, Po-Khumbhirda,Sukruli	2023-24	2024-25	Working
Sukruli	92	Baitarani	LAT- 21°55'36.948" N to 21°55'51.488" N LONG- 85°47'53.045" E to 85°48'26.500" E, Mouza-Adipur, Khata No.- 225 Plot No.-1 & 149, KISAM-NADI	-	-	12.35 Ac. or 4.997Ha. or 5.00Ha.	-	-	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Sukruli	93	Bhandan River	LAT- 21°57'05.332" N to 21°57'28.465" N LONG- 85°52'23.790" E to 85°52'41.455" E, Mouza-Asikapal, Khata No.- 125, Plot No.-1/1, Kisam-Nadi	-	-	8.25Ac. or 3.338Ha.	-	-	-	-	-	Non Working
Sukruli	94	Bhandan River	LAT- 21°56'45.208" N to 21°57'06.296" N LONG- 85°51'46.433" E to 85°52'24.197" E, Gamhariapal Sand Bed, Mouza- Gambhariapal, Khata No.- 125, Plot No.- 1, Kisam-Nadi	-	-	11.56 Ac. or 4.678Ha.	-	-	-	-	-	Non Working
Sukruli	95	Bhandan River	LAT- 21°56'14.687" N to 21°56'23.273" N LONG- 85°50'44.653" E to 85°51'23.918" E Jamdapal Sand Bed, Mouza- Jamdapal, Khata No.- 124, Plot No.-1/1, Kisam-Nadi	-	-	12.35 Ac. or 4.997Ha. or 5.00Ha.	-	-	-	-	-	Non Working
Sukruli	96	Baitarani River	LAT- 21°53'27.380" N to 21°53'40.943" N LONG- 85°47'53.802" E to 85°48'10.666" E, Mouza- Keshna Khata, No.- 174, Plot No.-1887/1, Kisam-Nadi	380 m	100 m	10.40Ac. or 4.20 Ha.	8476 Cum	10286 Cum	-	-	-	Non Working
Sukruli	97	Baitarani River	LAT- 21°52'28.985" N to 21°52'45.940" N LONG- 85°47'59.067" E to 85°48'07.087" E, Village- Baradapal, Khata No.- 60, Plot No.- 89/1, Kisam-Nadi	891 m	25 m	8.20Ac. or 3.318Ha.	11139 Cum	17181 Cum	-	-	-	Non Working
Sukruli	98	Kanta-Khairi river	LAT- 21°54'59.421" N to 21°55'08.397" N LONG- 85°49'30.215" E to 85°50'10.558" E, Village-Khiching ,Khata No.- 169, Plot No.-883, 991 & 1320/1, Kisam-Nadi	688 m	25 m	12.34Ac. or 4.993Ha.	10320 Cum	18278 Cum	-	-	-	Non Working
Sukruli	99	Khairi-Bhandan River	LAT- 21°54'58.025" N to 21°55'09.088" N LONG- 85°49'07.87" E to 85°50'24.45" E, Mouza- Ghodeikudar, Khata No.- 39, Plot No.-130, 178, 188, 189 & 91/192 Kisam-Nadi	1300 m	25 m	9.40Ac. or 3.80Ha.	11116 Cum	12666 Cum	-	-	-	Non Working
Sukruli	100	Bhandan River	LAT- 21°55'58.30" N to 21°56'22.56" N LONG- 85°49'57.87" E to 85°50'24.45" E Mouza- Khandiadar, Khata No.- 18, Plot No.-1 & 66/1 Kisam-Nadi	-	-	12.35 Ac. or 4.997Ha. or 5.00Ha.	-	-	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Sukruli	101	Bhandan River	LAT-21°58'10.83" N to 21°58'23.704" N LONG- 85°55'16.043" E to 85°54'20.938" E Kunjiam Sand Bed,Mouza- Kunjiam , Khata No.- 85, Plot No.- 1/1 & 1/2 Kisam-Nadi	-	-	12.00 Ac. or 4.856Ha.	-	-	-	-	-	Non Working
Sukruli	102	Bhandan River	LAT-21°57'11.682" N to 21°57'30.226" N LONG- 85°57'14.119" E to 85°57'29.794" E E,Saruabil Sand Bed,Mouza- Saruabil , Khata No.- 185, Plot No.- 1520/1 Kisam- Nadi	-	-	6.97Ac. or 2.820Ha.	-	-	-	-	-	Non Working
Thakurmunda	103	Tei Nadi	LAT-21°35'42.007" N to 21°36'11.491" N LONG- 86°02'59.255" E to 86°03'32.612" E E,Village-Khasakudar & Oriam, Khata - 61, 56 Plot - 1, 24/1 & 472 Kissam- Upa Nadi	2.48	40	12.35Ac. or 4.997Ha. or 5.00Ha.	3510 Cum	6000 Cum	-	-	-	Non Working
Thakurmunda	104	Sima Nadi	LAT-21°34'19.985" N to 21°34'49.456" N LONG- 86°07'16.958" E to 86°08'15.942" E E,Village-Bharanibeda, Khata No.-2 & 64, Plot No. - 3,588 & 591, Kissam- Nadi	1.112 km	53.5 m	11.99Ac. or 4.852Ha.	35767 cum.	40375 cum.	-	-	-	Non Working
Raruan	105	Baitarani River	LAT-21°57'25.427" N to 21°57'42.260" N LONG- 85°47'04.715" E to 85°47'17.369" E E,Mouza- Kamarbandha , Khata No.- 58, Plot No.- 885/1 ,Kisam-Nadi	-	-	12.35Ac. or 4.997Ha. or 5.00Ha	-	-	-	-	-	Non Working
Raruan	106	Kangira	LAT- 22°03'24.616" N to 22°03'45.881" N LONG- 85°41'24.688" E to 85°41'40.927" E Mouza- Righa , Khata No.- 155 , Plot No.- 1/1 , Kisam- Nadi	0.940 km	53.5 m	12.35Ac. or 4.997Ha. or 5.00Ha.	4475 cum.	6604 cum.	-	-	-	Non Working
Raruan	107	Baitarani	LAT-21°59'20.152" N to 21°59'23.514" N LONG- 85°43'09.955" E to 85°43'29.183" E Mouza- Nuagan Samil Dhaliposi, Khata No.- 224,Plot No.- 1860/1, Kisam- Nadi	1.148 km	54 m	8.00Ac. or 3.237Ha.	31728 cum.	51046 cum.	-	-	-	Non Working
Raruan	108	Kangira	LAT- 22°04'36.138" N to 22°05'01.686" N LONG- 85°45'15.945" E to 85°45'26.880" E Mouza- Narasandha & Dhanyatri, Khata No.- 276 & 129 , Plot No.- 1/1, 1/2002/1 & 1025/1 Kisam- Nadi	0.972 km	56.5 m	12.35Ac. or 4.997Ha. or 5.00Ha.	22522.68 cum.	34053.63 cum.	-	-	-	Non Working
Raruan	109	Kangira	LAT-22°03'28.602" N to 22°03'47.516" N LONG- 85°42'33.350" E to 85°42'58.241" E Mouza- Solghara, Khata No.- 130, Plot No.- 1/1, 1/1164 Kisam- Nadi	0.908 km	64.66 m	12.35Ac. or 4.997Ha. or 5.00Ha.	10767 cum.	14090 cum.	-	-	-	Non Working

1	2	3	4	5	6	7	8	9	10	11	12	13
Raruan	110	Baitarani	LAT- 21°56'26.888" N to 21°56'54.931" N LONG- 85°47'32.922" E to 85°47'37.018" E , Mouza- Mukuna, Khata No.- 97, Plot No.- 1/1, Kisam- Nadi	1.330 km	43.2 m	12.35Ac. or 4.997Ha. or 5.00Ha.	2057 cum.	3589 cum.	-	-	-	Non Working
Raruan	111	Khairi Bhandan	LAT- 21°56'18.017" N to 21°56'49.675" N LONG- 85°51'22.892" E to 85°51'37.015" E Mouza- Bad-Raruan & San-Raruan Khata No.- 412 & 36, Plot No.- 2588/1 & 153/1 Kisam- Nadi & Nadi	1.408 km	44 m	12.35Ac. or 4.997Ha. or 5.00Ha.	4918 cum.	7976 cum.	-	-	-	Non Working
Raruan	112	Khairi Bhandan	LAT- 21°57'53.134" N to 21°58'18.412" N LONG- 85°56'16.913" E to 85°56'49.217" E Mouza- Badmenta & Brundeiposi, Khata No.- 56 & 91, Plot No.- 674/1, 551, 616 & 462/619/1 Kisam- Nadi	1.134 km	53.5 m	12.35Ac. or 4.997Ha. or 5.00Ha.	3797 cum.	6612 cum.	-	-	-	Non Working
Raruan	113	Baitarani	LAT- 21°58'37.693" N to 21°58'43.252" N LONG- 85°44'45.215" E to 85°45'13.457" E E, Mouza- Kendua, Khata No.- 59, Plot No.- 1463/1, Kisam- Nadi	0.426 km	73.33 m	12.30Ac. or 4.977Ha.	21085 cum.	26060 cum.	-	-	-	Non Working
Raruan	114	Baitarani	LAT- 21°59'12.374" N to 21°59'19.844" N LONG- 85°42'39.612" E to 85°42'54.476" E , Mouza- Talbiurnia, Khata No.- 57, Plot No.- 725/1, Kisam- Nadi	1.044 km	58.66 m	12.35Ac. or 4.997Ha. or 5.00Ha.	13151 cum.	16893 cum.	-	-	-	Non Working
Raruan	115	Kangira	LAT- 22°03'46.724" N to 22°04'04.260" N LONG- 85°43'36.548" E to 85°44'09.283" E, Mouza- Hindola & Dhanyatri, Khata No.- 299 & 129 Plot No.- 1/1, 1/2, 1/1914, 1/1915, 1/1916(P) & 1/Part Kisam- Nadi	1.044 km	58.66 m	12.35Ac. or 4.997Ha. or 5.00Ha.	5067 cum.	5580 cum.	Saraswati Mohanta, At-Arsala, Po-Balabhadrapur, Keonjhar	2020-21	2025-26	Working
Raruan	116	Kangira	LAT- 22°06'14.983" N to 22°06'22.828" N LONG- 85°47'16.915" E to 85°47'44.657" E, Mouza- Kudarsahi, Khata No.- 66, Plot No.- 1/1, Kisam- Nadi	-	-	12.35 Ac. or 4.997 Ha.	-	-	-	-	-	Non Working
N.B:- (-) yet to be Settled												

LIST OF MINING LEASE WITH LOCATION, AREA AND PERIOD OF VALIDITY ANNEXURE-A1

Sl No	Name of the river or stream	Name of the Sand Sairat Source	Average Width of the River	Distance of the Source area from river embankment	Distance from nearest road/railway bridge	Distance from nearest sand mining source	Distance from village road	Distance from school, temple etc.	Distance from nearest Eco-Sensitive Zone/Wild life sanctuary	Whether there is any cluster situation (Yes/No)	Rate of Replenishment of sand in the stretch of river where the source is located	Production of mineral for last three years (Year wise)			Royalty collected for last three years (Year wise)		
												2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
1	Bahalda	Lat-22°20'09.103"N to 22° 20' 13.215"N Long- 86°05'18.930"E to 86° 05' 39.010"E Mouza- Basingi, Khata No - 457, Plot No - 2899/1, Kisam- Nadi	0.25Km	3.5Km	5.0Km. Road 12.5Km. Railway	5.5Km.	1.0Km.	School 2.0Km. Temple 1.0Km.	36.0Km	no	3214	1458	4700	3300	53582	5231100	367290
2	Bahalda	Lat:-22°22'47.540"N to 22°23'03.126"N Long- 86°03'38.502"E to 86°03'48.882" E , Mouza - Bahalda, Khata No-587, Plot No -1/1, Kisam- Nadi	0.18Km	1.5Km	0.0Km. Road 19.0Km. Railway	0.6Km.	1.0Km	School 2.0Km. Temple 0.75Km.	38.0Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-	-	-
3	Bahalda	Lat- 22°20'46.716"N to 22°21'17.669"N Long 86°04'49.562"E to 86°04'57.335" E, Mouza- Tentala & Kadamdha Khata No -216, Plot No -483/1, Kisam- Nadi & Khata No.99 ,Plot No-455/1, Kisam- Nadi	0.17Km	1.4Km	0.0Km. Road 14.5Km. Railway	1.5Km.	1.2Km	School 0.9Km. Temple 0.7Km.	36.0 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	10500	-	-	463050	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
Jamda	4	Khadkhai river	Lat-22°23'08.189"N to 22°23'18.636"N Long-86°03'44.366"E to 86°03'55.469"E, Mouza-Baddundui, Khata. No.-310, Plot No.-1106/2, Kisam-Nadi	0.2Km.	1.5Km.	0.25Km. Road 19.0Km. Railway	8.3Km	1.0Km	School 2.0Km. Temple 0.8Km.	38.0 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	750	-	44800	-
Jamda	5	Balisundur a river	Lat-22°18'23.692"N to 22°18'55.138" N Long-86°02'48.199"E to 86°03'23.846" E, Mouza-Bhagabada, Khata No.-177, Plot No - 1 & 216/1399/1, Kisam-Nadi	0.09Km.	0.55Km.	0.0Km. Road 14.7Km. Railway	5.0Km	0.9Km	School 1.2Km. Temple 0.8Km.	35.0 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1800	-	271235	-
Jamda	6	Khadkhai river	Lat-22°18'54.583"N to 22°19'16.421"N Long-86°06'08.262"E to 86°06'21.866"E, Mouza-Ghumal, Khata. No.-152, Plot No.- 1832/1, Kisam-Nadi	0.2Km.	1.5Km.	3.75Km. Road 10.5Km. Railway	5.4Km	1.0Km	School 1.1Km. Temple 0.7Km.	34.0 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	816	-	47600	4125000
Jamda	7	Khadkhai river	Lat-22°19'54.077"N to 22°20'10.619"N Long-86°05'17.772"E to 86°05'54.211"E, Mouza-Ghumal, Khata. No.-152, Plot No.- 1/1, Kisam-Nadi	0.08Km.	1.07Km.	4.6Km. Road 11.73Km. Railway	0.02Km	0.45Km	School 1.5Km. Temple 1.81Km.	32.87 Km		As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15			
Jamda	8	Kanhu river	Lat- 22°16'23.263"N to 22°16'44.493" N Long-86°07'33.088"E to 86°07'55.199" E , Vill-Laxmiposi, Khata No.-85, Plot. No.-689/1 &1409/1, Kisam-Nadi	0.11Km	1.0Km.	0.8Km. Road 4.5Km. Railway	5.4Km	1.0Km	School 1.0Km. Temple 0.8Km.	29.0 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	957	-	56000	-	-
Jamda	9	Kanhu river	Lat- 22°11'17.473"N to 22°11'46.288" N Long-86°06'05.634"E to 86°06'21.384" E , Mouza-Hensda, Khata. No.-95, Plot No.-792/1, Kisam-Nadi	0.1Km.	0.7Km.	0.7Km. Road 9.3Km. Railway	4.0Km	0.85Km	School 1.3Km. Temple 0.3Km.	20.9 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	2400	-	726150	-	-
Kusumi	10	Khadkhai	LAT- 22°12'24.534" N to 22°12'39.693" N LONG-86°12'56.805"E to 86°13'05.580"E Mouza-Chandida, Khata No.-126, Plot No.- 45/1 & 895/1, Kisam- Nadi	200m	1.5km	6 km(railway bridge) 3.1Km (roadbridge)	13.2km	1km	School 1.5Km. Temple 0.6Km.	16.2km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-	-
Kusumi	11	Kanhu River	LAT- 22°06'14.526" N to 22°06'29.696" N LONG-86°02'02.166"E to 86°02'49.006"E Village-Kathabaria, Khata No.-221 Plot No.- 911/1 & 1059 Kisam-Nadi	70m	650m	20.8 km(railway bridge) 2.3Km (roadbridge)	8.8km	1km	School 1.0Km. Temple 0.8Km	18km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	3080	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
Kusumi	12	Kanhu River	LAT- 22°06'32.067" N to 22°07'44.414" N LONG- 86°02'33.632" E to 86°03'05.659" E Mouza-Bankand & Basila , Khata No.-99 & 235 Plot No.- 1/1680/1776 & 747 , Kisam-Nadi	30m	14.5km	Inside lease area (road bridge) 16.53km (railway bridge)	4.5km	400m	School 1.0Km. Temple 0.5Km.	20.6 km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1528	764	375888	187944
Kusumi	13	Kanhu River	LAT- 22°09'45.230" N to 22°10'01.589" N LONG- 86°04'41.588" E to 86°05'05.834" E Mouza-Uparbeda & Rangamatia, Khata No.- 697 & 108 , Plot No.- 3161 & 1141/1 Kisam-Nadi	50m	16.3km	1.08 Km Road 14.42 km (railway bridge)	4.5km	600m	School 1.4Km. Temple 2.2Km.	21.3 km	no	2822 cum	-	-	-	-
Rairangpur	14	Kanhu River	LAT- 22°13'55.850" N to 22°14'17.217" N LONG- 86°07'01.472" E to 86°07'24.339" E MOUZA - Neunti, Khata No- 112 Plot No.- 1 Kisam-Nadi	0.12Km.	1.3Km.	3.8Km. Road 5.6Km. Railway	2.5Km	1.3km.	School 1.1Km. Temple 0.7Km.	24.5 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	4500	1500	792000	264000
Rairangpur	15	Kanhu River	LAT- 22°15'32.922" N to 22°15'52.945" N LONG-86°07'39.526" E to 86°07'54.494" E Mouza-Champrei, Khata No- 106 Plot No.- 1, Kisam-Nadi	0.15Km.	1.5Km.	0.8Km. Road 4.5Km. Railway	2.5Km.	1.0Km.	School 1.2Km. Temple 0.75Km.	27.3 Km.	no	2113 cum	4750	1250	855000	225000

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
6	16	Khadakhai River	LAT- 22°16'48.869" N to 22°17'01.881" N LONG- 86°08'32.548" E to 86°08'51.786" E Mouza- Ranipal, Khata No- 58, Plot No- 1& 537 Kisam- Nadi	0.17Km.	1.0Km.	3.0Km. Road 3.5Km. Railway	2.0Km.	1.5Km.	School 1.0Km. Temple 0.25Km.	24.0 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	2700	-	1000000	-
7	17	Khadakhai River	LAT- 22°25'34.547"N to 22°25'42.812"N LONG- 86°00'01.202" E to 86°00'27.482"E Village- Badnarayani , Khata No.- 93 Plot No.- 1006, Kisam- Nadi	0.13Km.	0.7Km.	8km (road) 28km (railway)	1.7Km.	0.52km	0.7km (school) 0.8 km (temple)	49.60k m	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-
8	18	Khadakhai River	LAT- 22°26'54.085"N to 22°27'06.523"N LONG- 85°57'55.897"E to 85°58'13.692"E Mouza- Bijaybasa, Khata No.- 42 Plot No.- 1/1 , Kisam- Nadi	0.23Km.	1.0Km.	7.0 Km. Road 70.0 Km. Railway	1.1Km	1.0Km	School 1.3Km. Temple 1.0Km.	51.0 Km	no	5620cum	5000	5000000	7500000	
9	19	Khadakhai River	LAT- 22°24'54.508"N to 22°25'13.300" N LONG- 86°00'59.375"E to 86°01'10.038" E Mouza- Dhobadhobani, Khata No.- 79 Plot No.- 657/P & 102/P , Kisam- Nadi	0.2 Km.	0.9 Km.	4.2Km. Road 24.0Km. Railway	4.6Km	1.2Km	School 2.0Km. Temple 0.55Km.	45.0 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	5144	180054	-	

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
Tiring	20	hadakhai River	LAT- 22°26'33.331" N to 22°26'53.344" N LONG- 85°58'20.086" E to 85°58'38.701" E Mouza- Maghua, Khata No.- 180, Plot No.- 1132, KISSAM- Nadi	0.23Km.	0.8Km.	12.0Km. Road 29.0Km. Railway	0.8Km	1.0Km	School 1.2Km. Temple 0.6Km.	52.0Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	2000	-	946000
Tiring	21	Khadakhai River	LAT- 22°27'36.460" N to 22°27'45.762" N LONG- 85°57'48.564" E to 85°58'09.924" E Mouza- Rambada , Khata No.- 52 Plot No.- 989/P , KISSAM- Nadi	0.23Km	0.75Km	0.75Km. Road 30Km. Railway	0.79km	0.8Km	School 1.0Km. Temple 0.5Km.	54 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	202125	-	-
GB Nagar	22	Sono River	LAT- 21°36'08.282" N to 21°36'16.301" N LONG- 86°39'39.291" E to 86°39'57.673" E Mouza- Chheliabada& Srinathpur, Khata No -44 & 42, Plot No - 83/1 &174	0.15Km	1.5Km	0.0Km. Road 29.0Km. Railway	0.5Km.	0.65Km.	School 0.9Km. Temple 0.2Km.	18.0 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed	-	-	-	-
GB Nagar	23	Sono River	LAT- 21°35'26.570" N to 21°36'06.336" N LONG- 86°41'29.378" E to 86°41'54.946" E Mouza - Debagan, Khata No - 693, Plot No - 3068/1, KISSAM - Nadi	0.28Km	1.4Km.	1.9Km. Road 26.0Km. Railway	common boundary Sainkula-Manicha sand bed	0.6Km.	School 0.6Km. Temple 0.2Km.	15Km.	YES	As it is non-operational source replenishment study not done yet however it	-	-	-	-
GB Nagar	24	Sono River	LAT- 21°35'30.336" N to 21°35'48.790" N LONG- 86°38'14.669" E to 86°38'40.848" E Mouza - Dighi, Khata No - 266, Plot No - 1127/1 & 1314 KISSAM - Nadi,	0.14Km	0.6Km.	0.8Km. Road 30.0Km. Railway	0.6Km.	1.0Km.	School 1.0Km. Temple 0.6Km.	15.0Km	NO	(18329 cum)	7500	381000	3810000	3810000

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
GB Nagar	25	Sono River	LAT- 21°35'43.807" N to 21°36'07.301"N LONG- 86°38'43.444" E to 86°38'49.301" E Mouza - Dighi& Goda, Khata No - 266& 232 ,Plot No - 1340/ 1,703/1 & 213/1 Kisam - Nadi	0.15Km	1.2Km.	1.5Km. Road 26.0Km. Railway	0.60Km.	0.80Km	School 1.0Km. Temple 0.7Km.	16.0 Km.	no	As it is non-operational replenishment study not done yet however it will be completed by march 2026	Non operational	-
GB Nagar	26	Sono River	LAT-21°36'22.244" N to 21°36'25.261" N LONG- 86°40'12.220" E to 86°40'25.698" E Mouza - Jayapur & Baradithi, Khata No - 467& 330, Plot No - 2225/1& 562/1, Kisam - Nadi	0.18Km.	0.75Km	0.75Km. Road 28.0Km. Railway	0.55Km.	0.65Km	School 0.6Km. Temple 0.2Km.	14.0 Km	no	As it is non-operational replenishment study not done yet however it will be completed by march 2026	Non operational	-
GB Nagar	27	Sono River	LAT- 21°36'12.215" N to 21°36'20.606"N LONG- 86°38'56.990" E to 86°39'22.360"E Mouza - Keshipur, Sarikpur & Goda Khata No - 219,46 &232, Plot No - 383, 166, 1& 1073 , Kisam - Nadi	0.17Km.	0.8Km.	0.8Km. Road 30.0Km. Railway	0.55Km.	0.6Km.	School 0.8Km. Temple 0.5Km.	13.0k m.	no	16878 cum	Non operational	-
GB Nagar	28	Sono River	LAT- 21°36'29.599"N to 21°36'37.382"N LONG- 86°40'52.572" E to 86°41'07.613"E Mouza - Nuagan& Parichhipur, Khata No - 50&64 Plot - 156/1 & 169/1, Kisam - Nadi	0.23Km	1.0Km.	0.4Km. Road 26.0Km. Railway	0.8Km	0.60Km	School 1.4Km. Temple 0.4Km.	16.5 Km.	no	48157cum	Non operational	1323000

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
GB Nagar	29	Sono River	LAT-21°36'18.976" N to 21°36'32.396" N LONG- 86°41'29.854" E to 86°41'46.615" E Mouza-Parichhipur, Khata No-64, Plot No-176/1, 177/1 & 185/1, Kisam - Nadi	0.2Km	1.0Km.	2.0Km. Road 26.0Km. Railway	0.7Km.	1.5Km.	School 0.6Km. Temple 0.2Km.	16.0Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
GB Nagar	30	Sono River	LAT- 21°35'11.713" N to 21°35'16.282" N LONG- 86°42'01.080" E to 86°42'35.446"E Mouza - Sainkula & Kantisahi Khata No - 1162&178 , Plot No- 2049/1 , 366/1 & 592/1, Kisam - Nadi	0.14Km	1.3Km.	3.2Km. Road 24.0Km. Railway	0.35Km.	0.7Km.	School 1.0Km. Temple 0.4Km.	12.0Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
GB Nagar	31	Sono River	LAT- 21°35'43.757" N to 21°36'05.713"N LONG- 86°41'30.890" E to 86°41'49.978"E Sainkula-Manicha Sand Bed, Mouza- Sainkula, Khata No - 1162, Plot No - 1755/1, Kisam - Nadi	0.25Km.	1.4Km.	1.9Km. Road 26.0Km. Railway	common boundary Debagan sandbed	0.6Km	School 0.7Km. Temple 0.3Km.	15Km.	YES	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
GB Nagar	32	Sono River	LAT- 21°35'21.239"N to 21°35'39.505" N LONG- 86°41'52.386"E to 86°41'59.467" E Sainkula(Nath ghat) Sand Bed , Mouza - Sainkula, Khata No -1162 , Plot No. 1755/1 & 2040/1 Kisam - Nadi	0.25	1.4Km.	2.5Km. Road 26.0Km. Railway	common boundary Debagan sandbed	0.6Km.	School 1.75Km. Temple 0.8Km.	15Km.	YES	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	9965	817130

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15			
Kaptipada	33	Sono River	LAT- 21°33'38.182" N to 21°33'46.951" N LONG- 86°34'24.816" E to 86°34'36.289" E Badhisol Sand Bed, Mouza- Ambadha Khata No- 871 , Plot No.- 3024/1 Kisam- Nadi	0.13Km	0.6Km.	0.5Km. Road 37.0Km. Railway	4.5Km.	0.57Km.	School 1.1Km. Temple 0.6Km.	8.1Km. no	3887cum	2800	17350	4045	4594158	3391125	790797.5
Kaptipada	34	Sono River	LAT- 21°31'45.444" to N to 21°31'57.011" N LONG- 86°32'04.772" E to 86°32'31.456" E Janakpur (Bajarpur) Sand Bed, Mouza- Janakpur(Bajarpur),Khata No- 182, Plot No-1& 2, Kisam-Nadi	0.17Km	0.7Km	1.5Km. Road 49.0Km. Railway	4.5Km	1.0Km.	School 1.1Km. Temple 0.7Km.	6.0Km. no	19526cum	6600	17008	2032	6287553	5153424	615696
Kaptipada	35	Sono River	LAT- 21°31'07.000"N to 21°31'23.822"N LONG- 86°32'13.772"E to 86°32'22.880"E Village- Janakpur & Kaptipada Khata No.-182 & 850 , Plot No.- 555/1 & 1349/1 , Kisam- Nadi	0.12Km.	1.02Km.	0.3Km. Road 40.6 Km. Railway	0.55Km.	0.53Km.	School 1.0Km. Temple 0.7Km.	7.3Km. no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-	-	-
Kaptipada	36	Sono River	LAT- 21°30'41.440" N to 21°30'53.672" N LONG- 86°31'55.466" E to 86°32'12.696" E Mouza- Kaptipada & Beldha. Khata No. - 850 & 408 Plot No - 1973/1, 2613/1, 1 & 313/1, Kisam- Nadi	0.10Km.	1.07Km.	0Km. Road 41Km. Railway	0.56Km	0.6Km.	School 0.6Km. Temple 0.4Km.	7.24 Km.	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Kapitpada	37	Sono River	LAT- 21°32'03.433"N to 21°32'22.610"N LONG- 86°32'30.674"E to 86°32'39.343"E Mouza- Sambisol, Khata No.- 468, Plot No.- 1 & 790/1, Kisam- Nadi	1.7Km.	1.2Km.	0.6Km. Road 54.0Km. Railway	4.5Km.	0.3Km.	School 2.0Km. Temple 0.3Km.	8.0Km. no		As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Kapitpada	38	Sono River	LAT- 21°29'54.766" N to 21°30'08.518" N LONG- 86°31'21.792" E to 86°31'30.360" E Mouza- Sudsudia, Khata No.-497 Plot No.-995/1, Kisam- Nadi	0.12Km.	1.26Km.	1.71Km. Road 42.7Km. Railway	1.5Km.	0.56Km.	School 1.5Km. Temple 0.7Km.	4.0Km. no		As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Udala	39	Sono River	LAT- 21°33'27.486" N to 21°33'41.697" N LONG- 86°33'41.041" E to 86°33'48.992" E, Mouza- Athangan, Khata No-214,,Plot No-474/1, Kisam- Nadi	0.11Km.	2.0Km.	0.2Km. Road 37Km. Railway	0.6Km.	0.5Km.	School 1.5Km. Temple 0.5Km.	7.0Km. NO		19269 cum	27000	150750
Udala	40	Sono River	LAT- 21°33'03.125" N to 21°33'18.011" N LONG- 86°33'10.998" E to 86°33'29.754" E Mouza-Bhimtali, Khata No.- 68, Plot No.-120/1, Kisam- Nadi	0.2Km.	0.9Km.	2.2Km. Road 38.0Km. Railway	0.58Km.	0.51Km.	School 1.0Km. Temple 0.65Km.	6.2Km. NO		7286 cum	38000	1350500
Udala	41	Sono River	LAT- 21°35'49.299" N to 21°36'17.042" N LONG- 86°36'49.975" E to 86°37'16.900" E Mouza-Kainsari, Khata No.- 441, Plot No.-2611/1 & 1914/2613, Kisam-Nadi	0.12Km.	2.0Km.	2.5Km. Road 33.5Km. Railway	3.0Km.	1.0Km.	School 1.2Km. Temple 0.7Km.	15.0Km. no		(19796 cum)	34000	240890

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15				
Udala	42	Sono River	LAT- 21°33'26.78" N to 21°33'35.59"N LONG- 86°34'05.88" E to 86°34'23.89" E Mouza-Karthaora, Khata No.37, Plot No.-92/1, KISSAM-Nadi	0.06Km.	1.2Km.	0.8Km. Road 37.4Km. Railway	0.6Km.	0.5Km	School 1.0Km. Temple 0.5Km.	8.0Km.	NO	6157 cum	19000	3200	150	2608328	371200	17400
Udala	43	Sono River	LAT- 21°33'52.574"N to 21°34'22.022"N LONG- 86°35'42.230" E to 86°36'00.216" E Mouza-Raidandia, Khata No-209, Plot No- 1299/1580, & 1299/1588, KISSAM- Nadi	0.1Km.	1.0Km.	1.5Km. Road 35.0Km. Railway	1.5Km.	0.56Km	School 1.0Km. Temple 0.55Km.	8.76 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	2002	-	-	156919	-	-
Udala	44	Sono River	LAT- 21° 33'06.822" N to 21°33'20.534" N LONG- 86°32'39.786" E to 86°32'56.411" E ,Mouza-Jalda, Khata No.-428, Plot No.-847/1, & 878/1, KISSAM-Nadi	0.1Km.	0.75Km	1.8Km. Road 39 Km. Railway	0.53Km.	0.58Km.	School 1.8Km. Temple 0.6Km.	8.9Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-	-	-
Baripada	45	Budha Balanga	LAT- 21°54'57.136" N to 21°55'20.482" N LONG- 86°43'08.371" E to 86°43'37.481" E Mouza-Baripada Town, Unit No-7, Khata No-242, Plot No-103/1,621/1,624/1,625/1,628/1,311/1,312,313,314/1,315,316/1 KISSAM-Nadi	0.15Km.	0.6Km.	0.5Km. Road 1.0Km. Railway	2.1Km.	0.5Km.	School 2.00Km. Temple 0.5Km.	12.5Km.	NO	8187 cum	5400	4050	1352	3369600	2527200	843648

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Baripada	46	Budha Balanga	LAT- 21°50'25.284" N to 21°50'47.245" N LONG- 86°42'46.817" E to 86°43'09.031" E , Mouza-Balipal Khata No-114, Plot No-24/1, KISAM-NADI	0.18Km.	1.5Km.	1.5Km. Road 16.0Km. Railway	1.2km	1.0Km.	School 1.5Km. Temple 0.6Km.	13.0Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	-
Baripada	47	Budha Balanga	LAT- 21°50'56.843" N to 21°51'04.028" N LONG- 86°42'13.705" E to 86°42'28.332" E , Mouza-Jamdapal, Khata No152, Plot No-655/1, KISAM-NADI	0.15Km.	.55Km.	0.55Km. Road 15.0Km. Railway	1.2Km.	1.0Km.	School 1.2Km. Temple 0.51Km.	12.0km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	415020
Baripada	48	Budha Balanga	LAT- 21°47'53.855" N to 21°48'08.608" N LONG- 86°43'03.004" E to 86°43'27.469" E , Mouza-Orchandvilia, Khata No544, Plot No-2536, KISAM-NADI	0.04Km	1Km.	1.3Km. Road 18.86Km. Railway	4.45Km.	0.25Km	School 0.45Km. Temple 0.3Km.	11.66 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	-	-
Badasahi	49	Budhabalanga	LAT- 21°45'17.410"N to 21°45'40.342"N LONG- 86°44'13.031"E to 86°44'22.812"E Mouza- Arapata Khata No - 261, Plot No- 554, KISAM- NADI	0.25Km.	1.3Km.	2.8Km. Road 32.7Km. Railway	2.5Km.	0.9Km.	School 1.0Km. Temple 0.9Km.	16.9Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	3365666

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Badasahi	50	Budhabalanga	LAT- 21°48'12.132" N to 21°48'20.606" N LONG- 86°43'39.486" E to 86°43'53.150" E Mouza- Pratappur,Khata No.- 327,Plot No- 118/1,Kisam-Nadi	0.18Km.	1.0Km	1.0Km. Road 37.5Km. Railway	3.1Km	1.0Km	School 1.0Km. Temple 0.7Km.	14.5Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	-
Badasahi	51	Budhabalanga	LAT- 21°43'29.071" N to 21°43'34.842" N LONG- 86°47'29.353" E to 86°47'44.779" E Mouza- Baguli Khata No.- 224 Plot No.- 1635/1 Kisam- Nadi	0.202 Km.	1.0Km.	3.5Km. Road 27.0Km. Railway	2.0Km.	0.6Km.	School 2.5Km. Temple 0.4Km.	23.8 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	256694
Badasahi	52	Budhabalanga	LAT- 21°40'41.372" N to 21°40'48.097" N LONG- 86°49'00.829" E to 86°49'09.653" E Vill- Asukandi,Khata No.- 126,Plot No.- 1/1 Kisam- Nadi	0.22Km.	2.7Km.	0.22Km. Road 45.0Km. Railway	6.1Km.	0.7Km.	School 1.1Km. Temple 0.6Km.	29.0 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	-
Badasahi	53	Budhabalanga	LAT- 21°44'40.276" N to 21°45'23.263" N LONG- 86°45'53.262" E to 86°46'15.956" E Mouza- Belpal,Khata No. 287, Plot No. 50/1& 50/2 Kisam- Nadi	0.18Km.	1.2Km.	0.3Km. Road 29.7Km. Railway	3.1Km.	0.55Km.	School 3.0Km. Temple 0.35Km.	20.0 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Badasahi	54	Budhabalanga	LAT-21°46'25.778" N to 21°46'41.814" N LONG- 86°44'15.793" E to 86°44'44.240" E Mouza- Sakua, Khata No.- 230, Plot No. - 1344 & 1/1 Kisam- Nadi	0.18Km	1.5Km.	2.2Km. Road 45.0Km. Railway	3.1Km.	0.7Km.	School 1.5Km. Temple 0.55Km.	15.0 Km.	no	As it is non-operational replenishment study not done yet however it will be completed by march 2026	Non operational	-
Badasahi	55	Budhabalanga	LAT-21°41'59.478" N to 21°42'11.722"N LONG- 86°47'57.275" E to 86°48'03.337" E Mouza- Dingira Khata No.-188 Plot No.- 844/1 & 794/1 Kisam- Nadi	0.20Km.	1.1Km.	3.5Km. Road 27.0Km. Railway	1.2Km.	0.6Km.	School 1.8Km. Temple 1.5Km.	27.0 Km.	no	As it is non-operational replenishment study not done yet however it will be completed by march 2026	2000	2125000
Badasahi	56	Budhabalanga	LAT- 21°39'13.264"N to 21°39'31.624"N LONG- 86°49'50.591"E to 86°49'59.488"E Mouza- Mahupura Khata No. -175 Plot No. - 253 Kisam- Nadi	0.24Km.	0.6Km.	1.6Km. Road 18.0Km. Railway	2.0Km.	0.6Km	School 1.8Km. Temple 0.55Km.	30.9 Km	no	As it is non-operational replenishment study not done yet however it will be completed by march 2026	2500	2345941
Badasahi	57	Budhabalanga	LAT-21°41'18.485" N to 21°41'31.934" N LONG- 86°48'51.196" E to 86°49'12.673" E Mouza- Tunagambhartha Khata No.- 228 Plot No.- 746 Kisam- Nadi	0.2Km.	1.3Km.	2.5Km. Road 23.0Km. Railway	1.25Km	0.65Km.	School 1.5Km. Temple 0.65Km.	26.9 Km.	no	As it is non-operational replenishment study not done yet however it will be completed by march 2026	Non operational	6392
												16390	-	86355592

1	2	3	4	5	6	7	8	9	10	11	12	13	14		15			
Padasahi	58	Budhabalanga	LAT- 21°50'25.793"N to 21°50'46.792"N LONG- 86°43'07.187" E to 86°42'44.500" E Mouza- Uthaninuagan Khata No.- 378 Plot No.- 2203/1 Kisam- Nadi	0.15Km.	1.0Km.	7.4 km(road) 14.5km (railway)	0.5Km.	0.9Km.	2km (school) 0.8km (tempe)	11.3km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-		
Betnoti	59	Budhabalanga	LAT- 21°38'03.17" N to 21°38'09.17" N LONG-86°51'00.24" E to 86°51'20.12" E Mouza-Belanpura, Madhunanda & Demphouda, Khata No-160,95 & 200,Plot No-711/1,1/1 & 1/1,Kisam - Nadi	0.16Km.	2.5Km.	0.25Km. Road 16.5Km. Railway	0.52Km.	0.5Km	School 1.5Km. Temple 0.5Km.	24.4 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	705	-	29610	-		
Betnoti	60	Budhabalanga	LAT- 21° 37'58.523" N to 21°38'06.086" N LONG- 86°51'21.722" E to 86°51'55.498" E Mouza- Pratimadeipur & Patalipura Khata No-121 & 175 Plot No.-177/1 & 491/1 Kisam- Nadi	0.15Km.	3.5Km.	1.5Km. Road 15.8Km. Railway	0.52Km.	0.5Km.	School 1.3Km. Temple 0.35Km.	23.8 Km.	no	(8377.13 cum)	1250	833	4167	52500	687498	3437502
Betnoti	61	Budhabalanga River	LAT- 21°38'32.237" N to 21°38'52.044" N LONG- 86°49'46.427" E to 86°49'58.357" E Mouza- Sankhamod Khata No-63 Plot No-1/1 & 275 Kisam- Nadi	0.17Km.	0.6Km.	1.7Km. Road 22.4Km. Railway	1.7Km.	0.6Km.	School 1.1Km. Temple 0.3Km.	23.2 Km.	no	11,110 cum	1042	833	4167	43764	691664	3458610

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Kuiliana	62	Budhabalanga	LAT- 21°58'29.942" N to 21°58'40.097" N LONG- 86°41'22.245" E to 86°41'29.933" E Mouza- Padhiarpur, Khata No.-80 , Plot No.-126 , Kisam-Nadi	0.15Km.	1.5Km.	6.2Km. Road 3.0Km. Railway	2.2Km.	0.7Km	School 1.0Km. Temple 0.6Km.	10.5 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Kuiliana	63	Budhabalanga	LAT-21°57'33.973" N to 21°57'45.598" N LONG- 86°42'02.239" E to 86°42'18.022" E Mouza- Tumuda , Khata No.-52 Plot No.- 225 & 87/1, Kisam-Nadi	0.15Km.	1.0Km.	3.5Km. Road 3.2Km. Railway	2.2Km.	1.0Km	School 3.5Km. Temple 1.1Km.	10.5 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Moroda	64	Jambhira	LAT- 21°56'49.474" N to 21°57'26.284" N LONG- 86°54'56.952" E to 86°55'22.343" E Village-Kaduani, Khata No.-184 Plot No.-653/1,667&525 Kisam-Nadi	0.130km	2.1km	0.75km (road) 3.1km (railway)	0.55km	0.6Km.	1.1km (school) 0.6km (temple) 33.5km	33.5km no	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Moroda	65	Jambhira	LAT- 21°55'56.816" N to 21°56'30.214" N LONG- 86°55'15.420" E to 86°55'39.630" E Mouza- Baunskantia, Gadia & Kenduditha Khata No.-184, 162, & 71, Plot No.-811/1048/1, 931/1 & 1/463/1 & Kisam-Nadi	0.128 Km.	1.0Km.	2.3Km. Road 30.5Km. Railway	3.5Km.	1.0Km.	School 1.2Km. Temple 1.0Km.	32.0 Km.	NO	6611cum	12500	3766800

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Moroda	66	Jambhira	LAT- 21°53'53.912" N to 21°54'06.350" N LONG- 86°55'43.169" E to 86°55'59.754" E, Mouza- Badferi, Ranipal & Paramananda, Khata No.- 143, 107 & 111, Plot No.- 328, 328/890/1, 570 & 51/1 Kisam-Nadi	0.128 Km.	3.0Km.	6.5Km. Road 26.8Km. Railway	3.2Km.	2.8Km.	School 1.2Km. Temple 0.8Km.	33.0 Km.	no	12548 cum	23000	7095300
Moroda	67	Jambhira	LAT- 21°52'39.698" N to 21°52'57.947" N LONG- 86°56'08.747" E to 86°56'44.621" E Village-Gholmuhan & Khuntapal, Khata No.-172 & 242, Plot No.-124/1, 124/2, 860/1, & 860/2, Kisam- Nadi	0.128 Km.	1.1Km.	3.8Km. Road 24.0Km. Railway	0.7Km.	0.9Km.	School 2.1Km. Temple 0.7Km.	36.0Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Moroda	68	Jambhira	LAT- 21°52'10.178" N to 21°52'22.832" N LONG- 86°56'42.914" E to 86°57'08.957" E Mouza-Gandaguhali & Pariakuli	0.130 Km.	2.0Km.	3.8Km. Road 24.0Km. Railway	0.7Km.	0.5Km.	School 2.5Km. Temple 0.5Km.	36.0K m.	NO	6229.36 cum	7250	2852875
Moroda	69	Jambhira	LAT- 21°51'11.092" N to 21°51'40.921" N LONG- 86°57'27.911" E to 86°57'41.047" E Mouza- Rukuni, Pariakuli, Chitradada & Sillada, Khata No.-125, 170, 422 & 429, Plot No.- 471/548, 765, 496, 544 & 1756/2910/1 Kisam-Nadi	0.135 Km.	1.1Km.	0.5Km. Road 20.9Km. Railway	1.2Km.	1.0Km.	School 1.5Km. Temple 0.51Km.	36.0K m.	no	3434.36 cum	4625	2557625
Moroda	70	Jambhira	LAT- 21°49'39.123" N to 21°49'57.024" N LONG- 86°59'22.074" E to 86°59'30.614" E Mouza-Bainchidha Samil Barkanda & Morada, Khata No.-102 & 471 Plot No.-1880, 1881 & 441/1 Kisam- Nadi	0.21 Km.	1.0Km.	0.25Km. Road 17.1Km. Railway	3.5Km.	1.0Km.	School 1.3Km. Temple 0.55Km.	40.0K m.	NO	3292cum	6667	323900

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
Moroda	71	Jambhira	LAT- 21°54'17.737" N to 21°54'50.854" N LONG- 86°55'45.289" E to 86°55'54.631" E Mouza-Badmundabani, Khata No.-208 Plot No-1002/1, Kisam- Nadi	0.128 Km.	3.5Km.	7.2Km. Road 27.5Km. Railway	0.55Km.	1.5Km.	School 1.8Km. Temple1.0Km	33.5K m.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	417	230418.51	2534581.5	
Rasgovindpu	72	Jambhira	LAT- 21°43'11.042" N to 21°43'41.873" N LONG- 87°01'40.476" E to 87°02'15.860" E, Mouza-Badampur, Khata No -452, Plot No -2224/1 & 2385, Kisam- Nadi	0.11Km.	0.75Km.	0.55Km. Road 4.6Km. Railway	0.52Km.	1.1Km.	School 1.5Km. Temple1.2Km.	42.6K m.	no	5530cum	4400	1553200	484316	
Rasgovinda	73	Jambhira	LAT- 21°41'27.431" N to 21°42'55.991" N LONG- 87°01'51.553" E to 87°02'20.846" E Mouza- Ektali, Sataogodia, Manlikpur & Handidhwa, Khata No - 440, 441, 520/636 & 127, 168, 161 & 78, Plot No - 622, 290, 296, 469, 571, 578, 608, 592/609 & 581/620, -540 & 542, 251/1, Kisam- Nadi	0.12Km.	0.75Km.	0.20Km. Road 2.1Km. Railway	0.52Km.	1.5Km.	School 1.0Km. Temple0.55Km.	40.3K m.	no	no	3726cum	4100	1480100	405042
Rasgovinda	74	Jambhira	LAT- 21°40'45.026" N to 21°41'21.044" N LONG- 87°02'24.623" E to 87°02'41.222" E Mouza- Handidhwa, Paiksahi, Muruda Khata-78, 217, 206 Plot- 251/1, 421 & 250/1, Kisam- Nadi	0.10Km.	2.5Km.	2.5Km. Road 0.7Km. Railway	0.52Km	1.2Km	School 1.5Km. Temple1.2Km.	40.3K m.	no	4847 cum	3750	150000	51800	
Rasgovindap	75	Jambhira	LAT- 21°48'24.887" N to 21°49'03.173" N LONG- 87°00'23.310" E to 87°00'47.736" E Mouza-Bachhuripal, Khata No -203, Plot No -416/1, 416/3 & 420/1248/1, Kisam- Nadi	0.11Km.	0.6Km.	0.25Km. Road 14.0Km. Railway	3.2Km.	1.0Km.	School 1.0Km. Temple 0.8Km.	45.0K m.	NO	(18810 cum)	11000	7216000	623856	

1	2	3	4	5	6	7	8	9	10	11	12	13	14		15			
asgovindap	76	Jambhira	LAT- 21°44'45.337" N to 21°45'32.008" N LONG- 87°01'16.165" E to 87°02'04.362" E Village-Pinguli & Patharchatia Khata No -88 & 173 Plot-189/690/1, 488 & 666 ,Kisam- Nadi	0.12Km.	1.13Km.	4.0Km. Road 8.0Km. Railway	1.8Km.	1.3Km	School 1.2Km. Temple0. 85Km.	47.7 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-	-		
asgovindap	77	Jambhira	LAT-21°46'23.866" N to 21°46'55.434" N LONG- 87°01'28.222" E to 87°01'55.621" E, Mouza - Ramchandrapur & Bhedisahi,Khata-120&139, Plot-1, 589/682, 647/689/1 ,Kisam- Nadi	0.11Km.	1.0Km.	4.4Km. Road 10.0Km. Railway	1.8Km.	1.6Km.	School 0.9Km. Temple 0.7Km.	45.4K m.	no	18834cum	518	1667	3333	103666 1393336.12	2786664	
asgovindap	78	Jambhira	LAT- 21°45'29.153" N to 21°46'18.656" N LONG- 87°01'27.775" E to 87°02'04.326" E Mouza- Dohilipura, - Padmatatia & Pinguli Khata-53,59 & 88 Plot- 273,117/336,320/331,321/339 ,289/1 & 2, Kisam- Nadi	0.08Km.	0.8Km.	4.4Km. Road 10.0Km. Railway	0.52Km.	1.4Km.	School 2.0Km. Temple0. 8Km.	46.0 Km.	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	5800	-	-	225000	-	
Saraskana	79	Subarnarekha	LAT- 22°13'24.071" N to 22°13'32.671" N LONG- 86°40'38.280" E to 86°40'50.142" E ,Mouza- Jamunapai & Kumbhirmundi , Khata:44 & 15 Plot No.1/1 & 1/1, Kisam- Nadi	0.6Km.	2.0Km.	3.5Km. Road 11.5Km. Railway	0.9Km.	0.7Km.	School 1.8Km. Temple0. 8Km.	23.0K m.	NO	33,704 cum	10000	4583	2500	2180000	1828617	997500
Saraskana	80		LAT- 22°13'51.784" N to 22°14'03.865" N LONG- 86°40'13.105" E to 86°40'22.080" E , Mouza- Sirsha Khata:450 Plot No.2301/ 2327 Kisam- Nadi	0.6Km.	0.6Km.	4.5Km. Road 11.0Km. Railway	0.9Km.	0.6Km	School 1.0Km. Temple1. 5Km.	24.0K m.	NO	41,721 cum	6000	6000	142	5756166	4860000	115020

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15			
Shamkhunt	81	Budha Balanga	LAT- 21°52'20.921" N to 21°52'41.797" N LONG- 86°42'53.932" E to 86°43'05.596" E, ,Mouza- Bajratundi , Khata No.177, Plot No.- 1110/1, Kisam-Nadi	0.15Km.	2.0Km.	2.5Km. Road 12.5Km. Railway	1.5Km.	0.6Km	School 1.2Km. Temple0.6Km.	11.5Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	4000	-	438000	-	-
Shamkhur	82	Budha Balanga	LAT- 21°57'57.355" N to 21°58'07.522" N LONG- 86°40'46.834" E to 86°40'55.862" E ,Mouza-Inkidapal , Khata No.-69 , Plot No.- 412/1, Kisam-Nadi	0.15Km	1.5Km.	6.0Km. Road 4.0Km. Railway	4.5Km	1.0Km.	School 3.0Km. Temple0.85Km.	7.0Km.	NO	(5005 cum)	Non operational	5722.5	-	2088712.5	243364
Shamkhunt	83	Budha Balanga	LAT- 21°53'26.502" N to 21°53'49.650" N LONG- 86°43'22.872" E to 86°43'36.908" E ,Mouza-Pundura, Khata No.68 , Plot No.- 2/2 , Kisam-Nadi	0.15Km.	1.5Km.	10.5Km. Road 5.0Km. Railway	1.5Km.	1.5Km.	School 1.0Km. Temple0.7Km.	12.5Km	m.	13497cum	Non operational	2275	-	514150	2569662
Shamkhunt	84	Budha Balanga	LAT- 21°53'46.687" N to 21°54'11.966" N LONG- 86°43'04.696" E to 86°43'15.085" E ,Mouza-Mahulia ,Khata No.- 251,Plot No.- 414,432 & 458/1 , Kisam-Nadi	0.15Km.	1.0Km.	2.5Km. Road 9.5Km. Railway	1.0Km.	1.0Km.	School 1.5Km. Temple0.8Km.	11.0Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1050	-	266175	-	-
Karanjia	85	Baitarani	LAT- 21°50'20.738" N to 21°50'38.512" N LONG- 85°48'30.690" E to 85°48'37.386" E, Mouza- Birajadunathpur Khata.No - 61, Plot No - 1/627/1, Kisam-Nadi	182m	4km	2.63Km. Road 37.9Km. Railway	3500m	50m	School 2.1Km. Temple 0.64Km.	37Km	NO	(1073 cum)	Non operational	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Karanjia	86	Baitarani	LAT- 21°48'28.750"N to 21°48'39.575" N LONG- 85°48'54.580" E to 85°49'07.734" E ,Mouza- Mahadevdeuli, Khata No -125, Plot No - 922/1, Kisam-Nadi	200m	2km	0.85Km. Road 38.5Km. Railway	500m	200m	School 1.6Km. Temple 1.50Km.	35km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Karanjia	87	Baitarani	LAT- 21°48'15.721"N to 21°48'31.021" N LONG- 85°49'25.496" E to 85°49'36.552" E ,Mouza- Mahadevdeuli, Khata No -125, Plot No - 922/2, Kisam-Nadi	200m	3km	1.77Km. Road 39.64Km. Railway	500m	100m	School 2.1Km. Temple 1.56Km.	36km	no	(1576 cum)	Non operational	-
Karanjia	88	Deo	LAT- 21°48'01.480" N to 21°48'11.228" N LONG- 85°51'09.360" E to 85°51'34.506" E Mouza-Bhalugoda Oraf Chitraposi & Asanbani Khata No-152 & 119, Plot No-1127, 400,403 , Kisam-Nadi	88m	5km	0.93Km. Road 42.79Km. Railway	4km	600m	School 0.88Km. Temple 1.8Km.	39 km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Karanjia	89	Deo	LAT- 21°47'27.445" N to 21°46'58.336" N LONG- 85°53'31.855" E to 85°52'57.666" E , Mouza-Bhanra, Khata No- 215, Plot No-2234/1, Kisam-Nadi	87m	1.5km	4.27Km. Road 46.23Km. Railway	3.5Km	50m	School 1.31Km. Temple 1.7Km.	38km	NO	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Sukruli	90	Baitarani River	LAT- 21°53'52.829" N to 21°54'03.021" N LONG- 85°47'33.978" E to 85°47'46.917" E, Mouza- Adipur, Khata No.- 225 , Plot No.-1951/1 , Kisam-Nadi	83mtr.	8.19Km	9.24Km. Road 37.15Km. Railway	500mtr	140mtr	School 0.87Km. Temple 0.77Km.	46.0Km no	NO	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Sukruli	91	Baitarani	LAT- 21°54'07.798" N to 21°54'51.458" N LONG- 85°47'18.100" E to 85°47'28.093" E, Mouza- Adipur, Khata No.- 225 , Plot No.-1604/1 & 1578, Kisam-Nadi	38mtr.	8.63Km	0.64Km. Road 38.47Km. Railway	500mtr	440mtr	School 1.00Km. Temple 0.5Km.	46.4km	NO	(5156 cum)	Non operational	2943424
Sukruli	92	Baitarani	LAT- 21°55'36.948" N to 21°55'51.488" N LONG- 85°47'53.045" E to 85°48'26.500" E, Mouza- Adipur, Khata No.- 225 , Plot No.-1 & 149, Kisam-Nadi	0.05Km	0.59Km	0.58Km. Road 48Km. Railway	1.39Km	0.55Km.	School 1.00Km. Temple 0.6Km.	29Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	Non operational	-
Sukruli	93	Bhandan River	LAT- 21°57'05.332" N to 21°57'28.465" N LONG- 85°52'23.790" E to 85°52'41.455" E, Mouza- Asikapal, Khata No.- 125, Plot No.-1/1 , Kisam-Nadi	0.04Km	1.53Km	1.56Km. Road 39.92Km. Railway	Common Boundary 0Km.	0.23Km	School 0.62Km. Temple 1.5Km.	25.7 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	New inclusion in DSR	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Sukruli	94	Bhandan River	LAT- 21°56'45.208" N to 21°57'06.296" N LONG- 85°51'46.433" E to 85°52'24.197" E,Gamhariapal Sand Bed,Mouza-Gamhariapal, Khata No.- 125, Plot No.-1/1, Kisam-Nadi	0.04Km	0.35Km	0.35Km. Road 39.55Km. Railway	Common Boundary 0Km.	0.36Km	School 0.62Km. Temple 0.54Km.	25.2 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	New inclusion in DSR	-
Sukruli	95	Bhandan River	LAT- 21°56'14.687" N to 21°56'23.273" N LONG- 85°50'44.653" E to 85°51'23.918" E,Jamdapal Sand Bed,Mouza-Jamdapal, Khata No.- 124, Plot No.-1/1, Kisam-Nadi	0.04Km	0.95Km	1.00Km. Road 42.88Km. Railway	0.65Km	0.55Km.	School 2.00Km. Temple 0.85Km.	26.8 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	New inclusion in DSR	-
Sukruli	96	Baitarani River	LAT- 21°53'27.380" N to 21°53'40.943" N LONG- 85°47'53.802" E to 85°48'10.666" E, Mouza-Keshna Khata, No.- 174, Plot No.-1887/1, Kisam-Nadi	0.06Km.	1.54Km	3.4Km. Road 50.5Km. Railway	1.80Km	0.25Km	School 1.00Km. Temple 2.5Km.	29.9 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Sukruli	97	Baitarani River	LAT- 21°52'28.985" N to 21°52'45.940" N LONG- 85°47'59.067" E to 85°48'07.087" E, Village-Baradapal, Khata No.- 60, Plot No.- 89/1, Kisam-Nadi	100 mtr.	8.35Km	6.62Km Road 37.61Km. Railway	1940mtr.	485 mtr.	School 2.7Km. Temple 2.50Km.	43.5km. no	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1696	1451776

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
Sukruli	98	Kanta-Khairi river	LAT- 21°54'59.421" N to 21°55'08.397" N LONG- 85°49'30.215" E to 85°50'10.558" E, Village- Khiching ,Khata No.- 169, Plot No.-883,991 & 1320/1, Kisam-Nadi	45mtr.	4.64Km	0.5Km Road 40.80Km. Railway	0.01Km	0.31Km	School 1.35Km. Temple 1.20Km.	40.8km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	2227.5 2200	122513 121000	240570
Sukruli	99	Khairi-Bhandan River	LAT- 21°54'58.025" N to 21°55'09.088" N LONG- 85°49'07.043" E to 85°49'29.932" E, Mouza- Ghodeikudar , Khata No.- 39, Plot No.-130,178,188,189 & 91/192 Kisam-Nadi	26mtr.	5365mtr.	inside the lease area Road 40.64Km. Railway	0.01Km	0.8Km	School 1.00Km. Temple 0.86Km.	41.4km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	2050	103200	136667
Sukruli	100	Bhandan River	LAT- 21°55'58.30" N to 21°56'22.56" N LONG- 85°49'57.87" E to 85°50'24.45" E Mouza- Khandiadar , Khata No.- 18, Plot No.-1&66/1 Kisam-Nadi	45mtr	4Km	2.50Km. Road 42.85Km. Railway	800m	160mtr	School 0.5Km. Temple 0.63Km.	40.8km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	- 2962.5	318500	-
Sukruli	101	Bhandan River	LAT-21°58'10.837" N to 21°58'23.704" N LONG- 85°55'16.043" E to 85°54'20.938" E, Kunjiam Sand Bed, Mouza- Kunjiam , Khata No.- 85, Plot No.-1/1 & 1/2 Kisam-Nadi	0.05Km	0.5Km	Road Bridge lease area 35.2Km. Railway	1.8Km	0.65Km	School 1.00Km. Temple 1.9Km.	23.5 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Sukruli	102	Bhandan River	LAT- 21°57'11.682" N to 21°57'30.226" N LONG- 85°57'14.119" E to 85°57'29.794" E, Saruabil Sand Bed, Mouza- Saruabil , Khata No.- 185, Plot No.- 1520/1 Kisam-Nadi	0.03	0.4Km	0.5Km. Road 34.5Km. Railway	1.37Km	0.4Km	School 2.5Km. Temple 3.5Km.	17.83 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	-	-
Thakurunda	103	Tei Nadi	LAT- 21°35'42.007" N to 21°36'11.491" N LONG- 86°02'59.255" E to 86°03'32.612" E, Village- Khasakudar & Oriam. Khata - 61, 56 Plot- 1, 24/1 & 472 Kissam- Upa Nadi	0.07Km	0.85Km	5.9 km(road)30km(railway)	7.6km	0.75km	1.3km (school) 0.55km (temple)	12km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	49140
thakurmund	104	Sima Nadi	LAT-21°34'19.985" N to 21°34'49.456" N LONG- 86°07'16.958" E to 86°08'15.942" E, Village- Bharanibeda, Khata No -2 & 64, Plot No - 3,588.& 591, Kissam- Nadi	0.06Km.	0.55Km.	0.55Km. Road 36.0Km. Railway	5.0Km	0.5Km	School 1.9Km. Temple 0.6Km.	10.5km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	-	-
Raruan	105	Baitarani River	LAT- 21°57'25.427" N to 21°57'42.260" N LONG- 85°47'04.715" E to 85°47'17.369" E, Mouza- Kamarbandha , Khata No.- 58, Plot No.-885/1, Kissam-Nadi	0.08Km.	1.00Km	3.5Km. Road 47.5Km. Railway	1Km	0.35Km	School 4.00Km. Temple 0.85Km.	34.1 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15		
Raruan	106	Kangira	LAT-22°03'24.616" N to 22°03'45.881" N LONG- 85°41'24.688" E to 85°41'40.927" E, Mouza-Righa , Khata No.- 155 , Plot No.- 1/1 , Kisam- Nadi	50m	900m	2.24km Road 22.6Km. Railway	1.6Km	1.2km	School 2.1Km. Temple 2.29Km.	22.6 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	3699	-	129465	-
Raruan	107	Baitarani	LAT-21°59'20.152" N to 21°59'23.514" N LONG- 85°43'09.955" E to 85°43'29.183" E , Mouza-Nuagan Samil Dhaliposi,Khata No.- 224,Plot No.- 1860/1, Kisam- Nadi	56m	1100m	5.43km Road 33.89Km. Railway	7.6km	1.4km	School 1.51Km. Temple 1.74Km.	41km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1100	-	44000	-
Raruan	108	Kangira	LAT- 22°04'36.138" N to 22°05'01.686" N LONG- 85°45'15.945" E to 85°45'26.880" E Mouza- Narasandha & Dhanyatri, Khata No.- 276 &129 , Plot No.- 1/1,1/2002/1 &1025/1 Kisam- Nadi	53m	1000m	2.85km Road 42.61Km. Railway	4.3Km	600m	School 5.00 Km. Temple 3.5Km.	42.7km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	5480	-	191800	-
Raruan	109	Kangira	LAT-22°03'28.602" N to 22°03'47.516" N LONG- 85°42'33.350" E to 85°42'58.241" E , Mouza-Solghara, Khata No- 130, Plot No.- 1/1, 1/1164 Kisam- Nadi	51m	1.3Km	1.47km Road 38.59Km. Railway	1.6km	1.3km	School 0.92 Km. Temple 5.00Km.	46Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	3933	-	137655	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15	
Raruan	110	Baitarani	LAT-21°56'26.888" N to 21°56'54.931" N LONG- 85°47'32.922" E to 85°47'37.018" E, Mouza- Mukuna, Khata No.- 97, Plot No.- 1/1, Kisam- Nadi	65m	700m	1.74km Road 38.42Km. Railway	6.7 km	700m	School 3.5 Km. Temple 7.00Km.	31.7 km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1100	51700	-
Raruan	111	Khairi Bhandan	LAT-21°56'18.017" N to 21°56'49.675" N LONG- 85°51'22.892" E to 85°51'37.015" E, Mouza- Bad-Raruan & San-Raruan Khata No.- 412 & 36, Plot No.- 2588/1 & 153/1 Kisam- Nadi & Nadi	35m	800m	0.09km Road 44.7Km. Railway	6.7km	200m	School 1.8 Km. Temple 1.8Km.	25.34 km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1100	151800	-
Raruan	112	Khairi Bhandan	LAT-21°57'53.134" N to 21°58'18.412" N LONG- 85°56'16.913" E to 85°56'49.217" E Mouza- Badimenta & Brundeiposi, Khata No.- 56 & 91, Plot No.- 674/1, 551, 616 & 462/619/1 Kisam- Nadi	37m	0.6Km	2.13km Road 53.5Km. Railway	8.5km	300m	School 3.5 Km. Temple 2.3Km.	19.3 km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	1300	48750	52500
Raruan	113	Baitarani	LAT-21°58'37.693" N to 21°58'43.252" N LONG- 85°44'45.215" E to 85°45'13.457" E, Mouza- Kendua, Khata No.- 59, Plot No.- 1463/1, Kisam- Nadi	0.19 Km.	1.4 Km.	0.3km Road 44.0Km. Railway	2.5Km	0.8Km	School 1.0 Km. Temple 0.7Km.	36.78 Km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14	15
Raruan	114	Baitarani	LAT- 21°59'12.374" N to 21°59'19.844" N LONG- 85°42'39.612" E to 85°42'54.476" E ,Mouza- Talbuntia ,Khata No.- 57, Plot No.- 725/1, Kisam- Nadi	96m	1.1Km	4.78km Road 33.07Km. Railway	1.2km	1km	School 1.46 Km. Temple 1.00Km.	41km	no	As it is non-operational source replenishment study not done yet however it will be completed by march 2026	Non operational	-
Raruan	115	Kangira	LAT- 22°03'46.724" N to 22°04'04.260" N LONG- 85°43'36.548" E to 85°44'09.283" E, Mouza- Hindola & Dhanyatri , Khata No.- 299 & 129 Plot No.- 1/1,1/2,1/1914,1/1915,1/1916 (P) & 1/Part Kisam-Nadi	0.16 Km	1.9Km	0.5Km. Road 38.0Km. Railway	1.8Km	0.8Km	School 1.5 Km. Temple 1.1Km.	44.24 Km	NO	3404 cum	1745250	2750
Raruan	116	Kangira	LAT- 22°06'14.983" N to 22°06'22.828" N LONG- 85°47'16.915" E to 85°47'44.657" E,Mouza- Kudarsahi ,Khata No.- 66, Plot No.- 1/1, Kisam- Nadi	0.05Km	0.4Km	0.2km Road 40.0Km. Railway	6.7Km	0.25Km	School 0.3 Km. Temple 2.5Km.	40.7 Km	no	As it is newly detected source include DSR replenishment study not done yet however it will be completed by march 2026	New inclusion in DSR	-
N.B:- (-) Non Operation														

Annexure-I					
Details of Sand/M-Sand Sources					
a) Rivers:					
River Name/ M-Sand Plant	Total Stretch of River (in KM)				
Budha Balanga	161				
Subarnarekha	4				
Jambhira	64				
Sona	70				
Khadakhai	75				
Khairibandhan	65				
Deo	65				
Katara	55				
Gangahar	55				
Baitarani	48				
Tel	20				
Kantamauli	25				
Sim	85				
Jhagada	15				
Balijori	22				
Kantakhaira	36				
Kanhu	42				
Balisudra	15				
b) De-Siltation Location: (Lakes/Ponds/Dams etc.)					
Name of Reservoir/Dams	Maintain/controlled by State Govt. /PSU etc.	Location	District	Tehsil	Village
NA	NA	NA	NA	NA	NA
c) Patta Lands/Khatedari Land:					
Owner	Sy No	Area (Ha)	District	Tehsil	Village
NA	NA	NA	NA	NA	NA
d) M-Sand Plants:					
Plant Name	Owner	District	Tehsil	Village	Geo-lo
NA	NA	NA	NA	NA	NA

(N.B:-NA-Not Available)

ANNEXURE-V

LIST OF POTENTIAL MINING LEASES (EXISTING & PROPOSED) RIVERS

Name of the Tahasil	SI No	River Details	Lease Details	Area (in Ha)	Distance (in KM)		Distance from Forest Area (in KM)	Mining leases within 500 meters (if yes cluster area)	Total excavation in Tonnes / Annum considering digging depth max as 3 meters	Mineral to be mined ((Sand/Bajri/RBM etc.))	Existing / Proposed
					from PA/BR/WC/	BR PA/WC					
Bahalda	1	Khadakhai River	Lat-22°20'09.103"N to 22° 20' 13.215"N Long-86°05'18.930"E to 86° 05' 39.010"E Mouza- Basingi, Khata No -457, Plot No - 2899/1, Kisam- Nadi	5	26.0	36.0 Km.	3.5	GHUMAL SAND BED- 9.712Ha.	40969	204845	EXISTING
Bahalda	2	Khadakhai River	Lat:-22°22'47.540"N to 22°23'03.126"N Long- 86°03'38.502"E to 86°03'48.882"E , Mouza - Bahalda, Khata No-587, Plot No -1/1, Kisam- Nadi	5	28	38.0 Km.	7	No	8163	40815	EXISTING
Bahalda	3	Khadakhai River	Lat- 22°20'46.716"N to 22°21'17.669"N Long.86°04'49.562"E to 86°04'57.335" E, Mouza- Tentala & Kadamdiha Khata No -2.16, Plot No- 483/1, Kisam- Nadi & Khata No.99 ,Plot No-455/1, Kisam- Nadi	4.977	26	36.0 Km.	4.4	No	15000	75400	EXISTING
Jamda	4	Khadkhai river	Lat-22°23'08.189"N to 22°23'18.636"N Long- 86°03'44.366"E to 86°03'55.469"E, Mouza-Baddundu, Khata. No.-310, Plot. No.-1106/2, Kisam-Nadi	5	28	38.0 Km.	7.2	No	28142	112568	EXISTING
Jamda	5	Balisundura river	Lat-22°18'23.692"N to 22°18'55.138" N Long.- 86°02'48.199"E to 86°03'23.846" E , Mouza-Bhagabada, Khata No - 1 & 216/1399/1, Kisam-Nadi	5	25	35.0 Km.	6.5	No	3090	15450	EXISTING
Jamda	6	Khadkhai river	Lat-22°18'54.583"N to 22°19'16.421"N Long- 86°06'08.262"E to 86°06'21.866"E , Mouza-Ghumal, Khata. No- 152, Plot No.- 1832/1, Kisam-Nadi	5	24	34.0 Km.	3	No	30529	152645	EXISTING

Jamda	7	Khadkhai river	Lat-22°19'54.077"N to 22°20'10.619"N Long-86°05'17.772"E to 86°05'54.211"E , Mouza-Ghumal, Khata. No.-152, Plot No.- 1/1, Kisam-Nadi	9.712	26	36	3.5	BASINGI SAND BED	-	-	PROPOSED
Jamda	8	Kanhu river	Lat- 22°16'23.263"N to 22°16'44.493" N Long-86°07'33.088"E to 86°07'55.199"E , Vill-Laxmiposi, Khata No.-85, Plot. No.-689/1 & 1409/1, Kisam-Nadi	5	19	29.0 Km.	5.2	No	20718	103590	EXISTING
Jamda	9	Kanhu river	Lat- 22°11'17.473"N to 22°11'46.288" N Long-86°06'05.634"E to 86°06'21.384" E ,Mouza-Hensda, Khata. No.-95, Plot No.- 792/1, Kisam-Nadi	5	10.9	20.9 KM.	4.1	No	3191	15955	EXISTING
Kusumi	10	Khadkhai	LAT- 22°12'24.534" N to 22°12'39.693" N LONG-86°12'56.805"E to 86°13'05.580"E Mouza-Chandida Khata No.- 126, Plot No.- 45/1 & 895/1, Kisam- Nedi	4.856	6.2	16.2 Km.	5	No	7024	35120	EXISTING
Kusumi	11	Kanhu River	LAT- 22°06'14.526" N to 22°06'29.696" N LONG-86°02'02.166"E to 86°02'49.006"E Village-Kathabaria, Khata No.- 221 Plot No.- 911/1 & 1059 Kisam-Nadi	4.856	8	18 Km	1.5	No	1824	9120	EXISTING
Kusumi	12	Kanhu River	LAT- 22°06'32.067" N to 22°07'44.414" N LONG- 86°02'33.632" E to 86°03'05.659" E Mouza-Bankand & Basila , Khata No.-99 & 235 Plot No.- 1/1680/1776 & 747 , Kisam-Nadi	4.726	10.6	20.6 Km	3	No	2291.52	11458	EXISTING
Kusumi	13	Kanhu River	LAT- 22°09'45.230" N to 22°10'01.589" N LONG- 86°04'41.588" E to 86°05'05.834" E Mouza-Uparbada & Rangamatia, Khata No.- 697 & 108 , Plot No.- 3161 & 1141/1 Kisam-Nadi	4.876	11.3	21.3 Km	2.5	No	2800	14000	EXISTING

Rairangpur	14	Kanhu River	LAT- 22°13'55.850" N to 22°14'17.217" N LONG- 86°07'01.472" E to 86°07'24.339" E MOUZA - Neunti, Khata No-112 Plot No.- 1 Kisam-Nadi	4.957	14.5	24.5 Km	2.7	No	30000	126000	EXISTING
Rairangpur	15	Kanhu River	LAT- 22°15'32.922" N to 22°15'52.945" N LONG-86°07'39.526"E to 86°07'54.494" E Mouza- Champrei, Khata No- 106 Plot No.- 1, Kisam-Nadi	4.977	17.3	27.3 Km	5.5	No	35000	147000	EXISTING
Rairangpur	16	Khadakhai River	LAT- 22°16'48.869" N to 22°17'01.881" N LONG- 86°08'32.548" E to 86°08'51.786" E Mouza- Ranipal, Khata No-58, Plot No- 1& 537 Kisam-Nadi	4.856	14	24.0 Km	3.5	No	9202	46000	EXISTING
Tiring	17	Khadakhai River	LAT- 22°25'34.547"N to 22°25'42.812"N LONG- 86°00'01.202" E to 86°00'27.482"E Village- Badnarayani , Khata No.- 93 Plot No.- 1006, Kisam- Nadi	5	39.6	49.60 Km.	3.5	No	5675	29000	EXISTING
Tiring	18	Khadakhai River	LAT- 22°26'54.085"N to 22°27'06.523"N LONG- 85°57'55.897"E to 85°58'13.692"E Mouza- Bijaybasa, Khata No.- 42 Plot No.- 1/1 , Kisam- Nadi	5	41	51.0 Km.	5	No	52000	218000	EXISTING
Tiring	19	Khadakhai River	LAT- 22°24'54.508"N to 22°25'13.300" N LONG- 86°00'59.375"E to 86°01'10.038" E Mouza- Dhubadhobani, Khata No.- 79 Plot No.- 657/1 & 102/1 , Kisam- Nadi	5	35	45.0 Km.	3.2	No	8456	42280	EXISTING
Tiring	20	Khadakhai River	LAT- 22°26'33.331" N to 22°26'53.344" N LONG- 85°58'20.086" E to 85°58'38.701" E Mouza- Maghua, Khata No.-180, Plot No.- 1132, Kisam- Nadi	5	42	52.0 Km.	4.2	No	26000	109200	EXISTING

Tiring	21	Khadakhai River	LAT- 22°27'36.460" N to 22°27'45.762" N LONG- 85°57'48.564" E to 85°58'09.924" E Mouza- Rambada , Khata No.- 52 Plot No.- 989/P , KISSAM- Nadi	5	44	54 Km.	6.3	No	6300	28800	EXISTING
GB Nagar	22	Sono River	LAT- 21°36'08.282" N to 21°36'16.301" N LONG- 86°39'39.291" E to 86°39'57.673" E Mouza- Chheliabeda& Srinathpur, Khata No -44 & 42,Plot No - 83/1 &174	3.739	8	18.0 Km	3	No	13091	65455	EXISTING
GB Nagar	23	Sono River	LAT-21°35'26.570" N to 21°36'06.336"N LONG- 86°41'29.378"E to 86°41'54.946"E Mouza - Debagan, Khata No - 693, Plot No - 3068/1, KISSAM - Nadi	11.303	5	15 km	1.5	NATHGHAT SAND BED	118000	494000	EXISTING
GB Nagar	24	Sono River	LAT- 21°35'30.336" N to 21°35'48.790" N LONG- 86°38'14.669" E to 86°38'40.848" E Mouza - Dighi, Khata No - 266, Plot No - 1127/1 & 1314 KISSAM - Nadi.	4.912	5	15.0 km	3.2	No	49000	207000	EXISTING
GB Nagar	25	Sono River	LAT- 21°35'43.807" N to 21°36'07.301"N LONG- 86°38'43.444" E to 86°38'49.301" E Mouza - Dighi& Goda, Khata No - 266& 232 ,Plot No - 1340/ 1,703/1 & 213/1 KISSAM - Nadi	4.977	6	16.0 km	3.2	No	50000	212000	EXISTING
GB Nagar	26	Sono River	LAT-21°36'22.244" N to 21°36'25.261" N LONG- 86°40'12.220" E to 86°40'25.698" E Mouza - Jayapur & Baradihi, Khata No - 467& 330, Plot No - 2225/1& 562/1, KISSAM - Nadi	2.622	4	14.0 km	3.2	No	6572	32860	EXISTING
GB Nagar	27	Sono River	LAT- 21°36'12.215" N to 21°36'20.606"N LONG- 86°38'56.990" E to 86°39'22.360"E Mouza - Keshpur, Santikpur & Goda Khata No - 219, 46 & 232, Plot No - 383, 166, 1& 1073 , KISSAM - Nadi	4.985	3	13.0 Km.	3.5	No	49000	207000	EXISTING

GB Nagar	28	Sono River	LAT- 21°36'29.599"N to 21°36'37.382"N LONG- 86°40'52.572" E to 86°41'07.613"E Mouza - Nuagan& Parichhipur, Khata No - 50&64 Plot - 156/1 & 169/1, KISAM - Nadi	4.989	6.5	16.5 km	2.8	No	49.000	207.000	EXISTING
GB Nagar	29	Sono River	LAT- 21°36'18.976" N to 21°36'32.396" N LONG- 86°41'29.854" E to 86°41'46.615" E Mouza-Parichhipur, Khata No- 64, Plot No-176/1, 177/1 & 185/1, KISAM - Nadi	4.989	6	16.0 km	2.5	No	57000	239000	EXISTING
GB Nagar	30	Sono River	LAT- 21°35'11.713" N to 21°35'16.282" N LONG- 86°42'01.080" E to 86°42'35.446"E Mouza - Sainkula & Kantisahi Khata No - 1162&178 , Plot No- 2049/1 , 366/1 & 592/1, KISAM - Nadi	4.993	2	12.0 Km.	1.6	No	52000	218000	EXISTING
GB Nagar	31	Sono River	LAT- 21°35'43.757" N to 21°36'05.713"N LONG- 86°41'30.890" E to 86°41'49.978"E Sainkula-Manicha Sand Bed, Mouza- Sainkula, Khata No -1162, Plot No - 1755/1, KISAM - Nadi	4.993	5	15 Km	1.5	NATHGHAT SAND BED	51000	213000	EXISTING
GB Nagar	32	Sono River	LAT- 21°35'21.239"N to 21°35'39.505" N LONG- 86°41'52.386"E to 86°41'59.467" E Sainkula(Nath ghat) Sand Bed , Mouza - Sainkula, Khata No -1162 , Plot No. 1755/1 & 2040/1 KISAM - Nadi	4.977	5	15.0 km	1.5	Sainkula Manicha Sand Bed	30000	150000	EXISTING
Kaptipada	33	Sono River	LAT- 21°33'38.182" N to 21°33'46.951" N LONG- 86°34'24.816" E to 86°34'36.289" E Badhisol Sand Bed, Mouza- Ambadina Khata No- 871 , Plot No- 3024/1 KISAM- Nadi	5	2	8.1 Km.	1.5	No	22.356	84.952	EXISTING
Kaptipada	34	Sono River	LAT- 21°31'45.444" to N to 21°31'57.011" N LONG- 86°32'04.772" E to 86°32'31.456" E Janakpur (Bajarpur) Sand Bed, Mouza- Janakpur(Bejarpur), Khata No- 182, Plot No-1& 2, KISAM-Nadi	4.989	2	6.0 Km.	2.5	No	20751	83003	EXISTING

Kaptipada	35	Sono River	LAT- 21°31'07.000"N to 21°31'23.822"N LONG- 86°32'13.772"E to 86°32'22.880"E Village- Janakpur & Kaptipada Khata No.-182 & 850 , Plot No.- 555/1 & 1349/1 , Kisam- Nadi	5	3	7.3 Km.	4.5	No	12,134	60,670	EXISTING
Kaptipada	36	Sono River	LAT- 21°30'41.440" N to 21°30'53.672" N LONG- 86°31'55.466" E to 86°32'12.696" E Mouza- Kaptipada & Beldiha, Khata No.- 850 & 408 Plot No.- 1973/1, 2613/1 & 313/1, Kisam- Nadi	5	3	7.24 Km.	3.9	No	12,019	60,095	EXISTING
Kaptipada	37	Sono River	LAT- 21°32'03.433"N to 21°32'22.610"N LONG- 86°32'30.674"E to 86°32'39.343"E Mouza- Sanbisol, Khata No.-468 ,Plot No.- 1 & 790/1 , Kisam- Nadi	5	2	8.0 Km.	2.8	No	12999	60000	EXISTING
Kaptipada	38	Sono River	LAT- 21°29'54.766" N to 21°30'08.518" N LONG- 86°31'21.792" E to 86°31'30.360" E Mouza- Sudsudia, Khata No.- 497 Plot No.-995/1, Kisam- Nadi	5	1.71	4.0 Km.	3.2	No	12147	60735	EXISTING
Udala	39	Sono River	LAT- 21°33'27.486" N to 21°33'41.697" N LONG- 86°33'41.041" E to 86°33'48.992" E, Mouza- Athangan, Khata No-214,,Plot No- 474/1, Kisam- Nadi	3,617	2	7.0 Km.	2.5	N0	27000	91000	EXISTING
Udala	40	Sono River	LAT- 21°33'03.125" N to 21°33'18.011" N LONG- 86°33'10.998" E to 86°33'29.754" E ,Mouza-Bhimtali, Khata No.-68, Plot No.-120/1, Kisam-Nadi	4,471	1	6.2 Km.	2.4	N0	38000	158000	EXISTING
Udala	41	Sono River	LAT- 21°35'49.299" N to 21°36'17.042" N LONG- 86°36'49.975" E to 86°37'16.900" E ,Mouza-Kainsari, Khata No.- 441, Plot No.-2611/1 & 1914/2613, Kisam-Nadi	5	5	15.0 Km.	2.6	No	34000	142000	EXISTING

Udala	42	Sono River	LAT- 21°33'26.78" N to 21°33'35.59"N LONG- 86°34'05.88" E to 86°34'23.89" E Mouza-Kainthaora, Khata No.37, Plot No.-92/1, KISSAM-NADI	2.73	1	8.0 Km.	2.1	No	19000	63000	EXISTING
Udala	43	Sono River	LAT- 21°33'52.574"N to 21°34'22.022"N LONG- 86°35'42.230" E to 86°36'00.216" E Mouza-Raidandia, Khata No-209, Plot No.- 1299/1580. & 1299/1588, KISSAM- NADI	5	3	8.76 Km.	1.7	No	2800	12012	EXISTING
Udala	44	Sono River	LAT- 21°33'06.822" N to 21°33'20.534" N LONG- 86°32'39.786" E to 86°32'56.411" E .Mouza-Jajda, Khata No.- 428, Plot No.-847/1, & 871/1, KISSAM-NADI	5	2	8.9 Km.	1.5	No	3808	17024	EXISTING
Baripada	45	Budha Balanga	LAT- 21°54'57.136" N to 21°55'20.482" N LONG- 86°43'08.371" E to 86°43'37.481" E Mouza-Baripada Town, Unit No-7, Khata No-242, Plot No-103/1,621/1,624/1,625/1,628/1,311/1,312,313,314/1,315,316/1 KISSAM-NADI	5	2.5	12.5 Km.	1.7	No	21000	81000	EXISTING
Baripada	46	Budha Balanga	LAT- 21°50'25.284" N to 21°50'47.245" N LONG- 86°42'46.817" E to 86°43'09.031" E , Mouza-Balipal Khata No.-114,Plot No-24/1,KISSAM-NADI	4.997	3	13.0 Km.	0.8	No	24720	123600	EXISTING
Baripada	47	Budha Balanga	LAT- 21°50'56.843" N to 21°51'04.028" N LONG- 86°42'13.705" E to 86°42'28.332" E .Mouza-Jamdapal,Khata No152,Plot No-655/1,KISSAM-NADI	2.509	2	12.0 Km.	1.6	No	10182	50910	EXISTING
Baripada	48	Budha Balanga	LAT- 21°47'53.855" N to 21°48'08.608" N LONG- 86°43'03.004" E to 86°43'27.469" E .Mouza-Orchandvila ,Khata No544,Plot No-2536,KISSAM-NADI	5	-	-	-	-	-	-	PROPOSED

Badasahi	49	Budhabalanga	LAT-21°45'17.410"N to 21°45'40.342"N LONG- 86°44'13.031"E to 86°44'22.812"E Mouza- Arapata Khata No.- 361,Plot No.- 554,Kisam- Nadi	5	6.9	16.9 KM	3.1	No	2200	11000	EXISTING
Badasahi	50	Budhabalanga	LAT-21°48'12.132" N to 21°48'20.606" N LONG- 86°43'39.486" E to 86°43'53.150" E Mouza- Pratappur,Khata No.- 327,Plot No- 118,Kisam- Nadi	5	14.5	14.5 KM	0.7	No	27500	115500	EXISTING
Badasahi	51	Budhabalanga	LAT- 21°43'29.071" N to 21°43'34.842" N LONG- 86°47'29.353" E to 86°47'44.779" E Mouza- Baguli Khata No.- 224 Plot No.- 1635/1 Kisam- Nadi	5	13.8	23.8 KM	2.6	No	41500	175500	EXISTING
Badasahi	52	Budhabalanga	LAT-21°40'41.372" N to 21°40'48.097"N LONG- 86°49'00.829" E to 86°49'09.663"E Vill- Asukand,Khata No.- 126,Plot No.- 1/1 Kisam- Nadi	5	19	29.0 KM	2.5	No	40000	152000	EXISTING
Badasahi	53	Budhabalanga	LAT-21°44'40.276" N to 21°45'23.263" N LONG- 86°45'53.262" E to 86°46'15.956" E Mouza- Belpal,Khata No. 287, Plot No. 50/1& 50/2 Kisam- Nadi	5	10	20.0 KM	2.2	No	30000	126000	EXISTING
Badasahi	54	Budhabalanga	LAT-21°46'25.778" N to 21°46'41.814" N LONG- 86°44'15.793" E to 86°44'44.240" E Mouza- Sakua,Khata No.- 230,Plot No. - 1344 Kisam- Nadi	5	5	15.0 Km.	1.5	No	32500	136500	EXISTING
Badasahi	55	Budhabalanga	LAT-21°41'59.478" N to 21°42'11.722"N LONG- 86°47'57.275" E to 86°48'03.337" E Mouza- Dingira Khata No.-188 Plot No.- 844/1 &794/1 Kisam- Nadi	4.973	17	27.0 Km.	2.7	No	2000	10000	EXISTING

Badasahi	56	Budhabalanga	LAT- 21°39'13.264"N to 21°39'31.624"N LONG- 86°49'50.591"E to 86°49'59.488"E Mouza- Mahupura Khata No. -175 Plot No.- 253 Kisam- Nadi	5	20.9	30.9 KM	2.7	No	2400	11000	EXISTING
Badasahi	57	Budhabalanga	LAT- 21°41'18.485" N to 21°41'31.934" N LONG- 86°48'51.196" E to 86°49'12.673" E Mouza- Tunagambharia Khata No.- 228 Plot No.- 746 Kisam- Nadi	7.405	16.9	26.9 Km.	2	No	4401	21006	EXISTING
Badasahi	58	Budhabalanga	LAT- 21°50'25.793"N to 21°50'46.792"N LONG- 86°43'07.187" E to 86°42'44.500" E Mouza- Uthaninuagan Khata No.- 378 Plot No.- 2203/1 Kisam - Nadi	5	1.3	11.3 KM	2	No	21000	105000	EXISTING
Betnoti	59	Budhabalanga	LAT- 21°38'03.17" N to 21°38'09.17" N LONG-86°51'00.24" E to 86°51'20.12" E Mouza-Belanpura, Madhunanda & Demphouda,Khata No.-160,95 & 200,Plot No-711/1, 1/1 & 1/1,Kisam - Nadi	4.989	14.4	24.4 KM	2.1	No	27000	113400	EXISTING
Betnoti	60	Budhabalanga	LAT- 21°37'58.523" N to 21°38'06.086" N LONG- 86°51'21.722" E to 86°51'55.498" E Mouza- Pratimadeipur & Patalipura Khata No-121 & 175 Plot No.-177/1 & 491/1 Kisam- Nadi	4.985	13.8	23.8 KM	1.1	No	28000	117600	EXISTING
Betnoti	61	Budhabalanga River	LAT- 21°38'32.237" N to 21°38'52.044" N LONG- 86°49'46.427" E to 86°49'58.357" E Mouza- Sankhamod Khata No-63 Plot No-1/1 & 275 Kisam- Nadi	4.989	13.2	23.2 Km.	3	No	17000	31400	EXISTING

Kuliana	62	Budhabalanga	LAT- 21°58'29.942" N to 21°58'40.097" N LONG- 86°41'22.245" E to 86°41'29.933" E Mouza- Padhiaripur, Khata No.-80, Plot No.-126, Kisam-Nadi	4.99	0.5	10.5 km	7.83	No	5754	28770	EXISTING
Kuliana	63	Budhabalanga	LAT-21°57'33.973" N to 21°57'45.598" N LONG- 86°42'02.239" E to 86°42'18.022" E Mouza- Tumuda, Khata No.-52 Plot No.- 225 & 87, Kisam-Nadi	4.977	0.5	10.5 km	9.71	No	20000	76000	EXISTING
Moroda	64	Jambhira	LAT- 21°56'49.474"N to 21°57'26.284" N LONG- 86°54'56.952" E to 86°55'22.343"E Village-Kadurani, Khata No.-184 Plot No.-653/1,667&525 Kisam-Nadi	5	23.5	33.5 Km	1.2	No	14500	60500	EXISTING
Moroda	65	Jambhira	LAT- 21°55'56.816"N to 21°56'30.214"N LONG- 86°55'15.420"E to 86°55'39.630"E Mouza- Baunskantia.Gacia & Kendudifha Khata No.-184,162.&71, Plot No.- 811/1048/1,931/1&1/463/1 & Kisam-Nadi	5	22	32.0 Km	2.1	No	12500	46500	EXISTING
Moroda	66	Jambhira	LAT- 21°53'53.912" N to 21°54'06.350" N LONG- 86°55'43.169" E to 86°55'59.754" E, Mouza- Badfara,Ranipal & Paramananda, Khata No.-143,107&111, Plot No.- 328,328/890/1,570 & 51/1 Kisam-Nadi	5	23	33.0 Km	1.8	No	23000	87000	EXISTING
Moroda	67	Jambhira	LAT- 21°52'39.698" N to 21°52'57.947" N LONG- 86°56'08.747" E to 86°56'44.621" E Village-Gholmuhan & Khuntapal, Khata No.-172 & 242, Plot No.- 124/1,124/2, 860/1, & 860/2, Kisam-Nadi	4.856	26	36.0 Km	0.1	No	7000	27000	EXISTING

Moroda	68	Jambhira	LAT- 21°52'10.178" N to 21°52'22.832" N LONG- 86°56'42.914" E to 86°57'08.957" E Mouza-Gandaguhali & Pariekuli Khata No.-1 23&170 . Plot No.-221/1&14/1, Kisam-Nadi	5	26	36.0 Km	0.05	No	12500	46500	EXISTING
Moroda	69	Jambhira	LAT- 21°51'11.092" N to 21°51'40.921" N LONG- 86°57'27.911" E to 86°57'41.047" E Mouza- , Mouza- Rukuni,Pariakuli,Chitrada&Slida, Khata No.-125,170,422 & 429, Plot No -471/548,765,496,544 & 1756/2910/1 Kisam-Nadi	5	26	36.0 Km	0.6	No	18500	68500	EXISTING
Moroda	70	Jambhira	LAT- 21°49'39.123" N to 21°49'57.024" N LONG- 86°59'22.074" E to 86°59'30.614" E Mouza-Bainchdiha Samil Barikanda & Morada, Khata No.-102 & 471 Plot No.-1880,1881 & 441/1 Kisam- Nadi	5	30	40.0 Km	3.5	No	8000	30000	EXISTING
Moroda	71	Jambhira	LAT- 21°54'17.737" N to 21°54'50.854" N LONG- 86°55'45.289" E to 86°55'54.631" E Mouza-Badmundabani, Khata No.- 208 Plot No.-1002/1, Kisam- Nadi	4.856	23.5	33.5 Km	2.5	No	28000	106000	PROPOSED
Rasgovindpur	72	Jambhira	LAT- 21°43'11.042" N to 21°43'41.873" N LONG- 87°01'40.476" E to 87°02'15.860" E, Mouza- Badampur,Khata No -452, Plot No 2224/1 & 2385 , Kisam- Nadi	4.463	32.6	42.6 Km	1	No	14500	60500	EXISTING
Rasgovindapu	73	Jambhira	LAT- 21°41'27.431" N to 21°42'55.991" N LONG- 87°01'51.553" E to 87°02'20.846"E Mouza-Ektali, Satasgodia.Manikpur & Handidhua,Khata No - 127,168,161 &78, Plot No - 440,441,520/636 & 622,290,296,469,571,578,608,592/ 609 & 581/620, -540 & 542,251/1, Kisam- Nadi	4.192	30.3	40.3 Km	1	No	11000	47000	EXISTING

Rasgovindapu	74	Jambhira	LAT- 21°40'45.026" N to 21°41'21.044" N LONG- 87°02'24.623" E to 87°02'41.222" E Mouza- Handidhwa, Paiksahi, Muruda Khata-78, 217, 206 Plot- 251/1, 421 & 250/1, Kisam- Nadi	3.702	30.3	40.3 Km	2.8	No	10000	42000	EXISTING
Rasgovindapu	75	Jambhira	LAT- 21°48'24.887" N to 21°49'03.173" N LONG- 87°00'23.310" E to 87°00'47.736" E Mouza- Bachhuripal, Khata No -203, Plot No -416/1, 416/3 & 420/1248/1, Kisam- Nadi	5	35	45.0 Km	4.5	No	23000	87000	EXISTING
Rasgovindapu	76	Jambhira	LAT- 21°44'45.337" N to 21°45'32.008" N LONG- 87°01'16.165" E to 87°02'04.362" E Village-Pinguli & Patharchatia Khata No -88 & 173 Plot-189/690, 448 & 666, Kisam- Nadi	5	37.7	47.7 Km	0.9	No	15500	65500	EXISTING
Rasgovindapu	77	Jambhira	LAT- 21°46'23.866" N to 21°46'55.434" N LONG- 87°01'28.222" E to 87°01'55.621" E, Mouza - Ramchandrapur & Bhedisahi, Khata- 120&139, Plot-1, 589/682/1, 647/689/1, Kisam- Nadi	5	35.4	45.4 Km	2.5	No	15000	63000	EXISTING
Rasgovindapu	78	Jambhira	LAT- 21°45'29.153" N to 21°46'18.656" N LONG- 87°01'27.775" E to 87°02'04.326" E Mouza- Dohilipura, -Padmatatia & Pinguli Khata-53,59 & 88 Plot- 273, 117/336, 320/331, 321/339, 289/1 & 2, Kisam- Nadi	5	36	46.0 Km	1.5	No	5800	27000	EXISTING
Saraskana	79	Submarekha	LAT- 22°13'24.071" N to 22°13'32.671" N LONG- 86°40'38.280" E to 86°40'50.142" E Mouza- Jamunapal & Kumbhirmundi, Khata:44 & 15 Plot No.1 & 1, Kisam- Nadi	5	13	23.0 Km	3.5	No	42000	170000	EXISTING

80	Subarnarekha	LAT- 22°13'51.784" N to 22°14'03.865" N LONG- 86°40'13.105" E to 86°40'22.080" E , Mouza- Sirsha , Khata:450 Plot No.2301/2327 , Kisam- Nadi	5	14	24.0Km	5	No	50500	210500	EXISTING
81	Budha Balanga	LAT- 21°52'20.921" N to 21°52'41.797" N LONG- 86°42'53.932" E to 86°43'05.596" E , ,Mouza- Bajratundi , Khata No.167, Plot No.- 1110/01, Kisam-Nadi	4.99	0.5	11.5 km.	0.7	No	11252	56260	EXISTING
82	Budha Balanga	LAT- 21°57'57.355" N to 21°58'07.522" N LONG- 86°40'46.834" E to 86°40'55.862" E ,Mouza-Inkidapal , Khata No.-69 , Plot No.- 412/1, Kisam-Nadi	5	2	7.0 km	6.5	No	27000	103000	EXISTING
83	Budha Balanga	LAT- 21°53'26.502" N to 21°53'49.650" N LONG- 86°43'22.872" E to 86°43'36.908" E , ,Mouza-Pundura, Khata No.68 , Plot No.- 2/2 , Kisam-Nadi	5	2.5	12.5 km	1.4	No	20000	68000	EXISTING
84	Budha Balanga	LAT- 21°53'46.687" N to 21°54'11.966" N LONG- 86°43'04.696" E to 86°43'15.085" E , ,Mouza-Mahulia ,Khata No.- 251,Plot No.- 414.432 & 458/1 , Kisam-Nadi	4.99	1	11.0 Km.	2	No	9081	45405	EXISTING
85	Baitarani	LAT- 21°50'20.738" N to 21°50'38.512" N LONG- 85°48'30.690" E to 85°48'37.366" E, Mouza- Birajadunathpur Sashan Khata.No- 61, Plot No - 1/627/1 , Kisam-Nadi	5	27	37 Km.	0.4	No	8070	40435	EXISTING
86	Baitarani	LAT- 21°48'28.750"N to 21°48'39.575" N LONG- 85°48'54.580" E to 85°49'07.734" E ,Mouza- Mahadevdeuli , Khata No - 125, Plot No - 922/1 , Kisam-Nadi	5	25	35 Km.	3	Mahadevdeuli-II	10000	50000	EXISTING

Karanja	87	Baitarani	LAT- 21°48'15.721"N to 21°48'31.021" N LONG- 85°49'25.496" E to 85°49'36.552" E , Mouza- Mahadevdeuli, Khata No - 125, Plot No - 922/2, Kisam-Nadi	5	26	36 Km.	4	Mahadevdeuli-I	5400	27000	EXISTING
Karanja	88	Deo	LAT- 21°48'01.480" N to 21°48'11.228" N LONG- 85°51'09.360" E to 85°51'34.506" E Mouza-Bhalugoda Oraf Chitraposi & Asanbani Khata No-152 & 119, Plot No-1127, 400,403, Kisam-Nadi	3.921	29	39 Km.	5	No	4070	20350	EXISTING
Karanja	89	Deo	LAT- 21°47'27.445" N to 21°46'58.336" N LONG- 85°53'31.855" E to 85°52'57.666" E , Mouza-Bhanra, Khata No-215, Plot No-2234/1, Kisam-Nadi	5	28	38 Km.	5	No	5500	27410	EXISTING
Sukruli	90	Baitarani River	LAT- 21°53'52.829" N to 21°54'03.021" N LONG- 85°47'33.978" E to 85°47'46.917" E, Mouza- Adipur, Khata No.- 225, Plot No.-1951/1, Kisam-Nadi	4.04	36	46 Km.	0.8	No	11502	45950	EXISTING
Sukruli	91	Baitarani	LAT- 21°54'07.798" N to 21°54'51.458" N LONG- 85°47'18.100" E to 85°47'28.093" E, Mouza-Adipur, Khata No.- 225 Plot No.-1604/1 & 1578, Kisam-Nadi	5	36.4	46.4 Km.	0.4	No	12,210	61,050	EXISTING
Sukruli	92	Baitarani	LAT- 21°55'36.948" N to 21°55'51.488" N LONG- 85°47'53.045" E to 85°48'26.500" E, Mouza-Adipur, Khata No.- 225 Plot No.-1 & 149, Kisam-Nadi	5	-	-	-	No	-	-	PROPOSED
Sukruli	93		LAT- 21°57'05.332" N to 21°57'28.465" N LONG- 85°52'23.790" E to 85°52'41.455" E, Mouza-Asikapal, Khata No.- 125, Plot No.-1/1, Kisam-Nadi	3.338	-	-	-	Gambhariapal Sand Bed	-	-	PROPOSED

Sukruli	94	LAT- 21°56'45.208" N to 21°57'06.296" N LONG- 85°51'46.433" E to 85°52'24.197" E, Gamthiapal Sand Bed, Mouza-Gambhariapal, Khata No.- 125, Plot No.-1/1, Kisam-Nadi	Baitarani River	4.678	-	-	-	Asikapal Sand Bed	-	-	PROPOSED
Sukruli	95	LAT- 21°56'14.687" N to 21°56'23.273" N LONG- 85°50'44.653" E to 85°51'23.918" E, Jamdapal Sand Bed, Mouza-Jamdapal, Khata No.- 124, Plot No.-1/1, Kisam-Nadi		5	-	-	-	No	-	-	PROPOSED
Sukruli	96	LAT- 21°53'27.380" N to 21°53'40.943" N LONG- 85°47'53.802" E to 85°48'10.666" E, Mouza- Keshna Khata, No.- 174, Plot No.-1887/1, Kisam-Nadi	Baitarani River	4.20	35.5	45.5 Km.	1	No	9750	48750	EXISTING
Sukruli	97	LAT- 21°52'28.985" N to 21°52'45.940" N LONG- 85°47'59.067" E to 85°48'07.087" E, Village- Baradapal, Khata No.- 60, Plot No.- 89/1, Kisam-Nadi	Baitarani River	3.318	33.5	43.5 Km.	0.4	No	1696	8480	EXISTING
Sukruli	98	LAT- 21°54'59.421" N to 21°55'08.397" N LONG- 85°49'30.215" E to 85°50'10.558" E, Village-Khiching, Khata No.- 169, Plot No.- 883,991 & 1320/1, Kisam-Nadi	Kanta-Khairi river	4.993	30.8	40.8 Km.	2.6	No	2227.5	11137.5	EXISTING
Sukruli	99	LAT- 21°54'58.025" N to 21°55'09.088" N LONG- 85°49'07.043" E to 85°49'29.932" E, Mouza- Ghodeikudar, Khata No.- 39, Plot No.-130,178,188,189 & 91/1/192 Kisam-Nadi	Khairi-Bhandan River	3.80	31.4	41.4 Km.	3.3	No	2064	10,320	EXISTING
Sukruli	100	LAT- 21°55'58.30" N to 21°56'22.56" N LONG- 85°49'57.87" E to 85°50'24.45" E Mouza- Khandiadar, Khata No.- 18, Plot No.-1&66/1 Kisam-Nadi		5	30.8	40.8 Km.	3.6	No	2962.5	14812.5	EXISTING

Sukruli	101	LAT-21°58'10.837" N to 21°58'23.704" N LONG- 85°55'16.043" E to 85°54'20.938" E, Kunjiam Sand Bed, Mouza- Kunjiam, Khata No.- 85, Plot No.- 1/1 & 1/2 KISSAM- Nadi		4.856	-	-	No	-	-	PROPOSED
Sukruli	102	LAT- 21°57'11.682" N to 21°57'30.226" N LONG- 85°57'14.119" E to 85°57'29.794" E, Saruabil Sand Bed, Mouza- Saruabil, Khata No.- 185, Plot No.- 1520/1 KISSAM-Nadi		2.82	-	-	No	-	-	PROPOSED
Thakurmunda	103	LAT- 21°35'42.007" N to 21°36'11.491" N LONG- 86°02'59.255" E to 86°03'32.612" E, Village-Khasakudari & Oriam, Khata - 61, 56 Plot - 1, 24/1 & 472 KISSAM- Upa Nadi	Tel Nadi	5	2	12 Km.	No	2,000	10,000	EXISTING
Thakurmunda	104	LAT-21°34'19.985" N to 21°34'49.456" N LONG- 86°07'16.958" E to 86°08'15.942" E, Village- Bharanibeda, Khata No -2 & 64, Plot No - 3, 588, & 591, KISSAM-Nadi	Sima Nadi	4.852	0.5	10.5 km	No	1000	4000	EXISTING
Raruan	105	LAT- 21°57'25.427" N to 21°57'42.260" N LONG- 85°47'04.715" E to 85°47'17.369" E, Mouza- Kamarbandha, Khata No.- 58, Plot No.-885/1, KISSAM-Nadi		5	-	-	No	-	-	PROPOSED
Raruan	106	LAT- 22°03'24.616" N to 22°03'45.881" N LONG- 85°41'24.688" E to 85°41'40.927" E, Mouza- Righa, Khata No.- 155, Plot No.- 1/1, KISSAM- Nadi	Kangra	5	12.6	22.6 Km.	No	9300	46500	EXISTING
Raruan	107	LAT-21°59'20.152" N to 21°59'23.514" N LONG- 85°43'09.955" E to 85°43'29.183" E, Mouza- Nuagan Samil Dhaliposi, Khata No.- 224, Plot No.- 1860/1, KISSAM- Nadi	Baitarani	3.237	31	41 km	No	6700	33500	EXISTING

Raruan	108	Kangira	LAT- 22°04'36.138" N to 22°05'01.686" N LONG- 85°45'15.945" E to 85°45'26.880" E Mouza- Narasandha & Dhanyatri, Khata No.- 276 & 129 , Plot No.- 1/1,1/2002/1 &1025/1 Kisam- Nadi	5	32.7	42.7 Km.	4	No	9600	48000	EXISTING
Raruan	109	Kangira	LAT-22°03'28.602" N to 22°03'47.516" N LONG- 85°42'33.350" E to 85°42'58.241" E , Mouza- Solghara, Khata No.- 130, Plot No.- 1/1, 1/1164 Kisam- Nadi	5	36	46 km	0.4	No	11430	57430	EXISTING
Raruan	110	Baitarani	LAT- 21°56'26.888" N to 21°56'54.931" N LONG- 85°47'32.922" E to 85°47'37.018" E , Mouza- Mukuna, Khata No.- 97 , Plot No.- 1/1, Kisam- Nadi	5	21.7	31.7 km	12	No	1300	3900	EXISTING
Raruan	111	Khairi Bhandan	LAT-21°56'18.017" N to 21°56'49.675" N LONG- 85°51'22.892" E to 85°51'37.015" E, Mouza- Bad-Raruan & San-Raruan Khata No.- 412 & 36,Plot No.- 2588/1 &153/1 Kisam- Nadi & Nadi	5	15.34	25.34 km	2	No	1200	3300	EXISTING
Raruan	112	Khairi Bhandan	LAT- 21°57'53.134" N to 21°58'18.412" N LONG- 85°56'16.913" E to 85°56'49.217" E Mouza- Badmenta & Brundeiposi, Khata No.- 56 & 91, Plot No.- 674/1,551, 616 & 462/619/1 Kisam- Nadi	5	9.3	19.3 km	1	No	1400	6000	EXISTING
Raruan	113	Baitarani	LAT- 21°58'37.693" N to 21°58'43.252" N LONG- 85°44'45.215" E to 85°45'13.457" E, Mouza- Kendua, Khata No.- 59, Plot No.- 1463/1, Kisam- Nadi	4.977	27.78	37.78 km	0.15	No	20000	84000	EXISTING
Raruan	114	Baitarani	LAT- 21°59'12.374" N to 21°59'19.844" N LONG- 85°42'39.612" E to 85°42'54.476" E ,Mouza- Talbunria ,Khata No.- 57, Plot No.- 725/1, Kisam- Nadi	5	31	41 km	0.5	No	3000	16000	EXISTING

Raruan	115	Kangira	LAT- 22°03'46.724" N to 22°04'04.260" N LONG- 85°43'36.548" E to 85°44'09.283" E, Mouza- Hindola & Dhanyatri , Khata No.- 299 & 129 Plot No.- 1/1, 1/2, 1/1914, 1/1915, 1/1916(P) & 1/Part Kisam-Nadi	5	34.24	44.24 km	0.5	No	2900	14500	EXISTING
Raruan	116		LAT- 22°06'14.983" N to 22°06'22.828" N LONG- 85°47'16.915" E to 85°47'44.657" E, Mouza- Kudarsahi , Khata No.- 66, Plot No.- 1/1, Kisam- Nadi	4.997	-	-	-	No	-	-	PROPOSED
<p>N.B:(-)-New Detected Sources inclusion in DSR not access</p>											

PATTA LANDS / KHATEDARI LAND: (EXISTING & PROPOSED)

Owner	Sy. No.	Area	District	Tahasil	Village	Total Reserve (MT)	Total Miner be Mines (I
NA	NA	NA	NA	NA	NA	NA	NA

DE-SILTATION LOCATION :(LAKES/PONDS/DAMS/ETC.) (EXISTING & PROPOSED)

Name or Reservoir/ Dams	Maintain/Controlled by State Govt./PSU etc.	Location	District	Tahasil	Village	Size(Ha)	Quantity MT,
NA	NA	NA	NA	NA	NA	NA	NA

M-SAND PLANS: (EXISTING & PROPOSED)

Plant Name	Owner	District	Tahasil	Village	Geo-Location	Quantity Tones per Annum	Existing/Prop
NA	NA	NA	NA	NA	NA	NA	NA

(N.B:-NA-Not Available)

FINAL		Annexure-VI				
Cluster & Contiguous Cluster details Clusters:						
River Name	Cluster No.	Lease No.	Location (River Bed / Patta Land	Village	Area (in Ha)	Total Excavation (Ton/Cum)
Sono River	1		Debgan Sand Bed Mouza – Debgan, Khata No – 693, Plot No – 3068, Kissam – Nadi 21° 35' 21.93" to 21° 36' 6.32" N 86° 41' 29.62" to 86° 41' 54.13" E	Debgan	11.303	118014
			Nath ghat Sand Bed Mouza – Sainkula, Khata No – 1162, Plot No – 1755/1 & 2040/1 , Kissam – Nadi 21° 35' 21.9" to 21° 35' 39.5" N 86° 41' 49.0" to 86° 41' 55.5" E	Sainkula	4.977	30000
			Sainkula-Manicha Sand Bed Mouza – Sainkula, Khata No – 1162, Plot No – 1755/1 , Kissam – Nadi 21° 35' 41.41" to 21° 36' 01.58" N 86° 41' 31.27" to 86° 41' 47.6" E	Sainkula	4.993	51211
Kadkai River	2		Basingi Sand Bed Mouza- Basingi, Khata No -457, Plot No - 2899/1, Kisam- Nadi Lat-22°20'09.103"N to 22° 20' 13.215"N Long-86°05'18.930"E to 86° 05' 39.010"E	Basingi	4.997	

			Ghumal Sand Bed Mouza-Ghumal, Khata. No.-152, Plot No.- 1/1, Kisam-Nadi Lat-22°19'54.077"N to 22°20'10.619"N Long-86°05'17.772"E to 86°05'54.211"E	Ghumal	9.712	
Bhandan River	3		Asikpal Sand Bed Mouza-Asikpal, Khata. No.-125, Plot No.- 1/1, Kisam-Nadi Lat-21°57'05.332" N to 21°57'28.465" N Long-85°52'23.790" E to 85°52'41.455" E	Asikpal	3.338	
			Gambhariapal Sand Bed Mouza- Gambhariapal, Khata. No.- 125, Plot No.- 1, Kisam-Nadi Lat-21°56'45.208" N to 21°57'06.296" N Long-85°51'46.433" E to 85°52'24.197" E	Gambhariapal	4.678Ha	
			Jamdapal Sand Bed Mouza- Jamdapal, Khata. No.-124, Plot No.- 1/1, Kisam-Nadi Lat-21°56'14.687" N to 21°56'23.273" N Long-85°50'44.653" E to 85°51'23.918" E	Jamdapal	5.00Ha.	
Kantakha iri River	4		Ghadeikudar Sand Bed Khata. No.-39, Plot No.- 130,178,188,189 & 91/192 Kisam-Nadi	Ghadeikudar	3.80Ha	

			Lat-21°54'58.025" N to 21°55'09.088" N Long-85°49'07.043"E to 85°49'29.932" E			
			Khiching Sand Bed Khata. No.-169, Plot No.- 883,991 & 1320/1, Kisam-Nadi Lat-21°54'59.421" N to 21°55'08.397" N Long-85°49'30.215" E to 85°50'10.558" E	Khiching	4.993Ha.	

Contiguous Clusters:

River Name	Contiguous Cluster No.	Cluster No	Number of leases in the cluster	Location (River bed / Patta land)	Distance between clusters	Village
NA	NA	NA	NA	NA	NA	NA

NA :- NOT AVAILABLE

FINAL Annexure-VII

Transportation Routes for individual leases and leases in Cluster

No	Name of the Tahasil	Lease No	Transportation Route No	Number of tippers / days of lease	Number of tippers / days of all the lease on route	length of Route in KM	Type of Road (Black Topped/unpaved)	Recommendation for road (Black Topped/unpaved)	The road will be constructed by Govt / Lease Owner	Route Map & Location
1	Bahalda	15/2015-16 (Basingi Sand Bed)	Basingi	22	22	0.8	Black topped	Black topped	Govt.	Basingi Road at NH-220
2	Bahalda	13/2015-16 (Dundughat Sand Bed)	Bahalda	4	4	0.90	Black topped	Black topped	Govt.	Dundughat Chaibasa-Tata Nagar ,Rairangpur at Bahalda NH-220
3	Bahalda	14/2015-16 (Tentala-Kadamdiha Sand Bed)	Tentala & Kadamdiha	8	8	1	Black topped	Black topped	Govt.	Tentla Village RD Road at Tentla, NH-220
4	Jamda	18/2021-2022(Baddundu-II Sand Bed)	Baddundu	14	14	1	Black topped	Black topped	Govt.	Baddundu Chaibasa-Tata Nagar ,Rairangpur at Bahalda NH-220
5	Jamda	03/2016-17 (Bhagabeda Sand Bed)	Bhagabeda	2	2	1	Black topped	Black topped	Govt.	Bhagabeda-Jamda Road
6	Jamda	19/2021-2022 (Ghumal Sand Bed)	Ghumal	16	16	2	Black topped	Black topped	Govt.	Ghumal-Aerodom RD at NH-220
7	Jamda	19/2021-2022 (Ghumal Sand Bed)	Ghumal	-	-	-	-	Black topped	Govt.	Basingi Road at NH-220
8	Jamda	04/2018-19 (Laxmiposi Sand Bed)	Laxmiposi	11	11	1.5	Black topped	Black topped	Govt.	Laxmiposi-Jamda RD at NH-220

9	Jamda	01/2016-2017 (Hensada Sand Bed)	Hensada	2	2	0.5	Black topped	Black topped	Govt.	Jensda-Badada-Jamda RD at NH-220
10	Kusumi	26/2019-2020 (Chandida Sand Bed)	Chandida	3	3	0.12	Unpaved	Black topped	Govt.	Chandida-Rairangpur at NH-220
11	Kusumi	2/2022-2023 (Kathabaria Sand Bed)	Kathabaria	1	1	0.1	Unpaved	Black topped	Govt.	Kathabaria-Jhiapabandha-Jhaldunguri at NH-220
12	Kusumi	9/2021-2022(Bankand / Basila Sand Bed)	Bankand & Basila	1	1	0.2	Unpaved	Black topped	Govt.	Bankada-Jorada Chhaka at NH-220
13	Kusumi	10/2021-2022(Uparbeda / Rangamatia Sand Bed)	Uparbeda & Rangamatia	1	1	0.5	Unpaved	Black topped	Govt.	Uparbeda-Kaduanii-Aharbandh at NH-220
14	Rairangpur	36/2021-2022(Neunti Sand Bed)	Neunti	15	15	1.5	Unpaved	Black topped	Govt.	Neunti-Bhalubasa at NH-220
15	Rairangpur	35/2021-2022(Champrei Sand Bed)	Champrei	2	2	1	Unpaved	Black topped	Govt.	Champrei-Rairangpur Road at NH-220
16	Rairangpur	31/2016-17 (Ranipal Sand Bed)	Ranipal	1	1	1	Unpaved	Black topped	Govt.	Ranipal-Rairangpur Road at NH-220
17	Tiring	01/2022-23 (Badnarayani Sand Bed)	(Badnarayani)	6	6	1	Unpaved	Black topped	Govt.	Badnarayani-Lupung-Bahalda Road at NH-220

18	Tiring	01/2019-2020 (Bijaybasa Sand Bed)	Bijaybasa	7	15	0.5	Unpaved	Black topped	Govt.	Bijaybasa-Baddalima Chhaka at NH-220
19	Tiring	03/2015-2016 (Dhobadhobani Sand Bed)	Dhobadhobani	7	7	0.2	Unpaved	Black topped	Govt.	Dhobadhobani-Lupung-Bahalda Road at NH-220
20	Tiring	03/2019-2022 (Maghua Sand Bed)	Maghua	9	9	1	Unpaved	Black topped	Govt.	Maghua-Baddalima Chhaka at NH-220
21	Tiring	01/2015-2016 (Rambeda Sand Bed)	Rambeda	8	15	1	Unpaved	Black topped	Govt.	Rambeda-Baddalima Chhaka at NH-220
22	GB Nagar	187/2022-23 (Chheliabeda Sand Bed)	Chheliabeda& Srinathpur	4	4	0.5	Unpaved	Black topped	Govt.	Chheliabeda-Betnoti-Udala RD at Udala SH-19
23	GB Nagar	599/2020-21(Debagan Sand Bed)	Debagan	21	21	2.5	Unpaved	Black topped	Govt.	Debagan-Balasure-Thakurmunda SH at Udala SH-19
24	GB Nagar	177/2020-21 (Dighi -II Sand Bed)	Dighi	26	26	1	Unpaved	Black topped	Govt.	Dighi-Betnoti-Udala RD at Udala SH-19
25	GB Nagar	176/2020-21(Dighi-I Sand Bed)	Dighi	25	25	1.6	Unpaved	Black topped	Govt.	Dighi-Betnoti-Udala RD at Udala SH-19

26	GB Nagar	188/2022-23(Jayapur - Baradihi Sand Bed)	Jayapur & Baradihi	5	5	0.5	Unpaved	Black topped	Govt.	Jaypur-Betnoti-Udala RD at Udala SH-19
27	GB Nagar	129/2020-21(Keshpur,Sartikpur & Goda Sand Bed)	Keshpur,Sartikpur & Goda	26	26	0.5	Unpaved	Black topped	Govt.	Jaypur-Betnoti-Udala RD at Udala SH-19
28	GB Nagar	127/2020-21 (Nuagan- Parichhipur Sand Bed)	Nuagan & Parichhipur	7	7	0.3	Unpaved	Black topped	Govt.	Jaypur-Betnoti-Udala RD at Udala SH-19
29	GB Nagar	128/2020-21(Parichhipur Sand Bed)	Parichhipur	6	6	15	Unpaved	Black topped	Govt.	Parichhipur-Betnoti-Udala RD at Udala SH-19
30	GB Nagar	602/2021(Sainkula - Kantisahi Sand Bed)	Sainkula & Kantisahi	27	27	0.90	Unpaved	Black topped	Govt.	Sainkula-Balasure-Thakurmunda SH at Udala SH-19
31	GB Nagar	602/2021-22(Sainkula-Manicha Sand Bed)	Sainkula	27	27	0.90	Unpaved	Black topped	Govt.	Sainkula-Balasure-Thakurmunda SH at Udala SH-19
32	GB Nagar	600/2021-22Sainkula(Nath ghat) Sand Bed	Sainkula	-	-	0.6	Unpaved	Black topped	Govt.	Sainkula-Balasure-Thakurmunda SH at Udala SH-19
33	Kaptipada	22/2020-21 (Badbisol Sand Bed)	Ambadiha	6	14	1	Unpaved	Black topped	Govt.	Badbisol-Udala Kaptipada RD at SH-19

34	Kaptipada	25/2020-21(Janakpur (Bajarpur) Sand Bed	Janakpur (Bajarpur)	5	10	2.00	Unpaved	Black topped	Govt.	Janakpur- Kaptipada RD at SH-19
35	Kaptipada	122/2020-23 Kaptipada- Janakpur Sand Bed	Janakpur & Kaptipada	5	8	0.5	Unpaved	Black topped	Govt.	Janakpur- Kaptipada RD at SH-19
36	Kaptipada	121/2022-23 (Kaptipada - Beldiha Sand Bed)	Kaptipada & Beldiha	4	7	0.5	Unpaved	Black topped	Govt.	Beldiha- Kaptipada RD at SH-19
37	Kaptipada	123/2022-23 (Sanbisol Sand Bed)	Sanbisol	5	9	2	Unpaved	Black topped	Govt.	Sanbisol- Kaptipada RD at SH-19
38	Kaptipada	120/2022-23(Sudsudia Sand Bed)	Sudsudia	8	9	0.3	Unpaved	Black topped	Govt.	Badakhlandi chhaka- Kaptipada RD at SH-19
39	Udala	119/2020-2021(Athangan Sand Bed)	Athangan	9	9	2	Unpaved	Black topped	Govt.	Athangan-Udala RD at Udala SH-19
40	Udala	117/2020-2021(Bhimtali Sand Bed)	Mathasahi	18	18	2	Black topped	Black topped	Govt.	Bhimtali Road at SH-19
41	Udala	120/2020-2021(Kainsari Sand Bed)	Rangamatia,Kainsari	16	16	3	Unpaved	Black topped	Govt.	Kainsari-Betnoti-Udala RD at Udala SH-19

42	Udala	Kainthoora Sand Bed	-	-	-	-	-	-	-	Black topped	Govt.	Kainthoora-Bisoi-Khuntaapal RD at Udala SH-19
43	Udala	18/2015-2016(Raidandia Sand Bed)	Udala to U.No-8,Raidandia	1	1	1.5	Unpaved	Unpaved	Black topped	Govt.	Govt.	Raidandia-Udala RD at SH-19
44	Udala	15/2015-2016(Jalda Sand Bed)	Baunsapal	2	2	1	Unpaved	Unpaved	Black topped	Govt.	Govt.	Jalda at SH-19
45	Baripada	23/2021-22(Balanga Sand Bed, Unit No-7,Deulasahi)	Deulasahi	14	14	1	Unpaved	Unpaved	Black topped	Govt.	Govt.	Udala-Baripada Road at SH-19
46	Baripada	02/2015-16(Balipal Sand Bed)	Balipal	14	14	0.3	Unpaved	Unpaved	Black topped	Govt.	Govt.	Balipal-Uthaminuagan at SH-19
47	Baripada	91/2022-23(Jamdapal Sand Bed)	Jamdapal	5	5	1	Unpaved	Unpaved	Black topped	Govt.	Govt.	Jamdapal-Baiganbadia chhaka at SH-19
48	Baripada	Orchandvilia Sand Bed	-	-	-	-	-	-	Black topped	Govt.	Govt.	Orchandvilia-Belam-Udala-Baripada Road at SH-19
49	Badasahi	56/2015-2016(Balanga Sand Bed, Arapata)	Arapata	10	10	0.05	Unpaved	Unpaved	Black topped	Govt.	Govt.	Arpata-Badasahi-Manatri Road

50	Badasahi	11/2015-2016(Balanga Sand Bed,Pratappur)	Pratappur	8	8	0.2	Unpaved	Black topped	Govt.	Pratappur-Badasahi-Manatri Road
51	Badasahi	13/2015-2016(Balanga Sand Bed,Baguli)	Baguli	1	1	0.15	Unpaved	Black topped	Govt.	Baguli-Badasahi-Manatri Road
52	Badasahi	32/2016-2017(Balanga Sand Bed,Asukand)	Asukand	13	13	0.3	Unpaved	Black topped	Govt.	Asukand-Betnoti-Manatri Road
53	Badasahi	10/2015-16(Balanga Sand Bed,Belpal)	Belpal	10	10	0.3	Unpaved	Black topped	Govt.	Belpal-Betnoti-Udala Road
54	Badasahi	12/2015-2016(Balanga Sand Bed,Sakua)	Sakua	9	9	0.1	Unpaved	Black topped	Govt.	Sakua-Betnoti-Udala Road
55	Badasahi	72/2015-16 (Balanga Sand Bed,Dingira)	Dingira	11	11	0.24	Unpaved	Black topped	Govt.	Dingira-Basingi-Manatri Badsahi Road
56	Badasahi	Balanga Sand Bed,Mahupura	Mahupura	10	10	0.3	Unpaved	Black topped	Govt.	Mahupura-Basingi-Manatri Badsahi Road
57	Badasahi	Balanga Sand Bed,Tunagambaria	Tunagambaria	2	2	0.1	Unpaved	Black topped	Govt.	Tunagambaria-Betnoti-Manatri Road

58	Badasahi	Balanga Sand Bed, Uthaminuagan	Uthaminuagan	10	10	4	Unpaved upto 500m and then black	Black topped	Govt.	Uthaminuagan-Udala-Baripada Roadat SH-19
59	Betnoti	1/2022-23 (Budhabalanga Sand Bed No-I)	Belanpura, Madhunanda & Demphouda	12	12	0.5	Unpaved	Black topped	Govt.	Baisinga-Manatri Road
60	Betnoti	2/2022-23 (Budhabalanga Sand Bed No-II)	Pratimadeipur & Patalipura	13	13	0.3	Unpaved	Black topped	Govt.	Baisinga-Manatri Road
61	Betnoti	3/2022-23 (Budhabalanga Sand Bed No-III)	Sankhamod	9	9	0.5	Unpaved	Black topped	Govt.	Baisinga-Manatri Road
62	Kuliana	13/2015-16 (Balanga Sand Bed-Padhharipur)	Padhharipur	3	3	0.5	Unpaved	Black topped	Govt.	Padhharipur-Balasure-Baripada RD at NH-18
63	Kuliana	02/2015-16 (Balanga Sand Bed-Tumuda)	Tumuda	7	7	1	Unpaved	Black topped	Govt.	Tumuda-Asanjoda Balasure-Baripada RD at NH-18
64	Moroda	01/2021-22 (Jambhira River Sand Bed 01)	Kaduani	3	3	1	Unpaved	Black topped	Govt.	Gadia-Kosta Road

65	Moroda	01/2021-22 (Jambhira River Sand Bed 02)	Baunskantia,Gadia & Kendudhiha	4	4.00E+00	0.1	Unpaved	Black topped	Govt.	Kendudhiha Road-Tungadhua Road
66	Moroda	01/2021-22 (Jambhira River Sand Bed 03)	Badfera,Ranipal & Paramananda	7	7	0.5	Unpaved	Black topped	Govt.	Badfera-Barmile Chhaka at SH-61
67	Moroda	01/2021-22 (Jambhira River Sand Bed 04)	Gholmuhan & Khuntapal	1	1	0.5	Unpaved	Black topped	Govt.	Pariakuli-Chitrada at SH-61
68	Moroda	01/2021-22 (Jambhira River Sand Bed 05)	Gandaguhali & Pariakuli	3	3	1	Unpaved	Black topped	Govt.	Pariakuli-Chitrada at SH-61
69	Moroda	01/2021-22 (Jambhira River Sand Bed 06)	Rukuni,Pariakuli,Chitrad a&Silda	5	5	0.2	Unpaved	Black topped	Govt.	Chitrada-Batipada at SH-61
70	Moroda	01/2021-22 (Jambhira River Sand Bed 07)	Bainchdiha Samil Barkanda & Morada	1	1	0.2	Unpaved	Black topped	Govt.	Baripada-Amaroda Road at SH-61
71	Moroda	01/2021-22 (Badmundabani Sand Bed)	Badmundabani	8	8	0.5	Unpaved	Black topped	Govt.	Badfera-Barmile Chhaka at SH-61
72	Rasgovindpur	10/2020-21(Badampur Sand Bed)	Badampur	7	7	1.5	Unpaved	Black topped	Govt.	Sardaha-Basta Road NH-16

73	Rasgovindapur	11/2020-21(Ektali,Satasgodia,Manikpur ,Handidhwa Jambhira River Sand Bed)	Ektali,Satasgodia,Manikpur & Handidhwa	5	5	1	Unpaved	Black topped	Govt.	Sardiha-Basta Road NH-16
74	Rasgovindapur	02/2020-21(Handidhwa,Paiksahi,Muruda Jambhira River Sand Bed)	Handidhwa,Paiksahi,Muruda	2	2	2.5	Unpaved	Black topped	Govt.	Handidhwa-Mathani Road at NH-16
75	Rasgovindapur	08/2020-20 (Jambhira River Sand Bed-Bachhuripal)	Bachhuripal	27	27	0.2	Unpaved	Black topped	Govt.	Baripada-Amarda Road at SH-61
76	Rasgovindapur	09/2020-21 (Pinguli & Patharchatia Sand Bed)	Pinguli & Patharchatia	8	8	0.8	Unpaved	Black topped	Govt.	Pinguli-Sarumala _Baripada-Amarda Road-SH-61
77	Rasgovindapur	01/2021-22 (Ramchandrapur & Bhedisahi Jambhira River Sand Bed)	Ramchandrapur & Bhedisahi	8	8	1	Unpaved	Black topped	Govt.	Ramchandrapur-Baripada-Amarda Road-SH-61
78	Rasgovindapur	03/2015-16 (Dohlipura, -Padmatalia & Pinguli Sand Bed)	Dohlipura, -Padmatalia & Pinguli	7	7	0.5	Unpaved	Black topped	Govt.	Dohlipura-Baripada-Amarda Road at SH-61
79	Saraskana	15/2021-2022 (Jamunapal-Kumbhirmundi Sand Bed)	Jamunapal & Kumbhirmundi	21	21	0.9	Unpaved	Black topped	Govt.	Pandra-Jamsola Checkpost at NH-49

80	Saraskana	239/2021-2022 (Shirsa-Rugudisahi Sand Bed)	Sirsha	25	25	1.4	Unpaved	Black topped	Govt.	Sirsa-Jhadpokharia at NH-49
81	Shamakhunta	15/2015-16 (Balanga Sand Bed, Bajratundi)	Bajratundi	5	5	1	Unpaved	Black topped	Govt.	Bajratundi-Udala-Bariapada Road at SH-19
82	Shamakhunta	30/2021-2022 (Balanga Sand Bed, Inkidapal)	Inkidapal	8	8	0.5	Unpaved	Black topped	Govt.	Inkidapal-Asanjoda Balasore-Bariapada RD at NH-18
83	Shamakhunta	31/2021-2022 (Balanga Sand Bed, Pundura)	Pundura	11	11	1	Unpaved	Black topped	Govt.	Pundura-Udala-Bariapada Road SH-19
84	Shamakhunta	17/2015-2016 (Balanga Sand Bed, Mahulia)	Mahulia	6	6	3	Unpaved	Black topped	Govt.	Mahulia-Tikarpada-Bariapada Road SH-19
85	Karanjia	7/2021-2022 (Birajadunathpur Sand Bed)	Birajadunathpur	9	9	1	Unpaved	Black topped	Govt.	Birajadunathpur-Chadheibhol Chhnaka at AH-46
86	Karanjia	6/2021-2022 (Mahadevdeuli Sand Bed-I)	Mahadevdeuli	10	16	0.15	Unpaved	Black topped	Govt.	Mahadevdeuli Kolkata-Mumbai Hwy at AH-46

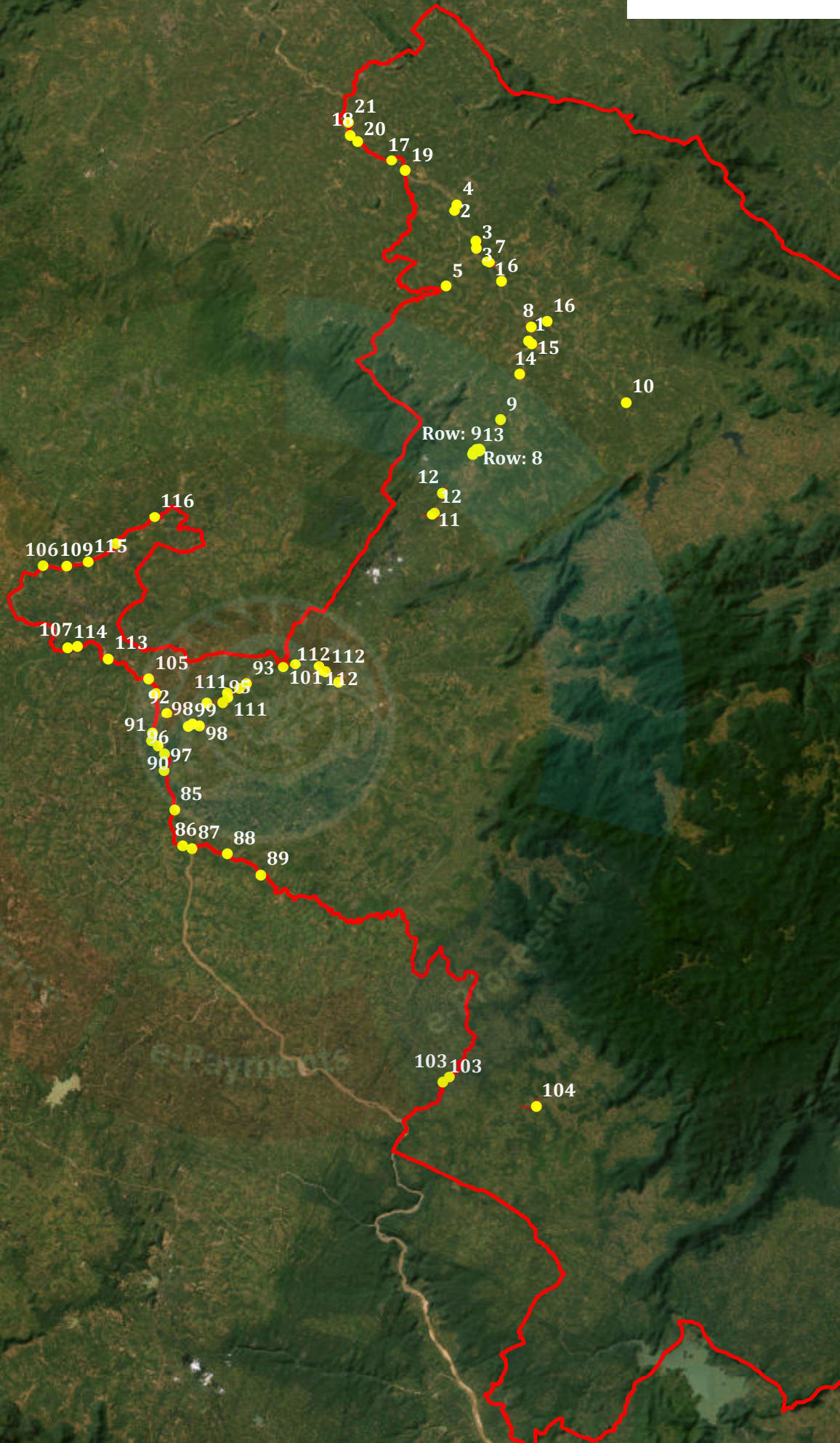
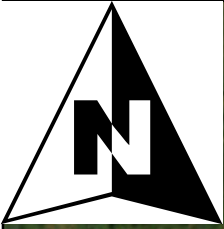
87	Karanjia	1/2021-2022 (Mahadevdeuli Sand Bed-II)	Mahadevdeuli	6	16	0.14	Unpaved	Black topped	Govt.	Mahadevdeuli Kolkata- Mumbai Hwy at AH-46
88	Karanjia	1/2022-2023 (Chitraposi & Asanbani Sand Bed)	Bhalugoda Oraf Chitraposi & Asanbani	5	5	0.62	Unpaved	Black topped	Govt.	Chitraposi- Chadheibhol Chhnaka at AH-46
89	Karanjia	3/2022-2023(Bhanra Sand Bed)	Bhanra	6	6	1.6	Unpaved	Black topped	Govt.	Bhanra-Chitraposi- Chadheibhol Chhnaka at AH-46
90	Sukruli	39/2022-2023(Adipur Sand Bed)	Adipur	6	6	2.1	Unpaved	Black topped	Govt.	Adipur-Jyotipur- Chadheibhol Chhnaka at AH-46
91	Sukruli	5/1/2018-2019(Adipur Sand Bed)	Adipur(Goudmunda)	6	6	2.4	Unpaved	Black topped	Govt.	Adipur-Domuhani Bridge-Padampur
92	Sukruli	Adipur Sand Bed	-	-	-	-	-	Black topped	Govt.	Adipur-Jyotipur- Chadheibhol Chhnaka at AH-46
93	Sukruli	Asikapal Sand Bed	-	-	-	-	-	Black topped	Govt.	Asikapal-Jashipur- Raruan Road

94	Sukruli	Gambhariapal Sand Bed	-	-	-	-	-	-	-	Black topped	Govt.	Gambhariapal-Jashipur-Raruan Road
95	Sukruli	Jamdapal Sand Bed	-	-	-	-	-	-	-	Black topped	Govt.	Jamdapal-Jashipur-Raruan Road
96	Sukruli	40/2022-2023(Keshna Sand Bed)	Keshna	5	5	1.1	Unpaved	Black topped	Govt.	Black topped	Govt.	Keshna-Chadheibhol Chhaka at AH-46
97	Sukruli	19/2015-2016(Baradapal Sand Bed)	Baradapal	1	1	0.6	Unpaved	Black topped	Govt.	Black topped	Govt.	Baradapal-Chadheibhol Chhaka at AH-46
98	Sukruli	21/2015-2016(Khiching Sand Bed)	Khiching	1	1	0.1	Unpaved	Black topped	Govt.	Black topped	Govt.	Khiching-Karanjia MDR
99	Sukruli	23/2017-2018(Ghodeikudar Sand Bed)	Ghodeikudar	1	1	0.2	Unpaved	Black topped	Govt.	Black topped	Govt.	Ghodeikudar-Khiching-Karanjia MDR
100	Sukruli	27/2018-2019(Khandiadar Sand Bed)	Khandiadar	2	2	0.65	Unpaved	Black topped	Govt.	Black topped	Govt.	Khandiadar - Khiching-Karanjia MDR
101	Sukruli	(Kunjiam Sand Bed)	Kunjiam	-	-	-	Unpaved	Black topped	Govt.	Black topped	Govt.	Jhumkapal-Jashipur-Raruan Road

102	Sukruli	Saruabil Sand Bed	Saruabil	-	-	-	-	-	-	Black topped	Govt.	Saruabil-Jashipur -Raruan Road
103	Thakurmunda	(Khasakudar - Oriam Sand Bed)	Khasakudar & Oriam	2	2	1km	Unpaved	Black topped	Govt.	Black topped	Govt.	Khasakudar -Bhimkund Road
104	Thakurmunda	Bharanibeda Sand Bed	Bharanibeda	4	4	Sand Bed adjacent to G.P.Road	Black Topped	Black topped	Govt.	Black topped	Govt.	Anandapur-Karanjia at NH-53
105	Raruan	Kamarbandha Sand Bed	-	-	-	-	-	Black topped	Govt.	Black topped	Govt.	Kamarbandha- Champua- Raruan RD
106	Raruan	11/2015-16(Righa Sand Bed)	Righa	4	4	5	Black topped	Black topped	Govt.	Black topped	Govt.	Righa-Jamsedpur-Keonjhar Road at NH-20
107	Raruan	4/2015-2016(Nuagan Sand Bed)	Nuagan	3	3	1.5	Unpaved	Black topped	Govt.	Black topped	Govt.	Champua- Raruan RD

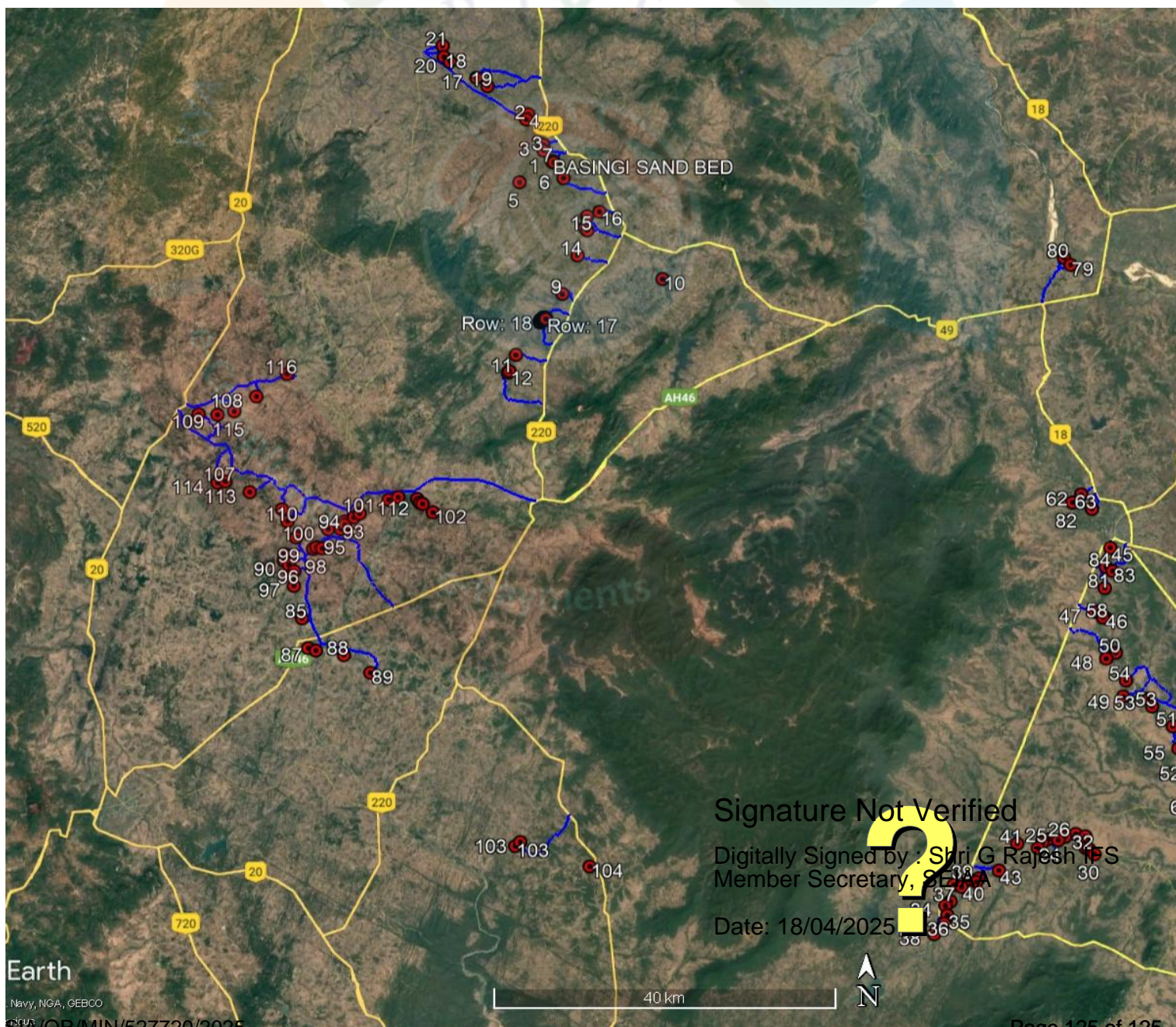
108	Raruan	7/2015-2016(Narasandha - Dhanyatri Sand Bed)	Narasandha & Dhanyatri	4	4	1	Unpaved	Black topped	Govt.	Narsandha-Champua at NH-20
109	Raruan	8/2015-2016(Solghara Sand Bed)	Solghara	5	5	4	Unpaved	Black topped	Govt.	Solghara-Champua at NH-20
110	Raruan	4/2015-2016(Mukuna Sand Bed)	Mukuna	1	1	0.5	Unpaved	Black topped	Govt.	Mukuna-Champua-Raruan RD
111	Raruan	7/2016-2017(Bad-Raruan - San-Raruan Sand Bed	Bad-Raruan & San-Raruan	1	1	1	Unpaved	Black topped	Govt.	Jashipur-Raruan Road
112	Raruan	6/2016-2017(Badmenta & Brundeiposi Sand Bed)	Badmenta & Brundeiposi	1	1	0.5	Unpaved	Black topped	Govt.	Jashipur-Raruan Road
113	Raruan	16/2017-18(Kendua Sand Bed)	Kendua	0	0	3	Unpaved	Black topped	Govt.	Champua-Raruan RD

114	Raruan	29/2018-19(Talibunria Sand Bed)	Talibunria	2	2	3	Unpaved	Black topped	Govt.	Champua-Raruan RD
115	Raruan	31/2018-19(Hindola & Dhanyatri Sand Bed)	Hindola & Dhanyatri	2	2	0.5	Unpaved	Black topped	Govt.	Hindola-Champua at NH-20
116	Raruan	Kudarsahi Sand Bed	-	-	-	-	-	Black topped	Govt.	Kudarsahi-Champua at NH-20
N.B:(-)-New Detected Sources inclusion in DSR not access										





TRANSPORTING ROUTE



Signature Not Verified

Digitally Signed by: Shri G Rajesh IFS
Member Secretary, SEZSA

Date: 18/04/2025

166
OFFICE OF THE MINING OFFICER, MAYURBHANJ
BARIPADA

254

At- Plot No.269/2919 & 207/2920, Mouza-Bijayramchandrapur (In front of
Diganta Vikash Educational Institute), Near NH-16, Baripada
e-mail Id:-mayurbhanjmogmail.com

No. 3198 /MM/MBJ, Dt. 08.12.25 /

FORM-F

Intimation to Successful Bidder

[See Rule-10 (11), 16(9), 27(6)]

From

Mining Officer, Mayurbhanj,
Baripada

To

Sri Dinesh Agrawalla
S/o-Sajanlal Agrawalla
At-Station Bandhasahi, W. No.-12, Po / PS-Baripada
Dist-Mayurbhanj, Odisha, Pin-757001

Sub: Intimation to Successful Bidder.

Sir,

This is to intimate that you have been selected as the successful bidder for the quarry lease, namely Budhabalanga Sand Bed, Belpal over an area of 4.997 Ha. for 5 years based on your application for the said lease. The amount of additional charge bid by you is Rs. 1401.00 Per Cum and accepted.

The mining plan and the environment clearance for the said lease has been obtained. The tentative selection is subject to the provisions of the OMMC Rules, 2016 and amendment thereof.

You are directed to convey your acceptance to the terms and conditions and to deposit an amount **Rs. 1,09,27,500.00** (Rupees One Crore Nine Lakh Twenty-seven Thousand Five Hundred only) calculated in next page as prescribed under rule 27(7) of OMMC Rules, 2016 and amendment thereof. Proof of deposit of the aforesaid amount along with acceptance should reach the undersigned within fifteen days of the date of issue of this letter failing which this intimation shall stand automatically revoked without any further notice and the bid security shall stand forfeited.

You are also directed to execute deed in respect of the quarry lease for the aforesaid area within the period specified in sub-rule (1) of rule 43 of the OMMC Rules, 2016 and amendment thereof.

P.T.O

Amount to be deposited as follows :

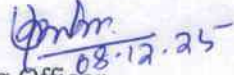
MGQ: 30000 Cum for 1 st Year as per Mining Plan	
Royalty- Rs.35 x 30000	10,50,000.00
Addl. Charge -Rs. 1401 x 30000	4,20,30,000.00
Total (Royalty+ Quoted Addl. Charge)	4,30,80,000.00
25 % of Royalty & Quoted Addl. charge	1,07,70,000.00
DMF (10 % of Royalty amount)	1,05,000.00
EMF (5 % of Royalty amount)	52,500.00
Total Security Amount	1,09,27,500.00

In words: (Rupees One Crore Nine Lakh Twenty-seven Thousand Five Hundred) Only


Therefore, you are directed to deposit the aforesaid amount within 15 days in the given bank details towards interest free security deposit and submit the copy of money receipt in the office of the undersigned for further course of action at this end.

Name of A/C Holder	Deputy Director of Mines, Bhadrak
A/C No.	42617479456
Name of Bank & Branch	State Bank of India, Kachery Road, Bhadrak
IFSC Code	SBIN0000036

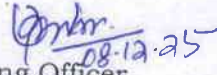
Yours faithfully,


Mining Officer,
Mayurbhanj, Baripada

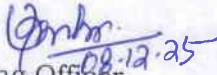
Memo No. 3199 /MM/MBJ, Dt. 08.12.25 /
Copy submitted to Director of Minor Mineral, Bhubaneswar for favour of kind information.


Mining Officer,
Mayurbhanj, Baripada

Memo No. 3200 /MM/MBJ, Dt. 08.12.25 /
Copy submitted to the Collector & District Magistrate, Mayurbhanj, for favour of kind information.


Mining Officer,
Mayurbhanj, Baripada

Memo No. 3201 /MM/MBJ, Dt. 08.12.25 /
Copy submitted to the Sub-Collector, Baripada/Deputy Director of Mines, Bhadrak Circle, Bhadrak for favour of kind information.


Mining Officer,
Mayurbhanj, Baripada



सत्यमेव जयते

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File No.: SIA/OR/MIN/228164/2021

Government of India

Ministry of Environment, Forest and Climate Change

(Issued by the State Environment Impact Assessment Authority (SEIAA),
ODISHA)

256



Dated 23/02/2026



To,

SRI DINESH AGARWAL
S/o-Sajanlal Agarwa
At-Station Bandhasahi, Ward No-12, Po/Ps-Baripada, Dist-Mayurbhanj ODISHA, 757001
dineshagarwal22121979@gmail.com

Subject: Grant of Transfer of EC Identification No. EC22B001OR151087 dated 31.01.2022 granted to the project of Budhabalanga Sand Bed, Belpal over an area of 12.35 acres or 5.00 hectares under the provision of the EIA Notification 2006 and as amended thereof regarding.

Sir/Madam,

This is in reference to your application submitted to SEIAA, Odisha vide proposal number SIA/OR/MIN/567167/2026 dated 29/01/2026 for grant of transfer of EC dated 31.01.2022 granted to the project of Budhabalanga Sand Bed, Belpal over an area of 12.35 acres or 5.00 hectares in village Belpal under Badasahi Tahasil in Mayurbhanj District, Odisha in favour of Sri Dinesh Agarwal, the successful bidder/lessee under the provision of para 11 of the EIA Notification 2006-and as amended thereof.

2. The particulars of the proposal are as below :

(i) EC Identification No.	EC26C0107OR5264596T
(ii) File No.	SIA/OR/MIN/228164/2021
(iii) Clearance Type	Transfer of EC
(iv) Category	B2
(v) Schedule No./ Project Activity	1(a) Mining of minerals
(vii) Name of Project	Transfer of Environment Clearance of Budhabalanga Sand Bed, Belpal over an area of 12.35 acres or 5.00 hectares in village Belpal under Badasahi Tahasil in Mayurbhanj District, Odisha.
(viii) Location of Project (District, State)	MAYURBHANJ, ODISHA
(ix) Issuing Authority	SEIAA, Odisha
(x) EC Date	31/01/2022
(xi) Details of Transferee	SRI DINESH AGARWAL, S/o-Sajanlal Agarwal, At-Station Bandhasahi, Ward No-12, Po/Ps-

(xii) Details of Transferor

Plot/Survey Khasra Nos.: Khata No-287, Plot No-50/1 & 50/2

3. In view of the particulars given in the Para 1 above, the project proposal interalia including Form-7 were submitted to the SEIAA, Odisha under the provision of Para 11 of the EIA notification 2006 and its subsequent amendments. Details in Form 7 can be accessed on the PARIVESH portal by scanning the QR Code above.

4. The SEIAA, Odisha has examined the requisite information/documents required for transfer of EC in 271st meeting held on 10.02.2026 in accordance with the provisions contained in the Environment Impact Assessment (EIA) Notification, 2006 & further amendments thereto and hereby accords Transfer of EC Identification No. EC22B001OR151087 dt. 31.01.2022 of Budhabalanga Sand Bed, Belpal over an area of 12.35 acres or 5.00 hectares in village Belpal under Badasahi Tahasil in Mayurbhanj District, Odisha to Sri Dinesh Agarwal , the successful bidder /lessee as requested by the Mining Officer, Mayurbhanj vide letter no. 3198 dated 08.12.2025 under the provisions of EIA Notification, 2006 and as amended thereof. The extraction quantity of sand limited to **5000 cum with average depth of 0.5 meter upto 05.08.2026 (i.e. Validity of Mining Plan)** valid from the date of issue of this letter and the method of mining shall be as per the approved Mining Plan. The other stipulated terms and conditions of the original EC initially granted on 04/08/2025 remain the same subject to compliance of EC conditions.

Stipulations

Sl.	Descriptions	Stipulation
(i)	Lease Area:	12.35 Acres or 5.00 Ha.
(ii)	No Mining Zone:	<ol style="list-style-type: none"> 1. The PP shall maintain safety and stability of Riverbanks i.e. 3 meter or 10% of river width whichever is more for protection of river bank and 2. 7.5-meter safety zone from all sides of lease boundary. 3. No stream should be diverted for the purpose of sand mining. No natural water course and/ or water resources are obstructed due to mining operations. 4. The PP shall maintain 7.5 meter as no mining zone from the embankment as stipulated in the sustainable sand mining guideline,2016. The Mining Officer shall ensure the compliance of the condition during mining operation. 5. No mining within 250 meter of upstream and 500 meter of the downstream of the existing river bridge
(iii)	Maximum Depth of Mining:	0.5 meter as per EC conditions
(iv)	Method of Mining:	The method of mining shall be as per approved Mining Plan
(v)	Permitted Quantity:	5000 cum with average depth of 0.5 meter upto 05.08.2026 (i.e. Validity of Mining Plan) valid from the date of issue of this letter and the method of mining shall be as per the approved Mining Plan
(vi)	Validity Period of EC:	The EC is valid upto 05.08.2026
(vii)	ARRS report	The Annual Rate of Replenishment Study (ARRS) is to be conducted through ORSAC empanel agency or NABET Consultant as per the prescribed guidelines and the PP shall submit the report in subsequent

5. No Working Zone: - The lessee shall ensure that no sand mining is carried out in the areas as specified below: -

- a. During the rainy season;
- b. Within the water channel or stream flow area throughout the year;
- c. Mining shall not be undertaken in a mining lease located in 200-500 meter of bridge, 200 meter upstream and downstream of water supply/irrigation scheme, 100 meter from the edge of National Highway and railway line, 50 meters from a reservoir, canal or building, 25 meters from the edge of State Highway and 10 meters from the edge of other roads except on special exemption by the Sub-Divisional level Joint Inspection Committee.
- d. The mining or any ancillary activity shall not in any way disturb the flow pattern of the river water during the non-monsoon period.
- e. No stream shall be diverted for the purpose of sand mining and no natural water course shall be obstructed.
- f. Sand mining operations shall not affect the existing sources for irrigation / drinking water / industrial purposes.
- g. The natural sand dunes, if any, near or surrounding the lease area shall not be disturbed.
- h. Mining shall be carried out under strict adherence to provisions of OMMC Rules, 2016, Enforcement & Monitoring Guidelines for Sand Mining (EMGSM), 2020. Sand Policy of Govt. Of Odisha dated 02.09.2021 are made there-under as applicable

6. Transport Safeguards:

- i. No transportation of the minerals shall be allowed on any road passing through villages/habitations without prior explicit permission.
- i. Transportation of minerals through existing rural roads can be allowed only by the concerned Govt. Department/ Gram Panchayat/BDO after required strengthening such that the carrying capacity of the road is increased to handle the mineral carrying truck traffic. The project proponent shall bear the cost towards the widening and strengthening of existing public roads in case the same is proposed to be used for the project.
- i. Project proponents shall ensure that the transport of minerals will be as per IRC Guidelines with respect to complying with traffic congestion and traffic density.
- i. Vehicles hired for transportation of minor minerals from the site should be in good condition and should have pollution check certificates and should conform to applicable air and noise emission standards and should be operated only during non-peak hours. Speed of vehicle be regulated and in no case >30 Kms / hr be allowed.
- i. The vehicles shall not be overloaded and shall be covered with Tarpaulin. The Tahasildar/ Mining Officer may collect an appropriate additional road maintenance levy from the lessee as part of the lease conditions on the basis of quantum of mineral transported, and utilize the proceeds of the levy for proper maintenance of the extraction paths and roads to prevent their degradation on account of plying of mineral carrying trucks.
- i. Water spraying should be made on the village road to control particulate matter (dust particles) pollution in surrounding air during transportation from the quarry. Garland drain shall be constructed on the hill slope to arrest downward flow of particulate matter with rainwater.

7. Other Environmental Conditions: -The Project Proponent shall follow all the provisions of Sand Policy of Govt. Of Odisha dated 02.09.2021 for this sand mining project.

- a. The Tahasildar/ Mining Officer shall take adequate measures to prevent unauthorized mining;
- b. The project proponent should carry out river bed sand mining manually by engaging local laborers to check over exploitation of sand at the source;
- c. The lessee shall ensure safety of human life and livestock from accidents in case the village / any habitation is very near the mining lease area.
- d. At the end of mine closure, the proponent shall immediately remove all the sheds put up in the quarry and all the equipment in the area before closure of the quarry.

8. Half-yearly Compliance Report: -It shall be mandatory for the project management to submit half yearly compliance reports on the status of implementation of the above stipulated environment. The project authority is mandatory to upload

the compliance report of EC conditions including results of monitored data, as applicable in the website of the Ministry for monitoring of EC Conditions. No hard copy and soft copy required to submit to SEIAA, Odisha, failing which EC is liable to be revoked.

9. Concomitant Monitoring: - The conditions stipulated in the environmental clearance will be closely monitored on the ground by the lease granting authority, i.e. the Tahasildar/mining officer, who shall ensure compliance of the stipulated conditions and take corrective measures promptly in case of any non-compliance and also ensure that the project proponent submits half yearly compliance reports.

10. Independent Monitoring: -The concerned Regional Office of the MoEF & CC/ SPCB, Odisha shall periodically monitor compliance of the stipulated conditions as applicable for this project. The project authorities should extend full cooperation to the MoEF & CC officer(s)/SPCB officer(s) by furnishing the requisite data / information / monitoring reports.

11. Revocation of EC: - The SEIAA, Odisha may revoke or suspend the EC, if implementation of any of the above conditions is not satisfactory. The SEIAA, Odisha reserves the right to alter /modify the above conditions or stipulate any further condition in the interest of environment protection.

12. Change in Ownership of Lease: - This EC shall not be transferred without the permission of SEIAA, Odisha. The Tahasildar/ Mining Officer shall inform the SEIAA of any change in ownership of the mining lease. No mining is allowed without transfer of EC as per provisions of the para 11 of EIA Notification, 2006, as amended from time to time.

13. The SEIAA, Odisha reserves the right to alter/modify the above conditions or stipulate any further condition in the interest of environment protection.

14. The Environmental Clearance to the aforementioned project is under provisions of EIA Notification, 2006. It does not tantamount to approvals/consent/permissions etc. required to be obtained under any other Act/Rule/regulation. The Project Proponent is under obligation to obtain approvals /clearances under any other Acts/ Regulations or Statutes, as applicable, to the project.

15. The PP is under obligation to implement commitments made in the Environment Management Plan (EMP) which forms part of this EC.

16. The EC is valid upto 05.08.2026 (i.e. validity of Mining Plan) from the date of this Transfer of EC letter.

17. General Instructions:

- o. The project proponent shall prominently advertise it at least in two local newspapers of the District or State, of which one shall be in the vernacular language within seven days indicating that the project has been accorded environment clearance and the details of SEIAA website where it is displayed.
- o. The copies of the environmental clearance shall be submitted by the project proponents to the Heads of local bodies, Panchayats and Municipal Bodies in addition to the relevant offices of the Government who in turn must display the same for 30 days from the date of receipt.
- o. The project proponent shall have a well laid down environmental policy duly approved by the Board of Directors (in case of Company) or competent authority, duly prescribing standard operating procedures to have proper checks and balances and to bring into focus any infringements/deviation/violation of the environmental / forest / wildlife norms / conditions.
- o. Action plan for implementing EMP and environmental conditions along with a responsibility matrix of the project proponent (during construction phase) and authorized entity mandated with compliance of conditions (during operational phase) shall be prepared. The year wise funds earmarked for environmental protection measures shall be kept in a separate account and not to be diverted for any other purpose. Six monthly progress of implementation of the action plan shall be reported to the Ministry/Regional Office along with the Six-Monthly Compliance Report.

- o. Concealing factual data or submission of false/fabricated data may result in revocation of this environmental clearance and attract action under the provisions of Environment (Protection) Act, 1986.
- o. The Regional Office of MoEF & CC, Bhubaneswar, SPCB, Odisha and the lease granting Authority shall monitor compliance of the stipulated conditions. The project authorities should extend full cooperation to the officer (s) of the Regional Office by furnishing the requisite data / information/monitoring reports.
- o. Any appeal against this EC shall lie with the National Green Tribunal, if preferred, within a period of 30 days as prescribed under Section 16 of the National Green Tribunal Act, 2010
18. This issues with the approval of the Competent Authority

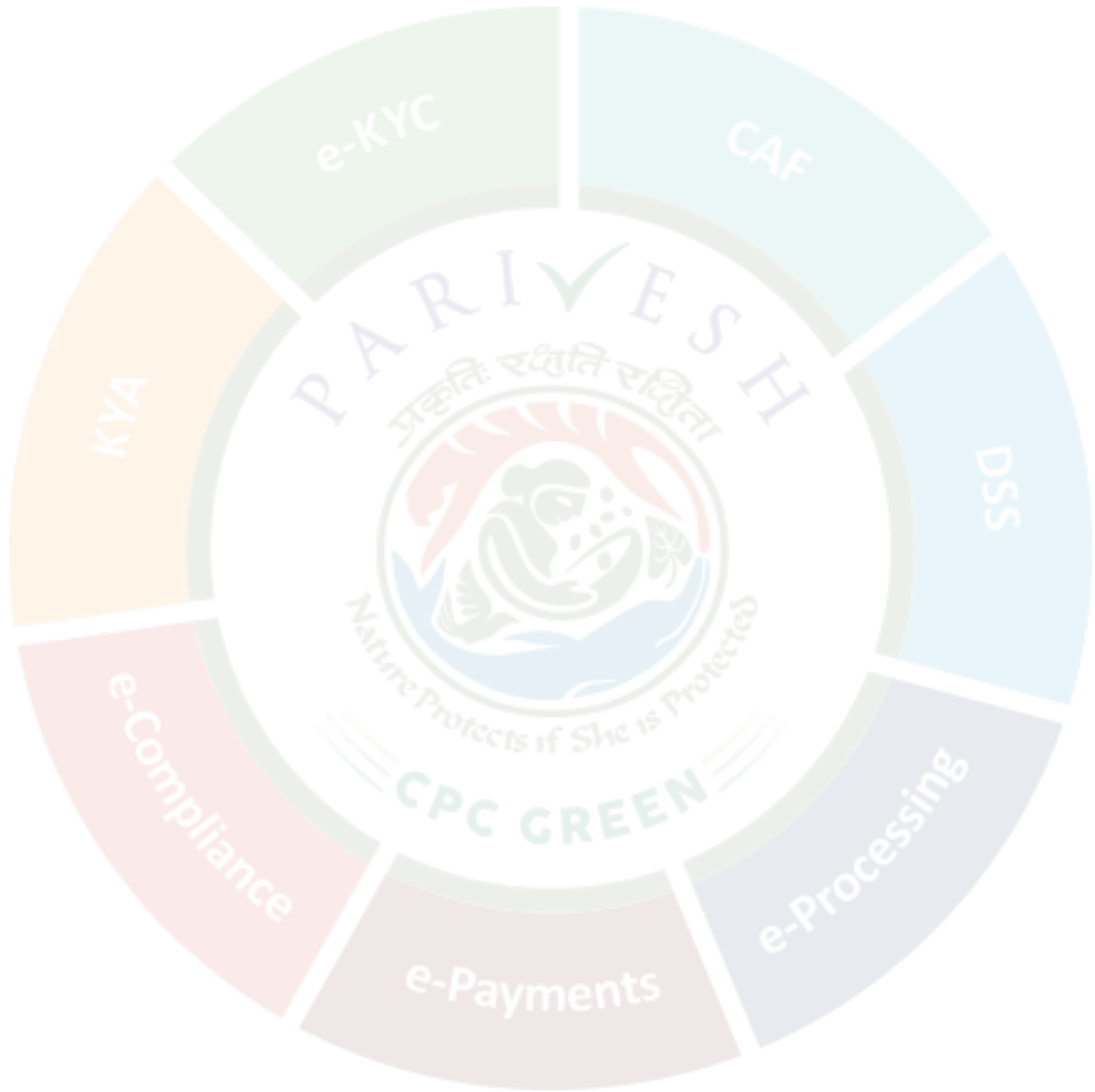
Copy To

1. Additional Chief Secretary, Forest, Environment & Climate Change Dept., Government of Odisha for information.
2. Member Secretary, State Pollution Control Board, Odisha, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-8, Bhubaneswar for information.
3. The Director of Mines, Steel & Mines Dept, Govt. of Odisha Bhubaneswar for information.
4. Additional Principal Conservator of Forests, Integrated Regional Office (IRO), Ministry of Environment & Forests, A-31, Chandrasekharpur, Bhubaneswar for information.
5. Chairman, Central Pollution Control Board, CBD-cum-Office Complex, East Arjun Nagar, New Delhi-110032 for information.
6. Chairman/Member/Member Secretary, SEIAA for information.
7. Member Secretary, SEAC, Paribesh Bhawan, A/118, Nilakantha Nagar, Unit-VIII, Bhubaneswar for information.
8. Collector & DM, Mayurbhanj, Sub-Collector, Mayurbhanj, Deputy Director of Mines, Bhadrak, DFO, Baripada/Karanjia, RO, SPCB, Balasore, Tahasildar, Badasahi/ Mining Officer, Mayurbhanj for Information and necessary action.
9. Guard file for record/Website/Parivesh Portal

Additional EC Conditions

1. The extraction quantity of sand limited to **5000 cum with average depth of 0.5 meter valid up to 05.08.2026 (i.e. validity of Mining Plan) from the date of issue of this letter** with the following additional conditions as mentioned below along with the other terms and conditions of the original EC remains unchanged.
2. The PP shall maintain 7.5 meters as no mining zone from the embankment. The Mining Officer shall ensure that no sand shall be extracted from the river embankment within 7.5 meters distance during mining operation. **No mining within 250 meter of upstream and 500 meter of the downstream of the existing river bridge.**
3. The EC is valid valid up to 05.08.2026 (i.e. validity of Mining Plan).
4. The Annual Rate of Replenishment Study (ARRS) is to be conducted through ORSAC empanel agency or NABET Consultant as per the prescribed guidelines and the PP shall submit the report in subsequent year.
5. The PP shall implement the EMP with a budgetary allocation as proposed in the EMP report during EC application.
6. The PP shall plant 250 nos. of tree species like Banyan (Ficus benghalensis), Peepal (Ficus religiosa), Neem (Azadirachta indica), Jamun (Syzygium cumini), Mango (Mangifera indica), Karanj(Pongamia pinnata), Arjun(Terminalia Arjuna), Jackfruit (Artocarpus heterophyllus), Siris (Albizia lebbeck), etc. as part of tree plantation campaign "Ek Ped Maa Ke Naam" and the details of the same shall be uploaded in the MeriLiFE Portal (<https://merilife.nic.in>).The PP shall submit the status of plantation during every six-months (06) compliance of EC conditions with geo-coordinating photographs.
7. The compliance of EC conditions of said quarry shall be monitored by DEIAA, concerned lease granting Authority either Mining Officer or Tahasildar, RO, SPCB, Odisha and Integrated Regional Office of MoEFCC, Bhubaneswar as per MoEF & CC, Govt. of India S.O. 141(E) in EIA Notification dated 15.01.2016.
8. As per the MoEF & CC, Govt. of India Office Memorandum (OM) dated 14.06.2024 and in accordance with EIA Notification 2006 and as amended, all the Project Proponents (PP) are required to upload their Half Yearly compliances in PARIVESH 2.0 on the environmental conditions stipulated in the Environmental Clearance (EC) letter

in a timely manner on or before 1st June and 1st December of each calendar year.



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**OFFICE OF THE MINING OFFICER, MAYURBHANJ
BARIPADA**

262

At- Plot No.269/2919 & 207/2920, Mouza-Bijayramchandrapur (In front of
Diganta Vikash Educational Institute), Near NH-16, Baripada
e-mail Id:-mayurbhanjmo@gmail.com

No. 1054 /MM/MBJ, Dt. 31/03/26

To

The Member Secretary
State Environment Impact Assessment Authority (SEIAA), Odisha

Sub: Submission of remaining Annual Rate of Replenishment Study (ARRS)
Report for Sand Sources of Mayurbhanj District.

Sir,

With reference to the approval of DSR for Mayurbhanj District, I am submitting herewith the remaining Annual Rate of Replenishment Study (ARRS) reports of sand sources as per the condition stipulated in the approval DSR.

The reports have been prepared as per the required guidelines and are enclosed herewith for your kind consideration.

This is for favour of your kind information and necessary action.

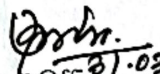
Encl: As above

Yours faithfully,


31.03.26
Mining Officer,
Mayurbhanj, Baripada

Memo No. 1055 /MM/MBJ, Dt. 31/03/26

Copy submitted to the Director of Minor Minerals, Odisha for favour of kind information.


31.03.26
Mining Officer,
Mayurbhanj, Baripada

Memo No. 1056 /MM/MBJ, Dt. 31/03/26

Copy submitted to the Deputy Director of Mines, Bhadrak Circle, Bhadrak for favour of kind information.


31.03.26
Mining Officer,
Mayurbhanj, Baripada

LIST OF MINING LEASE WITH LOCATION, AREA AND PERIOD OF VALIDITY

ANNEXURE-A1

Name of the Tahasil	Sl No	Name of river or stream	Name of the Sand Sairat Source	Average Width of the River	Distance of the Source area from river embankment	Distance from nearest road/railway bridge	Distance from nearest sand mining source	Distance from village road	Distance from school, temple etc.	Distance from nearest Eco-Sensitive Zone/Wild life sanctuary	Whether there is any cluster situation (Yes/No)	Rate of Replishment of sand in the stretch of river where the source is located	Production of mineral for last three years (Year wise)			Royalty collected for last three years (Year wise)		
													2021-22	2022-23	2023-24	2021-22	2022-23	2023-24
1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Bahalda	1	Khadakhai River	Lat-22°20'09.103"N to 22° 20' 13.215"N Long- 86°05'18.930"E to 86° 05' 39.010"E Mouza- Basingi, Khata No - 457, Plot No - 2899/1, Kisam- Nadi	0.25Km	3.5Km	5.0Km. Road 12.5Km. Railway	5.5Km.	1.0Km.	School 2.0Km. Temple 1.0Km.	36.0Km	no	3214	1458	4700	3300	53582	5231100	367290
Bahalda	2	Khadakhai River	Lat:-22°22'47.540"N to 22°23'03.126"N Long- 86°03'38.502"E to 86°03'48.882" E , Mouza - Bahalda, Khata No-587, Plot No -1/1, Kisam- Nadi	0.18Km	1.5Km	0.0Km. Road 19.0Km. Railway	0.6Km.	1.0Km	School 2.0Km. Temple 0.75Km.	38.0Km.	no	1051	Non operational	-	-	-	-	-
Bahalda	3	Khadakhai River	Lat- 22°20'46.716"N to 22°21'17.669"N Long.86°04'49.562"E to 86°04'57.335" E, Mouza- Tentala & Kadamdih Khata No -216, Plot No -483/1, Kisam- Nadi & Khata No.99 ,Plot No-455/1, Kisam- Nadi	0.17Km	1.4Km	0.0Km. Road 14.5Km. Railway	1.5Km.	1.2Km	School 0.9Km. Temple0.7Km.	36.0 Km.	no	1628	10500	-	-	463050	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Jamda	4	Khadkhai river	Lat-22°23'08.189"N to 22°23'18.636"N Long-86°03'44.366"E to 86°03'55.469"E, Mouza-Baddundu, Khata. No.-310, Plot. No.-1106/2, Kisam-Nadi	0.2Km.	1.5Km.	0.25Km. Road 19.0Km. Railway	8.3Km	1.0Km	School 2.0Km. Temple 0.8Km.	38.0 Km	no	1700	750	-	-	44800	-	-
Jamda	5	Balisundura river	Lat-22°18'23.692"N to 22°18'55.138" N Long-86°02'48.199"E to 86°03'23.846" E , Mouza-Bhagabeda, Khata No.-177, Plot No - 1 & 216/1399/1, Kisam-Nadi	0.09Km.	0.55Km.	0.0Km. Road 14.7Km. Railway	5.0Km	0.9Km	School 1.2Km. Temple 0.8Km.	35.0 Km	no	NIL	1800	-	-	271235	-	-
Jamda	6	Khadkhai river	Lat-22°18'54.583"N to 22°19'16.421"N Long-86°06'08.262"E to 86°06'21.866" E , Mouza-Ghumal, Khata. No.-152, Plot No.- 1832/1, Kisam-Nadi	0.2Km.	1.5Km.	3.75Km. Road 10.5Km. Railway	5.4Km	1.0Km	School 1.1Km. Temple 0.7Km.	34.0 Km	no	(2527 cum)	816	-	6875	47600	-	4125000
Jamda	7	Khadkhai river	Lat-22°19'54.077"N to 22°20'10.619"N Long-86°05'17.772"E to 86°05'54.211"E , Mouza-Ghumal, Khata. No.-152, Plot No.- 1/1, Kisam-Nadi	0.08Km.	1.07Km.	4.6Km. Road 11.73Km. Railway	0.02Km	0.45Km	School 1.5Km. Temple 1.81Km.	32.87 Km		5454	New inclusion in DSR	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Jamda	8	Kanhu river	Lat- 22°16'23.263"N to 22°16'44.493" N Long-86°07'33.088"E to 86°07'55.199" E , Vill-Laxmiposi, Khata No.-85, Plot. No.-689/1 &1409/1, Kisam-Nadi	0.11Km	1.0Km.	0.8Km. Road 4.5Km. Railway	5.4Km	1.0Km	School 1.0Km. Temple 0.8Km.	29.0 Km	no	1700	957	-	-	56000	-	-
Jamda	9	Kanhu river	Lat- 22°11'17.473"N to 22°11'46.288" N Long-86°06'05.634"E to 86°06'21.384" E , Mouza-Hensda, Khata. No.-95, Plot No. -792/1, Kisam-Nadi	0.1Km.	0.7Km.	0.7Km. Road 9.3Km. Railway	4.0Km	0.85Km	School 1.3Km. Temple 0.3Km.	20.9 Km	no	NIL	2400	-	-	726150	-	-
Kusumi	10	Khadkhai	LAT- 22°12'24.534" N to 22°12'39.693" N LONG-86°12'56.805"E to 86°13'05.580"E Mouza-Chandida, Khata No.-126, Plot No.- 45/1 & 895/1, Kisam- Nadi	200m	1.5km	6 km(railway ybridge) 3.1Km (roadbridge)	13.2km	1km	School 1.5Km. Temple 0.6Km.	16.2k m	no	1332	Non operational	-	-	-	-	-
Kusumi	11	Kanhu River	LAT- 22°06'14.526" N to 22°06'29.696" N LONG-86°02'02.166"E to 86°02'49.006"E Village-Kathabaria, Khata No.-221 Plot No.-911/1 & 1059 Kisam-Nadi	70m	650m	20.8 km(railway ybridge) 2.3Km (roadbridge)	8.8km	1km	School 1.0Km. Temple 0.8Km	18km	no	2448	3080	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14		15			
Kusumi	12	Kanhu River	LAT- 22°06'32.067" N to 22°07'44.414" N LONG- 86°02'33.632" E to 86°03'05.659" E Mouza-Bankand & Basila , Khata No.-99 & 235 Plot No.- 1/1680/1776 & 747 , Kisam- Nadi	30m	14.5km	Inside lease area (road bridge) 16.53km (railway bridge)	4.5km	400m	School 1.0Km. Temple 0.5Km.	20.6 km	no	NIL	Non operational	1528	764	-	375888	187944
Kusumi	13	Kanhu River	LAT- 22°09'45.230" N to 22°10'01.589" N LONG- 86°04'41.588" E to 86°05'05.834" E Mouza-Uparbeda & Rangamatia, Khata No.- 697 & 108 , Plot No.- 3161 & 1141/1 Kisam- Nadi	50m	16.3km	1.08 Km Road 14.42 km (railway bridge)	4.5km	600m	School 1.4Km. Temple 2.2Km.	21.3 km	no	2822 cum	Non operational	-	-	-	-	-
Rairangpur	14	Kanhu River	LAT- 22°13'55.850" N to 22°14'17.217" N LONG- 86°07'01.472" E to 86°07'24.339" E MOUZA - Neunti,Khata No- 112 Plot No.- 1 Kisam-Nadi	0.12Km.	1.3Km.	3.8Km. Road 5.6Km. Railway	2.5Km	1.3km.	School 1.1Km. Temple 0.7Km.	24.5 Km	no	5160	520	4500	1500	31500	792000	264000
Rairangpur	15	Kanhu River	LAT- 22°15'32.922" N to 22°15'52.945" N LONG-86°07'39.526"E to 86°07'54.494" E Mouza- Champrei,Khata No- 106 Plot No.- 1,Kisam-Nadi	0.15Km.	1.5Km.	0.8Km. Road 4.5Km. Railway	2.5Km.	1.0Km.	School 1.2Km. Temple 0.75Km.	27.3 Km.	no	2113 cum	2100	4750	1250	370000	855000	225000

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Rairangpur	16	Khadakhai River	LAT- 22°16'48.869" N to 22°17'01.881" N LONG- 86°08'32.548" E to 86°08'51.786" E Mouza- Ranipal, Khata No-58, Plot No- 1& 537 Kisam- Nadi	0.17Km.	1.0Km.	3.0Km. Road 3.5Km. Railway	2.0Km.	1.5Km.	School 1.0Km. Temple 0.25Km.	24.0 Km.	no	2058	2700	-	-	1000000	-	-
Tiring	17	Khadakhai River	LAT- 22°25'34.547"N to 22°25'42.812"N LONG- 86°00'01.202" E to 86°00'27.482"E Village- Badnarayani , Khata No.- 93 Plot No.- 1006, Kisam- Nadi	0.13Km.	0.7Km.	8km (road) 26km (railway)	1.7Km.	0.52km	0.7km (school) 0.8 km (temple)	49.60km	no	3727	Non operational	-	-	-	-	-
Tiring	18	Khadakhai River	LAT- 22°26'54.085"N to 22°27'06.523"N LONG- 85°57'55.897"E to 85°58'13.692"E Mouza- Bijaybasa, Khata No.- 42 Plot No.- 1/1 , Kisam- Nadi	0.23Km.	1.0Km.	7.0 Km. Road 70.0 Km. Railway	1.1Km	1.0Km	School 1.3Km. Temple 1.0Km.	51.0 Km	no	5620cum	-	5000	7500	-	5000000	7500000
Tiring	19	Khadakhai River	LAT- 22°24'54.508"N to 22°25'13.300" N LONG- 86°00'59.375"E to 86°01'010.038" E Mouza- Dhobadhobani, Khata No.- 79 Plot No.- 657/P & 102/P , Kisam- Nadi	0.2 Km.	0.9 Km.	4.2Km. Road 24.0Km. Railway	4.6Km	1.2Km	School 2.0Km. Temple 0.55Km.	45.0 Km	no	435	5144	-	-	180054	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Tiring	20	Khadakhai Riv	LAT- 22°26'33.331" N to 22°26'53.344" N LONG- 85°58'20.086" E to 85°58'38.701" E Mouza- Maghua, Khata No.- 180, Plot No.- 1132, Kisam- Nadi	0.23Km.	0.8Km.	12.0Km. Road 29.0Km. Railway	0.8Km	1.0Km	School 1.2Km. Temple 0.6Km.	52.0K m	no	6064	-	-	2000	-	-	946000
Tiring	21	Khadakhai River	LAT- 22°27'36.460" N to 22°27'45.762" N LONG- 85°57'48.564" E to 85°58'09.924" E Mouza- Rambeda , Khata No.- 52 Plot No.- 989/P , Kisam- Nadi	0.23Km	0.75Km	0.75Km. Road30K m.Railway	0.79km	0.8Km	School 1.0Km. Temple 0.5Km.	54 Km.	no	3811	5500	-	-	202125	-	-
GB Nagar	22	Sono River	LAT- 21°36'08.282" N to 21°36'16.301" N LONG- 86°39'39.291" E to 86°39'57.673" E Mouza- Chheliabeda& Srinathpur, Khata No -44 & 42,Plot No - 83/1 &174	0.15Km	1.5Km	0.0Km. Road 29.0Km. Railway	0.5Km.	0.65Km.	School 0.9Km. Temple 0.2Km.	18.0 Km.	no	5238	Non operational	-	-	-	-	-
GB Nagar	23	Sono River	LAT-21°35'26.570" N to 21°36'06.336"N LONG- 86°41'29.378"E to 86°41'54.946"E Mouza - Debagan, Khata No - 693, Plot No - 3068/1, Kissam - Nadi	0.28Km	1.4Km.	1.9Km. Road 26.0Km. Railway	common boundary Sainkula- Manicha sand bed	0.6Km.	School 0.6Km. Temple 0.2Km.	15Km.	YES	15708	Non operational	-	-	-	-	-
GB Nagar	24	Sono River	LAT- 21°35'30.336" N to 21°35'48.790" N LONG- 86°38'14.669" E to 86°38'40.848" E Mouza - Dighi, Khata No - 266, Plot No - 1127/ 1& 1314 Kisam - Nadi,	0.14Km	0.6Km.	0.8Km. Road 30.0Km. Railway	0.6Km.	1.0Km.	School 1.0Km. Temple 0.6Km.	15.0K m.	NO	(18329 cum)	6000	7500	7500	381000	3809492	3810000

1	2	3	4	5	6	7	8	9	10	11	12	13	14				15	
GB Nagar	25	Sono River	LAT- 21°35'43.807" N to 21°36'07.301"N LONG- 86°38'43.444" E to 86°38'49.301" E Mouza - Dighi& Goda, Khata No - 266& 232 ,Plot No - 1340/ 1,703/1 & 213/1 Kisam - Nadi	0.15Km	1.2Km.	1.5Km. Road 26.0Km. Railway	0.60Km.	0.80Km	School 1.0Km. Temple 0.7Km.	16.0 Km.	no	11600	Non operational	-	-	-	-	-
GB Nagar	26	Sono River	LAT-21°36'22.244" N to 21°36'25.261" N LONG- 86°40'12.220" E to 86°40'25.698" E Mouza - Jayapur & Baradihi, Khata No - 467& 330, Plot No - 2225/1& 562/1,Kisam - Nadi	0.18Km.	0.75Km	0.75Km. Road 28.0Km. Railway	0.55Km.	0.65Km	School 0.6Km. Temple 0.2Km.	14.0 Km	no	2621	Non operational	-	-	-	-	-
GB Nagar	27	Sono River	LAT- 21°36'12.215" N to 21°36'20.606"N LONG- 86°38'56.990" E to 86°39'22.360"E Mouza - Keshpur,Sartikpur & Goda Khata No - 219,46 &232, Plot No - 383, 166, 1& 1073 , Kisam - Nadi	0.17Km.	0.8Km.	0.8Km. Road 30.0Km. Railway	0.55Km.	0.6Km.	School 0.8Km. Temple0. 5Km.	13.0k m.	no	16878 cum	Non operational	-	-	-	-	-
GB Nagar	28	Sono River	LAT- 21°36'29.599"N to 21°36'37.382"N LONG- 86°40'52.572" E to 86°41'07.613"E Mouza - Nuagan& Parichhipur, Khata No - 50&64 Plot - 156/1 & 169/1,Kisam - Nadi	0.23Km	1.0Km.	0.4Km. Road 26.0Km. Railway	0.8Km	0.60Km	School 1.4Km. Temple 0.4Km.	16.5 Km.	no	48157cum	Non operational	-	24500	-	-	1323000

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
GB Nagar	29	Sono River	LAT- 21°36'18.976" N to 21°36'32.396" N LONG- 86°41'29.854" E to 86°41'46.615" E Mouza-Parichhipur,Khata No- 64,Plot No-176/1,177/1 &185/1,Kisam - Nadi	0.2Km	1.0Km.	2.0Km. Road 26.0Km. Railway	0.7Km.	1.5Km.	School 0.6Km. Temple 0.2Km.	16.0Km	no	12820	Non operational	-	-	-	-	-
GB Nagar	30	Sono River	LAT- 21°35'11.713" N to 21°35'16.282" N LONG- 86°42'01.080" E to 86°42'35.446"E Mouza - Sainkula & Kantisahi Khata No -1162&178 , Plot No- 2049/1 , 366/1 & 592/1, Kisam - Nadi	0.14Km	1.3Km.	3.2Km. Road 24.0Km. Railway	0.35Km.	0.7Km.	School 1.0Km. Temple 0.4Km.	12.0Km	no	6161	Non operational	-	-	-	-	-
GB Nagar	31	Sono River	LAT- 21°35'43.757" N to 21°36'05.713"N LONG- 86°41'30.890" E to 86°41'49.978"E Sainkula-Manicha Sand Bed, Mouza- Sainkula, Khata No - 1162, Plot No - 1755/1, Kisam - Nadi	0.25Km.	1.4Km.	1.9Km. Road 26.0Km. Railway	common boundary Debagan sandbed	0.6Km	School 0.7Km. Temple 0.3Km.	15Km.	YES	7170	Non operational	-	-	-	-	-
GB Nagar	32	Sono River	LAT- 21°35'21.239"N to 21°35'39.505" N LONG- 86°41'52.386"E to 86°41'59.467" E Sainkula(Nath ghat) Sand Bed , Mouza - Sainkula, Khata No -1162 , Plot No. 1755/1 & 2040/1 Kisam - Nadi	0.25	1.4Km.	2.5Km. Road 26.0Km. Railway	common boundary Debagan sandbed	0.6Km.	School 1.75Km. Temple 0.8Km.	15Km.	YES	4299	9965	-	-	817130	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Kaptipada	33	Sono River	LAT- 21°33'38.182" N to 21°33'46.951" N LONG- 86°34'24.816" E to 86°34'36.289" E Badbisol Sand Bed, Mouza- Ambadiha Khata No- 871 , Plot No.- 3024/1 Kisam- Nadi	0.13Km	0.6Km.	0.5Km. Road 37.0Km. Railway	4.5Km.	0.57Km.	School 1.1Km. Temple 0.6Km.	8.1Km.	no	3887cum	2800	17350	4045	4594158	3391125	790797.5
Kaptipada	34	Sono River	LAT- 21°31'45.444" to N to 21°31'57.011" N LONG- 86°32'04.772" E to 86°32'31.456" E Janakpur (Bajarpur) Sand Bed, Mouza- Janakpur(Bajarpur), Khata No- 182, Plot No-1& 2, Kisam-Nadi	0.17Km	0.7Km	1.5Km. Road 49.0Km. Railway	4.5Km	1.0Km.	School 1.1Km. Temple 0.7Km.	6.0Km.	no	19526cum	6600	17008	2032	6287553	5153424	615696
Kaptipada	35	Sono River	LAT- 21°31'07.000"N to 21°31'23.822"N LONG- 86°32'13.772"E to 86°32'22.880"E Village- Janakpur & Kaptipada Khata No.-182 & 850 , Plot No.- 555/1 & 1349/1 , Kisam- Nadi	0.12Km.	1.02Km.	0.3Km. Road40.6 4 Km. Railw ay	0.55Km.	0.53Km.	School 1.0Km. Temple 0.7Km.	7.3Km.	no	11733	Non operational	-	-	-	-	-
Kaptipada	36	Sono River	LAT- 21°30'41.440" N to 21°30'53.672" N LONG- 86°31'55.466" E to 86°32'12.696" E Mouza- Kaptipada & Beldiha, Khata No. - 850 & 408 Plot No.- 1973/1, 2613/1,1 & 313/1, Kisam- Nadi	0.10Km.	1.07Km.	0Km. Road41K m. Railway	0.56Km	0.6Km.	School 0.6Km. Temple 0.4Km.	7.24 Km.	no	11521	Non operational	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Kaptipada	37	Sono River	LAT- 21°32'03.433"N to 21°32'22.610"N LONG- 86°32'30.674"E to 86°32'39.343"E Mouza- Sanbisol, Khata No.- 468 ,Plot No.- 1 & 790/1 , Kisam- Nadi	1.7Km.	1.2Km.	0.6Km. Road 54.0Km. Railway	4.5Km.	0.3Km.	School 2.0Km. Temple 0.3Km.	8.0Km.	no	4745	Non operational	-	-	-	-	-
Kaptipada	38	Sono River	LAT- 21°29'54.766" N to 21°30'08.518" N LONG- 86°31'21.792" E to 86°31'30.360" E Mouza- Sudsudia, Khata No.-497 Plot No.-995/1, Kisam- Nadi	0.12Km.	1.26Km.	1.71Km. Road 42.7Km. Railway	1.5Km.	0.56Km.	School 1.5Km. Temple 0.7Km.	4.0Km.	no	11792	Non operational	-	-	-	-	-
Udala	39	Sono River	LAT- 21°33'27.486" N to 21°33'41.697" N LONG- 86°33'41.041" E to 86°33'48.992" E, Mouza- Athangan, Khata No-214,,Plot No-474/1,Kisam- Nadi	0.11Km.	2.0Km.	0.2Km. Road 37Km. Railway	0.6Km.	0.5Km.	School 1.5Km. Temple 0.5Km.	7.0Km.	NO	19269 cum	27000	2250	1855	2155735	150750	124285
Udala	40	Sono River	LAT- 21°33'03.125" N to 21°33'18.011" N LONG- 86°33'10.998" E to 86°33'29.754" E ,Mouza-Bhimtali, Khata No.- 68, Plot No.-120/1, Kisam- Nadi	0.2Km.	0.9Km.	2.2Km. Road 38.0Km. Railway	0.58Km.	0.51Km.	School 1.0Km. Temple 0.65Km.	6.2Km.	NO	7286 cum	38000	3167	4625	13030864	924764	1350500
Udala	41	Sono River	LAT- 21°35'49.299" N to 21°36'17.042" N LONG- 86°36'49.975" E to 86°37'16.900" E ,Mouza-Kainsari, Khata No.- 441, Plot No.-2611/1 & 1914/2613, Kisam-Nadi	0.12Km.	2.0Km.	2.5Km. Road 33.5Km. Railway 3.0Km.	3.0Km.	1.0Km.	School 1.2Km. Temple 0.7Km.	15.0K m.	NO	(19796 cum)	34000	2834	NIL	3435491	240890	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Udala	42	Sono River	LAT- 21°33'26.78" N to 21°33'35.59"N LONG- 86°34'05.88" E to 86°34'23.89" E Mouza-Kainthaora, Khata No.37, Plot No.-92/1, Kissam- Nadi	0.06Km.	1.2Km.	0.8Km. Road 37.4Km. Railway	0.6Km.	0.5Km	School 1.0Km. Temple 0.5Km.	8.0Km.	NO	6157 cum	19000	3200	150	2608328	371200	17400
Udala	43	Sono River	LAT- 21°33'52.574"N to 21°34'22.022"N LONG- 86°35'42.230" E to 86°36'00.216" E Mouza-Raidandia, Khata No- 209, Plot No- 1299/1580, & 1299/1588, Kisam- Nadi	0.1Km.	1.0Km.	1.5Km. Road 35.0Km. Railway	1.5Km.	0.56Km	School 1.0Km. Temple 0.55Km.	8.76 Km.	no	1584	2002	-	-	156919	-	-
Udala	44	Sono River	LAT- 21°33'06.822" N to 21°33'20.534" N LONG- 86°32'39.786" E to 86°32'56.411" E ,Mouza-Jalda, Khata No.- 428, Plot No.-847/1,& 878/1, Kisam-Nadi	0.1Km.	0.75Km	1.8Km. Road 39 Km. Railway	0.53Km.	0.58Km.	School 1.8Km. Temple 0.6Km.	8.9Km.	no	1287	Non operational	-	-	-	-	-
Baripada	45	Budha Balanga	LAT- 21°54'57.136" N to 21°55'20.482" N LONG- 86°43'08.371" E to 86°43'37.481" E Mouza-Baripada Town, Unit No-7, Khata No-242, Plot No- 103/1,621/1,624/1,625/1,628/ 1,311/1,312,313,314/1,315,31 6/1 Kisam-Nadi	0.15Km.	0.6Km.	0.5Km. Road 1.0Km. Railway	2.1Km.	0.5Km.	School 2.00Km. Temple 0.5Km.	12.5K m.	NO	8187 cum	5400	4050	1352	3369600	2527200	843648

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Baripada	46	Budha Balanga	LAT- 21°50'25.284" N to 21°50'47.245" N LONG- 86°42'46.817" E to 86°43'09.031" E , Mouza-Balipal Khata No-114,Plot No-24/1,Kisam-Nadi	0.18Km.	1.5Km.	1.5Km. Road 16.0Km. Railway	1.2km	1.0Km.	School 1.5Km. Temple 0.6Km.	13.0Km	no	7253	Non operational	-	-	-	-	-
Baripada	47	Budha Balanga	LAT- 21°50'56.843" N to 21°51'04.028" N LONG- 86°42'13.705" E to 86°42'28.332" E ,Mouza-Jamdapal,Khata No152,Plot No-655/1,Kisam-Nadi	0.15Km.	.55Km.	0.55Km. Road 15.0Km. Railway	1.2Km.	1.0Km.	School 1.2Km. Temple 0.51Km.	12.0km	no	1183	10375.5	-	-	415020	-	-
Baripada	48	Budha Balanga	LAT- 21°47'53.855" N to 21°48'08.608" N LONG- 86°43'03.004" E to 86°43'27.469" E ,Mouza-Orchandvila ,Khata No544,Plot No-2536,Kisam-Nadi	0.04Km	1Km.	1.3Km. Road 18.86Km. Railway	4.45Km.	0.25Km	School 0.45Km. Temple 0.3Km.	11.66 Km	no	7185	New inclusion in DSR	-	-	-	-	-
Badasahi	49	Budhabalanga	LAT- 21°45'17.410"N to 21°45'40.342"N LONG- 86°44'13.031"E to 86°44'22.812"E Mouza- Arapata Khata No.- 261,Plot No.- 554,Kisam- Nadi	0.25Km.	1.3Km.	2.8Km. Road 32.7Km. Railway	2.5Km.	0.9Km.	School 1.0Km. Temple 0.9Km.	16.9Km	no	11222	2500	-	-	3365666	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Badasahi	50	Budhabalanga	LAT- 21°48'12.132" N to 21°48'20.606" N LONG- 86°43'39.486" E to 86°43'53.150" E Mouza- Pratappur,Khata No.- 327,Plot No- 118/1,Kisam-Nadi	0.18Km.	1.0Km	1.0Km. Road 37.5Km. Railway	3.1Km	1.0Km	School 1.0Km. Temple 0.7Km.	14.5Km	no	3923	Non operational	-	-	-	-	-
Badasahi	51	Budhabalanga	LAT- 21°43'29.071" N to 21°43'34.842" N LONG- 86°47'29.353" E to 86°47'44.779" E Mouza- Baguli Khata No.- 224 Plot No.- 1635/1 Kisam- Nadi	0.202 Km.	1.0Km.	3.5Km. Road 27.0Km. Railway	2.0Km.	0.6Km.	School 2.5Km. Temple 0.4Km.	23.8 Km.	no	4986	550	-	-	256694	-	-
Badasahi	52	Budhabalanga	LAT- 21°40'41.372" N to 21°40'48.097"N LONG- 86°49'00.829" E to 86°49'09.653"E Vill- Asukand,Khata No.- 126,Plot No.- 1/1 Kisam- Nadi	0.22Km.	2.7Km.	0.22Km. Road 45.0Km. Railway	6.1Km.	0.7Km.	School 1.1Km. Temple 0.6Km.	29.0 Km.	no	4887	Non operational	-	-	-	-	-
Badasahi	53	Budhabalanga	LAT-21°44'40.276" N to 21°45'23.263" N LONG- 86°45'53.262" E to 86°46'15.956" E Mouza- Belpal,Khata No. 287, Plot No. 50/1& 50/2 Kisam- Nadi	0.18Km.	1.2Km.	0.3Km. Road 29.7Km. Railway	3.1Km.	0.55Km.	School 3.0Km. Temple 0.35Km.	20.0 Km.	no	5556	2500	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Badasahi	54	Budhabalanga	LAT- 21°46'25.778" N to 21°46'41.814" N LONG- 86°44'15.793" E to 86°44'44.240" E Mouza- Sakua,Khata No.- 230,Plot No. - 1344 & 1/1 Kisam- Nadi	0.18Km	1.5Km.	2.2Km. Road 45.0Km. Railway	3.1Km.	0.7Km.	School 1.5Km. Temple 0.55Km.	15.0 Km.	no	3883	Non operational	-	-	-	-	-
Badasahi	55	Budhabalanga	LAT- 21°41'59.478" N to 21°42'11.722"N LONG- 86°47'57.275" E to 86°48'03.337" E Mouza- Dingira Khata No.-188 Plot No.- 844/1 & 794/1 Kisam- Nadi	0.20Km.	1.1Km.	3.5Km. Road 27.0Km. Railway	1.2Km.	0.6Km.	School 1.8Km. Temple 1.5Km.	27.0 Km.	no	7043	2000	-	-	2125000	-	-
Badasahi	56	Budhabalanga	LAT- 21°39'13.264"N to 21°39'31.624"N LONG- 86°49'50.591"E to 86°49'59.488"E Mouza- Mahupura Khata No. -175 Plot No.- 253 Kisam- Nadi	0.24Km.	0.6Km.	1.6Km. Road 18.0Km. Railway	2.0Km.	0.6Km	School 1.8Km. Temple 0.55Km.	30.9 Km	no	3186	2500	-	-	2345941	-	-
Badasahi	57	Budhabalanga	LAT- 21°41'18.485" N to 21°41'31.934" N LONG- 86°48'51.196" E to 86°49'12.673" E Mouza- Tunagambharia Khata No.- 228 Plot No.- 746 Kisam- Nadi	0.2Km.	1.3Km.	2.5Km. Road 23.0Km. Railway	1.25Km	0.65Km.	School 1.5Km. Temple 0.65Km.	26.9 Km.	no	16390	Non operational	-	6392	-	-	8635592

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Badasahi	58	Budhabalanga	LAT- 21°50'25.793"N to 21°50'46.792"N LONG- 86°43'07.187" E to 86°42'44.500" E Mouza- Uthaninuagan Khata No.- 378 Plot No.- 2203/1 Kisam - Nadi	0.15Km.	1.0Km.	7.4 km(road) 14.5km (railway)	0.5Km.	0.9Km.	2km (school) 0.8km (tempe)	11.3km	no	6829	Non operational	-	-	-	-	-
Betnoti	59	Budhabalanga	LAT- 21°38'03.17" N to 21°38'09.17" N LONG-86°51'00.24" E to 86°51'20.12" E Mouza-Belanpura, Madhunanda & Demphouda,Khata No-160,95 & 200,Plot No-711/1,1/1 & 1/1,Kisam - Nadi	0.16Km.	2.5Km.	0.25Km. Road 16.5Km. Railway	0.52Km.	0.5Km	School 1.5Km. Temple 0.5Km.	24.4 Km.	no	5412	705	-	-	29610	-	-
Betnoti	60	Budhabalanga	LAT- 21°37'58.523" N to 21°38'06.086" N LONG- 86°51'21.722" E to 86°51'55.498" E Mouza- Pratimadeipur & Patalipura Khata No-121 & 175 Plot No.-177/1 & 491/1 Kisam- Nadi	0.15Km.	3.5Km.	1.5Km. Road 15.8Km. Railway	0.52Km.	0.5Km.	School 1.3Km. Temple 0.35Km.	23.8 Km.	no	(8377.13 cum)	1250	833	4167	52500	687498	3437502
Betnoti	61	Budhabalanga River	LAT- 21°38'32.237" N to 21°38'52.044" N LONG- 86°49'46.427" E to 86°49'58.357" E Mouza- Sankhamod Khata No-63 Plot No-1/1 & 275 Kisam- Nadi	0.17Km.	0.6Km.	1.7Km. Road 22.4Km. Railway	1.7Km.	0.6Km.	School 1.1Km. Temple 0.3Km.	23.2 Km.	no	11,110 cum	1042	833	4167	43764	691664	3458610

1	2	3	4	5	6	7	8	9	10	11	12	13	14				15	
Kuliana	62	Budhabalanga	LAT- 21°58'29.942" N to 21°58'40.097" N LONG- 86°41'22.245" E to 86°41'29.933" E Mouza- Padhiaripur, Khata No.-80 , Plot No.-126 , Kisam-Nadi	0.15Km.	1.5Km.	6.2Km. Road 3.0Km. Railway	2.2Km.	0.7Km	School 1.0Km. Temple 0.6Km.	10.5 Km	no	NIL	Non operational	-	-	-	-	-
Kuliana	63	Budhabalanga	LAT-21°57'33.973" N to 21°57'45.598" N LONG- 86°42'02.239" E to 86°42'18.022" E Mouza- Tumuda , Khata No.- 52 Plot No.- 225 & 87/1, Kisam-Nadi	0.15Km.	1.0Km.	3.5Km. Road 3.2Km. Railway	2.2Km.	1.0Km	School 3.5Km. Temple 1.1Km.	10.5 Km.	no	NIL	Non operational	-	-	-	-	-
Moroda	64	Jambhira	LAT- 21°56'49.474"N to 21°57'26.284" N LONG- 86°54'56.952" E to 86°55'22.343"E Village-Kaduani, Khata No.- 184 Plot No.- 653/1,667&525 Kisam-Nadi	0.130km	2.1km	0.75km (road) 31km (railway)	0.55km	0.6Km.	1.1km (school) 0.6km (temple) 33.5km	33.5km	no	1747	Non operational	-	-	-	-	-
Moroda	65	Jambhira	LAT- 21°55'56.816"N to 21°56'30.214"N LONG- 86°55'15.420"E to 86°55'39.630"E Mouza- Baunskantia, Gadia & Kendudiha Khata No.- 184,162,&71, Plot No.- 811/1048/1,931/1&1/463/1 & Kisam-Nadi	0.128 Km.	1.0Km.	2.3Km. Road 30.5Km. Railway	3.5Km.	1.0Km.	School 1.2Km. Temple 1.0Km.	32.0 Km.	NO	6611cum	12500	10950	5650	4300000	3766800	1943600

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Moroda	66	Jambhira	LAT- 21°53'53.912" N to 21°54'06.350" N LONG- 86°55'43.169" E to 86°55'59.754" E, Mouza- Badfera,Ranipal & Paramananda , Khata No.- 143,107&111, Plot No.- 328,328/890/1,570 & 51/1 Kisam-Nadi	0.128 Km.	3.0Km.	6.5Km. Road 26.8Km. Railway	3.2Km.	2.8Km.	School 1.2Km. Temple 0.8Km.	33.0 Km.	no	12548 cum	23000	23000	1502	8119000	7095300	530206
Moroda	67	Jambhira	LAT- 21°52'39.698" N to 21°52'57.947" N LONG- 86°56'08.747" E to 86°56'44.621" E Village-Gholmuhan & Khuntapal , Khata No.-172 & 242, Plot No.-124/1,124/2 , 860/1,& 860/2, Kisam- Nadi	0.128 Km.	1.1Km.	3.8Km. Road 24.0Km. Railway	0.7Km.	0.9Km.	School 2.1Km. Temple 0.7Km.	36.0Km	no	20218	Non operational	-	-	-	-	-
Moroda	68	Jambhira	LAT- 21°52'10.178" N to 21°52'22.832" N LONG- 86°56'42.914" E to 86°57'08.957" E Mouza-Gandaguhali & Pariakuli Khata No.-1 23&170 , Plot No.-221/1&14/1, Kisam-Nadi	0.130 Km.	2.0Km.	3.8Km. Road 24.0Km. Railway	0.7Km.	0.5Km.	School 2.5Km. Temple0.5Km.	36.0K m.	NO	6229.36 cum	12500	7250	7125	4925000	2852875	2803687
Moroda	69	Jambhira	LAT- 21°51'11.092" N to 21°51'40.921" N LONG- 86°57'27.911" E to 86°57'41.047" E , Mouza- Rukuni,Pariakuli,Chitrada&Silda, Khata No.-125,170,422 & 429, Plot No.- 471/548,765,496,544 & 1756/2910/1 Kisam-Nadi	0.135 Km.	1.1Km.	0.5Km. Road 20.9Km. Railway	1.2Km.	1.0Km.	School 1.5Km. Temple0.51Km.	36.0K m.	no	3434.36 cum	Non operational	4625	13875	-	2557625	7672875
Moroda	70	Jambhira	LAT- 21°49'39.123" N to 21°49'57.024" N LONG- 86°59'22.074" E to 86°59'30.614" E Mouza-Bainchdiha Samil Barkanda & Morada, Khata No.-102 & 471 Plot No.-1880,1881 & 441/1 Kisam- Nadi	0.21 Km.	1.0Km.	0.25Km. Road 17.1Km. Railway	3.5Km.	1.0Km.	School 1.3Km. Temple0.55Km.	40.0K m.	NO	3292cum	Non operational	6667	395	-	5466940	323900

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Moroda	71	Jambhira	LAT- 21°54'17.737" N to 21°54'50.854" N LONG- 86°55'45.289" E to 86°55'54.631" E Mouza-Badmundabani, Khata No.-208 Plot No.-1002/1 , Kisam- Nadi	0.128 Km.	3.5Km.	7.2Km. Road 27.5Km. Railway	0.55Km.	1.5Km.	School 1.8Km. Temple1.0Km	33.5K m.	no	10841	-	417	4583	-	230418.51	2534581.5
Rasgovindpu	72	Jambhira	LAT- 21°43'11.042" N to 21°43'41.873" N LONG- 87°01'40.476" E to 87°02'15.860" E, Mouza-Badampur, Khata No -452, Plot No -2224/1 & 2385 , Kisam- Nadi	0.11Km.	0.75Km.	0.55Km. Road 4.6Km. Railway	0.52Km.	1.1Km.	School 1.5Km. Temple1.2Km.	42.6K m.	no	5530cum	Non operational	4400	1372	-	1553200	484316
Rasgovinda	73	Jambhira	LAT- 21°41'27.431" N to 21°42'55.991" N LONG- 87°01'51.553" E to 87°02'20.846"E Mouza- Ektali, Satasgodia, Manikpur & Handidhua, Khata No - 127,168,161 &78, Plot No - 440,441,520/636 & 622,290,296,469,571,578,608 ,592/609 & 581/620, -540 & 542,251/1, Kisam- Nadi	0.12Km.	0.75Km.	0.20Km. Road 2.1Km. Railway	0.52Km.	1.5Km.	School 1.0Km. Temple0.55Km.	40.3K m.	no	3726cum	Non operational	4100	1122	-	1480100	405042
Rasgovinda	74	Jambhira	LAT- 21°40'45.026" N to 21°41'21.044" N LONG- 87°02'24.623" E to 87°02'41.222" E Mouza- Handidhua, Paiksahi, Muruda Khata-78,217,206 Plot- 251/1,421 &250/1 ,Kisam- Nadi	0.10Km.	2.5Km.	2.5Km. Road 0.7Km. Railway	0.52Km	1.2Km	School 1.5Km. Temple1.2Km.	40.3K m.	no	4847 cum	-	3750	1295	-	150000	51800
asgovindap	75	Jambhira	LAT- 21°48'24.887" N to 21°49'03.173" N LONG- 87°00'23.310" E to 87°00'47.736"E , Mouza-Bachhuripal, Khata No -203, Plot No -416/1,416/3 & 420/1248/1 ,Kisam- Nadi	0.11Km.	0.6Km.	0.25Km. Road 14.0Km. Railway	3.2Km.	1.0Km.	School 1.0Km. Temple 0.8Km.	45.0K m.	NO	(18810 cum)	23000	11000	951	10565000	7216000	623856

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
asgovindap	76	Jambhira	LAT- 21°44'45.337" N to 21°45'32.008" N LONG- 87°01'16.165" E to 87°02'04.362" E Village-Pinguli & Patharchatia Khata No -88 & 173 Plot-189/690/1, 488 & 666 ,Kisam- Nadi	0.12Km.	1.13Km.	4.0Km. Road 8.0Km. Railway	1.8Km.	1.3Km	School 1.2Km. Temple0. 85Km.	47.7 Km.	no	1085	Non operational	-	-	-	-	-
asgovindap	77	Jambhira	LAT-21°46'23.866" N to 21°46'55.434" N LONG- 87°01'28.222" E to 87°01'55.621" E, Mouza - Ramchandrapur & Bhedisahi,Khata-120&139, Plot-1, 589/682, 647/689/1 ,Kisam- Nadi	0.11Km.	1.0Km.	4.4Km. Road 10.0Km. Railway	1.8Km.	1.6Km.	School 0.9Km. Temple 0.7Km.	45.4K m.	no	18834cum	518	1667	3333	103666	1393336.12	2786664
asgovindap	78	Jambhira	LAT- 21°45'29.153" N to 21°46'18.656" N LONG- 87°01'27.775" E to 87°02'04.326" E Mouza- Dohilipura, - Padmatalia & Pinguli Khata-53,59 & 88 Plot- 273,117/336,320/331,321/339 ,289/1 & 2, Kisam- Nadi	0.08Km.	0.8Km.	4.4Km. Road 10.0Km. Railway	0.52Km.	1.4Km.	School 2.0Km. Temple0. 8Km.	46.0 Km.	no	1274	5800	-	-	225000	-	-
Saraskana	79	Subarnare kha	LAT- 22°13'24.071" N to 22°13'32.671" N LONG- 86°40'38.280" E to 86°40'50.142" E ,Mouza- Jamunapal & Kumbhirmundi , Khata:44 & 15 Plot No.1/1 & 1/1, Kisam- Nadi	0.6Km.	2.0Km.	3.5Km. Road 11.5Km. Railway	0.9Km.	0.7Km.	School 1.8Km. Temple0. 8Km.	23.0K m.	NO	33,704 cum	10000	4583	2500	2180000	1828617	997500
Saraskana	80		LAT- 22°13'51.784" N to 22°14'03.865" N LONG- 86°40'13.105" E to 86°40'22.080" E , Mouza- Sirsha Khata:450 Plot No.2301/ 2327 Kisam- Nadi	0.6Km.	0.6Km.	4.5Km. Road 11.0Km. Railway	0.9Km.	0.6Km	School 1.0Km. Temple1. 5Km.	24.0K m.	NO	41,721 cum	6000	6000	142	5756166	4860000	115020

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Shamakhunt	81	Budha Balanga	LAT- 21°52'20.921" N to 21°52'41.797" N LONG- 86°42'53.932" E to 86°43'05.596" E, ,Mouza-Bajratundi , Khata No.177, Plot No.- 1110/1, Kisam-Nadi	0.15Km.	2.0Km.	2.5Km. Road 12.5Km. Railway	1.5Km.	0.6Km	School 1.2Km. Temple0.6Km.	11.5Km	no	1276	4000	-	-	438000	-	-
Shamakhur	82	Budha Balanga	LAT- 21°57'57.355" N to 21°58'07.522" N LONG- 86°40'46.834" E to 86°40'55.862" E ,Mouza-Inkidapal , Khata No.-69 , Plot No.- 412/1, Kisam-Nadi	0.15Km	1.5Km.	6.0Km. Road 4.0Km. Railway	4.5Km	1.0Km.	School 3.0Km. Temple0.85Km.	7.0Km.	NO	(5005 cum)	Non operational	5722.5	667	-	2088712.5	243364
Shamakhunt	83	Budha Balanga	LAT- 21°53'26.502" N to 21°53'49.650" N LONG- 86°43'22.872" E to 86°43'36.908" E , ,Mouza:-Pundura, Khata No.68 , Plot No.- 2/2 , Kisam-Nadi	0.15Km.	1.5Km.	10.5Km. Road 5.0Km. Railway	1.5Km.	1.5Km.	School 1.0Km. Temple0.7Km.	12.5Km.	NO	13497cum	Non operational	2275	1137	-	514150	2569662
Shamakhunt	84	Budha Balanga	LAT- 21°53'46.687" N to 21°54'11.966" N LONG- 86°43'04.696" E to 86°43'15.085" E , ,Mouza-Mahulia ,Khata No.- 251,Plot No.- 414,432 & 458/1 , Kisam-Nadi	0.15Km.	1.0Km.	2.5Km. Road 9.5Km. Railway	1.0Km.	1.0Km.	School 1.5Km. Temple0.8Km.	11.0Km	no	8262	1050	-	-	266175	-	-
Karanjia	85	Baitarani	LAT- 21°50'20.738"N to 21°50'38.512" N LONG- 85°48'30.690" E to 85°48'37.386" E, Mouza-Birajadunathpur Khata.No - 61, Plot No - 1/627/1, Kisam-Nadi	182m	4km	2.63Km. Road 37.9Km. Railway	3500m	50m	School 2.1Km. Temple 0.64Km.	37Km	NO	(1073 cum)	Non operational	-	-	-	-	-
Karanjia	86	Baitarani	LAT- 21°48'28.750"N to 21°48'39.575" N LONG- 85°48'54.580" E to 85°49'07.734" E ,Mouza- Mahadevdeulij, Khata No -125, Plot No - 922/1, Kisam-Nadi	200m	2km	0.85Km. Road 38.5Km. Railway	500m	200m	School 1.6Km. Temple 1.50Km.	35km	no	1110	Non operational	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Karanjia	87	Baitarani	LAT- 21°48'15.721" N to 21°48'31.021" N LONG- 85°49'25.496" E to 85°49'36.552" E .Mouza- Mahadevdeuli, Khata No -125, Plot No - 922/2, Kisam-Nadi	200m	3km	1.77Km. Road 39.64Km. Railway	500m	100m	School 2.1Km. Temple 1.56Km.	36km	no	(1576 cum)	Non operational	-	-	-	-	-
Karanjia	88	Deo	LAT- 21°48'01.480" N to 21°48'11.228" N LONG- 85°51'09.360" E to 85°51'34.506" E Mouza-Bhalugoda Oraf Chitraposi & Asanbani Khata No-152 & 119, Plot No-1127, 400,403 , Kisam-Nadi	88m	5km	0.93Km. Road 42.79Km. Railway	4km	600m	School 0.88Km. Temple 1.8Km.	39.km	no	1649	Non operational	-	-	-	-	-
Karanjia	89	Deo	LAT- 21°47'27.445" N to 21°46'58.336" N LONG- 85°53'31.855" E to 85°52'57.666" E , Mouza-Bhanra, Khata No- 215, Plot No-2234/1, Kisam- Nadi	87m	1.5km	4.27Km. Road 46.23Km. Railway	3.5Km	50m	School 1.31Km. Temple 1.7Km.	38km	NO	3264	Non operational	-	-	-	-	-
Sukruli	90	Baitarani River	LAT- 21°53'52.829" N to 21°54'03.021" N LONG- 85°47'33.978" E to 85°47'46.917" E, Mouza- Adipur, Khata No.- 225 , Plot No.-1951/1 , Kisam-Nadi	83mtr.	8.19Km	9.24Km. Road 37.15Km. Railway	500mtr	140mtr	School 0.87Km. Temple 0.77Km.	46.0km	no	5822	Non operational	-	-	-	-	-
Sukruli	91	Baitarani	LAT- 21°54'07.798" N to 21°54'51.458" N LONG- 85°47'18.100" E to 85°47'28.093"E,Mouza- Adipur, Khata No.- 225 Plot No.-1604/1 & 1578, Kisam-Nadi	38mtr.	8.63Km.	0.64Km. Road 38.47Km. Railway	500mtr	440mtr	School 1.00Km. Temple 0.5Km.	46.4k m	NO	(5156 cum)	Non operational	3256	6512	21001	1471712	2943424

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Sukruli	92	Baitarani	LAT- 21°55'36.948" N to 21°55'51.488" N LONG- 85°47'53.045" E to 85°48'26.500" E, Mouza- Adipur, Khata No.- 225 Plot No.-1 & 149, Kisam-Nadi	0.05Km	0.59Km	0.58Km. Road 48Km. Railway	1.39Km	0.55Km.	School 1.00Km. Temple 0.6Km.	29Km	no	7330	Non operational	-	-	-	-	-
Sukruli	93	Bhandan River	LAT- 21°57'05.332" N to 21°57'28.465" N LONG- 85°52'23.790" E to 85°52'41.455" E, Mouza- Asikapal, Khata No.- 125, Plot No.-1/1, Kisam-Nadi	0.04Km	1.53Km	1.56Km. Road 39.92Km. Railway	Common Boundary 0Km.	0.23Km	School 0.62Km. Temple 1.5Km.	25.7 Km	no	7831	New inclusion in DSR	-	-	-	-	-
Sukruli	94	Bhandan River	LAT- 21°56'45.208" N to 21°57'06.296" N LONG- 85°51'46.433" E to 85°52'24.197" E, Gamhariapal Sand Bed, Mouza- Gambhariapal, Khata No.- 125, Plot No.-1/1, Kisam- Nadi	0.04Km	0.35Km	0.35Km. Road 39.55Km. Railway	Common Boundary 0Km.	0.36Km	School 0.62Km. Temple 0.54Km.	25.2 Km	no	7503	New inclusion in DSR	-	-	-	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Sukruli	95	Bhandan River	LAT- 21°56'14.687" N to 21°56'23.273" N LONG- 85°50'44.653" E to 85°51'23.918" EJamdapal Sand Bed,Mouza-Jamdapal, Khata No.- 124, Plot No.-1/1, Kisam-Nadi	0.04Km	0.95Km	1.00Km. Road 42.88Km. Railway	0.65Km	0.55Km.	School 2.00Km. Temple 0.85Km.	26.8 Km	no	11508	New inclusion in DSR	-	-	-	-	-
Sukruli	96	Baitarani River	LAT- 21°53'27.380" N to 21°53'40.943" N LONG- 85°47'53.802" E to 85°48'10.666" E, Mouza-Keshna Khata, No.- 174, Plot No.-1887/1, Kisam-Nadi	0.06Km.	1.54Km	3.4Km. Road 50.5Km. Railway	1.80Km	0.25Km	School 1.00Km. Temple 2.5Km.	29.9 Km	no	4350	Non operational	-	-	-	-	-
Sukruli	97	Baitarani River	LAT- 21°52'28.985" N to 21°52'45.940" N LONG- 85°47'59.067" E to 85°48'07.087" E, Village-Baradapal, Khata No.- 60, Plot No.- 89/1, Kisam-Nadi	100 mtr.	8.35Km	6.62Km Road 37.61Km. Railway	1940mtr.	485 mtr.	School 2.7Km. Temple 2.50Km.	43.5km	no	4850	1696	-	-	1451776	-	-
Sukruli	98	Kanta-Khairi river	LAT- 21°54'59.421" N to 21°55'08.397" N LONG- 85°49'30.215" E to 85°50'10.558" E,Village-Khiching ,Khata No.- 169, Plot No.-883,991 & 1320/1 , Kisam-Nadi	45mtr.	4.64Km	0.5Km Road 40.80Km. Railway	0.01Km	0.31Km	School 1.35Km. Temple 1.20Km.	40.8km	no	702	2227.5	2200	2227.5	122513	121000	240570

1	2	3	4	5	6	7	8	9	10	11	12	13	14				15		
Sukruli	99	Khairi-Bhandan River	LAT- 21°54'58.025" N to 21°55'09.088" N LONG- 85°49'07.043"E to 85°49'29.932" E, Mouza- Ghodeikudar , Khata No.- 39, Plot No.-130,178,188,189 & 91/192 Kisam-Nadi	26mtr.	5365mtr.	inside the lease area Road 40.64Km. Railway	0.01Km	0.8Km	School 1.00Km. Temple 0.86Km.	41.4km	no	3342	2064	2050	2050	103200	102500	136667	
Sukruli	100	Bhandan River	LAT- 21°55'58.30" N to 21°56'22.56" N LONG- 85°49'57.87" E to 85°50'24.45" E Mouza- Khandiadar , Khata No.- 18, Plot No.-1&66/1 Kisam-Nadi	45mtr	4Km	2.50Km. Road 42.85Km. Railway	800m	160mtr	School 0.5Km. Temple 0.63Km.	40.8km	no	4458	2962.5	-	-	318500	-	-	
Sukruli	101	Bhandan River	LAT-21°58'10.837" N to 21°58'23.704" N LONG- 85°55'16.043" E to 85°54'20.938" E ,Kunjiam Sand Bed,Mouza- Kunjiam , Khata No.- 85, Plot No.-1/1 & 1/2 Kisam-Nadi	0.05Km	0.5Km	Road Bridge inside the lease area 35.2Km. Railway	1.8Km	0.65Km	School 1.00Km. Temple 1.9Km.	23.5 Km	no	2553	New inclusion in DSR	-	-	-	-	-	
Sukruli	102	Bhandan River	LAT- 21°57'11.682" N to 21°57'30.226" N LONG- 85°57'14.119" E to 85°57'29.794" E,Saruabil Sand Bed,,Mouza- Saruabil , Khata No.- 185, Plot No.- 1520/1 Kisam-Nadi	0.03	0.4Km	0.5Km. Road 34.5Km. Railway	1.37Km	0.4Km	School 2.5Km. Temple 3.5Km.	17.83 Km	no	2873	New inclusion in DSR	-	-	-	-	-	

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Thakurmu nda	103	Tel Nadi	LAT- 21°35'42.007" N to 21°36'11.491" N LONG- 86°02'59.255" E to 86°03'32.612" E,Village- Khasakudar & Oriam, Khata - 61, 56 Plot - 1, 24/1 & 472 Kissam- Upa Nadi	0.07km	0.85km	5.9 km(road)3 0km(railw ay)	7.6km	0.75km	1.3km (school) 0.55km (temple)	12km	no	743	1170	-	-	49140	-	-
Thakurmund	104	Sima Nadi	LAT-21°34'19.985" N to 21°34'49.456" N LONG- 86°07'16.958" E to 86°08'15.942" E,Village- Bharanibeda, Khata No -2 & 64, Plot No - 3,588,& 591, Kissam- Nadi	0.06Km.	0.55Km.	0.55Km. Road 36.0Km. Railway	5.0Km	0.5Km	School 1.9Km. Temple 0.6Km.	10.5km	no	NIL	700	-	-	-	-	-
Raruan	105	Baitarani River	LAT- 21°57'25.427" N to 21°57'42.260" N LONG- 85°47'04.715" E to 85°47'17.369" E,Mouza- Kamarbandha , Khata No.- 58, Plot No.-885/1 ,Kissam- Nadi	0.08Km.	1.00Km	3.5Km. Road 47.5Km. Railway	1Km	0.35Km	School 4.00Km. Temple 0.85Km.	34.1 Km	no	8393	New inclusion in DSR	-	-	-	-	-
Raruan	106	Kangira	LAT- 22°03'24.616" N to 22°03'45.881" N LONG- 85°41'24.688" E to 85°41'40.927" E, Mouza- Righa , Khata No.- 155 , Plot No.- 1/1 , Kissam- Nadi	50m	900m	2.24km Road 22.6Km. Railway	1.6Km	1.2km	School 2.1Km. Temple 2.29Km.	22.6 Km	no	2449	3699	-	-	129465	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Raruan	107	Baitarani	LAT-21°59'20.152" N to 21°59'23.514" N LONG- 85°43'09.955" E to 85°43'29.183" E , Mouza- Nuagan Samil Dhaliposi, Khata No.- 224, Plot No.- 1860/1, Kisam- Nadi	56m	1100m	5.43km Road 33.89Km. Railway	7.6km	1.4km	School 1.51Km. Temple 1.74Km.	41km	no	77	1100	-	-	44000	-	-
Raruan	108	Kangira	LAT- 22°04'36.138" N to 22°05'01.686" N LONG- 85°45'15.945" E to 85°45'26.880" E Mouza- Narasandha & Dhanyatri, Khata No.- 276 &129 , Plot No.- 1/1, 1/2002/1 &1025/1 Kisam- Nadi	53m	1000m	2.85km Road 42.61Km. Railway	4.3Km	600m	School 5.00 Km. Temple 3.5Km.	42.7km	no	4391	5480	-	-	191800	-	-
Raruan	109	Kangira	LAT-22°03'28.602" N to 22°03'47.516" N LONG- 85°42'33.350" E to 85°42'58.241" E , Mouza- Solghara, Khata No.- 130, Plot No.- 1/1, 1/1164 Kisam- Nadi	51m	1.3Km	1.47km Road 38.59Km. Railway	1.6km	1.3km	School 0.92 Km. Temple 5.00Km.	46Km	no	1664	3933	-	-	137655	-	-
Raruan	110	Baitarani	LAT- 21°56'26.888" N to 21°56'54.931" N LONG- 85°47'32.922" E to 85°47'37.018" E , Mouza- Mukuna, Khata No.- 97, Plot No.- 1/1, Kisam- Nadi	65m	700m	1.74km Road 38.42Km. Railway	6.7 km	700m	School 3.5 Km. Temple 7.00Km.	31.7 km	no	1747	1100	-	-	51700	-	-

1	2	3	4	5	6	7	8	9	10	11	12	13	14			15		
Raruan	111	Khairi Bhandan	LAT- 21°56'18.017" N to 21°56'49.675" N LONG- 85°51'22.892" E to 85°51'37.015" E, Mouza-Bad-Raruan & San-Raruan Khata No.- 412 & 36, Plot No.- 2588/1 & 153/1 Kisam- Nadi & Nadi	35m	800m	0.09km Road 44.7Km. Railway	6.7km	200m	School 1.8 Km. Temple 1.8Km.	25.34 km	no	1860	1100	-	-	151800	-	-
Raruan	112	Khairi Bhandan	LAT- 21°57'53.134" N to 21°58'18.412" N LONG- 85°56'16.913" E to 85°56'49.217" E Mouza- Badmenta & Brundeiposi, Khata No.- 56 & 91, Plot No.- 674/1,551, 616 & 462/619/1 Kisam- Nadi	37m	0.6Km	2.13km Road 53.5Km. Railway	8.5km	300m	School 3.5 Km. Temple 2.3Km.	19.3 km	no	1410	-	1300	1400	-	48750	52500
Raruan	113	Baitarani	LAT- 21°58'37.693" N to 21°58'43.252" N LONG- 85°44'45.215" E to 85°45'13.457" E, Mouza-Kendua, Khata No.- 59, Plot No.- 1463/1, Kisam- Nadi	0.19 Km.	1.4 Km.	0.3km Road 44.0Km. Railway	2.5Km	0.8Km	School 1.0 Km. Temple 0.7Km.	36.78 Km	no	3969	Non operational	-	-	-	-	-
Raruan	114	Baitarani	LAT- 21°59'12.374" N to 21°59'19.844" N LONG- 85°42'39.612" E to 85°42'54.476" E ,Mouza-Talbiunria ,Khata No.- 57, Plot No.- 725/1, Kisam- Nadi	96m	1.1Km	4.78km Road 33.07Km. Railway	1.2km	1km	School 1.46 Km. Temple 1.00Km.	41km	no	2158	Non operational	-	-	-	-	-

